

Officerwise List of cases of Action Plan 2019-20 (01-04-2019 to 31-03-2020)					
Action Plan 2019-20 relating to the Court of Sh. Harbir Singh Dahiya, Addl. Distt. & Session Judge, Panipat					
Sr. No.	CASE NO.	Date of Registration	Party Name	Next Date	Purpose
1	EXE 208/16	23/05/16	Magma Fin Vs Pardeep	05/04/19	Decided
2	EXE 399/16	01/08/16	Shri Ram Vs Gajender	06/04/19	Decided
3	CA 311/15	08/09/15	Rohit Vs Ramesh	08/04/19	Decided
4	CA 312/15	08/09/15	Rohit Vs Vijay	08/04/19	Decided
5	CA 316/15	10/09/15	Anil Vs H.W.B	18/04/19	Decided
6	CA 458/15	21/12/15	Hsamb Vs M/S T.D.G	18/04/19	Decided
7	NDPS 44/16	29/09/16	State Vs Subhash	10/04/19	Decided
8	SC 295/16	23/09/16	State Vs Shahzad	06/04/19	Decided
9	SC 134/18	08/02/18	State Vs Rajiv	05/04/19	Decided
10	CA 30/16	22/01/16	Satywan Vs Pale Ram	08/04/19	Decided
11	CA 34/16	27/01/16	Khadi Ashram Vs Jagniwas	01/04/19	Decided
12	MACP 60/16	08/02/16	Suman Vs Sandeep	03/04/19	Decided
13	MACP 61/16	08/02/16	Subhash Vs Sandeep	03/04/19	Decided
14	CA 60/16	23/02/16	Ali Hasan Vs Abbal	09/04/19	Decided
15	CRR 44/16	03/03/16	Sanjay Vs Sweety	09/04/19	Decided
16	CRA 48/16	11/03/16	Ishwar Vs Shamsher	03/04/19	Decided
17	CMA 18/16	19/03/16	Pappu Vs Ramsaroop	02/04/19	Decided
18	MACP 142/16	22/03/16	Sukhbir Vs Bijender	05/04/19	Decided
19	122/16	23/05/16	State Vs Aditya	11/10/19	Decided On 17/10/19
20	158/16	07/10/16	State Vs Munesh	-	Decided On 19/04/19
21	120/17	24/04/17	State Vs Moseen	04/10/19	Decided On 24/10/19
22	177/17	26/05/17	State Vs Sunil @ Bala Etc	07/11/19	Decided
23	67/17	07/06/17	State Vs Pawan @ Maggar	-	Decided On 04/04/19
24	84/17	15/07/17	State Vs Satish @ Raman	-	Decided On 04/04/19
25	101/17	17/08/17	State Vs Pardeep	-	Decided On 11/04/19
26	338/17	19/09/17	State Vs Sonu	07/11/19	Decided
27	344/17	20/09/17	State Vs Rajesh	12/12/19	Decided
28	370/17	16/10/17	State Vs Arun	13/11/19	Decided
29	RBT 159/18	21/10/17	State Vs Sumit @ Kala	01/08/19	Decided On 06/08/19
30	390/17	31/10/17	State Vs Neeraj	07/11/19	Decided

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31	154/17	20/11/17	State Vs Naseem	-	Decided On 02/07/19	
32	420/17	21/11/17	State Vs Rahul @ Sunny	08/11/19	Decided	
33	431/17	28/11/17	State Vs Moni/ Parshant	04/12/19	Decided	
34	461/17	15/12/17	State Vs Anil	05/12/19	Decided	
35	176/17	22/12/17	State Vs Dharmender	-	Decided On 11/07/19	
36	177/17	22/12/17	State Vs Rohtash	-	Decided On 24/04/19	
37	13/18	10/01/18	State Vs. Monu	11/10/19	Decided On 16/10/19	
38	9/18	12/01/18	State Vs Neeraj	-	Decided On 08/04/19	
39	17/18	19/01/18	State Vs Jitender	-	Decided On 22/04/19	
40	56/18	23/01/18	State Vs Mohd. Jamal @ Kamal	13/12/19	Decided	
41	60/18	24/01/18	State Vs Israr	11/12/19	Decided	
42	RBT 158/18	09/02/18	State Vs Monu	01/08/19	Decided On 06/08/19	
43	103/18	20/02/18	State Vs Deepak	02/11/19	Decided	
44	45/18	01/03/18	State Vs Ravi Morya	-	Decided On 16/08/19	
45	RBT 179/18	12/03/18	State Vs Bharat Bhushan	-	Decided On 07/08/19	
46	54/18	17/03/18	State Vs Pardeep	-	Decided On 25/04/19	
47	55/18	17/03/18	State Vs Raju@ Raj Singh	-	Decided On 29/05/19	
48	64/18	26/03/18	State Vs Rajesh	-	Decided On 02/05/19	
49	67/18	30/03/18	State Vs Ashok Gupta	-	Decided On 01/04/19	
50	195/18	10/04/18	State Vs Bir Singh @ Rambir	04/10/19	Decided On 16/10/19	
51	198/18	11/04/18	State Vs Deepak	09/10/19	Decided On 11/10/19	
52	74/18	13/04/18	State Vs Sunil Kumar	-	Decided On 03/05/19	
53	RBT 154/18	13/04/18	State Vs Chandan	-	Decided On 08/07/19- 06/07/19	
54	76/18	17/04/18	State Vs Pawan	-	Decided On 07/05/19	
55	77/18	17/04/18	State Vs Vicky	-	Decided On 22/05/19	
56	RBT 182/18	17/04/18	State Vs Harpreet @ Deepu	-	Decided On 15/05/19	
57	226/18	27/04/18	State Vs Sushil Kumar	07/11/19	Decided	
58	92/18	15/05/18	State Vs Mintu	-	Decided On 16/07/19- 17/07/19	
59	RBT 166/18	15/05/18	State Vs Mohit	-	Decided On 30/07/19	
60	259/18	15/05/18	State Vs Ravi	14/11/19	Decided	
61	99/18	25/05/18	State Vs Sanjay	-	Decided On 03/06/19	
62	RBT 185/18	31/05/18	State Vs Satpal @ Shanu	-	Decided On 20/05/19	
63	RBT 193/18	02/07/18	State Vs Mohit Etc	-	Decided On 09/04/19	

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64	RBT 188/18	03/07/18	State Vs Rohit Etc	21/08/19	Decided On 11/09/19	
65	315/18	05/07/18	State Vs Bhupender	07/11/19	Decided	
66	111/18	07/07/18	State Vs Manoj	-	Decided On 01/05/19	
67	316/18	07/07/18	State Vs Avneet	04/11/19	Decided	
68	RBT 157/18	16/07/18	State Vs Inderjit	-	Decided On 06/07/19	
69	RBT 164/18	16/07/18	State Vs Shalu Etc	-	Decided On 18/07/19	
70	119/18	31/07/18	State Vs Umesh Sharma	-	Decided On 22/07/19	
71	360/18	01/08/18	State Vs Vinod	07/11/19	Decided	
72	361/18	02/08/18	State Vs Vimal Singh	13/11/19	Decided	
73	124/18	06/08/18	State Vs Dinesh	-	Decided On 24/07/19	
74	127/18	07/08/18	State Vs Shivam@ Shibu	-	Decided On 06/05/19	
75	128/18	07/08/18	State Vs Kuldeep Etc	-	Decided On 12/09/19	
76	130/18	14/08/18	State Vs Vijay	14/10/19	Decided On 23/10/19	
77	133/18	21/08/18	State Vs Rajender@ Rajan	-	Decided On 19/04/19	
78	406/18	24/08/18	State Vs Rajesh @ Raju	07/11/19	Decided	
79	408/18	24/08/18	State Vs Kuldeep	07/11/19	Decided	
80	232/18	03/05/15	State Vs Bobby	06/01/20	Decided	
81	293/18	31/05/18	State Vs Manjeet	07/01/20	Decided	
82	245/17	24/07/17	State Vs Gobind	10/01/20	Decided	
83	339/18	21/07/18	State Vs Jyoti	17/01/20	Decided	
84	220/18	24/04/18	State Vs Ajeem	20/01/20	Decided	
85	301/18	02/06/18	State Vs Naresh	27/01/20	Decided	
86	MACP 118/98	10-09-1998'	Harikishan Vs Balak Ram	16/03/20	Appearance	
87	MACP 119/98	10-09-1998'	Nirmala Vs Balak Ram	16/03/20	Appearance	
88	SC/300031/2011	23-05-2012	State Of Haryana Vs Sonu Alias Kala	04/02/20	Decided	
89	CA/179/2014	29-04-2014	Ved Malik Since Deceased Vs Om Parkash	20/04/20	Argument	
90	CA/182/2014	30-04-2014	Om Parkash Vs Ved Malik Deceased	20/04/20	Argument	
91	CrM/44/2016	02-05-2014	State Of Haryana Vs Som Parkash	16/03/20	Argument	
92	CRA/211/2014	16-07-2014	Taneja Tayar Shed Vs Birla Tayar	21/03/20	Appearance	
93	CRA/163/2014	19-09-2014	Puneet Kaushal Vs Rama Kant Sharma	31/03/20	Appearance	
94	CA/10/2015	06-01-2015	Hukam Chand Vs State Of Haryana	09/04/20	Argument	
95	CRA/108/2015	23-04-2015	Mohit Vs State Of Haryana	08/04/20	Argument	
96	CA/213/2015	27-05-2015	Naresh Kumar Vs Krishan Dutt(Now Deceased)Through Lrs	10/04/20	Argument	

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97	CA/248/2015	06-07-2015	Ms Jindal Machinery Company Through Its Sole Proprietor Shri Nem Chand Jain Son Of Shri Giani Ram, Vs Satish Kumar	19/03/20	Reply	
98	NDPS/32/2015	29-07-2015	State Vs Siyanand	17/03/20	Defence	
99	CA/285/2015	28-08-2015	Chakarwanti Vs Gurprit Singh	23/03/20	Argument	
100	CA/286/2015	28-08-2015	Krishan Vs Pritam Singh	23/03/20	Argument	
101	CA/293/2015	29-08-2015	Brij Bhushan Mittal Vs Ashok Chandra	19/03/20	Argument	
102	CA/303/2015	02-09-2015	Ram Phal Vs Savitri	30/03/20	Appearance	
103	CA/331/2015	21-09-2015	Belo Devi Deceased Vs Raj Kumar Deceased	17/03/20	Argument	
104	EXE/463/2015	06-10-2015	National Insurance Company Ltd. Vs Sumit Kumar	27/03/20	Appearance	
105	RA/15/2015	15-10-2015	Het Ram Vs Manik Takkar	19/03/20	Argument	
106	MACP/405/2015	05-11-2015	Savitri Vs Mahesh	20/03/20	Reply	
107	CA/396/2015	06-11-2015	Naresh Kumar Vs Rajesh Kumar	27/03/20	Written Statement	
108	MACP/415/2015	09-11-2015	Manju Rani Vs Bablu	04/02/20	Decided	
109	CRA/251/2015	17-11-2015	Jagbir Singh Vs Sandeep	16/03/20	Argument	
110	EXE/522/2015	21-11-2015	Ms Magma Fincorp Vs Mursheed	12/03/20	Appearance	
111	MACP/427/2015	27-11-2015	Pale Nath Vs Mahesh Alias Ramesh	27/03/20	Reply	
112	MACP/428/2015	27-11-2015	Bala Vs Mahesh Alias Ramesh	20/03/20	Reply	
113	MACP/442/2015	08-12-2015	Ram Kumar Vs Lakhvinder @ Lakha	16/03/20	Respodent Evidence	
114	EXE/540/2015	12-12-2015	Mam Chand Vs Mange Ram	26/03/20	Appearance	
115	CA/447/2015	14-12-2015	Parsandi Vs Sethpal	28/04/20	Argument	
116	EXE/542/2015	14-12-2015	Sandeep Kumar Vs Mange Ram	23/03/20	Appearance	
117	CRR/245/2015	15-12-2015	Sunila Vs Ved Parkash	07/04/20	Argument	
118	CA/469/2015	24-12-2015	Suraj Mal Vs Dariya	28/04/20	Argument	
119	CA/7/2016	29-12-2015	Narender Kumar Vs Haryana Wakf Board	20/03/20	Argument	
120	EXE 7/2016	07-01-2016'	Pushpa Vs Raju	30/03/20	Appearance	
121	EXE 14/2016	13-01-2016'	M/S Magma Vs Suresh	24/03/20	Appearance	
122	EXE 36/2016	30-01-2016'	Balraj Vs Nic	20/02/20	Decided	
123	NDPS/25/2016	22-07-2016	State Of Haryana Vs Rajesh@Raja	17/04/20	Defence	
124	SC 189/16	27-07-2016'	State Vs Vijay	16/03/20	Appearance	
125	PC/5/2016	06-09-2016	State Of Haryana Vs Suresh Kumar	12/02/20	Trf	
126	PC/7/2016	28-11-2016	State Of Haryana Vs Balkesh Inspector	10/02/20	Trf	
127	SC 36/17	31-01-2017'	State Vs Amit	12/03/20	Prosecution Evidence	
128	SC 88/17	29-03-2017'	State Vs Rohit	26/03/20	Prosecution Evidence	
129	PC/3/2018	03-07-2018	State Of Haryana Vs Ram Kumar	02/03/20	Trf	
Action Plan 2019-20 relating to the Court of Sh. Amrit Singh, Addl. Distt. & Sessions Judge, Panipat						
SR. NO	CASE NO/YEAR	DOI	TITLE	NEXT DATE	Purpose	

1	NDPS/50/2016	16/12/2016	State Of Haryana Vs. Mandeep Singh	30-05-2019	Decided	
2	SC/227/2016	12/08/2016	State Of Haryana Vs. Irfan	06/04/2019	Decided	
3	SC/355/2016	07/11/2016	State Of Haryana Vs. Shamsher	28-05-2019	Decided	
4	OBJ/1/2016	13/01/16	Manoj Kumar Alias Monu Vs. Joginder	09/05/2019	Decided	
Action Plan 2019-20 relating to the Court of Sh. Praveen Kumar, Addl. Distt. & Sessions Judge, Panipat						
SR. NO	CASE NO/YEAR	DOI	TITLE	NEXT DATE	Purpose	
1	SC/110/2016	07/05/2016	State Of Haryana Vs. Vijay	20/3/20	DWs	
2	SC/204/2016	01/08/2016	State Vs. Sonu	12/3/20	Defence Evidence	
3	SC/260/16	02/09/2016	State Vs. Rakesh	27/01/2020	Decided	
4	SC/44/2017	09/02/2017	State Of Haryana Vs. Tara Chand	23/10/19	Decided	
5	SC/196/2017	01/07/2017	State Of Haryana Vs. Sushila	19/3/20	DWs	
6	SC/200/2017	03/07/2017	State Of Haryana Vs. Nittu	19/12/19	Decided	
7	SC/250/2017	11/07/2017	State Of Haryana Vs. Raja Balmiki	19/11/2019	Decided	
8	SC/240/2017	21/07/2017	State Of Haryana Vs. Badal	17/3/20	DWs	
9	SC/251/2017	27/07/2017	State Of Haryana Vs. Ram Kali	13/3/20	Procecuton Evidence	
10	SC/253/2017	28/07/2017	State Of Haryana Vs. Sahil	09/10/19	Decided	
11	SC/286/2017	28/07/2017	State Of Haryana Vs. Ashish	13/3/20	Appereance	
12	SC/272/2017	03/08/2017	State Of Haryana Vs. Tarif	3/2/20	Decided	
13	SC/283/2017	18/08/2017	State Of Haryana Vs. Ramesh	9/3/20	DWs	
14	SC/330/2017	13/09/2017	State Of Haryana Vs. Munna	17/12/19	Decided	
15	SC/337/2017	18/09/2017	State Of Haryana Vs. Gaurav	31/10/19	Decided	
16	SC/373/2017	18/10/2017	State Of Haryana Vs. Amarjeet Maan	5/3/20	DWs	
17	SC/378/2017	23/10/2017	State Of Haryana Vs. Shakil Alias Sippi	09/10/19	Decided	
18	SC/404/2017	08/11/2017	State Of Haryana Vs. Deepak	15/11/2019	Decided	
19	SC/405/2017	09/11/2017	State Of Haryana Vs. Rahul	13/11/2019	Decided	
20	SC/407/2017	13/11/2017	State Of Haryana Vs. Devender Yadav	25/3/20	DWs	
21	SC/427/2017	27/11/2017	State Of Haryana Vs. Kunal	01/04/20	Procecuton Evidence	
22	SC/428/2017	27/11/2017	State Of Haryana Vs. Haqiqat	27/3/20	Procecuton Evidence	
23	SC/455/2017	13/12/2017	State Of Haryana Vs. Sonu	5/3/20	DWs	
24	SC/4/2018	03/01/2018	State Of Haryana Vs. Sanjay	17/3/20	Procecuton Evidence	
25	SC/11/2018	06/01/2018	State Of Haryana Vs. Maan Singh	29/11/2019	Decided	
26	SC/26/2018	15/01/2018	State Of Haryana Vs. Jitender	25/3/20	DWs	
27	SC/102/2018	20/02/2018	State Of Haryana Vs. Shivam	30/10/2019	Decided	
28	SC113/2018	27/02/2018	State Vs Rajiv Kumar	23/3/20	DWs	
29	SC/140/2018	12/03/2018	State Of Haryana Vs. Pardeep	23/3/20	DWs	
30	SC/157/2018	19/03/2018	State Of Haryana Vs. Salim	12/3/20	DW	
31	SC/155/2018	20/03/2018	State Of Haryana Vs. Rahul	21/12/19	Decided	
32	SC/219/2018	24/04/2018	State Of Haryana Vs. Ashok S/O Hari Singh	13/3/20	Procecuton Evidence	

33	SC/228/2018	27/04/2018	State Of Haryana Vs. Gurmeet Singh @ Arur Singh	16/3/20	DWs	
34	SC/238/2018	04/05/2018	State Of Haryana Vs. Pritam S/O Ranbir	06/3/20	Procecuton Evidence	
35	SC/249/2018	10/05/2018	State Vs Nizamudin	03/4/20	DWs	
36	SC/311/2018	14/06/2018	State Of Haryana Vs. Rakesh	09/3/20	Procecuton Evidence	
37	SC/313/18	02/07/2018	State Vs. Anil	26/03/20	Procecuton Evidence	
38	SC/336/18	20/07/2018	State Vs. Abdul Kadir	13/2/20	Decided	
39	SC/349/18	27/07/2018	State Vs. Sanjay	28/01/20	Decided	
40	SC/359/18	01/08/2018	State Vs. Ravinder	10/4/20	PWs	
41	SC/413/18	28/08/2018	State Vs. Haider Ali	04/10/19	Decided	
42	SC/229/14	07/11/12	State Vs. Neeraj	05/03/20	PWs	
43	SC/123/15	01/07/2015	State Vs. Rohtash	3/3/20	DWs	
44	SC/97/15	23/04/2015	State Vs. Jai Narain	28/4/20	Appereance	
45	SC/42/16	04/02/2016	State Vs. Ramdiya	2/3/20	Appereance	
46	SC/77/16	18/03/2016	State Vs. Rajiv	7/4/20	PWs	
47	SC/143/16	07/06/2016	State Vs. Kaptan	16/5/20	Appereance	
48	SC/301/16	29/09/2016	State Vs. Vijay	10/4/20	PWs	
49	SC/334/16	24/10/2016	State Vs. Lakhwinder	27/3/20	DWs	
50	SC/369/16	16/11/16	State Vs. Sachin	30/4/20	PWs	
51	SC/61/16	16/2/16	State Vs. Gaurav	27/3/20	Appereance	
52	SC/267/16	07/9/16	State Vs. Pankaj	09/3/20	PWs	
53	SC/335/16	24/10/16	State Vs. Manim	23/3/20	PWs	
54	PC/51/15	13/7/15	State Vs. Inder Singh	5/3/20	PWs	
55	NDPS/24/16	18/7/16	State Vs. Rajesh	20/3/20	PWs	
56	NDPS/39/16	21/9/16	State Vs. Nanu	3/3/20	PWs	
57	SC/53/16	10/2/16	State Vs. Ajay	03/4/20	PWs	

Action Plan 2019-20 Relating to the Court of Sh. Sumit Garg, Addl. Distt. & Sessions Judge, Panipat

SR. NO	CASE NO/YEAR	DOI	TITLE	NEXT DATE	Status	
1	SC/108/2016	05-05-2016	State Of Haryana Vs Rahul	18-03-2020	Defence Evidence	
2	SC/320/2016	13-10-2016	State Of Haryana Vs Aakash @ Kala	17-03-2020	Defence Evidence	
3	SC/19/2017	13-01-2017	State Of Haryana Vs Vikram	20-03-2020	Defence Evidence	
4	SC/60/2017	23-02-2017	State Of Haryana Vs Vipin	16-03-2020	Defence Evidence	
5	SC/218/2017	11-07-2017	State Of Haryana Vs Mohit	17-03-2020	Procecuton Evidence	
6	SC/279/2017	16-08-2017	State Of Haryana Vs Shantu Kumar	21-03-2020	Defence Evidence	
7	SC/295/2017	23-08-2017	State Of Haryana Vs Rakesh	16-03-2020	Defence Evidence	
8	SC/312/2017	04-09-2017	State Of Haryana Vs Vinod	27-03-2020	Procecuton Evidence	
9	EXE/665/2013	22-01-2013	Vijender Singh Vs State Of Haryana	01/05/19	Decided	
10	EXE/436/2014	23-12-2014	National Textile Corporation Vs State Of Haryana	16/11/19	Decided	
11	EXE/54/2015	07-02-2015	Mangat Ram Vs State Of Haryana	21/09/19	Decided	

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12	EXE/151/2015	17-03-2015	Ms Shri Ram City Union Finance Ltd. Vs Sonu Kumar	20/07/19	Decided	
13	EXE/156/2015	17-03-2015	Ms Shri Ram City Union Finance Ltd. Vs Ram Bachan	20/07/19	Decided	
14	EXE/160/2015	17-03-2015	Ms Shri Ram City Union Finance Ltd. Vs Krishna Devi	20/07/19	Decided	
15	EXE/161/2015	18-03-2015	Karan Singh Vs State Of Haryana	18.1.20	Decided	
16	EXE/208/2015	10-04-2015	Sultan Singh Vs Chand Singh	30/10/19	Decided	
17	EXE/209/2015	10-04-2015	Raj Pal Vs Chand Singh	30/10/19	Decided	
18	EXE/232/2015	27-04-2015	Satish Kumar Vs State Of Haryana	30/09/19	Decided	
19	EXE/176/2015	26-03-2015	Magma Fincorp Ltd. Vs Babu Ram	5.2.20	Decided	
20	SC/371/2018	04-08-2018	State Of Haryana Vs Ashutosh	12.2.20	Decided	
21	MACP/668/2013	03-05-2013	Randhir Vs Gurumukh	10.2.20	Decided	
22	Crm/4/2015	03-09-2015	State Of Haryana Vs Ashok Kumar	10.2.20	Decided	
23	CA/376/2015	26-10-2015	Balwan Singh Vs Neelam	12.2.20	Decided	
24	CA/471/2015	24-12-2015	Jagdish Chand Vs Haryana Urban Development Authority,	18.2.20	Decided	
25	CRA/2/2016	06-01-2016	Shankar Gupta Alias Bholi Vs Ram Mehar Singh Bairagi	5.2.20	Decided	
26	EXE/264/2015	08-05-2015	Shri Ram Transport Finance Co. Ltd. Vs Rajender	16.12.19	Decided	
27	EXE/261/2015	08-05-2015	Shri Ram Transport Finance Co. Ltd. Vs Manoj Kumar	16.12.19	Decided	
28	EXE/292/2015	15-05-2015	Ms Magma Fincorp Vs Raj Kumar	06/09/19	Decided	
29	EXE/301/2015	23-05-2015	Amar Singh Son Of Shri Badlu Ram Since Vs State Of Haryana	02/07/19	Decided	
30	EXE/310/2015	26-05-2015	Ms Shri Ram City Union Finance Ltd. Vs Jitender	20/07/19	Decided	
31	NDPS/4/2018	01-02-2018	State Of Haryana Vs Shyam Singh	15/11/19	Decided	
32	SC/96/2016	19-04-2016	State Of Haryana Vs Deepak	29/07/19	Decided	
33	SC/383/2017	27-10-2017	State Of Haryana Vs Vikash	30.1.20	Decided	
34	SC/406/2017	13-11-2017	State Of Haryana Vs Rahul	30.1.20	Decided	
35	SC/81/2018	05-02-2018	State Of Haryana Vs Rohtash	14/10/19	Decided	
36	SC/94/2018	09-02-2018	State Of Haryana Vs Naveen	18.12.19	Decided	
37	SC/192/2018	09-04-2018	State Of Haryana Vs Shankar	21.1.20	Decided	
38	SC/204/2018	12-04-2018	State Of Haryana Vs Naveen	18.12.19	Decided	
39	SC/397/2018	18-08-2018	State Of Haryana Vs Abbas Son Of Rashid	30/10/19	Decided	
40	SC/398/2018	18-08-2018	State Of Haryana Vs Abbas Son Of Rashid	30/10/19	Decided	
41	SC/30/2019	28-01-2019	State Of Haryana Vs Vishal S/O Sandeep	11/09/19	Decided	
42	SC/31/2019	28-01-2019	State Of Haryana Vs Bhola	18.12.19	Decided	
43	PC/2/2016	30-05-2016	State Of Haryana Vs Easi Sant Ram No.78	07/08/19	Decided	
44	PC/4/2016	29-08-2016	State Of Haryana Vs Satbir Singh	23/09/19	Decided	
45	LAC/78/1998	12-06-1998	Lajpat Rai Khurana Vs Land Acquisition Collector	04/11/19	Decided	
46	SC/19/2002	07-09-2002	State Of Haryana Vs Narender @ Naresh @ Chaudhary	19/11/19	Decided	
47	CRA/239/15	04/11/15	Wazir Vs. State	4.1.20	Decided	
48	Crm/85/2016	01-01-2007	State Of Haryana Vs Virender	01/11/19	Decided	

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49	Crm/116/2016	12-01-2007	State Of Haryana Vs Pappu Singh	21/09/19	Decided	
50	MACP/94/2007	07-06-2007	Lalit Kumar Vs Moh. Rahis Saifi	12.12.19	Decided	
51	MACP/109/2008	15-11-2008	Anita Vs Krishan Kumar	09/10/19	Decided	
52	Crm/103/2016	09-03-2009	State Of Haryana Vs Ram Kumar	19/08/19	Decided	
53	Crm/122/2016	12-01-2013	State Of Haryana Vs Gori Lal	10/09/19	Decided	
54	CA/243/2014	04-07-2014	The Naib Tehsildar Sales Vs Sahi Ram	26/08/19	Decided	
55	CA/401/2014	05-11-2014	State Of Haryana Vs Risala	26/08/19	Decided	
56	CA/402/2014	05-11-2014	State Of Haryana Vs Rukman	26/08/19	Decided	
57	CA/403/2014	05-11-2014	State Of Haryana Vs Sarupa	26/08/19	Decided	
58	Crm/119/2016	27-11-2014	State Of Haryana Vs Banarshi Alias Narsi	11/09/19	Decided	
59	CA/73/2015	13-02-2015	Deputy Commissioner Vs Chander	26/08/19	Decided	
60	CA/99/2015	03-03-2015	Mukesh Vs Manoj	31/07/19	Decided	
61	CA/189/2015	07-05-2015	United India Insurance Company Limited Vs Ms Rainbow	26/09/19	Decided	
62	CA/304/2015	04-09-2015	Rajesh Jain Vs Ansal Properties And Infrastructure Ltd	13/11/19	Decided	
63	CA/307/2015	07-09-2015	The Deputy Commissioner Vs Indrawati	26/08/19	Decided	
64	CA/321/2015	14/09/15	Hukam Singh Vs Om Parkash Jain	25/04/19	Decided	
65	CA/351/2015	08-10-2015	Nafe Singh Vs Jagbir Singh	28.1.20	Decided	
66	CRA/221/2015	09-10-2015	Ominder Singh Vs Reena	24/09/19	Decided	
67	CA/357/2015	13-10-2015	Ram Kishan Vs The Central Government	03/10/19	Decided	
68	CRA/227/2015	23-10-2015	Reena Vs Ominder Singh	24/09/19	Decided	
69	CA/384/2015	30-10-2015	Kamla Vs Savitri Etc.	01/08/19	Decided	
70	CA/389/2015	02-11-2015	Sunita Vs Amit	14/11/19	Decided	
71	CA/388/2015	02-11-2015	Jai Bhagwan Vs Lakhmi Chand	22/10/19	Decided	
72	CA/395/2015	05-11-2015	Sukhbir Singh Vs Birmati	3.1.20	Decided	
73	CRA/259/2015	27-11-2015	Kashmir Singh Vs State Of Haryana	11.12.19	Decided	
74	CA/425/2015	30-11-2015	Dinesh Jain Vs Ms Ansal Properties	13/11/19	Decided	
75	CA/436/2015	05-12-2015	Anju Vs Reena Devi W/O Unknown/Claimed As Vinod,	15/07/19	Decided	
76	CA/437/2015	05-12-2015	Rajesh Jain Vs Ansal Properties And Infrastructure Ltd	13/11/19	Decided	
77	CA/438/2015	07-12-2015	Hukam Singh Vs Sujjan Singh	18.1.20	Decided	
78	CA/440/2015	08-12-2015	Bhim Singh Vs Mahender Kumar	10/07/19	Decided	
79	Cm/76/2015	11-12-2015	Mukesh Vs Krishan Lal	13/07/19	Decided	
80	CA/453/2015	18-12-2015	Municipal Corporation Vs Neeru Rani	16/11/19	Decided	
81	CA/457/2015	18-12-2015	Jai Pal Vs Sher Singh	12/07/19	Decided	
82	CA/464/2015	22-12-2015	Satbir Singh Vs Dayanand	3.1.20	Decided	
83	CA/470/2015	24-12-2015	Vishnu Shiksha Samiti Vs District Registrar Firm And Society	03/10/19	Decided	
84	MACP/463/2015	24-12-2015	Deepika Vs Narender	01/10/19	Decided	
85	CMA/17/2016	19/03/16	Rajbir Singh Vs. Ram Sarup	18/04/19	Decided	

86	CRA/5/2016	07-01-2016	Mohar Singh Vs Sandeep	18/11/19	Decided	
87	CA/12/2016	08-01-2016	Pardeep Vs Reena Devi	15/07/19	Decided	
88	CRA/7/2016	11-01-2016	Krishan Kumar Vs Wazir	4.1.20	Decided	
Action Plan 2019-20 Relating to the Court of Ms. Shashi Bala Chauhan, Addl. Sessions Judge, Fast track Court, Panipat						
Sr No.	CASE NO	Date of Institution	Parties Name	Nature	Next Date	Stage
1	158/16	07/10/16	State Vs Munesh	159/16	-	Decided On 19/04/19
2	67/17	07/06/17	State Vs Pawan @ Maggar	87/17	-	Decided On 04/04/19
3	84/17	15/07/17	State Vs Satish @ Raman	448/17	-	Decided On 04/04/19
4	101/17	17/08/17	State Vs Pardeep	160/17	-	Decided On 11/04/19
5	RBT 159/18	21/10/17	State Vs Sumit @ Kala	114/17	-	Decided On 06/08/19
6	154/17	20/11/17	State Vs Naseem	118/17	-	Decided On 02/07/19
7	176/17	22/12/17	State Vs Dharmender	384/17	-	Decided On 11/07/19
8	177/17	22/12/17	State Vs Rohtash	807/17	-	Decided On 24/04/19
9	9/18	12/01/18	State Vs Neeraj	326/17	-	Decided On 08/04/19
10	17/18	19/01/18	State Vs Jitender	806/17	-	Decided On 22/04/19
11	RBT 158/18	09/02/18	State Vs Monu	114/17	-	Decided On 06/08/19
12	45/18	01/03/18	State Vs Ravi Morya	260/17	-	Decided On 16/08/19
13	RBT 179/18	12/03/18	State Vs Bharat Bhushan	1318/17	-	Decided On 07/08/19
14	54/18	17/03/18	State Vs Pardeep	1116/17	-	Decided On 25/04/19
15	55/18	17/03/18	State Vs Raju@ Raj Singh	01/18	-	Decided On 29/05/19
16	64/18	26/03/18	State Vs Rajesh	07/17	-	Decided On 02/05/19
17	67/18	30/03/18	State Vs Ashok Gupta	86/17	-	Decided On 01/04/19
18	74/18	13/04/18	State Vs Sunil Kumar	14/18	-	Decided On 03/05/19
19	RBT 154/18	13/04/18	State Vs Chandan	69/18	-	Decided On 08/07/19-09/07/19
20	76/18	17/04/18	State Vs Pawan	285/18	-	Decided On 07/05/19
21	77/18	17/04/18	State Vs Vicky	251/17	-	Decided On 22/05/19
22	RBT 182/18	17/04/18	State Vs Harpreet @ Deepu	1331/17	-	Decided On 15/05/19
23	92/18	15/05/18	State Vs Mintu	277/18	-	Decided On 16/07/19-17/07/19
24	RBT 166/18	15/05/18	State Vs Mohit	21/18	-	Decided On 30/07/19
25	99/18	25/05/18	State Vs Sanjay	28/18	-	Decided On 03/06/19
26	RBT 185/18	31/05/18	State Vs Satpal @ Shanu	214/18	-	Decided On 20/05/19
27	RBT 193/18	02/07/18	State Vs Mohit Etc	42/18	-	Decided On 09/04/19
28	RBT 188/18	03/07/18	State Vs Rohit Etc	271/18	--	Decided On 11/09/19
29	111/18	07/07/18	State Vs Manoj	34/18	-	Decided On 01/05/19
30	RBT 157/18	16/07/18	State Vs Inderjit	285/18	-	Decided On 06/07/19
31	RBT 164/18	16/07/18	State Vs Shalu Etc	43/18	-	Decided On 18/07/19

32	119/18	31/07/18	State Vs Umesh Sharma	269/18	-	Decided On 22/07/19
33	124/18	06/08/18	State Vs Dinesh	44/18	-	Decided On 24/07/19
34	127/18	07/08/18	State Vs Shivam@ Shibu	500/18	-	Decided On 06/05/19
35	128/18	07/08/18	State Vs Kuldeep Etc	487/18	-	Decided On 12/09/19
36	133/18	21/08/18	State Vs Rajender@ Rajan	728/18	-	Decided On 19/04/19
Action Plan 2019-20 Relating to the Court of Sh. Chandra Shekhar Addl. Sessions Judge, Panipat						
SR. NO	CASE NO/YEAR	DOI	TITLE	NEXT DATE	Purpose	
1	EXE/423/2017	28/10/2014	Magma Finance Corporation Vs. Naresh Kumar Gupta	4/11/19	Decided	
2	EXE/287/2015	11/05/2015	Kotak Mahindra Bank Limited Vs. Yakub	2/11/19	Decided	
3	EXE/484/2015	30/10/2015	Ms Cholamandalam Investment And Finance Company Limited Vs. Jagmer Singh	21-05-2019	Decided	
4	EXE/33/2016	28/01/2016	Ms Magma Fincorp Vs. Narender Kumar	26/08/19	Decided	
5	EXE/56/2016	03/02/2016	Baila Vs. Rajnish	19/08/19	Decided	
6	EXE 83/2016	10/02/2016	M/S Mahindra & Mahindra Financial Ltd.Vs Devender	9/8/19	Decided	
7	MACP/822/2013	23/09/13	Baljit Singh Vs Tejbir	30/08/19	Decided	
8	CA/242/14	01/07/14	Som Parkash Vs Raghbir Saini	30/07/19	Decided	
9	CM/30/2016	24/04/10	Vp Jain Vs Firm Mohan Lal	17/10/19	Decided	
10	MACP/142/2015	26/03/15	Sudesh Vs Kalu Ram	03/08/19	Decided	
11	CRA/102/15	18/04/15	Ram Niwas Vs Raj Kumar	06/11/19	Decided	
12	CA/182/2015	30/04/15	Satyavanti Vs Dalip	29/05/19	Decided	
13	CRA/187/15	13/08/15	Jitener Poltry Farm Vs State	11/06/19	Decided	
14	CMA/64/2015	08/09/15	Universal Permotor Vs Gian Chand	06/09/19	Decided	
15	CA/319/15	11/09/15	Parveen Vs Radhey Shyam	06/08/19	Decided	
16	MACP/359/15	25/09/15	Bhwana Vs Prem Chand	07/12/19	Decided	
17	MACP/385/15	15/10/15	Premi Vs Mukim	12/09/19	Decided	
18	CA/278/15	28/10/15	Subhash Vs Anil	20/05/19	Decided	
19	MACP/397/15	30/10/15	Ramphal Vs Ishwar	14/08/19	Decided	
20	CA/390/2015	02-11-2015	Ved Parkash Vs Mohini Punani	19/10/19	Decided	
21	MACP/411/2015	06/11/15	Munna Vs Sajida	22/05/19	Decided	
22	MACP/410/2015	06-11-2015	Champa Vs Sajjada Alias Sada	22/05/19	Decided	
23	MACP/412/2015	06-11-2015	Vishnu Vs Sajjada Alias Sada	22/05/19	Decided	
24	MACP/413/2015	06-11-2015	Asha Devi And Others Vs Sajjada Alias Sada	22/05/19	Decided	
25	CMA/84/2015	07/11/15	Ms Milan Food Vs Punjab Traders	09/08/19	Decided	
26	SC/289/2015	10/11/15	State Vs Anil	27/09/19	Decided	
27	CA/399/15	10/11/15	Sukhbir Vs Bijender	30/10/19	Decided	
28	SC/294/2015	20/11/15	State Vs Seema	16/10/19	Decided	
29	CRR/241/15	05/12/15	Parmod Vs State	02/08/19	Decided	

30	ARB/34/2015	18/12/15	Navin Vs Shriram Transport	20/09/19	Decided	
31	NDPS/20/2016	01/07/2016	State Of Haryana Vs. Ashok Alias Sonu	18/9/19	Decided	
32	NDPS/28/2016	09/08/2016	State Of Haryana Vs. Vikash	22/7/19	Decided	
33	NDPS/36/2016	16/09/2016	State Of Haryana Vs. Sunny	30/10/19	Decided	
34	NDPS/50/2016	16/12/2016	State Of Haryana Vs. Mandeep Singh	30-05-2019	Decided	
35	NDPS/14/2017	15/03/2017	State Of Haryana Vs. Anil Kumar	5/12/19	Decided	
36	NDPS/7/2017	04/02/2017	State Of Haryana Vs. Achhe Lal	30/10/19	Decided	
37	NDPS/8/2017	06/02/2017	State Of Haryana Vs. Sukram	17/9/19	Decided	
38	NDPS/42/2017	10/10/17	State Vs Rajender	7/8/19	Decided	
39	SC/221/2016	09/08/2016	State Vs Nawab	11/7/19	Decided	
40	SC/386/2016	07/12/2016	State Vs Parksh	18/10/19	Decided	
41	SC 12/2017	10/01/17	State Vs Sunil	02/05/19	Decided	
42	SC 263/2017	01/08/17	State Vs Pardeep	01/04/19	Decided	
43	416/2017	18/11/17	State Vs Majir Ahamad	03/04/19	Decided	
44	36/2018	18/01/18	State Vs Arjun	10/04/19	Decided	
45	222/2018	24/04/18	State Vs Vijay	02/04/19	Decided	
46	41/2018	19/01/18	State Vs Vijay	02/04/19	Decided	

Action Plan 2019-2020 Relating to the Court Of Shri Jasbir Singh Sidhu, AD&SJ, Principal Judge Family Court, Panipat,

Sr. No.	CASES	Date of Registration	Party Name	Next Date	Purpose	
1	EXE/331/2017	02/05/2017	Kusum Vs. Sandeep Kumar	03/07/2019	DAW	
2	EXE/375/2017	20/05/2017	Meenakshi Sharma Vs. Amit Sharma	29/07/2019	DAW	
3	EXE/428/2017	03/07/2017	Savita Vs. Shakti Singh	07/01/2020	DAW	
4	EXE/538/2017	08/08/2017	Krishan Lal Alias Kiran Vs. Babita	27/01/2020	Decided	
5	EXE/611/2017	09/09/2017	Veena Kumari Vs. Dhananjay	14/04/2020	Apperance	
6	EXE/692/2017	23/10/2017	Geeta Devi Vs. Dhanender	31/03/2020	Apperance	
7	EXE/8/2018	05/01/2018	Nisha Vs. Vikash	10/07/2019	DAW	
8	EXE/486/2018	24/08/2018	Suman Vs. Ran Singh	28/11/2019	DAW	
9	EXE/572/2018	01/10/2018	Urmilla Vs. Kulvinder	31/10/2019	DAW	
10	EXE/715/2018	06/12/2018	Komal Vs. Rajesh Kumar	17/09/2019	DAW	
11	EXE/137/2019	07/03/2019	Seema Vs. Pintu	20/03/2020	Apperance	
12	EXE/257/2019	24/04/2019	Shelja Sharma Vs. Rahul Sharma	10/10/2019	DAW	
13	MNT125/522/2019	10/04/2013	Komal Vs. Anand Swaroop	18/04/2019	Allowed	
14	MNT125/451/2019	30/04/2014	Poonam Vs. Virender Kumar@Kamal	06/02/2020	Allowed	
15	MNT125/526/2019	11/07/2014	Reena Vs. Krishan	11/04/2019	DAW	
16	MNT125/723/2019	23/07/2014	Neha Sharma Vs. Amit Sharma	17/03/2020	Arguments	
17	MNT125/724/2019	30/08/2014	Manpreet Kaur Vs. Vikram Singh	26/04/2019	Decided	

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18	MNT/527/2019	11/09/2014	Deepti Vs Sunil	01/04/2019	Decided	
19	MNT125/192/2019	17/09/2014	Saroj Vs. Jaipal	30/08/2019	Dismissed	
20	MNT125/448/2019	17/10/2014	Geeta Vs. Vishal	16/11/2019	Allowed	
21	MNT125/725/2019	18/10/2014	Poonam Wife Of Sandeep Vs. Sandeep	18/03/2020	Repondent Evidence	
22	MNT125/726/2019	29/10/2014	Meenakshi Wadhwa Vs. Virender Wadhwa	20/03/2020	Arguments	
23	MNT125/514/19	30/10/2014	Ravi Bala Vs. Ravinder	11/09/2019	Allowed	
24	MNT125/449/2019	11/11/2014	Kamini Alias Shelly Vs. Yogesh Kumar	18/05/2020	Petitioner Evidence	
25	MNT125/528/2019	12/11/2014	Anjali Vs. Rajan Tomar	30/03/2020	Petitioner Evidence	
26	MNT125/280/2019	03/12/2014	Gayatri Vs. Surender Verma	07/09/2019	Allowed	
27	MNT125/727/2019	17/12/2014	Jyoti Alias Vaishali Vs. Baldev Raj Mehta	20/03/2020	Petitioner Evidence	
28	MNT125/728/2019	24/12/2014	Manju Vs. Jagir Singh	15/05/2019	DID	
29	MNT125/729/2019	09/01/2015	Amrita Vs. Joginder	19/03/2020	Petitioner Evidence	
30	MNT125/654/2019	13/01/2015	Sushma Vs. Naresh Kumar	27/09/2019	DID	
31	MNT125/191/2019	17/01/2015	Chandni Vs. Pardeep	23/01/2020	Decided	
32	MNT125/731/2019	23/01/2015	Shruti Wife Of Nitin Garg Vs. Nitin Garg	25/11/2019	Allowed	
33	MNT125/151/2019	28/01/2015	Shaweta Chug Vs. Anil Chug @BANTI Chug	17/03/2020	Petitioner Evidence	
34	MNT125/450/2019	04/02/2015	Pinki Vs. Ashok	27/08/2019	DID	
35	MNT125/732/2019	10/02/2015	Kamlesh Vs. Devender	14/05/2019	DID	
36	MNT125/197/2019	18/02/2015	Kuljinder Kaur Vs. Gurnam Singh	27/04/2020	Appereance	
37	MNT125/733/2019	19/02/2015	Kamlesh Vs. Devender	30/08/2019	DID	
38	MNT125/821/2019	25/02/2015	Manju Vs. Ajmer Singh	21/01/2020	Decided	
39	MNT125/822/2019	13/03/2015	Afsari Vs. Shahzad	17/12/2019	DID	
40	MNT125/345/2019	16/03/2015	Preeti Vs. Virender	21/04/2020	Appereance	
41	MNT125/734/2019	25/03/2015	Mamtesh Vs. Jitender	16/07/2019	Allowed	
42	MNT125/735/2019	25/03/2015	Mamta@Mem Kalan Vs. Ravinder	20/04/2019	Allowed	
43	MNT125/736/2019	30/03/2015	Suman Do Jai Pal Vs. Deepak	09/04/2020	Repondent Evidence	
44	MNT125/529/2019	20/04/2015	Shashi Vs. Amit	26/03/2020	Appereance	
45	MNT125/823/2019	30/04/2015	Dhairya Minor Vs. Yogesh Arora	19/03/2020	Repondent Evidence	
46	MNT/452/2019	06/05/2015	Sangeeta Vs Ram Kishor	09/05/2019	Allowed	
47	MNT125/453/2019	07/05/2015	Murti Devi Vs. Raldu Ram	29/11/2019	Dismissed	
48	MNT125/737/2019	16/05/2015	Parul Vs. Himanshu	08/11/2019	Allowed	
49	CRM/38/2019	28/05/2015	Kavita Vs. Sandeep	02/07/2019	DAW	
50	MNT125/152/2019	11/06/2015	Zinki Vs. Sanskar Arora	24/02/2020	Disposed	
51	MNT125/738/2019	01/07/2015	Pooja Vs. Pushpender	28/05/2019	Allowed	
52	MNT125/530/2019	04/07/2015	Kavita Vs. Anand	18/09/2019	DAW	
53	MNT125/739/2019	06/07/2015	Sonia Vs. Parmod	22/11/2019	DID	
54	MNT125/824/2019	16/07/2015	Ritu Vs. Yogesh	15/05/2019	Allowed	

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55	MNT125/740/2019	29/07/2015	Santosh Devi Vs. Deshraj	23/03/2020	Petitioner Evidence	
56	MNT125/741/2019	31/07/2015	Monika Vs. Jagbir Singh	02/07/2019	DID	
57	MNT/1217/2019	01/08/2015	Sunita Vs. Satender	31/10/2019	DAW	
58	MNT125/153/2019	03/08/2015	Rekha Vs. Moti Lal	15/05/2019	DID	
59	MNT125/531/2019	03/08/2015	Sonia Vs. Kuldeep Singh	26/08/2019	Allowed	
60	MNT125/195/2019	11/08/2015	Preeti Vs. Rahul	24/03/2020	Petitioner Evidence	
61	MNT125/532/2019	20/08/2015	Reena Vs. Rajesh Sharma	20/03/2020	Appereance	
62	MNT125/455/2019	25/08/2015	Pinki Vs. Satish	20/04/2019	DID	
63	MNT125/742/2019	29/08/2015	Santosh Vs. Harish BharDWaj	16/09/2019	Allowed	
64	MNT125/181/2019	15/09/2015	Reena Kumari Vs. Vikas	25/03/2020	Petitioner Evidence	
65	MNT125/826/2019	15/09/2015	Kusum Vs. Sandeep Kumar	03/07/2019	Allowed	
66	MNT125/533/2019	21/09/2015	Meera Devi Vs. Gopi	23/03/2020	Appereance	
67	MNT125/835/2019	28/09/2015	Ankita Vs. Lalit	18/07/2019	Convicted	
68	MNT125/828/2019	01/10/2015	Neelam Vs. Rajbir	28/08/2019	DAW	
69	MNT125/743/2019	13/10/2015	Anuradha Vs. Pardeep Kumar	02/05/2019	Allowed	
70	MNT125/346/2019	16/10/2015	Shiny Vs. Rajender Kumar	27/03/2020	Arguments	
71	MNT125/199/2019	23/10/2015	Sunita Vs. Dalip Kumar Alias Deepa	23/09/2019	DAW	
72	MNT125/829/2019	23/10/2015	Jasvinder Kaur Vs. Krishan Lal	31/07/2019	DAW	
73	MNT125/462/2019	04/11/2015	Nisha Vs. Kamal Sachdeva	23/03/2020	Petitioner Evidence	
74	MNT125/535/2019	04/11/2015	Preeti Vs. Ankit	23/09/2019	Allowed	
75	MNT125/463/2019	06/11/2015	Shweta Mittal Vs. Anil Goel	16/03/2020	Appereance	
76	MNT125/830/2019	07/11/2015	Nitu Vs. Rajbir	05/03/2020	Disposed	
77	MNT125/831/2019	09/11/2015	Geeta Devi Vs. Dhanender	31/03/2020	Appereance	
78	MNT125/464/2019	18/11/2015	Neha Kumari Vs. Kundan	06/04/2019	DID	
79	MNT125/8/2019	22/11/2015	Amita Vs. Raj Singh	17/03/2020	Arguments	
80	MNT125/15/2019	10/12/2015	Kulsum Vs. Rafakat Ali	20/03/2020	Appereance	
81	MNT125/172/2019	15/12/2015	Baby Vs. Sumit Kumar	13/02/2020	Disposed	
82	MNT125/841/2019	15/12/2015	Anju Vs. Manravi	01/06/2019	Allowed	
83	MNT125/12/2019	17/12/2015	Simran Vs Tilak Raj	01/04/2019	Appereance	
84	MNT125/744/2019	03/01/2016	Satwanti Devi Vs. Balwan Singh	15/04/2020	Petitioner Evidence	
85	MNT125/155/2019	07/01/2016	Krishna Devi Vs. Dharambir Kalyan@Suresh	02/09/2019	DAW	
86	MNT125/536/2019	28/01/2016	Nidhi Malik Vs. Lavkesh@Lovely Satija	16/08/2019	Allowed	
87	MNT125/200/2019	01/02/2016	Vandana Vs. Vikas	29/04/2019	DID	
88	MNT125/347/2019	02/02/2016	Surinder Kaur Alias Simran Vs. Jaswinder Singh	20/05/2019	Allowed	
89	MNT125/348/2019	04/02/2016	Jyoti Vs. Sachin Malik	19/10/2019	Allowed	
90	MNT125/537/2019	12/02/2016	Aalisha Vs. Happy	02/05/2019	DAW	
91	MNT/156/2019	15/02/2016	Renu Vs. Kuldeep Mehta	01/06/2019	Allowed	

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92	MNT125/157/2019	17/02/2016	Poonam Vs. Sanjay	16/03/2020	Appereance	
93	MNT125/158/2019	25/02/2016	Poonam Vs. Sandeep Sharma	31/08/2019	DAW	
94	MNT125/538/2019	25/02/2016	Raj Rani Vs. Vinod Kumar	28/02/2020	Disposed	
95	MNT125/746/2019	25/02/2016	Meena Vs. Ritesh	19/04/2019	DID	
96	MNT125/349/2019	01/03/2016	Kamlesh Vs. Rajbir Simru Beganiya	27/04/2020	Procecuton Evidence	
97	MNT125/21/2019	03/03/2016	Tarannum Alias Guria Alias Reshma Vs. Javed	03/07/2019	Allowed	
98	MNT125/842/2019	05/03/2016	Suman Vs. Amit Rana	31/10/2019	DAW	
99	MNT125/12/2019	15/03/2016	Usha Vs. Rajesh	31/03/2020	Appereance	
100	MNT125/159/2019	18/03/2016	Kiran@Baby Vs. Bishambri	01/07/2019	DID	
101	MNT125/844/2019	04/04/2016	Parmila Vs. Ram Mehar	26/11/2019	Allowed	
102	MNT125/465/2019	29/03/2016	Sangeeta Vs. Anil Kumar	17/03/2020	Arguments	
103	MNT125/466/2019	02/04/2016	Shimla Devi Vs. Ramesh	01/06/2019	Allowed	
104	MNT125/539/2019	25/04/2016	Jyoti Vs. Anil Kumar	15/05/2019	DID	
105	MNT/460/2019	03/05/2016	Monika Vs. Deepak	11/09/2019	Allowed	
106	MNT125/161/2019	04/05/2016	Pooja Vs. Rajneesh	22/10/2019	DAW	
107	MNT125/754/2019	05/05/2016	Deepa Vs. Rohit	10/05/2019	Arguments	
108	MNT /540/2019	13/05/2016	Mansi Vs. Parnav	21/08/19	DAW	
109	MNT125/351/2019	06/05/2016	Suman Tiwari Vs. Sanjay Tiwari	7/01/2020	Decided	
110	HMA/476/2013	03/09/2013	Roshani Vs. Ram Mehar	10/07/2019	Allowed	
111	HMA/138/2019	24/12/2014	Poonam Vs. Sandeep	18/03/2020	Arguments	
112	HMA/139/2019	18/05/2015	Manjeet Singh Vs. Babita	12/04/2019	DID	
113	HMA/140/2019	20/05/2015	Jitender Saini Vs. Sheetal	29/04/2019	DID	
114	HMA/142/2019	13/08/2015	Amrita Vs. Joginder	19/03/2020	Petitioner Evidence	
115	HMA/143/2019	01/09/2015	Pardeep Vs. Suman	26/04/2019	DID	
116	HMA/144/2019	15/09/2015	Narender Singh Vs. Neelam	15/05/2019	DID	
117	HMA/149/2019	04/12/2015	Satish Kumar Vs. Neelam	01/05/2019	Allowed	
118	HMA/150/2019	23/12/2015	Kamal Gambhir Vs. Jyoti	06/08/2019	Allowed	
119	HMA/154/2019	08/04/2016	Deepak Kumar Vs. Ashu	05/04/2019	DID	
120	GW/34/2019	09/07/2015	Jaspal Tuli Vs. Meenakshi@ Sapna	15/07/2019	Dismissed	
121	Gw/50/2019	07/08/2015	Rajpal Vs. Neeraj	27/08/2019	Dismissed	
122	Gw/107/2019	11/09/2015	Sat Narain @Amar Singh Vs Sat Parkash@ Satta	22/05/2019	DID	
123	DMC/25/2015	21/01/2015	Ritu Vs. Sandeep	01/07/2019	DID	
124	DMC/152/2015	08/04/2015	Babu Ram Vs. Chanderpati	09/09/2019	Dismissed	
125	DMC/171/2015	24/04/2015	Kamal Sachdeva Vs. Nisha	23/03/2020	Respondent Evidence	
126	DMC/188/2015	04/05/2015	Pawan Oberai Vs. Ranjana	11/07/2019	Dismissed	
127	DMC/187/2015	06/05/2015	Sanjeev Vs. Pooja	17/03/2020	Arguments	
128	DMC/285/2015	09/07/2015	Manjeet Vs. Rani	13/02/2020	Disposed	

129	DMC/337/2015	03/08/2015	Rajinder Kumar Vs. Shiny	27/03/2020	Repondent Evidence	
130	DMC/370/2015	19/08/2015	Raghibir Singh Vs. Sahbo	17/05/2019	Allowed	
131	DMC/389/2015	28/08/2015	Sanjay Vs. Anita	04/03/2020	Disposed	
132	DMC/411/2015	04/09/2015	Nidhi Vs. Sanjeev Kumar	27/03/2020	Respondent Evidence	
133	DMC/487/2015	26/10/2015	Anil Kumar Vs. Sangeeta	17/03/2020	Petitioner Evidence	
134	DMC/503/2015	30/10/2015	Sushil Kumar Vs. Suman	09/07/2019	Dismissed	
135	DMC/501/2015	31/10/2015	Sudha Vs. Sanjeev Kumar Chugh	19/03/2020	Petitioner Evidence	
136	DMC/549/2015	10/12/2015	Mitrasah Kalmashpad Nimesh Vs. Richa Singh	07/05/2019	DAW	
137	DMC/555/2015	14/12/2015	Jyoti Vs. Kamal	20/03/2020	Arguments	
138	DMC/11/2016	05/01/2016	Nitin Vs. Anita	18/03/2020	Respondent Evidence	
139	DMC/23/2016	13/01/2016	Deepak Kumar Vs. Neeraj	16/03/2020	Respondent Evidence	
140	DMC/47/2016	29/01/2016	Satyawan Singh Swami Vs. Kanta Devi	23/04/2019	Allowed	
141	DMC/48/2016	01/02/2016	Amita Vs. Vijay Kumar	26/09/2019	Allowed	
142	DMC/55/2016	04/02/2016	Jyoti Vs. Sachin Malik	19/10/2019	Allowed	
143	DMC/66/2016	12/02/2016	Vishal Vs. Jyoti	17/03/2020	Respondent Evidence	
144	DMC/88/2016	25/02/2016	Vikash Verma Vs. Sonia	20/03/2020	Arguments	
145	DMC/90/2016	26/02/2016	Kuldeep Vs. Neelam	19/04/2019	DAW	
146	DMC/133/2016	29/03/2016	Nisha Vs. Vikas	08/05/2019	Allowed	
147	DMC/138/2016	30/03/2016	Vikas Khatak Vs. Deepti	30/03/2020	Arguments	
148	DMC/139/2016	31/03/2016	Savita Vs. Revti Sharma	31/08/2019	Allowed	
149	DMC/187/2016	28/04/2016	Kamaljeet Singh Vs. Rajvinder Kaur	03/04/2019	DID	
150	DMC/188/2016	28/04/2016	Anil Pasricha Alias Bittu Vs. Sunita	03/10/2019	DAW	

Action Plan 2019-2020 Relating to the Court Of Ms. Abhilasha Sapra Kohli, AD&SJ, Addl. Principal Judge Family Court, Panipat,

Sr. No.	CASES	Date of Registration	Party Name	Next Date	Purpose	
1	MNT125/181/2019	15/09/2015	Reena Kumari Vs. Vikas	25/03/2020	Petitioner Evidence	
2	MNT125/747/2019	16/04/2016	Mehak Seth Vs. Vikas Seth	24/03/2020	Appereance	
3	MNT125/350/2019	06/05/2016	Pritima@Hunny Vs. Nitin Vohra	17/03/2020	Repondent Evidence	
4	MNT125/648/2019	10/05/2016	Jyoti Vs. Pankaj	13/03/2020	Arguments	
5	MNT125/542/2019	04/06/2016	Sangeeta Vs. Madhukar Bhatia	19/03/2020	Appereance	
6	MNT125/756/2019	01/07/2016	Kirti Vs. Jagdish	18/03/2020	Appereance	
7	MNT125/174/2019	13/07/2016	Pushpa Rani Vs. Dayanand	17/03/2020	Arguments	
8	MNT125/354/2019	02/08/2016	Renu Vs. Rampal	16/03/2020	Petitioner Evidence	
9	MNT125/140/2019	06/08/2016	Gurinder Kaur Vs. Satnam Singh	23/03/2020	Arguments	
10	MNT125/470/2019	26/08/2016	Devi Vs. Satbir Singh	16/03/2020	Petitioner Evidence	
11	MNT125/357/2019	03/09/2016	Rosy Vs. Sushil	16/03/2020	Arguments	
12	MNT125/511/2019	12/09/2016	Seema Vs. Kartara@Nanu	17/03/2020	Appereance	

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13	MNT125/760/2019	14/09/2016	Manju Vs. Shishpal	17/03/2020	Petitioner Evidence	
14	MNT125/548/2019	30/09/2016	Babita Vs. Jai Narain Kashyap	13/03/2020	Respondent Evidence	
15	MNT125/361/2019	01/10/2016	Anu Vs. Sanjay	16/03/2020	Petitioner Evidence	
16	MNT125/549/2019	05/10/2016	Poonam Vs. Satish Sharma	28/02/2020	Disposed	
17	MNT125/765/2019	06/10/2016	Sunita Vs. Anil	20/03/2020	Petitioner Evidence	
18	MNT125/363/2019	10/10/2016	Aarti Vs. Mohit	16/03/2020	Petitioner Evidence	
19	MNT125/766/2019	05/11/2016	Geeta Vs. Anil Verma	06/04/2020	Appereance	
20	MNT125/187/2019	16/11/2016	Renu Sharma Vs. Peeyush Sharma	04/03/2020	Disposed	
21	MNT125/552/2019	06/12/2016	Kumari Kashish Vs. Sanjeev Kumar	16/03/2020	Repondent Evidence	
22	MNT125/849/2019	08/12/2016	Motia Rani Vs. Prince	27/03/2020	Arguments	
23	CM/66/2016	11/11/2016	Mahender Vs Ranjna	13/03/2020	Arguments	
24	DMC/185/2016	27/04/2016	Jaswinder Singh Vs. Surender Kaur	25/03/2020	Appereance	
25	DMC/268/2016	01/07/2016	Sanskar Arora Vs. Jinkey	13/03/2020	Repondent Evidence	
26	DMC/367/2016	24/08/2016	Neeraj Kumar Vs. Twinkle	16/03/2020	Repondent Evidence	
27	DMC/493/2016	22/11/2016	Geeta Parsad Vs. Meenakshi	27/03/2020	Petitioner Evidence	
28	GW/36/2019	06/08/2016	Nitin Vohra Vs. Pritima	17/03/2020	Arguments	
29	GW/135/2019	24/03/2017	Mukesh Vs Meenu	13/03/2020	Petitioner Evidence	
30	HMA/176/2019	08/08/2016	Neeraj Vs. Preeti	03/04/2020	Petitioner Evidence	

Action Plan 2019-2020 Relating to the Court Of Shri Vimal Sapra, AD&SJ, Panipat,

SR	CASES	Date of Registration	Party Name	Nature	Next Date	Purpose
1	EXE/364/2015	22/07/2015	M/s Cholamandalam Investment And Finance Company Limited Vs. Ajay Kumar	EXE	27/11/19	Decided
2	EXE/72/2016	10/02/2016	M/s Mahindra And Mahindra Financial Serives Ltd. Vs. Rekha	EXE	05-11-2019	Decided
3	EXE/121/2016	01/03/2016	Mahindra And Mahindra Finance Company Vs. Kamlesh	EXE	23-10-2019	Decided
4	EXE/154/2016	25/03/2016	The New India Ins.Comp.Ltd. Vs. Krishan Lal	EXE	12-03-2020	Appereance
5	EXE/181/2016	21/04/2016	Suraj Vs. Reliance General Insurance	EXE	10-10-2019	Decided
6	EXE/185/2016	25/04/2016	M/s Magma Fincorp Vs. Anil Kumar	EXE	05/10/2019	Decided
7	EXE/232/2016	31/05/2016	Cholmandalam Investment And Finance Company Ltd. Vs. Sumeet	EXE	10-02-2020	Decided
8	EXE/242/2016	01/07/2016	HDFC Bank Limited Vs. Lalit Kumar	EXE	13-12-2019	Decided
9	EXE/246/2016	01/07/2016	HDFC Bank Limited Vs. Sunil	EXE	14-10-2019	Decided
10	EXE/263/2016	02/07/2016	Tata Motors Finance Ltd. Vs. Jaswant Singh	EXE	18/01/2020	Decided
11	EXE/302/2016	15/07/2016	Kotak Mahindra Bank Ltd. Vs. Jagdish Yadav	EXE	19/10/2019	Decided
12	EXE/305/2016	15/07/2016	Kotak Mahindra Bank Ltd. Vs. Krishan Kumar	EXE	14/11/2019	Decided
13	EXE/313/2016	15/07/2016	Kotak Mahindra Bank Ltd. Vs. Ram Karan	EXE	10-10-2019	Decided
14	CA/370/2015	19/10/2015	Mangat Ram Vs. Shiv Kumar	CIVIL APPEAL	05-03-2020	Arguments
15	CA/43/2016	05/02/2016	Bimal Parkash Aggarwal Vs. Jugal Kishore	CIVIL APPEAL	05-02-2020	Decided

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16	CA/66/2016	26/02/2016	Shyama Vs. State Of Haryana	CIVIL APPEAL	21-01-2020	Decided
17	CA/256/2016	08/09/2016	Kishan Vs. Ajaib Singh	CIVIL APPEAL	01-11-2019	Decided
18	CA/261/2016	13/09/2016	Rajinder Kumar Vs. Sudesh Rani	CIVIL APPEAL	13-12-2019	Decided
19	CA/269/2016	21/09/2016	Bharat Bhushan Ahuja Vs. State Bank Of India	CIVIL APPEAL	27/09/2019	Decided
20	CA/272/2016	22/09/2016	Bijender Kumar Son Of Atma Ram (SINCE Deceased) Vs. State Through Collector	CIVIL APPEAL	06-01-2020	Decided
21	CA/273/2016	22/09/2016	Kashmiri Lal Sharma Vs. Kanwal Singh Malik	CIVIL APPEAL	09-12-2019	Decided
22	CA/277/2016	27/09/2016	Somnath Saluja Vs. Sanjay Saluja	CIVIL APPEAL	10-12-2019	Decided
23	CA/285/2016	05/10/2016	Ram Kishan Vs. Ram Chander	CIVIL APPEAL	20-01-2020	Decided
24	CA/291/2016	12/10/2016	Jai Bhagwan Vs. Inder Singh	CIVIL APPEAL	13-11-2019	Decided
25	CA/320/2016	02/11/2016	Sadhu Ram Vs. Sube Singh	CIVIL APPEAL	07-11-2019	Decided
26	CA/353/2016	02/12/2016	Sadhu Ram Vs. Hari Ram Deceased	CIVIL APPEAL	10-10-2019	Decided
27	CA/368/2016	09/12/2016	Abhi Asmi International Private Ltd. Vs. Rajpal Saggu	CIVIL APPEAL	31-10-2019	Decided
28	CA/381/2016	22/12/2016	Jai Bhagwan Vs. Devi Sharan	CIVIL APPEAL	05-11-2019	Decided
29	CA/28/2017	19/01/2017	Sarthi Build Prop. Pvt. Ltd. Vs. Ramesh	CIVIL APPEAL	12-12-2019	Decided
30	CA/45/2017	01-02-2017	K.K Soni V/S Sukhvir Singh	CIVIL APPEAL	19-11-19	Decided
31	OBJ/06/2015	06/04/15	Kundan Rice Mills V/S Subhash Chander	OBJ	27-03-20	Appereance
32	ARB/24/2016	07-10-2016	Hsamb V/S Sunil Garg	ARB	20-03-2020	Appereance
33	SC/1/2015	19/12/2014	State Of Haryana Vs. Bharat Alias Bartu Jogi	SESSION CASE	13-02-2020	Decided
34	SC/294/2015	20/11/2015	State Of Haryana Vs. Seema	SESSION CASE	11-10-2019	Decided
35	SC/72/2016	05/03/2016	State Of Haryana Vs. Sonu	SESSION CASE	23-09-2019	Decided
36	SC/234/2016	10/08/2016	State Of Haryana Vs. Prem Kumar @ Kalu	SESSION CASE	16-12-2019	Decided
37	SC/267/2016	07/09/2016	State Of Haryana Vs. Pankaj@Sonu	SESSION CASE	09-03-2020	Procecuton Evidence
38	SC/335/2016	24/10/2016	State Of Haryana Vs. Manim	SESSION CASE	23-03-2020	Procecuton Evidence
39	SC/353/2016	01/11/2016	State Of Haryana Vs. Deepak	SESSION CASE	01-02-2020	Decided
40	SC/21/2017	16/01/2017	State Of Haryana Vs. Virender@Billu	SESSION CASE	06-11-2019	Decided
41	SC/49/2017	17-02-2017	State V/S Anurag	SESSION CASE	27-09-2019	Decided
42	CRA/61/2015	10/03/2015	Ram Mehar Vs. State Bank Of India	CRIMINAL APPEAL	07-01-2020	Decided
43	CRA/8/2016	08/01/2016	State Of Haryana Vs. Yashpal Malik	CRIMINAL APPEAL	04-03-2020	Arguments
44	CRA/66/2016	07/04/2016	Yatin Vs. State Of Haryana	CRIMINAL APPEAL	27-01-2020	Decided
45	CRA/62/2016	01/04/2016	Deepak Vs. State Of Haryana	CRIMINAL APPEAL	13-02-2020	Decided
46	CRA/75/2016	19/04/2016	Rana Singh Vs. Amit	CRIMINAL APPEAL	09-04-2020	Arguments
47	CRA/105/2016	06/07/2016	Jasbir Alias Sonu Vs. State Of Haryana	CRIMINAL APPEAL	14-02-2020	Decided
48	CRA/125/2016	12/08/2016	Balkar Singh Vs. Sudhir Nandal	CRIMINAL APPEAL	31-03-2020	Arguments
49	CRA/178/2016	04/11/2016	Peeyush Sharma Vs. Renu	CRIMINAL APPEAL	04-02-2020	Decided
50	CRA/192/2016	23/11/2016	Reshma Devi Vs. Subhash	CRIMINAL APPEAL	23/10/2019	Decided
51	CRA/196/2016	25/11/2016	Babita Vs. Virender	CRIMINAL APPEAL	29-04-2020	Arguments

52	CRA/209/2016	12-12-2016	Meenu V/S Joginder	CIVIL APPEAL	13-09-2019	Decided
53	CRA/220/2016	23/12/2016	M/S Aradhya Group Vs. M/S Shri Sai Traders	CRIMINAL APPEAL	14-12-2019	Decided
54	CRR/360/2016	16-11-2016	Renu Sharma V/S Piyush Sharma	CRR	02/04/20	Decided
55	ELC/25/2015	22-12-2015	State Of Haryana V/S Satish	ELECT.	06-03-2020	Procecuton Evidence
56	NDPS/16/2016	28-04-2016	State V/S Mohd. Farman	NDPS	12-02-2020	Decided
57	NDPS/27/2016	04/08/2016	State Of Haryana Vs. Sohan Lal	NDPS	20/03/2020	Procecuton Evidence
58	NDPS/35/2016	15/09/2016	State Of Haryana Vs. Arvind	NDPS	30/03/2020	Appereance
59	NDPS/13/2017	08/03/2017	State Of Haryana Vs. Rohit@Rinku	NDPS	03/03/2020	Defence Evidence
60	NDPS/26/2017	06/06/2017	State Of Haryana Vs. Achey Lal	NDPS	04/03/2020	313 Cr.Pc
61	NDPS/36/2017	06/09/2017	State Of Haryana Vs. Bijender	NDPS	17/04/2020	Procecuton Evidence
62	NDPS/47/2017	17/11/2017	State Of Haryana Vs. Sagir	NDPS	03/03/2020	Procecuton Evidence
63	NDPS/3/2018	24/01/2018	State Of Haryana Vs. Gaurav	NDPS	04/03/2020	Procecuton Evidence
64	NDPS/8/2018	30/03/2018	State Of Haryana Vs. Amit	NDPS	27/04/2020	Procecuton Evidence
65	NDPS/13/2018	05/07/2018	State Of Haryana Vs. Goldi Alias Abhinav	NDPS	20/03/2020	Appereance
66	NDPS/17/2018	28/08/2018	State Of Haryana Vs. Surender Alias Pappu	NDPS	12/03/2020	Procecuton Evidence
67	NDPS/22/2018	26/09/2018	State Of Haryana Vs. Mahipal	NDPS	21/04/2020	Procecuton Evidence
68	NDPS/28/2018	15/11/2018	State Of Haryana Vs. Sisha Singh	NDPS	15/04/2020	Procecuton Evidence
69	NDPS/2/2019	09/01/2019	State Of Haryana Vs. Sumer	NDPS	23/04/2020	Procecuton Evidence
70	NDPS/11/2019	15/02/2019	State Of Haryana Vs. Faiz Khan Alias Rahis	NDPS	12/05/2020	Procecuton Evidence

Action Plan 2019-2020 Relating to the Court Of Shri Gagandeep Mittal, AD&SJ, Panipat,

SR. NO	CASES	Date of Registration	Party Name	Next Date	Purpose	
1	303/15	02/12/15	State Vs Neeraj	12/03/20	DWs	
2	52/16	16/02/16	State Vs Deepak @ Nepali	07/03/20	313	
3	23/16	12/07/16	State Vs Kamil		Decided On 16.01.20	
4	309/17	30/08/17	State Vs Murslin	07/03/20	DW & Dna Report	
5	426/17	27/11/17	State Vs Vinod	04/03/20	DWs	
6	32/18	17/01/18	State Vs Manoj	03/02/20	Disposed	
7	80/18	05/02/18	State Vs Sonu @ Firoj	04/03/20	PWs	
8	92/18	09/02/18	State Vs Sonu @ Sohan Lal	03/02/20	Disposed	
9	165/18	26/03/18	State Vs Mukesh	04/03/20	PWs	
10	255/18	11/05/18	State Vs Sarvar	04/03/20	PWs	
11	317/18	07/07/18	State Vs Sameer Suman	07/03/20	PWs	
12	319/18	09/07/18	State Vs Rajesh Etc	18/03/20	PWs	
13	341/18	23/07/18	State Vs Shiv Kumar	13/03/20	PWs	
14	411/18	29/08/18	State Vs. Rahul	03/03/20	DWs	
15	416/18	05/09/18	State Vs. Joginder	05/03/20	PWs	

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16	436/18	17/09/18	State Vs Rajesh	25/03/20	PW	
17	477/18	06/10/18	State Vs Vikasdeep	03/03/20	DWs	
18	494/18	17/10/18	State Vs Tinku Etc	07/03/20	PWs	
19	496/18	17/10/18	State Vs Rakesh Sakya	05/03/20	DWs	
20	498/18	20/10/18	State Vs Deepak	07/03/20	PWs	
21	513/18	02/11/18	State Vs Sher Singh	02/03/20	PWs	
22	523/18	05/11/18	State Vs Meer Hassan	03/03/20	PWs	
23	530/18	12/11/18	State Vs Arvind Patel	07/03/20	PWs	
24	553/18	21/11/18	State Vs Abhishek	18/03/20	PWs	
25	579/18	06/12/18	State Vs Jai Bhagwan	07/03/20	PWs	
26	620/18	21/12/18	State Vs Vikrant	12/03/20	PWs/Dna Report	
27	03/19	03/01/19	State Vs Rocky	26/03/20	PWs	
28	22/19	22/01/19	State Vs Amit @ Sonu	12/03/20	DWs	
29	35/19	30/01/19	State Vs Sunil@ Sheelu	02/03/20	DWs	
30	43/19	04/02/19	State Vs Anil	05/03/20	Appearance	
31	46/19	07/02/19	State Vs Fariyad @ Pola	03/03/20	PWs	
32	50/19	08/02/19	State Vs Sunny	17/03/20	PWs	
33	120/19	30/03/19	State Vs Naresh Kumar	05/03/20	PWs	
34	126/19	08/04/19	State Vs Deepak	26/03/20	PWs	

Action Plan 2019-20 Relating to the Court of Sh. Manoj Kumar Rana, CJ(SD), Panipat,

Sr No	CIS NO	DOI	TITLE	NATURE	Ndh	STATUS
1	EXE/83/2013	08/06/1996	Jaspal Vs. Harbhajan Singh	Civil Exe	Decided	Decided
2	EXE/65/2019	22/08/1998	Liyakat Vs Obc	Civil Exe	Decided	Decided
3	EXE/341/2013	22/09/2009	Chhotu Vs. Roop Singh	Civil Exe	Decided	Decided
4	EXE/342/2013	22/09/2009	Chhotu Vs. Roop Singh	Civil Exe	Decided	Decided
5	EXE/366/2013	19/02/2010	Kamla Vs. Champa Devi	Civil Exe	Decided	Decided
6	EXE/1117/2013	30/10/2013	Ishwar Vs. Mukesh	Civil Exe	17/3/2020	Appearance
7	EXE/325/2014	24/12/2014	Bhupinder Vs. Rajesh	Civil Exe	30/3/2020	Appearance
8	EXE/141/2015	10/07/2015	Subhash Vs. Sandeep	Civil Exe	09/03/2020	Arguments
9	EXE/144/2015	21/07/2015	Dalbir Singh Vs. Jagdish	Civil Exe	Decided	Decided
10	EXE/214/2018	17/12/2015	Nishan Singh Vs. Swaran Singh	Civil Exe	Decided	Decided
11	EXE/57/2016	17/02/2016	Ompati Vs. State	Civil Exe	Decided	Decided
12	EXE/158/2016	01/06/2016	Canara Bank Vs. Karamwati	Civil Exe	13/03/20	Appereance
13	EXE/204/2016	18/07/2016	Harsh Vijay Jain Vs. M.C.	Civil Exe	16/03/20	Evidence
14	EXE/207/2016	20/07/2016	Prem Singh Vs. Sandeep	Civil Exe	Decided	Decided
15	EXE/212/2016	26/07/2016	Sbi Vs. Anil Kumar	Civil Exe	Decided	Appereance
16	EXE/214/2016	26/07/2016	Sbi Vs. Chandro Devi	Civil Exe	Decided	Decided

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17	EXE/215/2016	26/07/2016	Sbi Vs. Krishan Kumar	Civil Exe	Decided	Decided
18	EXE/234/2016	03/08/2016	Sbi Vs. Sultan	Civil Exe	29/4/20	Appereance
19	EXE/235/2016	03/08/2016	Sbi Vs. Saroj	Civil Exe	Decided	Decided
20	EXE/239/2016	03/08/2016	Sbi Vs. Anita Devi	Civil Exe	Decided	Decided
21	EXE/241/2016	03/08/2016	Sbi Vs. Suresh Kumar	Civil Exe	Decided	Appereance
22	EXE/274/2016	20/08/2016	Vijaya Bank	Civil Exe	Decided	Decided
23	EXE/295/2016	31/08/2016	Sbi Vs. Karambir Singh	Civil Exe	23/3/20	Appereance
24	EXE/329/2016	21/09/2016	Rameshwar Vs. Kamla	Civil Exe	12/03/20	Consideration
25	EXE/340/2016	26/09/2016	Sbi Vs. Kaptan Singh	Civil Exe	Decided	Decided
26	EXE/342/2016	26/09/2016	Sbi Vs. Meerbaj	Civil Exe	Decided	Decided
27	EXE/343/2016	26/09/2016	Sbi Vs. Kamlesh Devi	Civil Exe	Decided	Decided
28	EXE/357/2016	12/10/2016	Sbi Vs. Subhash Chander	Civil Exe	Decided	Decided
29	EXE/375/2016	24/10/2016	Ravinder Vs. Mukesh	Civil Exe	Decided	Decided
30	EXE/384/2016	10/11/2016	Obc Vs. Chatter Singh	Civil Exe	Decided	Decided
31	EXE/394/2016	15/11/2016	Sbi Vs. Kala	Civil Exe	Decided	Decided
32	EXE/407/2016	05/12/2016	Rajinder Vs. M/S Sawariya	Civil Exe	Decided	Decided
33	EXE/413/2016	15/12/2016	Fateh Giri Vs. Pardeep	Civil Exe	Decided	Decided
34	EXE/414/2016	15/12/2016	Fateh Giri Vs. Shiv Kumar	Civil Exe	13/3/20	Appereance
35	EXE/5/2017	07/01/2017	Sunil Sehgal Vs. Sudesh	Civil Exe	12/3/20	Appereance
36	EXE/19/2017	16/01/2017	Sbi Vs. Balbir Singh	Civil Exe	Decided	Decided
37	EXE/77/2017	12/04/2017	Sbi Vs. Raghbir Singh	Civil Exe	Decided	Decided
38	EXE/78/2017	12/04/2017	Sbi Vs. Manoj Kumar	Civil Exe	Decided	Decided
39	EXE/89/2017	27/4/2017	Anand Vs. Uhbnl	Civil Exe	Decided	Decided
40	EXE/90/2017	27/04/2017	Sunita Devi Vs. Uhbnl	Civil Exe	Decided	Decided
41	EXE/194/2017	02/05/2017	M/S Gold Plus Vs. M/S Ganga	Civil Exe	Decided	Decided
42	EXE/93/2017	02/05/2017	Darsho Vs. Nanha	Civil Exe	Decided	Decided
43	EXE/99/2017	10/05/2017	Sbi Vs. Anurag	Civil Exe	Decided	Decided
44	EXE/100/2017	10/05/2017	Sbi Vs. Pawan Kumar	Civil Exe	Decided	Decided
45	EXE/101/2017	10/05/2017	State Bank Of India Vs. Sabina	Civil Exe	Decided	Decided
46	EXE/102/2017	11/05/2017	Bimla Devi Vs. Mukesh Devi	Civil Exe	02/05/20	Arguments
47	EXE/106/2017	12/05/2017	Sbi Vs. Amarjeet	Civil Exe	Decided	Decided
48	EXE/109/2017	16/05/2017	M/S Chhoga Lal Vs. M/S Ravindra Feeds Pvt. Ltd.	Civil Exe	27/03/20	Appereance
49	EXE/121/2017	23/05/2017	Sbi Vs. Parvati	Civil Exe	20/03/20	Appereance
50	EXE/122/2017	23/05/2017	Sbi Vs. Rajinder Singh	Civil Exe	Decided	Decided
51	CHI /130/2001	31/05/2001	State Vs Ramesh	ipc Challan	16/03/2020	PWs
52	CHI/1787/2014	01/10/2014	State Vs Parveen	ipc Challan	Decided	Decided
53	CHI/1501/2015	30/07/2015	State Vs Vikas	ipc Challan	12/03/20	Procecuton Evidence

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54	CHA/291/2017	20/09/2017	State Vs Surajbhan	Act Challan	Decided	Decided
55	CHI/200/1996	001/02/1996	State Vs. Sonu	ipc Challan	Decided	Decided
56	CHA/126/1997	31/5/1997	State Vs. Vinod Parsad	Act Challan	Decided	Decided
57	CHA/633/1998	23/7/1998	State Vs. Riyajudin	Act Challan	Decided	Decided
58	CHI/3063/2013	27/07/2005	State Vs. Anil Kumar	ipc Challan	Decided	Decided
59	ARB/78/2013	17/02/2007	The Panipat Co-Operative Vs. M/S R.R. Engg. Compnay	MiscII	20/03/2020	Arguments
60	COMI/668/2013	08/11/2007	Sonia Vs. Sheikher	ipc Comp	09/03/2020	Arguments
61	CHI/07/2009	10/01/2009	State Vs Anil	ipc Challan	Decided	Decided
62	COMI/370/2013	06/06/2009	Tani Devi Vs Pale Ram	ipc Comp	13/03/2020	Consideration
63	COMA/471/2013	22/12/2009	Ishrat Vs. Jinda	Act Comp	Decided	Decided
64	CHA/831/2013	06/01/2010	State Vs Pardeep	Act Challan	Decided	Decided
65	COMI/123/2013	17/02/2010	Sonia Vs. Shekhar	ipc Comp	09/03/2020	Reply
66	CHI/130/2013	12/01/2011	State Vs Vijay	ipc Challan	Decided	Decided
67	CHA/258/2014	18/08/2011	State Vs. Bunt	Act Challan	Decided	Decided
68	CHI/2601/2013	19/03/2012	State Vs Darshan	ipc Challan	Decided	Decided
69	CHI/212/2013	19/03/2012	State Vs Sukhdev	ipc Challan	Decided	Decided
70	CHI/3208/2013	04/04/2012	State Vs Sunil	ipc Challan	Decided	Decided
71	CS/231/2013	05/04/2012	Mahinder Raj Vs. Arun Kumar	Civil Suit	03/04/2020	Defendant Evidence
72	CHI/5024/2013	22/02/2013	State Vs Yashpal	ipc Challan	Decided	Decided
73	CHI/1274/2013	17/05/2013	State Vs Neeraj	ipc Challan	Decided	Decided
74	CS/4152/2013	31/07/2013	Arun Kumar Vs. Mohinder Raj	Civil Suit	03/04/2020	Plaintiff Evidence
75	CHI/4794/2013	13/08/2013	State Vs. Manjeet	ipc Challan	Decided	Decided
76	CHI/4855/2013	24/08/2013	State Vs Ramkumar	ipc Challan	Decided	Decided
77	COMI/1502/2013	03/09/2013	Sombir Vs. Sombir	ipc Comp	Decided	Decided
78	CHI/5049/2013	13/09/2013	State Vs. Narender	ipc Challan	Decided	Decided
79	CHI/5335/2013	27/09/2013	State Vs. Vijay	ipc Challan	Decided	Decided
80	CS/936/2014	07/10/2013	M/S Dushyant Vs. Sh. Satbeer	Civil Suit	Decided	Decided
81	CHI/5421/2013	15/10/2013	State Vs. Wasil	ipc Challan	Decided	Decided
82	CHI/5832/2013	06/11/2013	State Vs. Parveen Kumar	ipc Challan	Decided	Decided
83	CHI/35/2014	16/11/2013	State Vs. Sombir	ipc Challan	Decided	Decided
84	CHI/5845/2013	16/11/2013	State Vs. Lokesh Kumar	ipc Challan	Decided	Decided
85	COMI/57/2014	29/01/2014	Mange Vs. Namender	ipc Comp	Decided	Decided
86	CHI/258/2014	05/02/2014	State Vs. Nittu Alias Kala	ipc Challan	19/03/2020	Procecuton Evidence
87	COMI/69/2014	06/02/2014	Arun Khanna Vs. Shiv Kumar	ipc Comp	09/03/2020	Consideration
88	CHI/365/2014	25/02/2014	State Vs. Sanjeev Kumar	ipc Challan	22/04/2020	Defence Evidence
89	CHI/525/2014	03/03/2014	State Vs. Riyajudin	ipc Challan	Decided	Decided
90	CHI/891/2014	31/05/2014	State Vs Inam	ipc Challan	Decided	Deided

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91	CHI/891/2014	31/05/2014	State Vs Inam	Ipc Challan	Decided	Deided
92	CHA/480/2014	01/07/2014	State Vs. Punit	Act Challan	Decided	Decided
93	CHI/1207/2014	04/07/2014	State Vs. Sindhu Gaba	Ipc Challan	Decided	Decided
94	CHI/1343/201	22/07/2014	State Vs. Ruksana	Ipc Challan	Decided	Decided
95	CHI/1678/2014	15/09/2014	State Vs. Vinod Kumar	Ipc Challan	Decided	Decided
96	CHA/765/2014	15/09/2014	State Vs. Hardeep Singh	Act Challan	Decided	Decided
97	COMI/401/2014	29/09/2014	Sudesh Vs. Parvesh	Ipc Comp	Decided	Decided
98	CHA/960/2014	07/10/2014	State Vs. Satyender	Act Challan	Decided	Decided
99	CHI/1911/2014	28/10/2014	State Vs. Sohan Singh	Ipc Challan	Decided	Decided
100	CHA/1216/2014	19/11/2014	State Vs. Sunil	Act Challan	Decided	Decided
101	CHI/2274/2014	24/12/2014	State Vs. Arif	Ipc Challan	Decided	Decided
102	CHI/20/2015	02/01/2015	State Vs. Mohit	Ipc Challan	Decided	Decided
103	CHI/16/2015	05/01/2015	State Vs. Sudhir	Ipc Challan	Decided	Decided
104	CHI/18/2015	05/01/2015	State Vs. Neeraj	Ipc Challan	Decided	Decided
105	CHI/41/2015	06/01/2015	State Vs. Gaurav	Ipc Challan	Decided	Decided
106	CHI/82/2015	14/01/2015	State Vs. Shiv Prasad	Ipc Challan	Decided	Decided
107	CHI/108/2015	15/01/2015	State Vs. Arif	Ipc Challan	Decided	Decided
108	CHI/114/2015	16/01/2015	State Vs. Nadim	Ipc Challan	Decided	Decided
109	CHI/123/2015	17/01/2015	State Vs. Shamsher Singh	Ipc Challan	20/03/2020	Reply
110	CHI/127/2015	19/01/2015	State Vs. Sarabjit Singh	Ipc Challan	Decided	Decided
111	CHI/134/2015	20/01/2015	State Vs. Gaurav	Ipc Challan	Decided	Decided
112	CHI/184/2015	30/01/2015	State Vs. Neeraj	Ipc Challan	Decided	Decided
113	CHI/192/2015	31/01/2015	State Vs. Samim	Ipc Challan	Decided	Decided
114	CHI/197/2015	31/01/2015	State Vs. Ajaypal	Ipc Challan	Decided	Decided
115	COMA/14/2015	31/01/2015	Yamini Vs. Kiku Bajaj	Act Comp	21/03/2020	Appereance
116	CHI/227/2015	07/02/2015	State Vs. Aabid	Ipc Challan	Decided	Decided
117	CS/99/2015	09/02/2015	Sumit Singh Vs. Cmo	Civil Suit	Decided	Decided
118	CHI/238/2015	10/02/2015	State Vs. Aabid	Ipc Challan	Decided	Decided
119	CHI/239/2015	10/02/2015	State Vs. Aabid	Ipc Challan	Decided	Decided
120	CHI/241/2015	11/02/2015	State Vs. Aabid	Ipc Challan	Decided	Decided
121	CHA/256/2015	18/02/2015	State Vs. Kuldeep Singh	Act Challan	Decided	Decided
122	CHI/266/2015	19/02/2015	State Vs. Kawar Pal	Ipc Challan	Decided	Decided
123	CS/174/2015	26/02/2015	Sonu Vs. Naveen Diwan	Civil Suit	Decided	Decided
124	CHI/313/2015	26/02/2015	State Vs. Aabid	Ipc Challan	Decided	Decided
125	CHI/315/2015	26/02/2015	State Vs. Pappu	Ipc Challan	Decided	Decided
126	CHA/308/2015	26/02/2015	State Vs. Deepak	Act Challan	Decided	Decided
127	CHI/332/2015	02/03/2015	State Vs. Abid	Ipc Challan	Decided	Decided

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128	CHI/373/2015	05/03/2015	State Vs. Ajit	Ipc Challan	Decided	Decided
129	CHI/374/2015	09/03/2015	State Vs. Rohtash	Ipc Challan	23/03/2020	Procecuton Evidence
130	CHI/418/2015	12/03/2015	State Vs. Sazid	Ipc Challan	Decided	Decided
131	CHA/395/2015	12/03/2015	State Vs. Ramdhari	Act Challan	Decided	Decided
132	CHA/405/2015	13/03/2015	State Vs. Satish	Act Challan	Decided	Decided
133	COMI/71/2015	17/03/2015	Vikas Vs. Ashish Dua	Ipc Comp	18/03/2020	Evidence
134	CS/361/2015	20/03/2015	Rajender Vs. Raj Pal	Civil Suit	Decided	Decided
135	CHI/487/2015	24/03/2015	State Vs. Wasim	Ipc Challan	Decided	Decided
136	CHI/494/2015	25/03/2015	State Vs. Surender Singh	Ipc Challan	Decided	Decided
137	CHI/495/2015	25/03/2015	State Vs. Shashi	Ipc Challan	Decided	Decided
138	COMI/79/2015	25/03/2015	Vikas Vs. Chander Parkash	Ipc Comp	22/04/2020	Reply
139	CHI/513/2015	27/03/2015	State Vs. Raj Alias Baliya	Ipc Challan	Decided	Decided
140	CHI/533/2015	03/04/2015	State Vs. Kanti	Ipc Challan	Decided	Decided
141	CHI/543/2015	07/04/2015	State Vs. Mahipal	Ipc Challan	Decided	Decided
142	CHI/570/2015	09/04/2015	State Vs. Pardeep	Ipc Challan	Decided	Decided
143	CHI/591/2015	15/04/2015	State Vs. Mukesh Kumar	Ipc Challan	Decided	Decided
144	CHI/594/2015	15/04/2015	State Vs. Raj Alias Baliya	Ipc Challan	Decided	Decided
145	CHI/596/2015	16/04/2015	State Vs. Jasmer Singh	Ipc Challan	Decided	Decided
146	COMI/103/2015	17/04/2015	Ramdhan Vs. Harish Chand	Ipc Comp	23/03/2020	Evidence
147	CHI/649/2015	21/04/2015	State Vs. Sunil Kumar	Ipc Challan	Decided	Decided
148	CHI/660/2015	23/04/2015	State Vs. Karan Singh	Ipc Challan	Decided	Decided
149	COMA/77/2015	27/04/2015	Sujata Vs. Amit Tyagi	Act Comp	04/04/2020	Evidence
150	CHI/687/2015	28/04/2015	State Vs. Ambar Mahrotra	Ipc Challan	Decided	Decided
151	COMI/115/2015	28/04/2015	Rajkumar Vs. Meghraj	Ipc Comp	Decided	Decided
152	COMI/119/2015	04/05/2015	M/S New Age Steel And Co. Vs. Shree Bala Ji Transport Co.	Ipc Comp	Decided	Decided
153	CHI/745/2015	11/05/2015	State Vs. Vonod Mittal	Ipc Challan	27/04/2020	Appearence
154	CHA/892/2015	18/05/2015	State Vs. Jitender	Act Challan	Decided	Decided
155	CHI/825/2015	26/05/2015	State Vs. Wasim Raja	Ipc Challan	Decided	Decided
156	CHI/826/2015	26/05/2015	State Vs. Rakesh	Ipc Challan	Decided	Decided
157	CHA/1014/2015	28/05/2015	State Vs. Sunder	Act Challan	Decided	Decided
158	CHI/860/2015	01/06/2015	State Vs. Acchhe Lal	Ipc Challan	Decided	Decided
159	COMI/148/2015	01/06/2015	Seema Vs. Kiran Bala	Ipc Comp	17/04/2020	Evidence
160	CHA/1073/2015	02/06/2015	State Vs. Sunil	Act Challan	Decided	Decided
161	CHA/1079/2015	03/06/2015	State Vs. Bijender Sav	Act Challan	Decided	Decided
162	CHA/1088/2015	03/06/2015	State Vs. Pawan	Act Challan	Decided	Decided
163	CHI/873/2015	04/06/2015	State Vs. Sonu	Ipc Challan	Decided	Decided
164	CHI/879/2015	06/06/2015	State Vs. Manga Ram	Ipc Challan	Decided	Decided

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165	CHA/1103/2015	06/06/2015	State Vs. Pappu	Act Challan	Decided	Decided
166	COMA/106/2015	10/06/2015	Gayatri Vs. Sonu Kansal	Act Comp	Decided	Decided
167	CHI/907/2015	12/06/2015	State Vs. Sandeep	ipc Challan	Decided	Decided
168	CHI/915/2015	15/06/2015	State Vs. Vicky	ipc Challan	Decided	Decided
169	CS/1150/2015	03/07/2015	Brij Mohan Vs. Chief Administrative	Civil Suit	Decided	Decided
170	CHI/948/2015	04/07/2015	State Vs. Nand Lal	ipc Challan	27/03/2020	Prosecution Evidence
171	CHI/950/2015	04/07/2015	State Vs. Danish	ipc Challan	Decided	Decided
172	CHI/954/2015	04/07/2015	State Vs. Prem Chand	ipc Challan	Decided	Decided
173	CHI/974/2015	07/07/2015	State Vs. Ashok	ipc Challan	Decided	Decided
174	CHA/1336/2015	09/07/2015	State Vs. Sunil	Act Challan	Decided	Decided
175	CHI/998/2015	10/07/2015	State Vs. Ashif	ipc Challan	Decided	Decided
176	CHI/1002/2015	10/07/2015	State Vs. Deeapk	ipc Challan	Decided	Decided
177	CHA/1390/2015	13/07/2015	State Vs. Mohit	Act Challan	Decided	Decided
178	CHA/1391/2015	13/07/2015	State Vs. Karambir	Act Challan	Decided	Decided
179	CHI/1028/2015	15/07/2015	State Vs Narender	ipc Challan	Decided	Decided
180	CHA/1451/2015	16/07/2015	State Vs. Sonu	Act Challan	Decided	Decided
181	CHI/1042/2015	17/07/2015	State Vs. Krishan	ipc Challan	Decided	Decided
182	COMI/191/2015	17/07/2015	Sushma Vs. Naresh Kumar	ipc Comp	Decided	Decided
183	COMA/133/2015	17/07/2015	Sushma Vs. Naresh Kumar	Act Comp	Decided	Decided
184	CHI/1066/2015	21/07/2015	State Vs. Ram Khilawan	ipc Challan	Decided	Decided
185	CHI/1071/2015	21/07/2015	State Vs. Sombir	ipc Challan	Decided	Decided
186	CHA/1505/2015	21/07/2015	State Vs. Manish	Act Challan	Decided	Decided
187	CHI/1076/2015	22/07/2015	State Vs. Arun	ipc Challan	Decided	Decided
188	CHI/1091/2015	23/07/2015	State Vs. Karan Singh	ipc Challan	Decided	Decided
189	RP/30/2015	24/07/2015	Swaraj Kumar Vs. Keshar Dass	Rent Petition	13/03/2020	Rebutal
190	CHA/1552/2015	24/07/2015	State Vs. Sonu	Act Challan	Decided	Decided
191	CHI/1111/2015	27/07/2015	State Vs. Satbir Singh	ipc Challan	Decided	Decided
192	CHA/1563/2015	27/07/2015	State Vs. Sidharath	Act Challan	Decided	Decided
193	CS/952/2015	29/07/2015	M/S Delhi Trading Company Vs. M/S Ramphul	Civil Suit	12/03/2020	Defendant Evidence
194	COMI/198/2015	30/07/2015	M/S Madhav Exports Vs. M/S Suraj Garg	ipc Comp	Decided	Decided
195	COMI/207/2015	06/08/2015	Renu Vs. Ravinder	ipc Comp	Decided	Decided
196	CHI/1169/2015	07/08/2015	State Vs. Sonu Alias Lafty	ipc Challan	12/03/2020	Defence Evidence
197	CHI/1184/2015	11/08/2015	State Vs. Dinesh	ipc Challan	Decided	Decided
198	CHI/1228/2015	21/08/2015	State Vs. Sonu	ipc Challan	Decided	Decided
199	CHA/1851/2015	29/08/2015	State Vs. Guddu	Act Challan	Decided	Decided
200	CS/1177/2015	01/09/2015	lcici Bank Vs. Sandeep	Civil Suit	Decided	Decided

Action Plan 2019-20 Relating to the Court of Sh. Jatin Garg, CJM, Panipat,

Sr. No.	CASE NO.	Date of Registration	Petitioner Name VS Respondent Name	NDH	Nature	PURPOSE
1	EXE/6/1999	04/09/1999	Ram Singh Vs. Jagir Singh	24/09/2019	Code Of Civil Procedure	Decided In September,2019
2	EXE/539/2013	25/11/2010	Punjab Traders Vs. M/S Millan Food	03/09/2019	Code Of Civil Procedure--	Decided In September,2019
3	EXE/491/2013	04/04/2012	Azad Singh Vs. Hukum Chand	06/03/2020	Execution	Stay Vacated
4	EXE/295/2013	13/06/2012	Balkar Vs. Rishipal	11/12/2019	Code Of Civil Procedure	Decided In December,2019
5	EXE/890/2013	22/03/2013	Arya College Vs. Inder Singh	06/11/2019	Code Of Civil Procedure	Decided In November, 2019
6	EXE/188/2015	27/08/2015	Rajbir Singh Vs Sujan Singh	03/01/2020	Code Of Civil Procedure-- Applicationforexecutionof	Decided In January, 2020
7	EXE/258/2015	06/10/2015	Kanwar Pal Vs Ankit	26/08/2019	Code Of Civil Procedure-- Applicationforexecutionof	Decided In August, 2019
8	EXE/179/2017	03/08/2017	Narender Singh Vs Sunita	06/08/2019	Code Of Civil Procedure--	Decided In August, 2019
9	EXE/4/2018	04/01/2018	Raj Singh Vs Ram Pal Rathi	21/05/2019	Code Of Civil Procedure--	Decided In May, 2019
10	EXE/3/2018	04/01/2018	Pinki Vs Jagbir	12/04/2019	Code Of Civil Procedure--	Decided In April, 2019
11	EXE/9/2018	16/01/2018	M/S Ashok Enterprises Vs M/S East One Exports Pvt Ltd	27/05/2019	Code Of Civil Procedure--	Transferred In May, 2019
12	EXE/38/2018	06/02/2018	Sanjeev Walia Vs State Of Haryana	05/07/2019	Code Of Civil Procedure--	Decided In July, 2019
13	EXE/54/2018	27/02/2018	Rohit Kumar Vs The Oriental Insurance Company	08/04/2019	Code Of Civil Procedure--	Decided In April, 2019
14	EXE/76/2018	19/03/2018	Managing Committee Arya College Vs Charanjeet Batra	06/05/2019	Code Of Civil Procedure--	Decided In May, 2019
15	EXE/77/2018	19/03/2018	Managing Committee Arya College Vs Kunal Kamra	23/07/2019	Code Of Civil Procedure--	Decided In July, 2019
16	EXE/79/2018	21/03/2018	Managing Committee Arya College Vs Munish Batra	06/05/2019	Code Of Civil Procedure--	Decided In May, 2019
17	EXE/101/2018	05/04/2018	M/S Madia Impex Pvt Ltd Vs M/S Renaissance Distilleries And Breweries Ltd	16/01/2020	Code Of Civil Procedure-- 21	Transferred To Another Division In January, 2020
18	EXE/102/2018	05/04/2018	Rajesh Tayal Vs M/S Renaissance Distilleries And Breweries Ltd	16/01/2020	Code Of Civil Procedure-- 21	Transferred To Another Division In January, 2020
19	EXE/120/2018	18/04/2018	Kasturi Devi Vs Sewa Singh	10/04/2019	Code Of Civil Procedure--	Decided In April, 2019
20	EXE/130/2018	01/05/2018	Om Parkash Vs Dhanender	02/07/2019	Code Of Civil Procedure--	Decided In July, 2019
21	EXE/150/2018	21/05/2018	Daljit Mohan Gulati Vs Smt Kalpana Gulati Widow Of Sh Yaspal	07/03/2020	Code Of Civil Procedure--	Reply
22	EXE/155/2018	28/05/2018	Pushpa Sharma Vs Sohan Singh	15/10/2019	Code Of Civil Procedure--	Decided In October, 2019
23	EXE/166/2018	03/07/2018	Jagdish Chander Vs Suraj Bhan	12/03/2020	Code Of Civil Procedure--	Consideration
24	EXE/173/2018	10/07/2018	Prem Singh Vs Sunehra	12/03/2020	Code Of Civil Procedure--	Objection/Disposal
25	EXE/184/2018	25/07/2018	Punjab National Bank Vs Neelam Khanna	25/09/2019	Code Of Civil Procedure--	Decided In September,2019
26	EXE/190/2018	30/07/2018	Randeep Sandhu Vs Daya Nand	09/03/2020	Code Of Civil Procedure--	Apperance
27	EXE/205/2018	28/08/2018	Jai Bhagwan Vs Sunita @ Babli	09/01/2020	Code Of Civil Procedure--	Decided In January, 2020
28	EXE/209/2018	06/09/2018	Fateh Chand Vs Karambir	14/11/2019	Code Of Civil Procedure--	Decided In November, 2019
29	EXE/208/2018	06/09/2018	Fateh Chand Vs Amar Nath	21/03/2020	Code Of Civil Procedure--	Consideration
30	EXE/218/2018	28/09/2018	Sat Pal Vs Dile Singh	09/03/2020	Code Of Civil Procedure--	Consideration
31	EXE/221/2018	01/10/2018	M/S Guru Textiles Vs M/S Mansi Texo Fabs	10/12/2019	Code Of Civil Procedure--	Decided In December,2019
32	EXE/224/2018	09/10/2018	Ranjit Singh Vs Jagbir	05/09/2019	Code Of Civil Procedure--	Decided In September,2019
33	EXE/232/2018	31/10/2018	Krishan Kumar Vs Aman Deep	17/03/2020	Code Of Civil Procedure--	Apperance

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34	EXE/242/2018	30/11/2018	Jagdeep Vs. Mahender	21/05/2019	Code Of Civil Procedure--	Decided In May, 2019
35	EXE/246/2018	04/12/2018	M/S Ashoka Furnishing Vs M/S Bhagwan Textiles	07/03/2020	Code Of Civil Procedure--	Appereance
36	EXE/247/2018	05/12/2018	Mamta Rani Wife Of Ashok Kumar Vs Ashok Kumar	24/03/2020	Code Of Civil Procedure--	Appereance
37	EXE/252/2018	07/12/2018	Ravinder Vs Mahinder Singh	26/03/2020	Code Of Civil Procedure--	Appereance
38	EXE/267/2018	20/12/2018	Parkash Vs Inddra Wati	19/08/2019	Code Of Civil Procedure--	Decided In August, 2019
39	EXE/1/2019	31/12/2018	Central Bank Of India Vs Shri Parkash	06/02/2020	Code Of Civil Procedure--	Decided In February, 2020
40	EXE/11/2019	17/01/2019	Lal Chand Vs Krishan	09/03/2020	Code Of Civil Procedure--	Consideration
41	EXE/12/2019	17/01/2019	Parbhu Vs Shanti	09/08/2019	Code Of Civil Procedure--	Decided In August, 2019
42	EXE/16/2019	29/01/2019	Joginder Singh Vs Dhara Singh	02/08/2019	Code Of Civil Procedure--	Decided In August, 2019
43	EXE/33/2019	21/02/2019	Deiya Vs Inder Singh Devi Singh And Ram Mehar	13/11/2019	Code Of Civil Procedure--	Decided In November, 2019
44	EXE/42/2019	08/03/2019	Om Pati Vs State Of Haryana Through Secretary	04/02/2020	Code Of Civil Procedure--	Decided In February, 2020
45	CS/798/2013	26/02/2007	Dalbir Vs. Niranjan	12/03/2020	Code Of Civil Procedure	Appereance
46	CS/213/2007	14/08/2007	Punjab Traders Vs. M/S Millan Food	05/11/2019	Code Of Civil Procedure	Decided In November, 2019
47	CS/1433/2013	09/02/2008	Om Parkash Vs Dhanender	04/12/2019	Code Of Civil Procedure	Decided In December,2019
48	CS/2045/2013	09/06/2008	Raj Kumar Vs Ramesh	01/05/2019	Code Of Civil Procedure--	Decided In May, 2019
49	CS/23/2009	16/01/2009	Raghubir Singh Vs State Of Haryana	05/03/2020	Code Of Civil Procedure--	Written Statement
50	CS/22/2009	16/01/2009	Raghubir Singh Saini Vs State Of Haryana	05/03/2020	Code Of Civil Procedure--	Written Statement
51	CS/2878/2013	21/03/2009	Randeep Singh Tomar @Buny Vs Smt Sudesh	03/09/2019	Code Of Civil Procedure--	Decided In September,2019
52	CS/132/2013	11/05/2010	Dharambir Malik Vs Hari Ram Malik	02/08/2019	Code Of Civil Procedure--	Decided In August, 2019
53	CS/341/2010	08/07/2010	Surender Singh Vs. Prem Kumar	17/02/2020	Code Of Civil Procedure	Decided In February, 2020
54	CS/2859/2013	12/11/2010	Sukhwant Kaur Vs Harpal Singh	26/03/2020	Legal Representatives	Further Order
55	CS/54/2013	19/04/2011	Shukhwant Kaur Vs Harpal Singh	06/02/2020	Code Of Civil Procedure--	Decided In February, 2020
56	CS/622/2013	19/04/2011	Sukhwant Kaur Vs Harpal Singh	06/03/2020	Code Of Civil Procedure--	Rebutal
57	CS/2520/2013	18/05/2011	Fateh Singh Vs Veena Goyal	14/08/2019	Suits Valuation Act--Suit	Decided In August, 2019
58	RA/6/2013	18/07/2011	Man Mohan Singh Vs Ram Kkumar	12/09/2019		Decided In September,2019
59	CS/559/2013	09/08/2011	Sher Singh Vs Chhote Lal	09/08/2019	Assam Criminal Law Amendment	Decided In August, 2019
60	CS/2308/2013	03/09/2011	Swarankar Sabha Regt Vs Municipal Cor	06/01/2020	Code Of Civil Procedure--	Decided In January, 2020
61	CS/1443/2013	20/10/2011	Hari Singh Vs Smtsnehri	04/07/2019		Decided In July, 2019
62	CS/955/2013	25/10/2011	Kavita Vs Subhash Chand	02/11/2019	Suit For Declaration--Suit	Decided In November, 2019
63	CS/2680/2013	16/02/2012	Suman Vs Anita	15/10/2019	Code Of Civil Procedure--	Decided In October, 2019
64	APP/5/2013	23/02/2012	Fateh Singh Vs. Veera Goel	20/08/2019	Code Of Civil Procedure	Decided In August, 2019
65	CS/1184/2013	24/02/2012	Ms Malik Trans India Vs Ms Adonish International Ltd	03/09/2019		Decided In September,2019
66	CS/1561/2013	03/04/2012	Rajinder Vs Hari Singh	01/08/2019	Code Of Civil Procedure--	Decided In August, 2019
67	CS/3122/2013	02/01/2013	R.S. Verma Vs. Krishna Devi	10/10/2019	Code Of Civil Procedure--	Decided In October, 2019
68	CS/3511/2013	11/04/2013	Kavita Vs. Daya Others	02/11/2019	Code Of Civil Procedure	Decided In November, 2019
69	PROB/16/2013	07/08/2013	Bhupender Singh Vs General Public Etc	05/07/2019		Decided In July, 2019

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70	CS/294/2014	01/03/2014	Anuradha Kundu Vs. Jagbir Singh	13/03/2020	Code Of Civil Procedure--	Restored In July
71	CS/377/2014	15/03/2014	M/S Handfab Vs. State Of Haryana	29/07/2019	Code Of Civil Procedure--	Restored Decided In July,2019
72	CS/420/2014	29/03/2014	Som Parkash Vs Darshan Lal	06/05/2019	Code Of Civil Procedure--	Decided In May, 2019
73	CS/1743/2014	10/04/2014	Randeep Vs. Uhbvnl	03/03/2020	Code Of Civil Procedure	Appereance
74	CS/1127/2014	28/04/2014	Udaybir Vs. Rajender	19/03/2020	Code Of Civil Procedure-- Suitfordeclaration	Restored On 8.5.19
75	CS/592/2014	02/05/2014	Nikhil Vs Meena	06/05/2019	Code Of Civil Procedure--	Decided In May, 2019
76	CS/1713/2014	15/11/2014	Jaipal Vs. Ram Kumar	24/03/2020	Code Of Civil Procedure	Plaintiff Evidence
77	CS/1799/2014	03/12/2014	Balwan Vs Surat Singh	07/01/2020	Code Of Civil Procedure-- Suitfordeclaration	Decided In January, 2020
78	CS/1797/2014	03/12/2014	Naresh Vs Surat Singhq	07/01/2020	Code Of Civil Procedure-- Suitfordeclaration	Decided In January, 2020
79	CS/1851/2014	19/12/2014	Pardeep Sharma Vs Rishi Kesh	12/03/2020	Code Of Civil Procedure-- Suitfordeclaration	Arguments
80	CS/74/2015	29/01/2015	Khiali Ram Vs Rulia	18/03/2020	Code Of Civil Procedure-- Suitforpossession	Rebutal
81	CS/286/2015	20/03/2015	Neeraj Chaudhary Vs Rajiv	13/05/2019	Code Of Civil Procedure-- Suitfordeclaration	Decided In May, 2019
82	CS/338/2015	31/03/2015	Jai Bhagwan Vs Sarla	06/03/2020	Code Of Civil Procedure-- Suitforpossession	Rebutal
83	CS/352/2015	03/04/2015	Randhir Singh Vs Attar Singh	01/08/2019	Code Of Civil Procedure-- Suitfordeclaration	Decided In August, 2019
84	CS/471/2015	30/04/2015	Pardeep Vs. Kamla Etc	17/03/2020	Code Of Civil Procedure	Stay Vacated
85	CS/558/2015	19/05/2015	Kabal Singh Vs Kuldeep Singh	15/05/2019	Code Of Civil Procedure-- Suitforpossession	Decided In May, 2019
86	CS/681/2015	06/07/2015	Suraj Parkash Vs Jai Pal	13/11/2019	Code Of Civil Procedure--	Decided In November, 2019
87	CS/740/2015	08/07/2015	Dhanpat Vs Priyanka	06/03/2020	Code Of Civil Procedure-- Suitfordeclaration	Defendant Evidence
88	CS/739/2015	08/07/2015	Dhanpat Vs Priyanka	06/03/2020	Code Of Civil Procedure-- Suitfordeclaration	Defendant Evidence
89	CS/813/2015	15/07/2015	Chandgi And Others Vs Jaswant Singh And Others	04/03/2020	Code Of Civil Procedure-- Suitforpermanentinjection	Plaintiff Evidence
90	CS/858/2015	21/07/2015	Kapil Raj Bansal Vs Shashi Prabha	08/01/2020	Code Of Civil Procedure--	Decided In January, 2020
91	CS/1083/2015	17/08/2015	Sudhir Vs Raj Singh	03/07/2019	Code Of Civil Procedure-- Suitforpermanentinjection	Decided In July, 2019
92	INSO/1/2015	19/08/2015	Pnb Vs Ms Sp Timber Store	12/09/2019	Provincial Insolvency Act 7	Decided In September,2019
93	INSO/2/2015	20/08/2015	Pnb Vs Ms Shiv Bhola Timber Industries	12/09/2019	Provincial Insolvency Act 7	Decided In September,2019
94	CS/1175/2015	01/09/2015	Deepika Vs Hoshiyar Singh	03/07/2019	Code Of Civil Procedure-- Suitfordeclaration	Decided In July, 2019
95	CS/1197/2015	04/09/2015	Khushi Ram Vs Jai Pal	13/11/2019	Code Of Civil Procedure-- Suitforpossession	Decided In November, 2019
96	INSO/3/2015	16/09/2015	Pnb Vs Ms Astha Export	12/09/2019	Provincial Insolvency Act 7	Decided In September,2019

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97	CS/1313/2015	22/09/2015	Kuldeep Vs Mamta Devi	11/07/2019	Code Of Civil Procedure--	Decided In July, 2019
98	CS/1445/2015	20/10/2015	Darshani Vs. Sudesh	06/02/2020	Code Of Civil Procedure	Decided In February, 2020
99	CS/1506/2015	06/11/2015	Malho Vs Suresh	02/07/2019	Code Of Civil Procedure-- Suitfordeclaration	Decided In July, 2019
100	CS/1545/2015	18/11/2015	Satish Kumar Chawla Vs Alka Rani Chawla	14/10/2019	Code Of Civil Procedure-- Declaration	Decided In November, 2019
101	CHA/304/1990	07/02/1990	State Of Haryana Vs. Rajinder	04/12/2019	Excise Act	Decided In December,2019
102	CHA/333/1997	09/04/1997	State Of Haryana Vs Mange Ram	03/06/2019	The Punjab Excise Act, 1914, 1 Of 1914--61,1,14	Decided In June, 2019
103	CHA/510/2005	23/01/2002	State Of Haryana Vs. Naresh	29/04/2019	3rp(Up) Act	Decided In April, 2019
104	CHI/487/2002	21/02/2002	State Of Haryana Vs. Suresh	17/07/2019	Indian Penal Code-- 407/470	Decided In July, 2019
105	CHI/85/2003	16/08/2003	State Vs. Dharambir Etc	04/11/2019	Indian Penal Code—	Decided In November, 2019
106	CHA/1191/2014	21/12/2004	State Vs. Intezaar Etc	04/01/2020	Cs Act	Decided In January, 2020
107	COMA/205/2013	25/02/2005	M.K Sondhi Vs. Rajeev Kumar	23/03/2020	Central Excise	Defense Evidence
108	CHI/900249/2007	19/03/2007	State Of Haryana Vs Brijesh	06/05/2019	Indian Penal Code-- 300,457	Decided In May, 2019
109	CHI/900237/2007	20/03/2007	State Of Haryana Vs Anil	06/05/2019	Indian Penal Code-- 300,457	Decided In May, 2019
110	CHI/12/2013	26/04/2007	State Of Haryana Vs Sushil	25/03/2020	Indian Penal Code-- 404/404,457	Procecuton Evidence
111	CHI/508/2013	26/09/2008	State Vs. Anuj	16/11/2019	Indian Penal Code—	Decided In November, 2019
112	CHI/4387/2008	10/10/2008	State Vs. Satpal	19/09/2019	Indian Penal Code—	Restored Decided In September,2019
113	CHI/1879/2013	02/06/2009	State Of Haryana Vs Ram Phal @pala	03/05/2019	Indian Penal Code--"300,457"	Decided In May, 2019
114	CHI/608/2009	25/09/2009	State Of Haryana Vs. Satish @ Satti	08/05/2019	Indian Penal Code—174a	Restored Decided In May,2019
115	CHI/739/2010	09/08/2010	State Vs. Anuj	02/11/2019	Indian Penal Code—174a	Decided In November, 2019
116	COMI/409/2013	17/08/2010	Saheb Singh Vs Dilbag	09/03/2020	Indian Penal Code--"120b",420,467,46 8,471,506	Consideration
117	CHI/2500/2013	20/09/2010	State Vs. Kosar	03/09/2019	Indian Penal Code—174a	Restored Decided In September,2019
118	COMI/97/2013	19/10/2010	Ghanshayam Vs Satnarayan	12/03/2020	Indian Penal Code--420	Evidence
119	CHI/702/2014	13/12/2010	State Vs Akesh	08/11/2019	Indian Penal Code-- 404/404,457	Decided In November, 2019
120	COMI/6/2019	13/05/2011	Sandeep Vs Gian Chand	06/01/2020	Indian Penal Code--420	Decided In January, 2020
121	CHI/3202/2013	17/12/2011	State Of Haryana Vs. Sunny	06/07/2019	Indian Penal Code	Decided In July, 2019
122	CHI/3949/2013	14/02/2012	State Vs. Salik	29/02/2020	Code Of Criminal Procedure, 1973—173	Decided In February, 2020
123	CHA/296/2018	24/02/2012	State Of Haryana Vs Rahish	03/06/2019	Indian Penal Code--25	Decided In June, 2019
124	CHI/254/2013	02/03/2012	State Vs. Sukhwinder	06/01/2020	Indian Penal Code—174a	Decided In January, 2020
125	COMA/191/2013	07/03/2012	Rakesh Dahiya Vs. Pran Nath Soni	04/12/2019	Drugs And Cosmetics Act	Decided In December,2019
126	COMA/257/2013	07/03/2012	Rakesh Dahiya Vs. Pawan Kumar	20/02/2020	Drugs And Cosmetics Act	Decided In February, 2020
127	COMA/207/2013	09/03/2012	Rakesh Dahiya Vs. Sunil Singh	04/12/2019	Drugs And Cosmetics Act	Decided In December,2019
128	CHI/268/2013	16/03/2012	State Of Haryana Vs Krishan Lal	03/06/2019		Decided In June, 2019
129	CHI/247/2013	05/04/2012	State Of Haryana Vs Pardeep	03/06/2019	Indian Penal Code--Ipc	Decided In June, 2019
130	CHI/1831/2013	17/04/2012	State Of Haryana Vs Krishan	09/05/2019	Indian Penal Code--174-A	Decided In May, 2019

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131	COMI/489/2013	01/10/2012	Randeep @ Robin Vs Pawan Kumar	03/06/2019	I.P.Cpolice--324/307/506	Decided In June, 2019
132	CHI/4883/2013	20/02/2013	State Vs. Devender @ Lilu Etc	17/03/2020	Indian Penal Code	Procecuton Evidence
133	CHI/5015/2013	21/02/2013	State Vs Bhoora Singh	08/09/2019	Indian Penal Code--	Decided In September,2019
134	CHI/4888/2013	20/03/2013	State Vs Satish	09/07/2019		Decided In July, 2019
135	CHI/4865/2013	25/05/2013	State Vs Sunanda Sharma	10/10/2019	Indian Penal Code--228	Decided In October, 2019
136	CHI/4665/2013	24/07/2013	State Vs. Vinod	11/12/2019	Indian Penal Code—174a	Decided In December,2019
137	CHI/340/2014	28/02/2014	State Of Haryana Vs Samir Suman	05/07/2019	Indian Penal Code--354	Decided In July, 2019
138	COMI/126/2014	13/03/2014	Bala Devi Vs Anand Kumar	07/11/2019	Indian Penal Code-- 420/467/468/471/120b	Decided In November, 2019
139	CHI/523/2014	19/03/2014	State Vs Bijender Singh	07/08/2019	I.P.Cpolice--	Decided In August, 2019
140	CHI/646/2014	22/04/2014	State Vs. Afroz	22/10/2019	Indian Penal Code—174a	Decided In October, 2019
141	CHI/1741/2014	24/09/2014	State Of Haryana Vs Sunil	13/01/2020	Code Of Criminal	Decided In January, 2020
142	CHI/1751/2014	26/09/2014	State Vs. Chanderparkash Etc	14/11/2019	Indian Penal Code	Decided In November, 2019
143	CHI/2174/2014	06/12/2014	State Vs. Farid Etc	11/10/2019	Indian Penal Code—	Decided In October, 2019
144	CHI/55/2015	08/01/2015	State Vs. Sanjay	08/01/2020	Indian Penal Code—174a	Decided In January, 2020
145	CHI/659/2015	24/04/2015	State Of Haryana Vs Dr Vikram	11/09/2019	Indian Penal Code--420	Decided In September,2019
146	CHI/716/2015	07/05/2015	State Of Haryana Vs Yogender @ Mama	17/03/2020	Indian Penal Code-- 148/149/323/325/341/120	Reply
147	CHA/1107/2015	08/06/2015	State Of Haryana Vs Madan Gopal Chugh	06/08/2019	Haryana Urban Development Authority	Decided In August, 2019
148	CHI/938/2015	03/07/2015	State Of Haryana Vs Satish Kumar	14/05/2019	Indian Penal Code--	Decided In May, 2019
149	CHI/936/2015	03/07/2015	State Of Haryana Vs Dinesh Babbar	27/03/2020	Indian Penal Code-- 419/420/467/468/471	Appereance
150	CHA/1337/2015	09/07/2015	State Vs Dilshad	03/07/2019	The Punjab Cow	Decided In July, 2019
151	CHI/1005/2015	11/07/2015	State Of Haryana Vs Pardeep	14/05/2019	Indian Penal Code--	Decided In May, 2019
152	CHI/1114/2015	28/07/2015	State Of Haryana Vs Dr Ankur Gupta	09/03/2020	Indian Penal Code--	Consideration
153	CHI/1139/2015	03/08/2015	State Of Haryana Vs Surender Verma	31/08/2019	Indian Penal Code--	Decided In August, 2019
154	CHI/1149/2015	04/08/2015	State Of Haryana Vs Kamal Sachdeva	13/01/2020	Indian Penal Code--498-	Decided In January, 2020
155	NDPS/28/2015	04/08/2015	State Of Haryana Vs Lalit Kumar @ Bablu	03/10/2019	Narcotic Drugs And Psychotropic Substances	Decided In October, 2019
156	CHI/1195/2015	13/08/2015	State Of Haryana Vs Smtsitara	10/06/2019	Indian Penal Code--	Decided In June, 2019
157	CHI/1238/2015	21/08/2015	State Of Haryana Vs Om Parkash	06/05/2019	Indian Penal Code--	Decided In May, 2019
158	CHI/1251/2015	25/08/2015	State Of Haryana Vs Gurpreet Singh	04/09/2019	I.P.Cpolice--	Decided In September,2019
159	CHI/1245/2015	25/08/2015	State Of Haryana Vs Deepak Chauhan	07/05/2019	Indian Penal Code--379	Decided In May, 2019
160	CHI/1249/2015	25/08/2015	State Of Haryana Vs Bhimu	03/08/2019	Indian Penal Code--	Decided In August, 2019
161	CHI/1271/2015	27/08/2015	State Of Haryana Vs Rajesh	10/02/2020	Indian Penal Code--380	Decided In February, 2020
162	CHI/1299/2015	01/09/2015	State Of Haryana Vs Sajjad @ Sada	26/08/2019	Indian Penal Code--	Decided In August, 2019
163	CHI/1346/2015	09/09/2015	State Of Haryana Vs Nimit	13/01/2020	Indian Penal Code--	Decided In January, 2020
164	CHI/1417/2015	18/09/2015	State Of Haryana Vs Vedpal	03/02/2020	Indian Penal Code--	Decided In February, 2020

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165	CHI/1420/2015	19/09/2015	State Of Haryana Vs Dhirender Malik	02/08/2019	Indian Penal Code--	Decided In August, 2019
166	CHI/1428/2015	21/09/2015	State Of Haryana Vs Sanskar Arora	05/11/2019	Indian Penal Code--498-A/406/323/506/34ipc	Decided In November, 2019
167	CHI/1446/2015	22/09/2015	State Of Haryana Vs Jitender	01/05/2019	Indian Penal Code--	Decided In May, 2019
168	CHI/1448/2015	23/09/2015	State Of Haryana Vs Vikas	09/10/2019	Indian Penal Code--379	Decided In October, 2019
169	CHI/1470/2015	24/09/2015	State Of Haryana Vs Aamir	06/09/2019	I.P.Cpolice--	Decided In September,2019
170	CHI/1469/2015	24/09/2015	State Of Haryana Vs Narender Kumar	12/07/2019	Indian Penal Code--	Decided In July, 2019
171	CHI/1467/2015	24/09/2015	State Of Haryana Vs Krishan Alias Saffa	09/10/2019	I.P.Cpolice--457/380ipc	Decided In October, 2019
172	CHA/2033/2015	28/09/2015	State Of Haryana Vs Samir	06/08/2019	Arms Act--25/54/59	Decided In August, 2019
173	CHI/1519/2015	06/10/2015	State Of Haryana Vs Dheeraj	12/09/2019	I.P.Cpolice--279/304ipc	Decided In September,2019
174	CHI/1521/2015	06/10/2015	State Of Haryana Vs Rashid @ Sada	03/06/2019	Indian Penal Code--379	Decided In June, 2019
175	CHI/1539/2015	08/10/2015	State Of Haryana Vs Narender	10/09/2019	Indian Penal Code--	Decided In September,2019
176	CHI/1568/2015	13/10/2015	State Of Haryana Vs Bittu @ Rakesh	04/11/2019	Indian Penal Code--	Decided In January, 2020
177	CHI/1565/2015	13/10/2015	State Of Haryana Vs Pala Ram	14/08/2019	Indian Penal Code--	Decided In August, 2019
178	CHI/1579/2015	14/10/2015	State Of Haryana Vs Vikas @ Bittu	07/08/2019	Indian Penal Code--	Decided In August, 2019
179	CHI/1595/2015	16/10/2015	State Of Haryana Vs Satish Kumar	01/10/2019	Indian Penal Code--	Decided In October, 2019
180	CHI/1593/2015	16/10/2015	State Of Haryana Vs Mehtab	02/07/2019	Indian Penal Code--	Decided In July, 2019
181	CHI/1602/2015	17/10/2015 15/10/1999	State Of Haryana Vs Sambandh Ali	04/09/2019	Indian Penal Code--379	Decided In September,2019
182	CHI/1601/2015	17/10/2015	State Of Haryana Vs Anil @ Bhoot	02/09/2019	I.P.Cpolice--	Decided In September,2019
183	CHI/1679/2015	07/11/2015	State Of Haryana Vs Pankaj Kumar	17/09/2019	Indian Penal Code--279/304-Amotor Vehicles Act, 1914	Decided In September,2019
184	COMI/248/2016	16/11/2015	Shiv Kumar Vs Bhagat Singh	20/05/2019	Indian Penal Code--	Decided In May, 2019
185	CHI/1712/2015	17/11/2015	State Of Haryana Vs Toni Bhalla	01/08/2019	Indian Penal Code--498-A/323/406/506ipc	Decided In August, 2019
186	CHI/1716/2015	18/11/2015	State Of Haryana Vs Shiv Dutt	03/05/2019	Indian Penal Code--498-A/406/323	Decided In May, 2019
187	CHI/1730/2015	21/11/2015	State Of Haryana Vs Gurjant Singh	12/07/2019	Indian Penal Code--	Decided In September,2019
188	CHA/1055/2016	17/08/2016	State Of Haryana Vs. Sandeep	08/07/2019	Arms Act—25/54/59	Decided In July, 2019
189	CHI/1807/2016	22/11/2016	State Of Haryana Vs. Manoj Kumar Chand	12/03/2020	Indian Penal Code—	Production Warrant(In Custody)
190	CHI/1437/2017	06/09/2017	State Of Haryana Vs. Dalip Verma Etc	09/03/2020	Indian Penal Code—	Production Warrant(In Custody)
191	CHI/2529/2018	14/08/2018	State Of Haryana Vs. Hariom Etc	06/03/2020	Indian Penal Code—	Consideration (custody)
192	CHI/2618/2018	28/08/2018	State Of Haryana Vs. Pritam Etc	05/02/2020	Indian Penal Code—186/332/353/506/452/34	Decided In February, 2020
193	CHI/2685/2018	04/09/2018	State Of Haryana Vs. Pritam Etc	05/02/2020	Indian Penal Code—	Decided In February, 2020
194	CHA/485/2018	18/10/2018	State Of Haryana Vs. Sunil	03/06/2019	Arms Act—25-54-	Decided In June, 2019
195	CHI/3263/2018	22/11/2018	State Of Haryana Vs. Iffan Etc	01/06/2019	Indian Penal Code—	Decided In June, 2019
196	CHI/147/2019	17/01/2019	State Of Haryana Vs. Jagbir @ Jagdi	09/05/2019	Indian Penal Code—379	Decided In May, 2019
197	CHI/459/2019	28/02/2019	State Of Haryana Vs. Jagbir @ Jagdi	10/05/2019	Indian Penal Code—379	Decided In May, 2019
198	CHI/498/2019	06/03/2019	State Of Haryana Vs. Jagbir @ Jagdi	03/05/2019	Indian Penal Code—379	Decided In May, 2019

199	CHI/499/2019	06/03/2019	State Of Haryana Vs. Jagbir @ Jagdi	03/05/2019	Indian Penal Code—379	Decided In May, 2019
200	CHI/500/2019	06/03/2019	State Of Haryana Vs. Jagbir @ Jagdi	03/05/2019	Indian Penal Code—379	Decided In May, 2019
Action Plan 2019-20 Relating to the Court of Ms. Gayatri, ACJ(SD), Samalkha						
Sr . No	CASE NO.	D.O.I.	Particular	Next date	Stage	
1	31/14	04/09/2013	Seth Kumar Uppal Vs.. Jai Narain	19/07/2019	Decided	
2	28/16	21/11/2016	State Bank Of India Vs.. Ajay	14/05/2019	Decided	
3	12/17	22/08/2017	Union Bank Vs.. Sandeep	29/05/2019	Decided	
4	10/17	26/09/2017	Nirmala Vs.. Ram Bilas	22/05/2019	Decided	
5	2/18	06/01/2018	Naresh Vs.. Rajiv	10/05/2019	Decided	
6	7/18	07/05/2018	Akhtar Vs.. Iliyas	29/05/2019	Decided	
7	8/18	07/05/2018	Akhtar Vs.. Iliyas	29/05/2019	Decided	
8	14/18	30/05/2018	Obc Vs.. Smt.Bimla Etc.	01/08/2019	Decided	
9	20/18	24/07/2018	Santosh Vs.. Maman	28/08/2019	Decided	
10	22/18	05/09/2018	Manjura Vs.. Shakhi	31/05/2019	Decided	
11	26/18	29/10/2018	Roshani Vs.. Hukam Chand	28/08/2019	Decided	
12	31/18	04/12/2018	Ranjeet Singh Vs.. Om Parkash Etc.	16/08/2019	Decided	
13	32/18	19/12/2018	Ram Singh Etc Vs.. Rajpal Etc.	12/07/2019	Decided	
14	3/19	29/01/2019	Kuldeep Vs.. Vidhapeeth	26/08/2019	Decided	
15	10/19	27/03/2019	Jasvinder Vs.. Santra Devi	03/08/2019	Decided	
16	364/2013	16/07/2010	Ishwar Singh Vs. State Of Haryana Etc.	11/09/2019	Decided	
17	12/16	27/04/2016	State Bank Of India Vs. Ishwar Singh Etc.	12/09/2019	Decided	
18	5/17	01/04/2017	Balbir Singh Vs. Devender Singh	21/12/2019	Decided	
19	25/18	01/10/2018	Monika Vs. Krishan	13/11/2019	Decided	
20	7/18	31/08/2016	Sheela Vs. Suresh	04/10/2019	Decided	
21	CHA/45/2018	19/03/2003	State Of Haryana Vs. Krishan	12/04/2019	Decided	
22	CS/2748/2013	19/07/2011	Dinesh Bajaj Vs.. Chunni Lal Etc.	10/05/2019	Decided	
23	CHI/704/2014	06/08/2012	State Vs. Wasim Etc	01/02/2020	Decided	
24	CHI/894/2018	10/01/2012	State Vs. Jasbir (Manoj) Etc.	23/09/2019	Decided	
25	CHA/1188/2013	26/03/2013	State Of Haryana Vs. Neraj	12/04/2019	Decided	
26	Chi/4671/2013	06/04/2013	State Of Haryana Vs. Ravi Kumar	03/05/2019	Decided	
27	COMI/1250/2013	12/04/2013	Randhir Singh Vs. Sunil	10/04/2019	Decided	
28	COMA/663/13	07/06/2013	Deepak Vs. Ravinder	22/04/2019	Decided	
29	Chi/4567/2013	03/07/2013	State Vs. Sonu	30/04/2019	Decided	
30	CHI/4962/2013	02/09/2013	State Of Haryana Vs. Mahabir Singh @ Pohlu	10/04/2019	Decided	
31	CHA/1188/2013	11/11/2013	State Vs.. Fazil	19/08/2019	Decided	
32	COMA/776/13	29/11/2013	Mc. Vs.. Pale Ram	18/04/2019	Decided	
33	APP/50/2013	09/12/2013	Inder Kaur Vs.. Surat Singh	06/05/2019	Decided	

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34	Chi/5743/2013	19/12/2013	State Vs. Rinku	29/04/2019	Decided	
35	Chi/134/2014	04/01/2014	State Vs. Anil	29/04/2019	Decided	
36	Chi/12/2014	08/01/2014	State Vs. Sandeep	01/05/2019	Decided	
37	CHI/131/2014	08/01/2014	State Vs. Sandeep	10/04/2019	Decided	
38	CHI/51/2014	08/01/2014	State Vs. Anil	18/04/2019	Decided	
39	CHI/96/2014	17/01/2014	State Vs.. Rohit Sabarwal	01/04/2019	Decided	
40	CHI/142/2014	26/01/2014	State Vs.. Ajmer Etc	26/04/2019	Decided	
41	CHI/235/2014	31/01/2014	State Vs. Rajinder Singh	11/04/2019	Decided	
42	Chi/554/2014	04/03/2014	State Vs. Subhash	30/04/2019	Decided	
43	Chi/436/2014	12/04/2014	State Vs. Kishor Tomar	01/05/2019	Decided	
44	CHA/218/2014	13/04/2014	State Vs. Kala	03/04/2019	Decided	
45	COMI/125/2014	22/04/2014	Ram Singh Vs. Surender Grover	18/04/2019	Decided	
46	CHI/459/2014	26/04/2014	State Vs.. Bittu Etc	09/05/2019	Decided	
47	Chi/496/2014	26/04/2014	State Vs. Attar Singh	04/07/2019	Decided	
48	CS/167/2017	30/04/2014	Nagda Etc. Vs.. Inder Etc.	07/05/2019	Decided	
49	CHA/220/2014	01/05/2014	State Vs. Sanjay	08/04/2019	Decided	
50	20/14	17/05/2014	Mehar Singh Vs.. Suman	10/04/2019	Decided	
51	APP/3/14	31/05/2014	Raghibir Vs.. Ms Om Liner	19/04/2019	Decided	
52	CHA/223/2014	13/06/2014	State Vs. Surender	08/04/2019	Decided	
53	Chi/455/2014	13/06/2014	State Of Haryana Vs. Rajesh@Kala	25/09/2019	Decided	
54	Chi/472/2014	13/06/2014	State Vs. Parveen Nath	11/09/2019	Decided	
55	Chi/507/2014	13/06/2014	State Vs. Arvind	15/07/2019	Decided	
56	Chi/515/2014	13/06/2014	State Vs. Parmod	01/07/2019	Decided	
57	Chi/594/2014	13/06/2014	State Vs. Surender	01/07/2019	Decided	
58	Cha/219/2014	01/07/2014	State Vs. Rajpal	11/07/2019	Decided	
59	Chi/461/2014	01/07/2014	State Vs. Amit	02/08/2019	Decided	
60	CS/478/14	01/07/2014	Narender Vs.. Raj Singh	10/05/2019	Decided	
61	Chi/520/2014	04/07/2014	State Vs. Ram Mehar Etc.	02/05/2019	Decided	
62	Chi/523/2014	04/07/2014	State Vs. Nadeem	09/05/2019	Decided	
63	Chi/525/2014	04/07/2014	State Vs. Hakit	29/11/2019	Decided	
64	Cha/227/2014	11/07/2014	State Of Haryana Vs. Kuldeep @KULLA	04/07/2019	Decided	
65	Chi/543/2014	15/07/2014	State Of Haryana Vs. Dharambir	05/07/2019	Decided	
66	Chi/544/2014	16/07/2014	State Of Haryana Vs. Vikash	08/08/2019	Decided	
67	Chi/562/2014	24/07/2014	State Of Haryana Vs. Manoj	03/07/2019	Decided	
68	CHI/564/2014	25/07/2014	State Of Haryana Vs. Dinesh	04/04/2019	Decided	
69	CS/168/2017	30/07/2014	Nagda Etc Vs.. Inder Etc	09/04/2019	Decided	
70	Chi/26/2015	31/07/2014	State Of Haryana Vs. Dinesh Son Of Jai Bhagwan	02/08/2019	Decided	

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71	CS/351/2017	31/07/2014	Nagda Etc Vs.. Subansini Etc	07/05/2019	Decided	
72	Chi/574/2014	04/08/2014	State Vs. Himanshu	01/05/2019	Decided	
73	Chi/590/2014	05/08/2014	State Vs. Balraj	05/10/2019	Decided	
74	Chi/588/2014	11/08/2014	State Vs. Neelam	01/11/2019	Decided	
75	CHI/605/2014	11/08/2014	State Vs. Surrender	05/04/2019	Decided	
76	CS/554/2014	11/08/2014	Lakhbir Vs.. Balbir	04/05/2019	Decided	
77	Cha/235/2014	12/08/2014	State Vs. Suresh	02/07/2019	Decided	
78	Chi/601/2014	14/08/2014	State Of Haryana Vs. Rajesh S/O Raghbir	06/05/2019	Decided	
79	Chi/602/2014	14/08/2014	State Vs. Ved Parkash	04/05/2019	Decided	
80	Chi/607/2014	21/08/2014	State Vs. Chander Pal	04/10/2019	Decided	
81	Chi/608/2014	21/08/2014	State Vs. Raj Singh	19/08/2019	Decided	
82	Chi/622/2014	22/08/2014	State Vs. Shishpal Etc.	02/07/2019	Decided	
83	APP/13/14	25/08/2014	Bishamber Dass Vs.. Pahal Singh	29/04/2019	Decided	
84	Chi/614/2014	28/08/2014	State Vs. Sonu	05/09/2019	Decided	
85	Chi/618/2014	28/08/2014	State Vs. Ajit	14/03/2020	Procecuton Evidence	
86	Chi/733/2014	05/09/2014	State Vs. Surrender	07/01/2020	Decided	
87	Chi/634/2014	15/09/2014	State Vs. Parveen	13/09/2019	Decided	
88	Chi/649/2014	15/09/2014	State Vs. Ram Niwas	12/09/2019	Decided	
89	Chi/663/2014	15/09/2014	State Vs. Ishlam	08/08/2019	Decided	
90	Chi/681/2014	15/09/2014	State Vs. Irsad	06/08/2019	Decided	
91	COMI/2/2016	22/09/2014	Surjeet Vs. Ranbir Singh	10/04/2019	Decided	
92	Chi/635/2014	26/09/2014	State Vs. Satbir	05/10/2019	Decided	
93	Chi/667/2014	26/09/2014	State Vs. Satish Garg	02/08/2019	Decided	
94	Chi/668/2014	26/09/2014	State Of Haryana Vs. Mukesh Etc.	08/07/2019	Decided	
95	Chi/655/2014	13/10/2014	State Vs. Bijender	09/08/2019	Decided	
96	CHI/658/2014	21/10/2014	State Vs.. Kuldeep	10/04/2019	Decided	
97	Chi/664/2014	21/10/2014	State Vs. Sandeep	09/07/2019	Decided	
98	CS/656/2014	29/10/2014	Smt.Anita Devi Vs.. Smt. Angoori Devi	07/08/2019	Decided	
99	Chi/677/2014	05/11/2014	State Vs. Raj Kumar @ Raju	01/07/2019	Decided	
100	CS/667/2014	13/11/2014	Sahab Singh Vs. Mange Ram	19/10/2019	Decided	
101	Chi/697/2014	15/11/2014	State Of Haryana Vs. Bijender	09/09/2019	Decided	
102	Chi/709/2014	29/11/2014	State Vs. Arun	04/05/2019	Decided	
103	Chi/721/2014	06/12/2014	State Vs. Surrender	07/05/2019	Decided	
104	Chi/715/2014	08/12/2014	State Vs. Dayanand	12/07/2019	Decided	
105	Chi/736/2014	17/12/2014	State Vs. Afjal	09/03/2020	Procecuton Evidence	
106	Chi/738/2014	24/12/2014	State Vs. Vikas	03/07/2019	Decided	
107	Chi/740/2014	24/12/2014	State Vs. Kala Alias Vikram	10/07/2019	Decided	

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108	CHA/18/2018	12/07/2018	State Vs. Manish @ Billu	06/09/2019	Decided	
109	CHA/46/18	21/12/2018	State Vs. Rajesh @ Raja	29/04/2019	Decided	
110	Nact/405/2014	05/02/2014	Suresh Vs. Anil	13/05/2019	Decided	
111	NACT/751/2014	12/06/2014	Anil Kumar Vs. Kiran Jain	24/04/2019	Decided	
112	Nact/19/2015	20/01/2015	Rajesh Vs. Seth Pal	15/07/2019	Decided	
113	Nact/27/2015	02/02/2015	State Bank Of India Vs. Pardeep	15/05/2019	Decided	
114	Nact/61/2015	20/03/2015	Amit Gaur Vs. Rohit Beniwal	22/07/2019	Decided	
115	NACT/67/2015	01/04/2015	Pdpc Bank Vs. Jagpal Singh	22/04/2019	Decided	
116	Nact/73/2015	07/04/2015	Amit Gaur Vs. Rohit Beniwal	22/07/2019	Decided	
117	Nact/88/2015	06/05/2015	Allahabad Bank Vs. Amit Aggarwal	17/05/2019	Decided	
118	NACT/118/2015	11/08/2015	Narender Vs.. Shiva Industries	04/05/2019	Decided	
119	NACT/124/15	13/08/2015	Pawan Vs.. Manoj Gupta	06/04/2019	Decided	
120	NACT/126/15	13/08/2015	Pawan Vs.. Rajinder	06/04/2019	Decided	
121	NACT/169/2015	23/09/2015	Ved Pal Vs.. Ram Kumar	06/05/2019	Decided	
122	NACT/100/2015	15/06/2015	Devender Vs.. Vikram	10/07/2019	Decided	
123	NACT/168/2015	21/09/2015	Jagdeep Vs.. Akash Enterprises	19/07/2019	Decided	
124	NACT/170/2015	23/09/2015	Nitin Vs.. Sanjay Jain	20/07/2019	Decided	
125	Nact/119/2017	26/05/2012	Hawa Singh Chhokar Vs. Vishal Sharma	05/08/2019	Decided	
126	Nact/7/2015	08/01/2015	Jagdish Vs.. Meena Devi	16/08/2019	Decided	
127	Nact/9/2015	12/01/2015	Neeraj Tyagi Vs.. Lalit Dhiman	27/08/2019	Decided	
128	Nact/12/2015	14/01/2015	Ankur Kumar Raman Vs.. Sahil Kumar Garg	14/08/2019	Decided	
129	NACT/153/2015	01/09/2015	Sansar Vs.. Sajid	16/08/2019	Decided	
130	Nact/29/2015	02/02/2015	State Bank Of India Vs. Narender Singh Beniwal	03/08/2019	Decided	
131	NACT/107/2015	15/07/2015	Ved Parkash Vs.. Sandeep	06/08/2019	Decided	
132	Nact/41/2015	19/02/2015	Rekha Devi Vs.. Ranjeet Singh	05/08/2019	Decided	
133	Nact/155/2015	02/03/2015	Jasbir Singh Vs.. Bala	03/08/2019	Decided	
134	Nact/58/2015	20/03/2015	Pdpc Bank Vs.. Ilam Singh	20/08/2019	Decided	
135	Nact/59/2015	20/03/2015	Pdpc Bank Vs.. Ilam Singh	20/08/2019	Decided	
136	COMI/14/2015	13/04/2015	Devi Singh Vs.. Pardeep	04/04/2019	Decided	
137	CHA/2/15	20/02/2015	State Vs. Tarun	06/04/2019	Decided	
138	CHI/16/2015	13/01/2015	State Vs. Vishal	09/04/2019	Decided	
139	APP/12/15	26/05/2015	Ishwar Singh Vs. State Of Haryana Etc.	10/04/2019	Decided	
140	APP/10/2015	21/04/2015	Wazir Singh Vs.. Samalkha Group Of Institution	06/05/2019	Decided	
141	COMA/2/2015	26/02/2015	Mc. Vs. Brahma	06/05/2019	Decided	
142	COMA/6/2015	26/02/2015	Mc. Vs. Deepak	06/05/2019	Decided	
143	SUCC/3/2015	04/04/2015	Gulab Mohammad Etc. Vs.. General Public	15/05/2019	Decided	
144	CS/14/2015	12/01/2015	Smt.Sushma Devi Vs. Promila Devi Etc.	22/05/2019	Decided	

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145	CS/5/2015	03/01/2015	Virender Kumar Vs. Dariya Etc.	22/05/2019	Decided	
146	COMI/4/15	21/01/2015	Arun Singla Vs. Mukesh	08/07/2019	Decided	
147	CS/120/2015	30/05/2015	Hsamb, Panipat Vs.. Vipin Malik	09/07/2019	Decided	
148	CS/89/2015	02/05/2015	Satbir Singh Vs.. Annu Etc.	10/07/2019	Decided	
149	CS/282/2019	17/03/2015	Pushpa Devi Etc Vs.. Jai Bhagwan Etc	12/07/2019	Decided	
150	CHA/57/2015	15/04/2015	State Vs.. Neeraj	18/07/2019	Decided	
151	CS/73/2015	27/03/2015	Mohsin Vs.. Smt.Rubina Etc.	25/07/2019	Decided	
152	GW/1/2015	05/01/2015	Surender Vs.. General Public	25/07/2019	Decided	
153	CS/24/2015	20/01/2015	Ajay Vs.. Manik Ram Etc.	30/07/2019	Decided	
154	CHI/90/2015	20/04/2015	State Vs.. Karambir	02/08/2019	Decided	
155	CHI/8/2015	07/01/2015	State Vs.. Vicky	05/08/2019	Decided	
156	CHI/33/2015	05/02/2015	State Vs. Nawab @ Kala	06/08/2019	Decided	
157	CHI/44/2015	20/02/2015	State Vs. Sushil @ Babar	06/08/2019	Decided	
158	CHI/77/2015	15/04/2015	State Vs.. Balwan	07/08/2019	Decided	
159	CHI/123/2015	15/06/2015	State Vs. Bhupinder	09/08/2019	Decided	
160	CHI/80/2015	17/04/2015	State Vs.. Jasbir	09/08/2019	Decided	
161	CHI/91/2015	17/03/2015	State Vs. Suresh Kumar	14/08/2019	Decided	
162	CS/39/2015	05/02/2015	Balbir Vs. Smt.Parwati Etc.	29/08/2019	Decided	
163	CHA/13/15	10/06/2015	State Vs. Rajinder	01/10/2019	Decided	
164	CHA/5/2015	17/03/2015	State Vs. Mukhtiar @ Mukhi Etc.	02/09/2019	Decided	
165	CHI/143/5015	15/06/2015	State Vs. Raj Kumar	02/09/2019	Decided	
166	CS/78/2015	10/04/15	Ramphal Vs. Ram Kishan	04/02/20	Decided	
167	CHI/110/2015	11/05/2015	State Vs. Parveen Etc.	03/09/2019	Decided	
168	COMA/14/2015	13/04/2015	Parvesh Vs. Subhash	11/12/2019	Decided	
169	COMI/14/17	17/01/2015	Jaibir Singh Vs. Bira Etc	04/11/2019	Decided	
170	CS/68/2015	24/03/2015	Deepak Etc. Vs. Devender Etc.	10/10/2019	Decided	
171	CHI/57/2015	12/03/2015	State Vs. Prem	04/09/2019	Decided	
172	CHI/94/2015	02/05/2015	State Vs. Vikaram	05/12/2019	Decided	
173	CS/90/2015	11/05/2015	Paras Ram Vs. Subhash Etc.	27/02/2020	Decided	
174	CHI/146/2015	15/06/2015	State Vs.. Shankar	09/10/2019	Decided	
175	CHI/137/2015	12/06/2015	State Vs. Jasvinder	01/10/2019	Decided	
176	CHI/20/15	20/01/2015	State Vs. Balraj	11/12/2019	Decided	
177	CS/27/2015	29/01/2015	Chander Kalan Vs. Smt.Suman Devi Etc.	14/11/2019	Decided	
178	CHA/3/2015	05/02/2015	State Vs. Kulvinder	06/09/2019	Decided	
179	CHI/53/2015	28/02/2015	State Vs.. Kuldeep	11/10/2019	Decided	
180	CS/28/2015	29/01/2015	Smt.Sonia Rani Vs. Kaushlya Devi Etc.	13/11/2019	Decided	
181	CHI/18/2015	15/01/2015	State Vs. Satbir	09/09/2019	Decided	

182	CHI/102/2015	14/05/2015	State Vs. Raj Kumar	13/11/2019	Decided	
183	CHA/16/2015	15/06/2015	State Vs. Lokesh	28/11/2019	Decided	
184	CHI/11/15	15/01/2015	State Vs. Chain Singh	12/09/2019	Decided	
185	CHI/141/2015	15/06/2015	State Vs. Devinder	10/01/2020	Decided	
186	CHI/37/2015	16/02/2015	State Vs. Jagbir	17/10/2019	Decided	
187	CHI/132/2015	15/06/2015	State Vs.. Israr	22/10/2019	Decided	
188	CHI/65/2015	23/03/2015	State Vs. Satbir Etc.	13/09/2019	Decided	
189	CHI/49/15	24/02/2015	State Vs. Sonu	16/09/2019	Decided	
190	CHA/15/2015	12/06/2015	State Vs. Sukhvinder	04/10/2019	Decided	
191	CS/122/2015	29/05/2015	Ram Karan Etc. Vs. Layak Ram Etc.	18/09/2019	Decided	
192	CHA/4/15	04/01/2015	State Vs. Sanjay	19/11/2019	Decided	
193	COMI/10/2015	06/02/2015	Surender Singh Vs. Brijpal	19/09/2019	Decided	
194	CS/84/2015	20/04/2015	Suresh Tayal Vs. Rakesh Kumar	20/09/2019	Decided	
195	CHA/14/2015	12/06/2015	State Vs. Anand	18/12/2019	Decided	
196	COMI/18/2015	01/06/2015	Balbir Vs. Subhash	23/09/2019	Decided	
197	APP/2/2016	07/01/2015	Ashok Kumar Vs. Prem Chand Chairman Etc.	03/10/2019	Decided	
198	CHI/15/15	12/01/2015	State Vs. Nijam	01/02/2020	Decided	
199	CHI/69/2015	27/03/2015	State Vs. Virender	05/12/2019	Decided	
200	CHI/32/15	04/02/2015	State Vs. Manjeet	14/03/2020	PWs	

Action Plan 2019-20 Relating to the Court of Sh. Avinash Yadav, CJ(JD), Samalkha

SR.NO.	CASE NO.	D.O.I.	Particular	Next date	Stage	
1	CHI/1844/2013	17/10/2006	State Of Haryana Vs. Raju @ Rajveer Son Of Babu Ram	04.12.2019	Decided	
2	CHI/705/2014	10/12/2010	State Vs. Mohan Singh	24.07.2019	Decided	
3	CHI/690/2013	06/07/2012	State Vs. Pawan S/O Rajapl Etc	01.08.2019	Decided	
4	CHI/1373/2013	16/08/2012	State Of Haryana Vs. Ravinder	23.01.2020	Decided	
5	CHI/5187/2013	24/09/2013	State Of Haryana Vs. Vashil	04.06.2019	Decided	
6	CHI/47/17	05/09/2013	State Vs Karambir	23.04.2019	Decided	
7	CHI/7/2014	04/01/2014	State Vs. Fateh Singh	16.08.2019	Decided	
8	CHI/8/2014	04/01/2014	State Vs. Sanjay Kumar	07.08.2019	Decided	
9	CHI/99/2014	08/01/2014	State Vs. Sombir	13.06.2019	Decided	
10	CHI/97/2014	17/01/2014	State Vs. Sandeep	07.08.2019	Decided	
11	CHI/194/2014	31/01/2014	State Vs. Mahender Kumar	08.11.2019	Decided	
12	CHI/236/2014	31/01/2014	State Vs Amrinder	24.07.2019	Decided	
13	CHI/318/2014	04/02/2014	State Vs. Nand Kishore	02.07.2019	Decided	
14	CHI/299/2014	05/02/2014	State Vs. Gulfam	04.07.2019	Decided	
15	CHI/289/2014	15/02/2014	State Vs. Ravinder	10.09.2019	Decided	
16	CHI/317/2014	21/02/2014	State Of Haryana Vs. Kuldeep @ Kuda	19.11.2019	Decided	

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17	CHI/388/2014	04/03/2014	State Of Haryana Vs. Ombir Son Of Rajpal Caste Jat	04.09.2019	Decided
18	CHI/469/2014	18/03/2014	State Vs. Jai Bhagwan	18.11.2019	Decided
19	CHI/476/2014	18/03/2014	State Of Haryana Vs. Pawan Kuamr @ Vyas Dev Son Of Ram Singh	02.07.2019	Decided
20	CHI/502/2014	18/03/2014	State Vs. Vivek	04.07.2019	Decided
21	CHI/504/2014	03/04/2014	State Vs. Jaipal	11.06.2019	Decided
22	CHI/486/2014	05/04/2014	State Vs. Jai Bhagwan	09.09.2019	Decided
23	CHI/540/2014	11/04/2014	State Of Haryana Vs. Naveen	05.07.2019	Decided
24	CHI/505/2014	12/04/2014	State Vs. Ashok	24.07.2019	Decided
25	CHI/485/2014	15/04/2014	State Vs. Neeraj	22.11.2019	Decided
26	CHI/453/2014	26/04/2014	State Vs. Naresh Kumar	09.08.2019	Decided
27	CHI/490/2014	26/04/2014	State Vs. Kuldeep	23.07.2019	Decided
28	CHI/482/2014	02/05/2014	State Vs. Rajesh	12.12.2019	Decided
29	CHI/495/2014	27/05/2014	State Vs. Sanjeev Kumar	10.07.2019	Decided
30	CHI/510/2014	27/05/2014	State Vs. Sonu	05.09.2019	Decided
31	CHI/516/2014	02/07/2014	State Vs. Ramparshad	04.07.2019	Decided
32	CHI/545/2014	15/07/2014	State Of Haryana Vs. Amitab Amrit Raj	20.07.2019	Decided
33	CHI/565/2014	25/07/2014	State Of Haryana Vs. Sahid Son Of Munira Caste Mev	06.09.2019	Decided
34	CHI/568/2014	25/07/2014	State Of Haryana Vs. Vikash	06.07.2019	Decided
35	CHI/572/2014	01/08/2014	State Vs. Anil	03.07.2019	Decided
36	CHI/591/14	05.08.2014	State Vs Deepak	30.04.2019	Decided
37	CHI/654/2014	06/10/2014	State Vs. Dilbag	18.05.2019	Decided
38	CHI/661/2014	17/10/2014	State Vs. Mehander	16.11.2019	Decided
39	CHI/699/2014	27/11/2014	State Of Haryana Vs. Sanju Son Of Rajinder	06.09.2019	Decided
40	CHI/735/2014	16/12/2014	State Of Haryana Vs. Sandeep Son Of Ramkishan Caste Saini	22.10.2019	Decided
41	CHI/61/2015	24/03/2015	State Vs. Sube Singh	09.08.2019	Decided
42	CHI/66/2015	27/03/2015	State Vs. Ram Kuwar	30.08.2019	Decided
43	CHI/259/2017	07/04/2015	State Of Haryana Vs. Dharambir	05.08.2019	Decided
44	CHI/75/2015	08/04/2015	State Vs. Suresh Kumar	08.07.2019	Decided
45	CHI/236/2017	15/04/2015	State Of Haryana Vs. Sandeep Sharma	05.09.2019	Decided
46	CHI/85/2015	17/04/2015	State Vs. Sunil	03.04.2019	Decided
47	CHI/92/2015	23/04/2015	State Vs. Brahamdutt	05.07.2019	Decided
48	CHI/97/2015	01/05/2015	State Vs. Dariya	18/04/2019	Decided
49	CHI/106/2015	14/05/2015	State Vs. Prem	08.05.2019	Decided
50	CHI/121/2015	02/06/2015	State Vs. Bablu S/O Ramkumar Pandit	07.09.2019	Decided
51	CHI/131/2015	11/06/2015	State Vs. Rakesh Kumar	09.07.2019	Decided
52	CHI/129/2015	15/06/2015	State Vs. Umar Singh	21.11.2019	Decided
53	CHI/134/2015	02/07/2015	State Vs. Rajesh Kumar	08.07.2019	Decided

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54	CHI/135/2015	02/07/2015	State Vs. Rajesh Kumar	05.07.2019	Decided
55	CHI/138/2015	02/07/2015	State Vs. Parveen	23.05.2019	Decided
56	CHI/139/2015	02/07/2015	State Vs. Sonu	09.09.2019	Decided
57	CHI/335/2017	08/07/2015	State Of Haryana Vs. Krishan	07.08.2019	Decided
58	CHI/149/2015	13/07/2015	State Vs. Krishan S/O Jile Singh	09.07.2019	Decided
59	CHI/148/2015	22/07/2015	State Vs. Jaswant Singh	05.07.2019	Decided
60	CHI/152/2015	27/07/2015	State Vs. Satywan S/O Reshal Singh	29.05.2019	Decided
61	CHI/159/2015	31/07/2015	State Vs. Karambir	09.05.2019	Decided
62	CHI/163/2015	04/08/2015	State Vs. Joginder Singh	17.12.2019	Decided
63	CHI/164/2015	04/08/2015	State Vs. Ravi	09.08.2019	Decided
64	CHI/170/2015	04/08/2015	State Vs. Karan Verma	04/04/2019	Decided
65	CHI/172/2015	04/08/2015	State Vs. Mahipal	10.09.2019	Decided
66	CHI/211/2017	13/08/2015	State Of Haryana Vs. Deepak	06.05.2019	Decided
67	CHI/175/2015	14/08/2015	State Vs. Monu	11.09.2019	Decided
68	CHI/178/2015	19/08/2015	State Vs. Chand	24.10.2019	Decided
69	CHI/338/2017	01/09/2015	State Of Haryana Vs. Naveen	04.11.2019	Decided
70	CHI/334/2017	02/09/2015	State Of Haryana Vs. Virender	06.07.2019	Decided
71	CHI/188/2015	04/09/2015	State Vs. Sonu Sharma	16.01.2020	Decided
72	CHI/131/2017	18/09/2015	State Of Haryana Vs. Mohit S/O Satpal Caste Jat	21.11.2019	Decided
73	CHI/310/2017	19/09/2015	State Of Haryana Vs. Rakesh Kumar	12/04/2019	Decided
74	CHI/198/2015	21/09/2015	State Vs. Dharampal	25.03.2020	Procecution Evidence
75	CHI/257/2017	30/09/2015	State Of Haryana Vs. Neeraj	11.07.2019	Decided
76	CHI/206/2015	10/10/2015	State Vs. Nitin Kumar	20.01.2020	Decided
77	CHI/210/2015	10/10/2015	State Vs. Somi	01.07.2019	Decided
78	CHI/213/2015	14/10/2015	State Vs. Laxman S/O Jagtar Singh@ Jaggu	01/04/2019	Decided
79	CHI/215/2015	14/10/2015	State Vs. Surender	27.11.2019	Decided
80	CHI/220/2015	16/10/2015	State Vs. Pardeep	03.07.2019	Decided
81	CHI/221/2015	16/10/2015	State Vs. Prabhu	03.07.2019	Decided
82	CHI/229/2015	19/10/2015	State Vs. Nawab Ali	18.04.2019	Decided
83	CHI/239/2016	23.10.2015	State Vs Subhash	07.11.2019	Decided
84	CHI/233/2015	26/10/2015	State Vs. Jitender	05.03.2020	Procecution Evidence
85	CHI/255/15	07.11.2015	State Vs Gursharan	02.09.2019	Decided
86	CHI/345/2017	23/03/2016	State Of Haryana Vs. Amit	22.04.2019	Decided
87	CHI/744/2018	31/07/2018	State Of Haryana Vs. Bhrat Singh	25.04.2019	Decided
88	CHI/639/2017	08/11/2017	State Of Haryana Vs. Nafe Singh S/O Dhanpat Singh	04/04/2019	Decided
89	CHI/588/2017	03/10/2017	State Of Haryana Vs. Raju S/O Dariya Caste Bairagi	04/04/2019	Decided
90	CHA/217/2014	26/04/2014	State Vs. Sukrampal	03.07.2019	Decided

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91	CHA/228/2014	17/05/2014	State Of Haryana Vs. Sushil Kumar	17.05.2019	Decided
92	CHA/45/2017	14/08/2014	State Of Haryana Vs. Vikash	16.07.2019	Decided
93	CHA/12/2017	09/07/2015	State Of Haryana Vs. Rashid S/O Liyakat Ali	18.05.2019	Decided
94	COMA/58/2014	10/10/2014	Manisha Vs. Niranjjan	02.07.2019	Decided
95	COMA/64/2014	24/12/2014	Satpal Vs. Bhil	09.12.2019	Decided
96	COMA/9/2015	13/03/2015	Ravi Bala Vs. Ravinder	23.01.2020	Decided
97	COMA/10/2017	25/03/2015	Rehana Vs. Furkan	10.07.2019	Decided
98	COMA/20/2017	15/04/2015	Monika Vs. Sandeep	17.01.2020	Decided
99	COMA/8/2016	29/03/2016	Mausam Vs. Manjeet Singh	22/04/2019	Decided
100	COMI/1309/2013	27/07/2013	Rattan Singh Vs. Vedo	24.03.2020	Defence Evidence
101	COMI/42/2014	27/08/2013	Rajbir Vs. Satish Son Of Chand	01/05/2019	Decided
102	COMI/3/2015	31/10/2013	Vijay Vs. Vikas	20.05.2019	Decided
103	COMI/1477/2013	11/12/2013	Ram Kumar Vs. Binder	04.07.2019	Decided
104	COMI/49/2017	08/01/2014	Asha Vs. Bishan	05.07.2019	Decided
105	COMI/46/2017	15/01/2014	Bhupender Singh Vs. Jahid Hassan	03/06/2019	Decided
106	COMI/48/2014	21/01/2014	Kavita @ Anita Vs. Mahender	0512.2019	Decided
107	COMI/65/2014	04/02/2014	Balram Vs. Mukesh	13/05/2019	Decided
108	COMI/115/2014	12/03/2014	Bejender Vs. Rohtash	17.05.2019	Decided
109	COMI/45/2017	11/04/2014	Jitender Vs. Sham Lal	07.08.2019	Decided
110	COMI/92/2014	19/05/2014	Nanho Devi Vs. Sat Narain	15.05.2019	Decided
111	COMI/93/2014	09/06/2014	Sonia Vs. Rakesh	02.07.2019	Decided
112	COMI/97/2014	10/07/2014	Bhateri Devi Vs. Mahinder	23.05.2019	Decided
113	COMI/126/2014	14/07/2014	Omwati Vs. Mangal Singh	09.05.2019	Decided
114	COMI/23/2017	22/07/2014	Somnath Vs. Somveer	12.03.2020	Evidence
115	COMI/101/2014	06/08/2014	Naresh Vs. Prem Singh	05.07.2019	Decided
116	COMI/124/2014	06/08/2014	Nirmala Vs. Mahesh Alias Tatu Son Of Ram Kumar	13.03.2020	Evidence
117	COMI/110/2014	26/08/2014	Naresh Kumar Vs. Sushil Gupta	13.03.2020	Evidence
118	COMI/134/2014	07/10/2014	Gaffar Ali Vs. Deena Alias Deenu	18.05.2019	Decided
119	COMI/131/2014	17/10/2014	Saroj Bala Vs. Saroj Devi	11.07.2019	Decided
120	COMI/133/2014	25/11/2014	Pardeep Son Of Ram Kishan Vs. Balwan Son Of Ram Singh	19.10.2019	Decided
121	COMI/136/2014	04/12/2014	Pappu Vs. Asi Sukhan Pal	13.08.2019	Decided
122	COMI/42/2017	03/04/2015	Rajkumar Vs. Suman	22.04.2019	Decided
123	COMI/13/2017	13/05/2015	Monika Vs. Rajesh	06.07.2019	Decided
124	COMI/16/2015	01/06/2015	Ranbir Vs. Mahabir	03.07.2019	Decided
125	COMI/19/2015	04/06/2015	Dharampal Vs. Haria	23.03.2020	Evidence
126	COMI/21/2015	09/07/2015	Ashok Kumar Vs. Parmod Modi	10.07.2019	Decided
127	COMI/31/2015	21/08/2015	Sonu Vs. Guddo	10/05/2019	Decided

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128	COMI/12/17	17/05/2015	Vinod Vs Hari Singh	16.05.2019	Decided
129	COMI/35/2015	30/09/2015	Ram Kumar Vs. Suraj Bhan	08.01.2020	Decided
130	COMI/39/2015	26/10/2015	Vidya Devi Vs. Satish	01.02.2020	Decided
131	COMI/42/2015	03/12/2015	Chandgi Ram Vs. Manju Devi	30.04.2019	Decided
132	NACT/4/2016	20/12/2014	Rambir Vs. Dilshad Ali	22.05.2019	Decided
133	NACT/211/15	04.02.2015	M/S Elect Retail Vs Nikhil	04.04.2019	Decided
134	NACT/204/2015	05/01/2015	Rakesh Kumar Vs. Ram Juwari Jagra	17.02.2020	Decided
135	NACT/50/2015	05.03.2015	Narender Vs Ashwani Automobile	05.03.2020	Appereance
136	NACT/84/2018	10/02/2015	Atma Ram Vs. Mukesh Sharma Son Of Omparkash	13.05.2019	Decided
137	NACT/62/2015	23/03/2015	Sandeep Kumar Beniwal Vs. Sandeep Kumar	02.07.2019	Decided
138	NACT/83/2015	23/04/2015	Gyanender Vs. Naresh Kumar	14.05.2019	Decided
139	NACT/91/2015	19/05/2015	Sunil Kumar Vs. Ramesh Kumar	05.04.2019	Decided
140	NACT/6/2016	25/05/2015	Mohd. Sajid Vs. Imran Khan	13.07.2019	Decided
141	NACT/95/2015	09/06/2015	Amit Vs. Shashi Pal	22.04.2019	Decided
142	NACT/98/2015	15/06/2015	Parveen Kumar Vs. Anju	22.04.2019	Decided
143	NACT/112/2015	23/07/2015	Devki Nandan Vs. Surender Singh	30.10.2019	Decided
144	NACT/115/2015	11/08/2015	Narender Kumar Vs. Surender Singh	26/04/2019	Decided
145	NACT/117/2015	11/08/2015	Pawan Kumar Vs. Rajinder Singh	23/04/2019	Decided
146	NACT/129/2015	18/08/2015	Sumit Singh Vs. Krishan Kumar	02.07.2019	Decided
147	NACT/132/2015	19/08/2015	Ashok Kumar Vs. Subhash Raman	25.09.2019	Decided
148	NACT/142/2015	27/08/2015	Pdpc Bank Vs. Jaipal	06.07.2019	Decided
149	NACT/148/2015	01/09/2015	Pdpc Bank Vs. Sunil Beniwal	04.04.2019	Decided
150	NACT/151/2015	01/09/2015	Pdpc Bank Vs. Sher Singh	29/05/2019	Decided
151	NACT/158/2015	09/09/2015	Inder Singh Vs. Shiv Parkash Banshal	26.11.2019	Decided
152	NACT/165/2015	19/09/2015	Shri Anand Vs. Narender Sharma	23.10.2019	Decided
153	NACT/167/2015	21/09/2015	Om Bir Vs. Alim	13.09.2019	Decided
154	NACT/176/2015	09/10/2015	Vikash Sharma Vs. Rajiv Kumar Arya	11.09.2019	Decided
155	NACT/179/2015	12/10/2015	Uco Bank Vs. Vinod Kumar	22/04/2019	Decided
156	NACT/184/2015	23/10/2015	Ms Shiv Trading Co Vs. C. Krishanmoorthi Prop. Of Ms Jeevan	16.12.2019	Decided
157	NACT/191/2015	29/10/2015	Gautam Vs. Sachin	22/04/2019	Decided
158	NACT/193/2015	30/10/2015	Narender Singh Vs. Lenkesh Gautam	01.06.2019	Decided
159	NACT/205/2015	30/11/2015	Rathi Traders Vs. Yogender @ Billu S/O Balbir Singh S/O Lal Chand Prop. Of Ms Shri Sai Kripa Feeds	10.06.2019	Decided
160	NACT/212/2015	11/12/2015	Pardeep Kumar Vs. Raj Kumar	20.07.2019	Decided
161	EXE/6/2018	02/04/2018	Bijender Sharma Vs. Mohan Marbles And Stone Company G.T. Road Smk Through Its Proprieter Sh. Jasbir Singh	08.08.2019	Decided
162	EXE/10/2018	07/05/2018	Fikka Vs. Illiyas	05.08.2019	Decided
163	EXE/11/2018	07/05/2018	Mohammad Vs. Illiyas	05.08.2019	Decided

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164	EXE/13/2018	22/05/2018	Rakesh Vs. Ashok Kumar	27.03.2020	Appereance
165	EXE/16/2018	06/07/2018	Rajroop Vs. Sheela Devi	06.03.2020	Appereance
166	EXE/17/2018	17/07/2018	Rakesh Vs. Randhir Singh	11.09.2019	Decided
167	EXE/18/2018	17/07/2018	Rakesh Vs. Ram Mehar	09.12.2019	Decided
168	EXE/21/2018	31/08/2018	Jitender Kumar S/O Ram Mehar Vs. Sahbo Devi Wd/O Ram Mehar	08.01.2020	Decided
169	EXE/23/2018	05/09/2018	Balwan Vs. Vikram	18.05.2019	Decided
170	EXE/27/2018	31/10/2018	Haryana State Agricultural Market Board Vs. M/S T.D.G Construction Company	22.10.2019	Decided
171	EXE/28/2018	31/10/2018	Haryana State Agricultural Market Board Vs. M/S Landmark	20.01.2020	Decided
172	EXE/33/2018	19/12/2018	Dharambir S/O Lichman S/O Sheoram Vs. Dharam Singh S/O Baru S/O Madho	24.10.2019	Decided
173	EXE/1/2019	10/01/2019	Kamlesh Devi W/Opuran Mal Vs. Nirmla Devi W/O Bhim Singh	17.01.2020	Decided
174	EXE/2/2019	19/01/2019	State Bank Of India Through Its Manager Babu Lal Vs. Attar Singh S/O Khajan Singh	03.01.2020	Decided
175	EXE/4/2019	05/02/2019	Parkash S/O Bahrat Singh S/O Sukhi Ram Vs. Shanti Devi Wd/O Suresh S/O Fateh Singh S/O Abha	15.05.2020	Appereance
176	EXE/5/2019	05/02/2019	Akhtari Wd/O Baru S/O Ramjan Vs. Aalem S/O Gabru S/O Jaini	18.01.2020	Decided
177	EXE/6/2019	06/02/2019	Ishwar Singh S/O Jage Ram Vs. Uhbvnl Through Its Xen	11.09.2019	Decided
178	EXE/8/2019	01/03/2019	Jagbir S/O Ishwar Singh Vs. Dharampal @PALA S/O Bhim Singh	16.12.2019	Decided
179	APP/44/2014	16/12/2014	Satpal Vs. State Of Haryana	08.07.2019	Decided
180	CS/490/2014	18/05/2013	M S Aero Industries Vs. Shri Shre Radha Swami Plastic Ltd	16.03.2020	Defendant Evidence
181	CS/191/2014	29/01/2014	Pritam Singh Vs. Chandewati	28.11.2019	Decided
182	CS/4576/2013	03/10/2013	Satpal Vs The Collector	13.03.2020	Appereance
183	CS/496/2014	21/07/2014	Surat Singh Vs. Surta (NOW Deceased)	13.09.2019	Decided
184	CS/561/2014	25/08/2014	Sohan Lal Vs. Suman	14.01.2020	Decided
185	CS/669/2014	10/11/2014	Krishan Vs. Raghbir	17.02.2020	Decided
186	CS/666/2014	13/11/2014	Sahab Singh Vs. Fatta	16.11.2019	Decided
187	CS/677/2014	25/11/2014	Bimla Devi Vs. Veer Bhan	30.11.2019	Decided
188	CS/698/2014	16/12/2014	K.R.Education Society Vs. Uttar Haryana Bijli Vitran Nigam Ltd.	13.09.2019	Decided
189	CS/704/2014	23/12/2014	Suresh Vs. Rajpal	27.11.2019	Decided
190	CS/119/2015	30/05/2015	Kitabo Vs. Norang	29.05.2019	Decided
191	CS/126/2015	05/06/2015	Ranbir Vs. Ramesh	27.05.2019	Decided
192	CS/129/2015	11/06/2015	Santosh Vs. Lakhi Ram	24.05.2019	Decided
193	CS/141/2015	02/07/2015	Bittu Singh Alias Padam Singh Vs. Samta Education Minority Trust	20.01.2020	Decided
194	CS/144/2015	04/07/2015	Suresh Kumar Vs. Sheela	10.09.2019	Decided
195	CS/165/2015	22/07/2015	Rajesh Kumari Vs. Rajesh Kumar	22/04/2019	Decided
196	CS/155/2015	21/07/2015	Ramesh Vs. Suresh	20.03.2020	Appereance
197	CS/216/2015	24/09/2015	Krishan Kuimar Vs. Rani	13.09.2019	Decided

198	CS/228/2015	06/10/2015	Virender Kumar Vs. Uttar Haryana Bijali Vitran Nigam Limited	20.05.2019	Decided
199	CS/24/2016	03/02/2016	Surat Singh Vs. Amit Aggarwal	24.04.2019	Decided
200	CS/37/2016	17/02/2016	Akhtari Vs. Sabdar	03/04/2019	Decided

ACTION PLAN 2019-2020 FROM 01/04/2019 TO 31/03/2020 RELATING TO THE COURT OF SH. DEVENDER SINGH, CJ(JD), PANIPAT

Sr.No.	CASE NO.	D.O.I.	Particular	Next date	Status
1	CS/232/1996	16/10/1996	State Vs. Surinder	03/05/19	Decided
2	CHA/399/2003	01/04/2003	State Vs Iliyas	23/07/2019	Decided
3	CHI/2081/2014	20/01/2005	Stae Vs Azad Etc.	07/11/2019	Decided
4	CS/1167/2016	27/10/2006	Manmohan Vs Gurcharan	14/11/2019	Decided
5	CS/328//2006	27/10/2006	State Vs. Ravi	27/05/2019	Decided
6	CHI/238/2007	26/03/2007	State Vs Virender	06/05/2019	Decided
7	COMI/604/2013	14/01/2008	Vijay Singh Vs Bharpai	29/05/19	Decided
8	CHI/367/2013	16/04/2007	State Vs Raju And Hukum Chand	15/06/19	Decided
9	CHI/354/2014	13/12/2007	State Vs Gulab Singh	01/06/19	Decided
10	COMI/604/2013	14/01/2008	Vijay Vs Bharpai	29/05/19	Decided
11	CHI/1088/08	04/03/2008	State Vs Satpal	05/11/2019	Decided
12	CHI/2061/2013	01/07/2008	State Vs Jitender	03/08/2019	Decided
13	CHI/225/2012	22/09/2008	State Vs Sonu	30/05/2019	Decided
14	CHI/10004046/2013	26/09/2008	State Vs Anuj	01/11/2019	Decided
15	CHI/1996/2013	26/09/2008	State Vs Vikas	01/11/2019	Decided
16	CHI/1228/2013	18/11/2008	State Vs Anuj	01/11/2019	Decided
17	CHI/2398/2013	06/10/2009	State Of Haryana Vs. Pardeep	04/06/2019	Decided
18	CHA/18/2013	04/03/2010	State Vs Parmod	21/11/2019	Decided
19	CHI/1000134/2012	14/07/2010	State Vs Anuj	01/11/2019	Decided
20	CHI/2234/2013	26/08/2010	State Vs Hari Dutt	26/09/2019	Decided
21	CHI/4027/2013	06/09/2010	State Vs Kosar	03/09/19	Decided
22	CHI/3897/2013	09/10/2010	State Vs Kosar	05/10/2010	Decided
23	CHI/3011/2013	04/12/2010	State Vs Anil Kumar	04/06/2019	Decided
24	CHI/548/2013	28/01/2010	Shiv Kumar Vs. Shiv Kumar	15.06.2019	Decided
25	CS/1481/2013	06/04/2010	Satpal Vs. Religare	07/05/19	Decided
26	CHI/1307/2013	29/01/2011	State Of Haryana Vs. Deepak	09/07/2019	Decided
27	CHI/1059/2013	11/04/2011	State Vs. Anil Juneja	11/10/19	Decided
28	CHI/822/2013	12/03/2012	State Vs Salik	02/12/2019	Decided
29	CS/1506/2013	07/06/2012	P.D. Gautam Adv. Vs. Ms Ansal Properites Infrastructural Ltd.	13/03/20	Rebutal
30	CHI/4237/2013	08/08/2012	State Vs. Ajay Sandhu	31/03/20	Stayed
31	CS/2843/2013	27/08/2012	Santosh Kumari Vs. Smt. Usha	29/04/2019	Decided
32	CS/853/2013	05/09/2012	Parbhu Vs. Karan Singh,2 Charan Singh	31/07/2019	Decided

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33	CHI/3000/2013	03/12/2012	State Vs Rajeev Chugh	01/08/19	Decided	
34	CHI/4952/2013	05/02/2013	State Vs Ranbeer	21/05/2019	Decided	
35	COMI/229/2016	05/02/2013	Pala Ram Vs. State Of Haryana	27/05/2019	Decided	
36	CS/3499/2013	30/03/2013	Darshana Devi Vs. Sushila Devi	23/03/20	Defence Evidence	
37	CHI/4547/2013	01/05/2013	State Vs Pardeep	23/01/20	Decided	
38	CM/267/2013	21/05/2013	Parikshat Kumar Ahlawat Vs. Dharam Pal Kharab	30/07/2019	Decided	
39	CHI/4494/2013	31/05/2013	State Vs. Ramkumar	12/06/2019	Decided	
40	CHI/5047/2013	13/06/2013	State Vs Rekha	29/07/19	Decided	
41	CS/4133/2013	29/07/2013	Mukesh Vs G.P.	06/02/2020	Decided	
42	CHI/4792/2013	15/08/2013	State Vs. Ranbir	21/05/2019	Decided	
43	CHI/4953/2013	26/08/2013	State Vs. Ranbir	21/05/2019	Decided	
44	COMI/1415/2013	03/09/2013	Subhash Vs. Kamla	01/07/2019	Decided	
45	CHI/5458/2013	23/10/2013	State Vs Banarasi Das	23/03/20	Procecuton Evidence	
46	CS/4832/2013	10/12/2013	Ravinder Kumar Vs. State Of Haryana	30/03/20	Rebuttal	
47	CHI/87/2014	16/01/2014	State Vs Monu	28/01/20	Decided	
48	CHI/413/2014	10/03/2014	State Vs Manjeet Kaur	09/03/20	Appereance	
49	CHI/500/2014	27/03/2014	State Vs Brijesh	24/07/19	Decided	
50	COMI/140/2017	25/04/2014	Rishipal Vs Chandan	07/03/20	Charge	
51	CHA/342/2014	29/04/2014	State Vs Randeep	03/08/19	Decided	
52	COMI/318/2014	12/05/2014	Satya Vs. Rajinder	18/01/20	Decided	
53	COMI/128/2016	19/05/2014	Pala Ram Vs. State Of Haryana	27/05/2019	Decided	
54	COMI/247/2014	03/06/2014	Kapil Rai Vs. Shashi Parbha	25/03/20	Consideration	
55	CS/1083/2014	11/06/2014	Satyawan Vs. Rishipal	13/03/20	Rebutal	
56	CHI/1172/2014	05/07/2014	State Vs Rinku	20/09/2019	Decided	
57	COMI/325/2014	01/08/2014	J.R. Jain Vs. Bakul Mata	13/03/20	Consideration	
58	CS/1320/2014	19/08/2014	Rakesh Kumar Vs. State Of Haryana	26/07/19	Decided	
59	COMI/378/2014	10/09/2014	Anju Vs. Arvind Kumar	31/08/2019	Decided	
60	COMI/383/2014	11/09/2014	Vijay Laxmi Vs. Pardeep Chauhan	03/06/2019	Decided	
61	CHI/1877/2014	20/10/2014	State Vs. Lavkush	13/06/2019	Decided	
62	CIVIL MISCELLANEOUS APPLICAT/165/2014	30/10/2014	Vishnu Siksha Samiti Vs. Sushil Kumar	12/07/2019	Decided	
63	COMI/451/2014	11/11/2014	Brijesh Kumari Vs. Sajida	18/10/19	Decided	
64	CHI/2044/2014	14/11/2014	State Vs. Bijender	08/07/19	Decided	
65	COMI/473/2014	25/11/2014	Kamlesh Vs. Rajbal	16/04/20	Procecuton Evidence	
66	COMI/491/2014	17/12/2014	Sudhir Goyal Vs. Deepak	18/03/20	Evidence	
67	COMA/9/2015	02/01/2015	Satwanti Devi Vs. Rajender	11/02/20	Decided	
68	COMI/13/2015	09/01/2015	Preeti Vs. Parveen	31/01/20	Decided	

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69	CHI/135/2015	20/01/2015	State Of Haryana Vs. Om Prakash	10/12/19	Decided	
70	CHI/387/2015	26/02/2015	State Vs Sandeep	14/11/2019	Decided	
71	COMI/68/2015	05/03/2015	Dalip Singh Vs. Raviander	16/10/19	Decided	
72	COMA/61/2015	31/03/2015	Poonam Vs Dinesh	01/04/2019	Decided	
73	CHA/607/2015	15/04/2015	State Of Haryana Vs. Rashid	20/07/19	Decided	
74	COMA/83/2015	29/04/2015	Sudesh Vs. Bhupinder Singh	29/01/20	Decided	
75	CHA/1122/2015	11/06/2015	State Vs Ehsaan	07/03/20	Apperance	
76	COMA/95/2015	06/05/2015	Sangita Vs. Ram Kishore	06/07/2019	Decided	
77	CS/543/2015	12/05/2015	Rishipal Vs Satyawana	13/03/20	Rebutal	
78	NDPS/14/2015	13/05/2015	State Of Haryana Vs. Mannu	09/05/2019	Decided	
79	CHI/793/2015	14/05/2015	State Of Haryana Vs. Harpreet Singh	09/01/20	Decided	
80	COMA/90/2015	15/05/2015	Pooja Vs. Ashok	06/06/2019	Decided	
81	CS/554/2015	18/05/2015	Sbi Vs Mukesh Devi	27/09/19	Decided	
82	COMI/137/2015	19/05/2015	Ashok Vs. Guddi	26/02/20	Decided	
83	COMA/91/2015	20/05/2015	Babli Vs. Raldu	17/03/20	Evidence	
84	CHI/857/2015	30/05/2015	State Of Haryana Vs. Pardeep Kumar	28/11/19	Decided	
85	CHI/885/2015	09/06/2015	State Vs. Alishan	10/06/19	Decided	
86	COMI/165/2015	10/06/2015	Sitara Vs. Noor Mohmad	06/03/20	Arguments	
87	COMI/124/2016	11/06/2015	Anita Sharma Vs. Hari Om Sharma	23/03/20	Evidence	
88	CS/811/2015	10/07/2015	Prem Lata Vs. Lakhvinder Singh	09/10/19	Decided	
89	CHI/1033/2015	13/07/2015	State Of Haryana Vs. Amit	15/02/20	Decided	
90	COMI/188/2015	15/07/2015	Yashpal Vs. Jagpal	08/05/2019	Decided	
91	NDPS/20/2015	20/07/2015	State Of Haryana Vs. Kuldeep@Kala	06/07/2019	Decided	
92	NDPS/22/2015	24/07/2015	State Of Haryana Vs. Ram Karan	24/03/20	Apperance	
93	CHA/1569/2015	27/07/2015	State Vs. Ravinder	05/07/2019	Decided	
94	CHI/1129/2015	31/07/2015	State Of Haryana Vs. Jitender@Dimple	03/04/2019	Decided	
95	COMA/147/2015	03/08/2015	Akbari Vs. Khurshid	01/11/2019	Decided	
96	CHA/1652/2015	04/08/2015	State Vs Manoj	22/01/20	Decided	
97	COMA/149/2015	10/08/2015	Preeti Vs. Rahul	30/03/20	Arguments	
98	COMI/219/2015	13/08/2015	Meena Devi Vs. Raju Thekedar	24/05/2019	Decided	
99	COMI/222/2015	18/08/2015	Chandan Singh Vs. Mainpal	30/03/20	Apperance	
100	COMI/250/2016	18/08/2015	Sonu @ Ravi Vs. Sanju And Kala	24/05/2019	Decided	
101	CHI/1270/2015	26/08/2015	State Of Haryana Vs. Sunil Kumar Bedi	16/03/20	Procecution Evidence	
102	COMA/168/2015	02/09/2015	Jasso Devi Vs. Mani Ram	27/02/20	Decided	
103	COMA/169/2015	02/09/2015	Shimla Vs. Ramesh Kumar	20/08/19	Decided	
104	CS/1198/2015	04/09/2015	Roshan Ali Vs Nagma	27/11/19	Decided	
105	CHI/1330/2015	07/09/2015	State Of Haryana Vs. Krishan	08/01/20	Decided	

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106	CS/1273/2015	15/09/2015	Balraj Vs. Uttar Haryana Bijali Vitran Nigam Limited	22/11/19	Decided	
107	COMA/184/2015	17/09/2015	Nidhi Vs. Sanjeev Kumar	24/03/20	Apperance	
108	CHI/1429/2015	19/09/2015	State Of Haryana Vs. Anil Kumar	10/07/2019	Decided	
109	CHA/2015/2015	23/09/2015	State Of Haryana Vs. Raju	22/07/2019	Decided	
110	CHI/1473/2015	25/09/2015	State Of Haryana Vs. Karambir	12/03/20	Defence Evidence	
111	CHI/1504/2015	01/10/2015	State Of Haryana Vs. Ranjeet	21/01/20	Decided	
112	NDPS/33/2015	06/10/2015	State Of Haryana Vs. Leela Ram	06/05/2019	Decided	
113	NDPS/34/2015	06/10/2015	State Of Haryana Vs. Malkit Singh	22/04/2019	Decided	
114	CHA/2093/2015	07/10/2015	State Of Haryana Vs. Javed	12/09/19	Decided	
115	CHI/1572/2015	13/10/2015	State Of Haryana Vs. Sanjay Kumar	29/8/19	Decided	
116	CHI/1588/2015	15/10/2015	State Of Haryana Vs. Sunil Kumar	15/10/19	Decided	
117	COMA/198/2015	15/10/2015	Sangeeta Vs. Madhukar Bhatia	16/05/20	Arguments	
118	CHI/1650/2015	29/10/2015	State Of Haryana Vs. Rajiv Puri	26/03/20	Consideration	
119	COMA/207/2015	31/10/2015	Sudha Vs. Sanjeev Kumar Chugh	19/03/20	Procecuton Evidence	
120	CHI/1686/2015	06/11/2015	State Of Haryana Vs. Rahul	26/03/20	Procecuton Evidence	
121	CHI/1687/2015	07/11/2015	State Of Haryana Vs. Rupesh Kumar	31/01/20	Decided	
122	CHI/1726/2015	20/11/2015	State Of Haryana Vs. Akshay	13/03/20	Procecuton Evidence	
123	CHI/1734/2015	23/11/2015	State Of Haryana Vs. Monu	22/5/19	Decided	
124	COMA/221/2015	30/11/2015	Niti Vs. Naresh Singh	31/01/20	Decided	
125	COMI/325/2015	01/12/2015	Sonia Vs. Sanjeev Kumar	1/6/19	Decided	
126	CS/1626/2015	03/12/2015	Ms Nice Textiles. Vs. Ms Niharika Enterprises	01/08/19	Decided	
127	COMA/224/2015	05/12/2015	Pooja Vs. Naresh	13/03/20	Prosecution Evidence	
128	COMI/334/2015	10/12/2015	Parveen Kumar Vs. Mukesh Madan	21/03/20	Procecuton Evidence	
129	CHI/1848/2015	14/12/2015	State Of Haryana Vs. Mubarik	12/12/19	Decided	
130	COMA/230/2015	17/12/2015	Simran Alias Rakhi Vs. Tilakraj Alias Rinku	09/04/19	Decided	
131	COMI/341/2015	21/12/2015	Shiny Vs. Rajinder Kumar	09/07/2019	Decided	
132	CHI/1898/2015	23/12/2015	State Of Haryana Vs. Akshya	13/03/20	Apperance	
133	CHI/1899/2015	23/12/2015	State Of Haryana Vs. Akshay	13/03/20	Evidence	
134	CHI/1901/2015	23/12/2015	State Of Haryana Vs. Sumit Kumar Gandhi	22/01/20	Decided	
135	COMI/350/2015	24/12/2015	Rajwanti Vs. Radhey Shyam	23/03/20	Apperance	
136	CS/04/2016	25/12/2015	Jagdish Rai Vs. Amrik Singh	24/03/20	Rebutal	
137	CHI/3/2016	02/01/2016	State Of Haryana Vs. Ali Hussan	5/8/19	Decided	
138	CHA/30/2016	05/01/2016	State Of Haryana Vs. Sunil	06/01/20	Decided	
139	CHI/31/2016	06/01/2016	State Of Haryana Vs. Mahavir Parsad	23/10/19	Decided	
140	CRM/2/2016	12/01/2016	Neelam Vs. Charanjit@Vicky	20/7/19	Decided	
141	CHI/93/2016	18/01/2016	State Of Haryana Vs. Mahender	18/04/2019	Decided	
142	COMI/15/2016	19/01/2016	Karan Singh Vs. Ashok Kumar	11/07/2019	Decided	

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143	CHI/139/2016	22/01/2016	State Vs. Baldev Raj	06/05/2019	Decided	
144	CS/99/2016	22/01/2016	Shalu Pasricha Vs. Aman	14/08/19	Decided	
145	EP/2/2016	29/01/2016	Dheeraj Raheja Vs. Returning Officer	23/09/19	Decided	
146	CS/132/2016	30/01/2016	Satwant Singh Vs Huda	12/09/19	Decided	
147	UCR/142/2016	03/02/2016	State Of Haryana Vs. Unknown	31/08/19	Decided	
148	EP/4/2016	06/02/2016	Usha Vs. Returning Officer	06/08/19	Decided	
149	COMI/36/2016	06/02/16	Sunil Kumar Vs. Somnath	07/05/2019	Decided	
150	CHI/616/2016	11/05/2016	State Vs Nishant Raj	23/03/20	Apperance	
151	EXE/999/2013	31/07/2013	Seema Vs. Amrik Singh	24/05/2019	Decided	
152	EXE/19/2014	06/12/2013	Om Parkash @ Parkash Vs. Moji Ram	04/10/19	Decided	
153	EXE/97/2015	20/04/2015	Mangla Ram Vs. Ramesh Kumar	16/03/20	Apperance	
154	EXE/233/2015	03/10/2015	Krishna Devi Vs. Anil Thakral	07/01/2020	Decided	
155	EXE/249/2015	06/10/2015	State Bank Of India Vs. Ram Mehar	01/10/2019	Decided	
156	EXE/253/2015	06/10/2015	State Bank Of India Vs. Salam Bachat Samooh	15/10/19	Decided	
157	EXE/272/2015	06/10/2015	Darshan Devi Vs. Karambir	01/07/2019	Decided	
158	EXE/13/2016	13/01/2016	Ram Pal Vs. Tata Aig	21/05/19	Decided	
159	EXE/46/2016	09/02/2016	State Bank Of India Vs. Jitender Mohan Singh	16/12/2019	Decided	
160	EXE/76/2016	11/03/2016	Rms Kundu Vs. The G.M National Fertilizers Ltd.	20/07/19	Decided	
161	EXE/112/2016	16/04/2016	State Bank Of India Vs. Dilbag Singh	18/04/2019	Decided	
162	EXE/133/2016	16/05/2016	Narain Dutt Vs. Kaushal	05/07/2019	Decided	
163	EXE/134/2016	16/05/2016	Shiv Kumar Vs. Sudesh Kumari	03/07/2019	Decided	
164	EXE/195/2016	13/07/2016	State Bank Of India Vs. Dinesh	16/08/19	Decided	
165	EXE/200/2016	15/07/2016	M/S Paul Merchants Ltd. Vs. Shamsheer Singh	30/10/19	Decided	
166	EXE/206/2016	18/07/2016	Randeep Singh Vs Kanwal Nain	31/08/19	Decided	
167	EXE/222/2016	26/07/2016	Satnam Singh Vs. Harbhajan Singh@Bhajan Singh	07/09/19	Decided	
168	EXE/249/2016	04/08/2016	State Bank Of India Vs. Ratni	04/10/19	Decided	
169	EXE/271/2016	17/08/2016	Rampal Vs. Managing Director	01/05/2019	Decided	
170	EXE/325/2016	19/09/2016	Sanjay Sharma Vs. Kuldeep Mann	02/05/2019	Decided	
171	EXE/344/2016	26/09/2016	Ishwar Vs. Ram Kumar	05/12/2019	Decided	
172	EXE/345/2016	26/09/2016	Sulender Vs. Parmeshwari	04/09/19	Decided	
173	EXE/348/2016	28/09/2016	Krishna Devi Vs. Amar Lal	16/03/20	Consideration	
174	EXE/349/2016	29/09/2016	Satish Singla Vs. Gulshan	01/07/2019	Decided	
175	EXE/354/2016	12/10/2016	State Bank Of India Vs. Naresh Kumar	20/01/2020	Decided	
176	EXE/355/2016	12/10/2016	State Bank Of India Vs. Surender	20/01/2020	Decided	
177	EXE/368/2016	15/10/2016	State Bank Of India Vs. Sonu	10/10/19	Decided	
178	EXE/369/2016	15/10/2016	State Bank Of India Vs. Vedpal	27/05/2019	Decided	
179	EXE/376/2016	28/10/2016	Ravinder Kumar Vs. State Of Haryana	21/05/2019	Decided	

180	EXE/381/2016	08/11/2016	Bahadur Singh@Raju Vs. Canara Bank	15/01/20	Decided	
181	EXE/401/2016	29/11/2016	Ramwati Vs. Sudesh	18/04/2019	Decided	
182	EXE/409/2016	09/12/2016	Tusharika Mahajan Vs. Geeta Rani	26/09/19	Decided	
183	EXE/411/2016	15/12/2016	Jagmohan Vs. Satish	05/07/2019	Decided	
184	EXE/9/2017	11/01/2017	Ishwer Singh Vs. Chief Engineer Panchayti Raj	29/04/2019	Decided	
185	EXE/20/2017	19/01/2017	Sulender Vs. Prem Singh	07/05/2019	Decided	
186	EXE/28/2017	25/01/2017	Ravinder Kadiyan Vs. Shakuntla	24/05/2019	Decided	
187	EXE/43/2017	17/02/2017	Bijender Singh(Deceased) Through His Legal Heirs Vs. The State Of Haryana	14/12/19	Decided	
188	EXE/60/2017	20/03/2017	Krishana Kumari Vs. Bhagat Ram	21/03/2020	Apperance	
189	EXE/68/2017	31/03/2017	Rajpal Vs. Telu Ram	27/03/20	Apperance	
190	EXE/71/2017	10/04/2017	Surender Kumar Vs. Chief Medical Officer	07/05/2019	Decided	
191	EXE/91/2017	01/05/2017	Inder Singh Vs. Payre Lal	25/03/20	Procecuton Evidence	
192	EXE/116/2017	23/05/2017	State Bank Of India Vs. Sudesh	25/09/19	Decided	
193	EXE/135/2017	30/05/2017	Jai Bhagwan Vs. Shri Kaur	06/03/20	Defence Evidence	
194	EXE/138/2017	31/05/2017	Joginder Singh Vs. Surender	06/03/20	Arguments	
195	EXE/165/2017	20/07/17	Central Bank Of India Vs. Ashok Kumar	24/01/20	Decided	
196	EXE/218/2017	05/09/2017	Anil Kumar Vs M/S Bawna Dal	24/01/20	Decided	
197	EXE/223/2017	12/09/2017	Sbi Vs Mange Ram	20/01/20	Decided	
198	EXE/245/2017	09/10/2017	M/S Ads Enterprises Vs Abhinav	07/03/20	Apperance	
199	EXE/246/2017	11/10/2017	Sandeep Vs. Karambir	01/10/19	Decided	
200	EXE/43/17	17/12/2017	Bijender Vs State Of Haryana	14/12/19	Decided	

Action Plan 2019-20 Relating to the Court of Sh. Kapil, CJ(JD)-JMJC, PANIPAT

SR	CASE NO	DOI	PARTICULARS	N/DATE	Stage	
1	RP/09/2013	23/07/2011	Manmohan V/S Gurbax	01/10/10	Decided	
2	RP/7/2013	23/07/2011	Manmohan V/S Navinish	07/02/20	Decided	
3	RA/8/2013	27/07/2011	Man Mohan Singh Vs. Chander Mohan	01/10/19	Decided	
4	RA/10/2013	11/08/2011	Man Mohan Singh Vs. Hans Raj	07/02/20	Decided	
5	RA/9/2013	11/08/2011	Man Mohan Singh Vs. Pardeep Kataria	01/10/19	Decided	
6	RA/11/2013	19/08/2011	Man Mohan Singh Vs. Simarjeet Singh	01/10/19	Decided	
7	RA/12/2013	19/08/2011	Man Mohan Singh Vs. Pritam Singh	07/02/20	Decided	
8	COMI/815/2013	21/03/2012	Mahaveer Vs. Nampal	08/08/19	Decided	
9	COMI/5/2019	05/04/2012	Amar Singh Vs. Ranveer Singh	12/07/19	Decided	
10	CHA101/2013	21/04/2012	State V/S Rakikesh	12/07/19	Decided	
11	COMI/1104/2013	20/07/2012	Ram Mehar Ahlawat Vs. Sanjeev Kumar	05/08/19	Decided	
12	COMI/1086/2013	14/12/2012	Tilok Chand Vs. Sukhbir Singh Partner	02/03/20	Argument	
13	CHA/1044/2013	02/02/2013	State Of Haryana Vs. Amandeep	14/08/19	Decided	

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14	CS/3312/13	12/02/2013	Ishwar Devi V/S Vimal Etc	03/12/19	Decided	
15	CS/3720/2013	15/05/2013	Krishan Kumar Vs. Through Its Collector	02/03/20	Argument	
16	COMI/1276/2013	16/05/2013	Mamta Vs. Dayawanti	12/02/20	Decided	
17	CS/3822/2013	30/05/2013	Nikhil Bhagat Vs. Usha Rani Bhagat	10/07/19	Decided	
18	4947/13	13/06/2013	State V/S Yash Pal	03/08/19	Decided	
19	CS/4658/2013	26/10/2013	Mamni Devi Vs. Santosh @ Roshni	18/01/20	Decided	
20	5669/13	09/12/2013	State V/S Shivani	03/08/19	Decided	
21	COMI/28/2014	10/01/2014	Virender Vs. Prem	04/09/19	Decided	
22	CHI/101/14	17/01/2014	State V/S Radhey Sham	04/09/19	Decided	
23	COMI/32/2014	18/01/2014	Rekha Rani Vs. Vasdev	01/02/20	Decided	
24	CHI/285/2014	17/02/2014	State Of Haryana Vs. Rajender	02/12/19	Decided	
25	COMI/127/2014	28/02/2014	Rajinder Alias Mahinder Vs. Ranbir Singh	12/12/19	Decided	
26	CHA/198/2014	12/03/2014	Satate V/S Rachit	05/08/19	Decided	
27	RP/25/2014	16/05/2014	Manmohan Singh Vs. Hans Raj	07/02/20	Decided	
28	RP/26/2014	16/05/2014	Manmohan Singh Vs. Chander Mohan	01/10/19	Decided	
29	RP/27/2014	16/05/2014	Manmohan Singh Vs. Simarjeet Singh	01/10/19	Decided	
30	RP/28/2014	16/05/2014	Manmohan Singh Vs. Ram Kumar	01/10/19	Decided	
31	RP/31/2014	16/05/2014	Manmohan Singh Vs. Pritam Singh	07/02/20	Decided	
32	RP/41/2014	23/05/2014	Man Mohan Singh Vs. Navnish Kumar	07/02/20	Decided	
33	CS/827/2014	30/05/2014	Mahabir Loomtex V/S M/S Award	07-01-2020	Decided	
34	CHI/992/2014	07/06/2014	State Vs. Sombir	03-07-2019	Decided	
35	CS/999/2014	01/07/2014	Rajinder Jain Vs. Jai Pal	04/10/19	Decided	
36	CS/1420/2014	04/09/2014	Rajinder Kumar Vs. Hitesh Kumar	03/03/20	DWs	
37	COMI/410/2014	19/09/2014	Gian Chand Vs. Surender Pal	04/01/20	Decided	
38	COMI/414/2014	09/10/2014	Ranbir Singh Vs. Tejbir	02/08/19	Decided	
39	CS/1776/2014	25/11/2014	Tejbhan Vs. Om Parkash	16/11/19	Decided	
40	CS/1805/2014	05/12/2014	Lakhmi Chand Vs. General Public Etc.	20/04/20	App	
41	CS/1861/2014	20/12/2014	Ram Kumar Vs. Satvinder Singh	02/03/20	Cons.	
42	COMI/54/2015	16/02/2015	Ramesh Chand Vs. Dharampal	19/09/19	Decided	
43	COMI/52/2015	19/02/2015	Suman Vs. Amit	02/07/19	Decided	
44	COMI/78/2015	17/03/2015	Jugal Kishor Vs. Arun Singla	02/05/2019	Decided	
45	COMA/57/2015	21/03/2015	Ompati Vs. Om Parkash	05/10/19	Decided	
46	CHI/519/2015	27/03/2015	State Of Haryana Vs. Kalu Singh	26/08/19	Decided	
47	CHI/549/2015	01/04/2015	State Of Haryana Vs. Ram Kumar	02/03/20	PWs	
48	CHI/534/2015	06/04/2015	State Of Haryana Vs. Devender	17/09/19	Decided	
49	COMI/100/2015	10/04/2015	Sudhir Singh Vs. Mukesh Kumar	15/10/19	Decided	
50	COMI/98/2015	10/04/2015	Niranjan Vs. Mukesh Kumar	15/10/19	Decided	

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51	COMI/99/2015	10/04/2015	Vinod Kumar Vs. Mukesh Kumar	15/10/19	Decided	
52	CS/407/2015	10/04/2015	Rajpal Vs. Naresh	03/05/19	Decided	
53	COMI/102/2015	15/04/2015	Reman Vs. Pardeep	01/11/19	Decided	
54	CHI/689/2015	01/05/2015	State Of Haryana Vs. Vikram	01/05/19	Decided	
55	COMI/138/2015	19/05/2015	Chanderpal Vs. Bablu	08/11/19	Discharge	
56	CS/575/2015	20/05/2015	Sunita Vs. Neelam	05/08/19	Decided	
57	RP/23/2015	20/05/2015	Sikander Lal Huf Vs. Ram Dayal	03/03/20	Argument	
58	CHI/809/2015	21/05/2015	State Of Haryana Vs. Sanjeet@Nanna	01/10/19	Decided	
59	COMA/96/2015	27/05/2015	Sabana Vs. Kamar@Aman	01/06/19	Decided	
60	CS/698/2015	06/06/2015	Randhir Singh Vs. Virender	22/10/19	Decided	
61	CHI/891/2015	08/06/2015	State Of Haryana Vs. Sonu	15/07/19	Decided	
62	COMI/168/2015	01/07/2015	Kulsum Vs. Rafakat Ali	23/10/19	Decided	
63	CHI/986/2015	07/07/2015	State Vs. Satbir	18/04/19	Decided	
64	CS/917/2015	22/07/2015	Rajesh Saini Vs. Harish Saini	03/03/20	Cons.	
65	COMI/210/2015	30/07/2015	Tej Singh Vs. Ankur	02/08/2019	Decided	
66	CHA/1596/2015	31/07/2015	State Of Haryana Vs. Sunil Alias Kala	18/09/2019	Decided	
67	COMI/203/2015	31/07/2015	Nafe Singh Vs. Ram Niwash	03/07/2019	Decided	
68	CS/1037/2015	03/08/2015	Om Parkash Vs. Viney Kumar	25/11/19	Decided	
69	COMA/152/2015	05/08/2015	Sonia Vs. Kuldeep Singh	04/09/19	Decided	
70	CHI/1192/2015	12/08/2015	State Of Haryana Vs. Sham Lal	01/07/19	Decided	
71	CHI/1215/2015	18/08/2015	State Of Haryana Vs. Yogesh Kumar	17/12/19	Decided	
72	COMI/235/2015	20/08/2015	Sonu Vs. Sachin	15/07/19	Decided	
73	CHI/1256/2015	21/08/2015	State Of Haryana Vs. Bhoop Singh	10/07/19	Decided	
74	CM 88/2015	24/08/2015	Harish Kumar Vs. Krishan Lal	08/08/19	Decided	
75	CS/1181/2015	01/09/2015	Hitesh Basin Vs. Ms Beyond Imaginations	18/01/20	Decided	
76	CHI/1362/2015	11/09/2015	State Of Haryana Vs. Kala Singh Alias Avtar	05/08/19	Decided	
77	COMA/183/2015	15/09/2015	Kusum Vs. Sandeep Kumar	04/10/19	Decided	
78	CHI/1430/2015	21/09/2015	State Of Haryana Vs. Rakesh	09/07/19	Decided	
79	COMI/267/2015	28/09/2015	Deepmala Vs. Sunil	13/08/19	Decided	
80	CS/1345/2015	30/09/2015	Bhim Singh Vs. Rajpal Lamberdar	14/10/2019	Decided	
81	COMA/125/270/2015	01/10/2015	Neelam Vs. Rajbir	02/11/19	Decided	
82	COMI/277/2015	03/10/2015	Rajo Vs. Jitender	08/05/19	Decided	
83	CS/1364/2015	05/10/2015	Ms Shalimar Chemicals Vs. Ms R.K Dying	03/03/20	Consideration	
84	COMI/280/2015	07/10/2015	Madhu Vs. Chote Lal	10/07/19	Decided	
85	CS/1415/2015	16/10/2015	Arun Kumar Vs. Harish Vijay@Aas Mohd.	09/05/19	Decided	
86	CHI/1603/2015	17/10/2015	State Of Haryana Vs. Raju@Rajbir	07/08/19	Decided	
87	CS/1468/2015	26/10/2015	Sahdev Vs. Narender	23/09/19	Decided	

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88	CS/1471/2015	28/10/2015	The Maa Shakti Co. Vs. The Ex. Engineer Hsam	08/04/2019	Decided	
89	CS/1474/2015	28/10/2015	Deepti Sood Vs. Sudha BharDWaj	02/09/19	Decided	
90	COMI/311/2015	10/11/2015	Sanjeet Vs. Daya Nand	11/10/19	Decided	
91	CS/1534/2015	16/11/2015	Moji Ram Vs. Om Parkash	02/03/20	PWs	
92	CHI/1711/2015	17/11/2015	State Of Haryana Vs. Ballu	02/03/20	PWs	
93	CS/1537/2015	17/11/2015	Vinod Kalra Vs. Kishor Chhabra	05/08/19	Decided	
94	COMA/212/2015	18/11/2015	Nitu Vs. Rajbir	26/09/19	Decided	
95	COMA/217/2015	20/11/2015	Geeta Devi Vs. Dhanender	08/01/20	Decided	
96	CHA/2320/2015	23/11/2015	State Of Haryana Vs. Gulzar	10/05/19	Decided	
97	CHI/1741/2015	26/11/2015	State Of Haryana Vs. Sanjeeda	10/02/20	Decided	
98	CHI/1751/2015	27/11/2015	State Of Haryana Vs. Sushil	17/03/20	PWs	
99	CHI/1767/2015	30/11/2015	State Of Haryana Vs. Mahipal	15/01/2020	Decided	
100	RP/53/2015	01/12/2015	Ajay Bansal Alias Rajan Vs. Ishwar Singh	08/07/19	Decided	
101	CHA/39/2015	07/12/2015	State V/S Jitender	18/07/19	Decided	
102	COMA/228/2015	11/12/2015	Anju Vs. Manravi	01/07/19	Decided	
103	CS/1671/2015	15/12/2015	Sanjay Vs. Roop Wati	02/08/19	Decided	
104	CHA/41/2015	16/12/2015	State V/S Shankar	17/09/19	Decided	
105	COMI/347/2015	21/12/2015	Amar Singh Johri Vs. Jaibir	20/07/19	Decided	
106	CHI/71/2016	14/01/2016	State Of Haryana Vs. Balram Verma	19/07/19	Decided	
107	CS/62/2016	14/01/2016	Raghibir Singh Vs. Karambir Singh	08/05/19	Decided	
108	CHI/83/2016	15/01/2016	State Of Haryana Vs. Udal	14/11/19	Decided	
109	COMI/12/2016	15/01/2016	Anwar Vs. Sanjay	05/02/20	Decided	
110	CS/76/2016	19/01/2016	Ms B.M Poly Plast Vs. Uhbvnl	11/10/19	Decided	
111	CHI/112/2016	21/01/2016	State Of Haryana Vs. Ramesh Chander	06/08/19	Decided	
112	CHI/113/2016	21/01/2016	State Of Haryana Vs. Hitesh@Sonu	03/07/19	Decided	
113	CHI/150/2016	28/01/2016	State Of Haryana Vs. Majid Ali	05/11/19	Decided	
114	CS/127/2016	30/01/2016	Tara Chand Vs. Satpal	18/07/19	Decided	
115	CHI/174/2016	02/02/2016	State Vs. Rajbir Singh	11/10/19	Decided	
116	COMI/30/2016	03/02/2016	Satyajit Das Vs. Upender Kumar Yadav	23/04/19	Decided	
117	COMI/34/2016	05/02/2016	Kapil Chaudhary Vs. Rajpal Chaudhary	15/10/19	Decided	
118	CHI/207/2016	06/02/2016	State Of Haryana Vs. Ramesh	11/02/10	Decided	
119	CHA/200/2016	08/02/2016	State Of Haryana Vs. Sohan	18/09/19	Decided	
120	CHI/229/2016	12/02/2016	State Of Haryana Vs. Krishan Kumar	02/09/19	Decided	
121	COMI/41/2016	16/02/2016	Dharamvir Vs. Karan Singh	12/07/19	Decided	
122	CS/200/2016	17/02/2016	Pardeep Kumar Sharma Vs. Raj Kumar	15/04/19	Decided	
123	CS/212/2016	19/02/2016	Jai Bhagwan Jangra Vs. Ankur	06/02/20	Decided	
124	CS/235/2016	25/02/2016	Bohti Devi Vs. Sushma	16/07/19	Decided	

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125	CHI/287/2016	26/02/2016	State Of Haryana Vs. Jony	09/07/19	Decided	
126	CHI/321/2016	02/03/2016	State Of Haryana Vs. Rashid	26/04/2019	Decided	
127	CS/263/2016	03/03/2016	Dharam Pal Chaudhary Vs. Rajpal	16/03/20	Reply	
128	CS/277/2016	09/03/2016	Ajit Singh Vs. Ashok Kumar	03/03/20	PWs	
129	CS/281/2016	09/03/2016	Nikhil Kumar Vs. Principal D.P.S Public School	04/03/20	Replication	
130	CHA/05/2016	14/03/2016	State V/S Balkar	04/01/20	Decided	
131	CIVIL MISC./2/2016	16/03/2016	Ms B.M.Poly Plast Vs. Uttar Haryana Bijli Vitran Nigam Ltd.	22/10/19	Decided	
132	CHI/371/2016	22/03/2016	State Of Haryana Vs. Satpal	04/03/20	PWs	
133	CS/340/2016	22/03/2016	Jasbir Kaur Vs. Prit Pal Singh	16/12/19	Decided	
134	CM/40/2016	25/03/2016	Nikhil Kumar Vs. Delhi Public School	04/03/20	PWs	
135	CS/366/2016	29/03/2016	Rameshwar Vs. Sat Narain	05/07/19	Decided	
136	CHI/438/2016	02/04/2016	State Of Haryana Vs. Ravinder	02/08/19	Decided	
137	CS/413/2016	07/04/2016	Kamla Devi Vs. State Of Haryana	04/03/20	Cons.	
138	COMA/81/2016	08/04/2016	Suman Vs. Tirath Jaglan	17/01/20	Decided	
139	COMI/92/2016	12/04/2016	Sonam Vs. Madhu	03/05/2019	Decided	
140	CHI/501/2016	18/04/2016	State Vs. Narender	22/10/19	Decided	
141	CHI/502/2016	18/04/2016	State Vs. Joginder	16/10/19	Decided	
142	CHI/539/2016	27/04/2016	State Of Haryana Vs. Raj Kumar	23/09/19	Decided	
143	COMA/97/2016	03/05/2016	Jyoti Vs. Kamal	16/05/2019	Decided	
144	COMI/115/2016	03/05/2016	Poonam Vs. Pyara Singh	08/07/19	Decided	
145	CHI/ 602/2016	09/05/2016	State V/S Raj Kumar	18/04/19	Decided	
146	COMI/118/2016	09/05/2016	Anita Vs. C.Jagpal	02/08/19	Decided	
147	CS/67/2016	13/05/2016	Balbir V/S Ram Kumar	03/01/20	Decided	
148	CHA/628/2016	17/05/2016	State Of Haryana Vs. Narender	01/08/19	Decided	
149	COMI/141/2016	19/05/2016	Sushila V/S Satbir	20/02/20	Decided	
150	CHI/151/2018	16/01/2018	State V/S Ashish @ Balram	06/11/19	Undergone	
151	CHI/1379/2016	07/09/2016	State V/S Shankar	04/07/19	Undergone	
152	CHI/186/2019	22/01/2019	State V/S Manpreet Dlsa	03/07/19	Undergone	
153	CHI/75/19	08/01/2019	State V/S Manpreet Dlsa	03/07/19	Undergone	
154	CHI/132/2019	16/01/2019	State V/S Neeraj	01/07/19	Undergone	
155	Chi 3466/2018	19/12/2018	State Vs. Sanjay	26/04/2019	Undergone	
156	Chi 3200/2018	14/11/2018	State Vs Jagpal	01/05/2019	Decided	
157	CHI 3271/2018	26/11/2018	State Vs Sandeep	23/04/2019	Decided	
158	CHI 3063/2018	23/12/2018	State Vs Sandeep	23/04/2019	Decided	
159	210	12/02/2018	State V/S Ajay	01/05/2019	Decided	
160	CHI 2841/2018	25/09/2019	State V/S Sandeep	22/04/2019	Decided	

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161	CHI 2872/2018	27/09/18	State V/S Sandeep	22/04/2019	Decided	
162	CHI 847/2017	26/05/17	State V/S Rajiv Etc	12/03/2020	P/W	
163	CHA 476/18	06/10/18	State V/S Ravi Singh	12/03/2020	App	
164	CHA 386/2017	12/06/17	State V/S Haider Ali	03/04/2019	November	
165	CHI/2833/18	25/09/19	State V/S Satywan	01/08/2019	Undergone	
166	CHI/292/19	05/02/19	State V/S Deepak	07/08/2019	Undergone	
167	CHI/564/19	15/03/19	State Vs Shankar	26/08/2019	Undergone	
168	CHI/477/19	05/03/19	State V/S Ram Snehi	04/09/2019	Undergone	
169	CHI/ 618/19	265/19	State V/S Ram Snehi	18/09/2019	Undergone	
170	CHI/ 1166/19	386/19	State V/S Ravi	25/11/2019	Undergone	
171	CHI /913/19	336/19	State V/S Ajay	25/11/2019	Undergone	
172	CHI/709/19	11/04/19	State V/S Prem Narang	05/12/2019	Undergone	
173	CHI/1214/19	09/07/19	State V/S Sanjiv	05/12/2019	Undergone	
174	CHI/800/19	30/04/19	State V/S Alishan	09/12/2019	Undergone	
175	CHI/820/2019	02/05/19	State V/S Kulwinder	16/01/2020	Undergone	
176	EXE/236/2014	01/09/2014	Ram Kumar Vs. The Secretary, District Red Cross	03/04/20	App	
177	EXE/113/2015	16/05/2015	Dharmbiri Vs. Manoj	08/04/19	App	
178	EXE/255/2015	06/10/2015	State Bank Of India Vs. Deep Bachat Sahayata Samooth	17/05/2019	Decided	
179	EXE/8/2016	11/01/2016	Inder Sharma Vs. Ms Abhitex International	22/04/20	Reply	
180	EXE/54/2016	16/02/2016	Vinod Kumar Bakshi Vs. Managing Director, Uhbvnl	09/08/19	Decided	
181	EXE/88/2016	31/03/2016	Mange Ram Vs. Ramdiya	04/03/20	App	
182	EXE/92/2016	04/04/2016	Khusminder Vs. Dharampal	19/03/20	Reply	
183	EXE/264/2016	06/08/2016	Saluchna Vs. The Principal Accountant	05/07/19	Decided	
184	EXE/319/2016	19/09/2016	State Bank Of India Vs. Vinod Singh	02/05/2019	Decided	
185	EXE/20/2018	30/01/2018	Parkasha Vs. Krishan	24/04/19	App	
186	EXE/88/2018	28/03/2018	Santosh Vs. The Divisional Forest Officer, Panipat	07/03/20	App	
187	EXE/94/2018	02/04/2018	Central Bank Of India Vs. Rajbir	03/05/2019	Decided	
188	EXE/98/2018	04/04/2018	VeDWati Vs. State Of Haryana	27/05/19	Decided	
189	EXE/112/2018	12/04/2018	Jugal DAWar Vs. M/S Monalisa Marketing	07/03/20	App	
190	EXE/117/2018	17/04/2018	State Bank Of India Vs. Rajender	04/02/20	Decided	
191	EXE/127/2018	25/04/2018	Jai Chandra Babul Chandra Vs. Orient Process Pvt. Ltd.	10/07/19	Decided	
192	EXE/159/2018	30/05/2018	Sultan Vs. Sunny @ Sunil	14/11/2019	Decided	
193	EXE/226/2018	11/10/2018	Bhagat Singh Vs. Maha Singh	23/09/19	Decided	
194	EXE/233/2018	01/11/2018	Canara Bank Vs. Bijender Pal @ Vijender Pal	19/09/19	Decided	
195	EXE/249/2018	05/12/2018	Rajesh Kumar Vs. Gulshan @ Gulu	21/12/19	Decided	
196	EXE/14/2019	19/01/2019	M/S Jain Packers Vs. M/S Satyam Industires Pvt. Ltd.	02/03/20	Cons.	
197	EXE/21/2019	07/02/2019	Rajinder Krishan Khanna Deceased Vs. Market Committee Panipat	02/03/20	App	

198	EXE/30/2019	14/02/2019	Ram Kali Vs. Sandeep	25/03/20	App	
199	EXE/39/2019	06/03/2019	Cement Sales Through Sh. Ankit Chhabra Vs. Dheeraj Midha	19/03/20	App	
200	EXE/50/2019	16/03/2019	Sandeep Dahiya Vs. Haryana Urban Development Authority	28/05/19	Decided	
Action Plan 2019-20 Relating to the Court of Ms. Jyoti Grover, CJ(JD)-JMJC, PANIPAT						
Sr. No.	CASE NO	DOI	PARTICULARS	Next Date	Stage	
1	EXE/208/2013	15/09/2012	Surender Vs. Janeshwar	01/07/2019	Decided	
2	EXE/152/2016	30/05/2016	Canara Bank Vs. Pushpa Wati	30/05/2019	Decided	
3	EXE/197/2016	19/07/2016	Om Parkash Jain Vs. Hukam Singh	08/07/2019	Decided	
4	EXE/38/2017	08/02/2017	Rinku Rana Vs. The Executive Engineer/Stores	07/03/2020	Appereance	
5	EXE/267/2017	07/11/2017	Sbi Vs Ganga Ram	19/09/2019	Decided	
6	EXE/328/2017	22/12/2017	Satish Singla Vs. Anand Kumar	28/05/2019	Decided	
7	EXE/236/2017	27/09/2017	M/S Sgv Cotyarn Pvt. Ltd. Vs. Vijay Kaushik	22/05/2019	Decided	
8	EXE/284/2017	21/11/2017	State Bank Of India Vs. Krishan Pal	03/05/2019	Decided	
9	EXE/295/2017	28/11/2017	State Bank Of India Vs. Kulwant Kaur	17/05/2019	Decided	
10	EXE/320/2017	15/12/2017	J.B Punia Vs. Haryana Urban Development Authority	22/05/2019	Decided	
11	EXE/1/2018	09/01/2018	Bharat Bhusan Vs. State Of Haryana	03/04/2020	Reply	
12	EXE/6/2018	15/01/2018	Phoola Wanti Vs. Kapil Dev	14/01/2020	Decided	
13	EXE/14/2018	23/01/2018	Charan Singh Vs. Kamamjeet	05/03/2020	Reply	
14	EXE/16/2018	30/01/2018	Canara Bank Vs. Shiv Kumar	03/04/2020	Appereance	
15	EXE/63/2018	15/03/2018	Savitri Vs. The Medical Superintendent	15/05/2019	Decided	
16	EXE/61/2018	16/03/2018	Arun Kumar Vs. Lal Babu	29/11/2019	Decided	
17	EXE/93/2018	02/04/2018	Central Bank Of India Vs. Ved Singh	03/05/2019	Decided	
18	EXE/104/2018	09/04/2018	State Bank Of India Vs. Desh Raj	31/05/2019	Decided	
19	EXE/113/2018	17/04/2018	State Bank Of India Vs. Rohtash	31/05/2019	Decided	
20	EXE/119/2018	18/04/2018	M/S Vintage Home Fashion Vs. M/S T.D. Impex	06/03/2020	Appereance	
21	EXE/124/2018	19/04/2018	Satish Kumar Vs. The Chief Executive Officer And General Manager	31/07/2019	Decided	
22	EXE/143/2018	10/05/2018	M/S Naveen Handloom Industry Vs. M/S Aar Bee Associates	06/03/2020	Appereance	
23	EXE/156/2018	31/05/2018	Jai Bhagwan Vs. Karan Singh Ldc	20/04/2019	Decided	
24	EXE/138/2018	10/07/2018	State Bank Of India Vs. Khera Bachat Samooh	14/11/2019	Decided	
25	EXE/137/2018	12/07/2018	State Bank Of India Vs. Subhash	20/11/2019	Decided	
26	EXE/202/2018	14/08/2018	Punjab National Bank Vs. Sant Kabir Self Help Group	30/10/2019	Decided	
27	EXE/204/2018	28/08/2018	Jeetu Vs. State Of Haryana Through Collector, Panipat	18/09/2019	Decided	
28	EXE/210/2018	10/09/2018	Ramesh Vs. Balbir Singh	15/01/2020	Appereance	
29	EXE/213/2018	13/09/2018	Sudesh Vs. Market Committee Haryana	30/10/2019	Decided	
30	EXE/245/2018	03/12/2018	Bharat Sanchar Nigam Ltd. Vs. Pawan Kumar Narnag	05/07/2019	Decided	
31	EXE/29/2019	14/02/2019	Roshni Devi Vs. Haryana Urban Development Authority	13/11/2019	Decided	
32	EXE/41/2019	07/03/2019	Deepak Saluja Vs. Amit Khurana	30/07/2019	Decided	

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33	EXE/49/2019	15/03/2019	Sucha Singh Vs. Uhbvnl	30/09/2019	Decided	
34	EXE/52/2019	18/03/2019	Hari Kishan Lal Jawa Vs. Naresh Kumar	17/05/2019	Decided	
35	CHI/1604/2014	13/09/2005	State Vs Shamshar Etc.	16/07/2019	Decided	
36	CHI/5288/2013	09/09/2011	State Vs Raju @ Rajesh	24/05/2019	Decided	
37	CHI/3634/2013	03/03/2012	State Vs Surender Yadav	09-04-2019	Decided	
38	CHI/3282/2013	19/05/2012	State Vs Upander Gautam	31/05/2019	Decided	
39	CHI/4896/2013	30/07/2012	State Of Haryana Vs Prince @ Shahbaj	10/09/2019	Decided	
40	CHI/1422/2013	17/09/2012	State Of Haryana Vs Anil Goel	20/12/2019	Decided	
41	COMI/1252/2013	19/09/2012	Mam Raj Chhokar Vs Subhash	24/05/2019	Decided	
42	COMI/357/2013	04/10/2012	Reshma Devi Vs Subash @ Sadar	12-04-2019	Decided	
43	CHI/660/2013	10/10/2012	State Vs Wajid	16/12/2019	Decided	
44	CHI/5513/2013	12/10/2012	State Of Haryana Vs Roshan Lal	10-04-2019	Decided	
45	CS/1273/2013	12/10/2012	Sunita Vs Naveen Sharma	26/07/2019	Decided	
46	CHI/2721/2013	27/10/2012	State Of Haryana Vs Satpal	30/05/2019	Decided	
47	CHI/5474/2013	10/11/2012	Haryana Police Vs Yogesh	11/06/2019	Decided	
48	CS/2100/2013	23/11/2012	Rishipal Singh Vs Mohit	10/07/2019	Decided	
49	CHI/5448/2013	24/12/2012	State Vs Salik @ Jhalu Etc.	04/03/2020	Procecuton Evidence	
50	CS/2904/2013	02/01/2013	Ms Satguru Electronics Vs Ms Guru Kirpa Distributors	30/08/2019	Decided	
51	CS/91/2013	03/01/2013	Raj Rani Vs Smt Veena Rani	05/07/2019	Decided	
52	CS/3132/2013	04/01/2013	Ram Mehar Vs Hari Chand	23/09/2019	Decided	
53	CHI/4847/2013	05/04/2013	State Vs Kirpal	03-05-2019	Decided	
54	COMA/630/2013	10/04/2013	Seema Vs Vinod Kumar	18/04/2019	Decided	
55	CHA/1063/2013	15/04/2013	State Vs Gopal	11/04/2019	Decided	
56	CS/3718/2013	15/05/2013	Ms Luxmi Trading Company Vs Balwan Singh	31/07/2019	Decided	
57	CS/3837/2013	01/06/2013	Satbir Singh Vs Its Collector Panipat	13/08/2019	Decided	
58	CS/3977/2013	10/07/2013	Ram Karan Vs Harkesh	01/10/2019	Decided	
59	CS/3764/2013	15/07/2013	Munshi Ram Vs Sewa Singh	22-04-2019	Decided	
60	COMA/725/2013	20/07/2013	Sapna Vs Neeraj	08-04-2019	Decided	
61	CHI/4700/2013	29/07/2013	State Vs Anand Swaroop	13/08/2019	Decided	
62	COMI/1333/2013	30/07/2013	Preeti Vs Vikas	06/09/2019	Decided	
63	CS/4229/2013	13/08/2013	Ram Bhaj Vs Mahipal	22/08/2019	Decided	
64	CHI/5104/2013	19/09/2013	State Vs Mahender Etc.	11/09/2019	Decided	
65	CHI/182/2016	16/10/2013	State Vs Raju Alias Kalla	05/09/2019	Decided	
66	CHI/28/2014	18/12/2013	State Vs Sandeep Etc.	31/05/2019	Decided	
67	CS/77/2014	16/01/2014	Santosh Rani Vs Raj Rani	22/05/2019	Decided	
68	CHI/227/2014	30/01/2014	State Vs Lalit	11/06/2019	Decided	
69	CHI/200/2014	31/01/2014	State Vs Pawan	16/10/2019	Decided	

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70	CHI/785/2014	13/05/2014	State Vs Puneet Etc.	28/08/2019	Decided	
71	CHA/365/2014	17/05/2014	State Vs Vishvjeet Phogat	02/07/2019	Decided	
72	CHI/882/2014	29/05/2014	State Vs Sonu Alias Anuj	03-04-2019	Decided	
73	COMI/218/2014	30/05/2014	Rajbir Vs Su Kumar Sahu	12/07/2019	Decided	
74	CHI/1152/2014	05/07/2014	State Vs Sher Singh@Sheru	08/11/2019	Decided	
75	CHI/1181/2014	08/07/2014	State Vs Pawan	04-04-2019	Decided	
76	CHI/778/2014	12/05/2014	State Vs Pankaj	06/02/2020	Decided	
77	CHI/1032/2014	13/06/2014	State Vs Subhash	19/03/2020	Defence Evidence	
78	COMI/284/2014	08/07/2014	Bimla Devi Vs Rina Devi	13/03/2020	Arguments	
79	CHI/1126/2014	04/07/2014	State Vs Rajesh	29/04/2020	Defence Evidence	
80	CHI/1287/2014	16/07/2014	State Vs Shyma Lal	13/03/2020	Defence Evidence	
81	CS/1235/2014	30/07/2014	Suresh Kumar Vs Central Bank Of India	06/03/2020	Appereance	
82	CHI/1542/2014	21/08/2014	State Vs Sunny @ Sandeep	02/03/2020	Defence Evidence	
83	CHI/1644/2014	05/09/2014	Staet Vs Rekha	18/03/2020	Defence Evidence	
84	CHI/1811/2014	09/10/2014	State Vs Sakil	24/03/2020	Defence Evidence	
85	CHI/2124/2014	27/11/2014	State Vs Imran	04/03/2020	Defence Evidence	
86	CHI/2157/2014	04/12/2014	State Vs Mehraj	09/03/2020	Appereance	
87	CHI/2265/2014	23/12/2014	State Vs Surender	12/03/2020	Defence Evidence	
88	COMI/329/2014	05/08/2014	Sonu Vs Sona	05/12/2019	Decided	
89	CHI/1600/2014	02/09/2014	State Of Haryana Vs Bijender	15/07/2019	Decided	
90	CHI/1701/2014	18/09/2014	State Of Haryana Vs Sabir	18-04-2019	Decided	
91	COMI/419/2014	14/10/2014	Kamlesh Rani Vs Arun Singla	05/08/2019	Decided	
92	CHI/2031/2014	14/11/2014	State Of Haryana Vs Vijay Kumar	16/09/2019	Decided	
93	CHI/12/2015	03/01/2015	State Of Haryana Vs Kaluu	03/03/2020	Procecuton Evidence	
94	CHI/19/2015	05/01/2015	State Of Haryana Vs Rajkumar	05-04-2019	Decided	
95	CHI/39/2015	06/01/2015	State Vs Neeraj	23/05/2019	Decided	
96	CHI/43/2015	07/01/2015	State Of Haryana Vs Washid	19/10/2019	Decided	
97	CHI/136/2015	15/01/2015	State Vs Anil	25/03/2020	Procecuton Evidence	
98	CHI/85/2015	15/01/2015	State Vs Jagroop	20/09/2019	Decided	
99	CHI/111/2015	16/01/2015	State Of Haryana Vs Kapil	12/09/2019	Decided	
100	CHI/109/2015	16/01/2015	State Of Haryana Vs Sandeep	03/01/2020	Decided	
101	CHI/105/2015	17/01/2015	State Of Haryana Vs Manoj	18/10/2019	Decided	
102	CHI/196/2015	31/01/2015	State Of Haryana Vs Honey	05/12/2019	Decided	
103	CHI/188/2015	31/01/2015	State Of Haryana Vs Satbir	03-04-2019	Decided	
104	CHI/193/2015	31/01/2015	State Of Haryana Vs Kapil	30/10/2019	Decided	
105	CHI/191/2015	31/01/2015	State Of Haryana Vs Aabid	20/04/2019	Decided	
106	CHI/203/2015	02/02/2015	State Of Haryana Vs Amit Tyagi	05/07/2019	Decided	

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107	CHI/287/2015	21/02/2015	State Of Haryana Vs Sunil Chabra	03/06/2019	Decided	
108	COMI/56/2015	25/02/2015	Jitender Vs Shadi @ Brijpal	04/03/2020	Evidence	
109	NDPS/2/2015	27/02/2015	State Of Haryana Vs Satpal	13/05/2019	Decided	
110	CHI/356/2015	03/03/2015	State Of Haryana Vs Sandeep	10/05/2019	Decided	
111	CS/249/2015	10/03/2015	Shakuntla Rani Vs Jang Bahadur	17/12/2019	Decided	
112	CHI/415/2015	12/03/2015	State Vs Jasbir	05/03/2020	Procecuton Evidence	
113	CHI/405/2015	12/03/2015	State Of Haryana Vs Pankaj	09/12/2019	Decided	
114	CHI/402/2015	12/03/2015	State Of Haryana Vs Dharmbir	22/05/2019	Decided	
115	NDPS/7/2015	13/03/2015	State Of Haryana Vs Ravinder	16-05-2019	Decided	
116	COMI/81/2015	26/03/2015	Bhim Singh Vs Joginder	18/05/2019	Decided	
117	CS/328/2015	27/03/2015	Joginder Singh Vs Swaran Singh	31/08/2019	Decided	
118	CHI/574/2015	15/04/2015	State Of Haryana Vs Ashish Bajaj	04/10/2019	Decided	
119	CHI/661/2015	24/04/2015	State Of Haryana Vs Sumit	06/09/2019	Decided	
120	CHI/693/2015	29/04/2015	State Of Haryana Vs Aslam	04/11/2019	Decided	
121	CHI/708/2015	02/05/2015	State Vs Mahesh	30/03/2020	Appereance	
122	CS/532/2015	13/05/2015	Kesar Dass Vs Ashok Kumar	30/08/2019	Decided	
123	CS/547/2015	15/05/2015	Ms Om Parkash Dilbagh Singh Vs Surat Singh	22/08/2019	Decided	
124	CHA/1013/2015	27/05/2015	State Of Haryana Vs Samsad	24/04/2019	Decided	
125	CHI/831/2015	28/05/2015	State Of Haryana Vs Nakli Singh	21/08/2019	Decided	
126	CHI/849/2015	29/05/2015	State Vs Surjeet Candector	01/11/2019	Decided	
127	CHI/943/2015	11/06/2015	State Vs Nirmila	05/02/2020	Decided	
128	COMA/116/2015	12/06/2015	Sona Devi Vs Ram Kishan	16/07/2019	Decided	
129	CHI/924/2015	16/06/2015	State Of Haryana Vs Gulistar	27/01/2020	Decided	
130	COMI/169/2015	04/07/2015	Satwinder Vs Nirmal	02/08/2019	Decided	
131	CS/812/2015	14/07/2015	Jai Singh Vs Rajbir Singh@ Raj Singh	31/08/2019	Decided	
132	CHI/1052/2015	15/07/2015	State Vs Jitender	05/10/2019	Decided	
133	CHI/1059/2015	16/07/2015	State Vs Pardeep	17/03/2020	Procecuton Evidence	
134	CS/868/2015	20/07/2015	Subash Chand Vs Satbir	14/12/2019	Decided	
135	CHA/1565/2015	21/07/2015	State Vs Raju	09/05/2019	Decided	
136	NDPS/23/2015	29/07/2015	State Of Haryana Vs Pawan	08-05-2019	Decided	
137	RP/27/2015	29/07/2015	Laxmi Narain Vs Deepak Kumar	03/05/2019	Decided	
138	COMI/214/2015	11/08/2015	Halwant Singh Vs Satbir	07/03/2020	Arguments	
139	CHI/1199/2015	14/08/2015	State Of Haryana Vs Surender	07/01/2020	Decided	
140	COMA/157/2015	18/08/2015	Pooja Vs Sandeep	24-04-2019	Decided	
141	CHI/1277/2015	27/08/2015	State Of Haryana Vs Bhim Singh	07/11/2019	Decided	
142	CHI/1326/2015	04/09/2015	State Of Haryana Vs Naresh	04/11/2019	Decided	
143	CS/1216/2015	08/09/2015	State Bank Of India Vs Geeta	08/05/2019	Decided	

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144	CS/1257/2015	10/09/2015	Vijay Kumar Vs Rajender Kumar	13/08/2019	Decided	
145	CHI/1557/2015	06/10/2015	State Of Haryana Vs Arvind	14/11/2019	Decided	
146	CHA/2164/2015	12/10/2015	State Of Haryana Vs Pargat Singh	06/05/2019	Decided	
147	CS/1452/2015	21/10/2015	Isham Singh Vs Hawa Singh	14/08/2019	Decided	
148	COMI/305/2015	04/11/2015	Sunita Devi Vs Pappu	08/05/2019	Decided	
149	CHI/1710/2015	17/11/2015	State Of Haryana Vs Munni Devi	20/11/2019	Decided	
150	CHI/1739/2015	23/11/2015	State Of Haryana Vs Rakesh	03-04-2019	Decided	
151	CHI/1766/2015	30/11/2015	State Of Haryana Vs Satbir	30/01/2020	Decided	
152	CHI/1850/2015	16/12/2015	State Of Haryana Vs Rajender	09/05/2019	Decided	
153	CHI/1867/2015	16/12/2015	State Of Haryana Vs Ankit	02/11/2019	Decided	
154	CHI/1877/2015	19/12/2015	State Of Haryana Vs Birender@Bindera	03/08/2019	Decided	
155	CHI/4/2016	04/01/2016	State Of Haryana Vs Shamsher Singh	23/09/2019	Decided	
156	CHI/41/2016	07/01/2016	State Of Haryana Vs Monu	23/05/2019	Decided	
157	CHI/43/2016	07/01/2016	State Of Haryana Vs Shishpal	10/07/2019	Decided	
158	CHI/42/2016	07/01/2016	State Of Haryana Vs Jai Kumar	20/11/2019	Decided	
159	CHI/51/2016	08/01/2016	State Of Haryana Vs Balraj @ Lala	06/09/2019	Decided	
160	CS/48/2016	11/01/2016	Ms Neelam Trading Co Vs Ms Pgs Fashion	05/08/2019	Decided	
161	CS/58/2016	13/01/2016	Ramesh Kumar Vs Sunil Kumar	09/07/2019	Decided	
162	CHI/77/2016	14/01/2016	State Of Haryana Vs Thirath Raj	07/08/2019	Decided	
163	CS/78/2016	19/01/2016	Sunita Vs Kavita	25/09/2019	Decided	
164	CS/114/2016	27/01/2016	Sp Sethi Advocate Vs Nidhi	31/08/2019	Decided	
165	CHI/160/2016	28/01/2016	State Of Haryana Vs Paramjeet	11/09/2019	Decided	
166	CHI/165/2016	30/01/2016	State Of Haryana Vs Bhime	30/11/2019	Decided	
167	CS/159/2016	05/02/2016	Balraj Vs Balbir	02/08/2019	Decided	
168	CS/164/2016	08/02/2016	Karambir Vs Tehsildar Cum Assistant Collector Iind Grade	09/12/2019	Decided	
169	CHI/250/2016	19/02/2016	State Of Haryana Vs Jaipal	22/11/2019	Decided	
170	CHA/275/2016	24/02/2016	State Of Haryana Vs Gaurav	16/05/2019	Decided	
171	CHI/346/2016	04/03/2016	State Of Haryana Vs Sajid	17/08/2019	Decided	
172	CHI/447/2016	05/03/2016	State Of Kuldeep	11/04/2019	Decided	
173	CS/270/2016	05/03/2016	Bushan Nagpal Vs Ajay Dhiman	17/01/2020	Decided	
174	CS/287/2016	10/03/2016	Sucha Singh Vs Sube Singh	13/11/2019	Decided	
175	CS/303/2016	14/03/2016	Prince Mangla Vs Akashdeep Garg	05/08/2019	Decided	
176	CS/314/2016	15/03/2016	State Bank Of India Vs Deepak Kumar	20/05/2019	Decided	
177	CHI/351/2016	15/03/2016	State Of Haryana Vs Mohd Javed	31/08/2019	Decided	
178	CHI/361/2016	18/03/2016	State Of Haryana Vs Ranjit Singh	12-04-2019	Decided	
179	CS/336/2016	19/03/2016	Dk Enterprises Vs Ms Movers International Pvt Ltd	07/09/2019	Decided	
180	CHI/385/2016	23/03/2016	State Of Haryana Vs Dharambir	05/09/2019	Decided	

181	CHI/386/2016	23/03/2016	State Of Haryana Vs Naveen	09/12/2019	Decided	
182	CHI/384/2016	23/03/2016	State Of Haryana Vs Nitin Sharma	21/01/2020	Decided	
183	CM/46/2016	29/03/2016	Pali Ram Vs Kharaiti Lal	02-04-2019	Decided	
184	CHI/407/2016	29/03/2016	State Of Haryana Vs Jamshed Hussain	02/08/2019	Decided	
185	CS/367/2016	29/03/2016	Om Pati Vs Vikash Khatak	25/04/2019	Decided	
186	CHI/414/2016	30/03/2016	State Of Haryana Vs Dubey Thekedar	19/07/2019	Decided	
187	CHA/420/2016	30/03/2016	State Of Haryana Vs Rajender	17-05-2019	Decided	
188	CHI/423/2016	31/03/2016	State Of Haryana Vs Aabid	06/12/2019	Decided	
189	CHI/436/2016	02/04/2016	State Of Haryana Vs Sandeep	05/09/2019	Decided	
190	CHI/435/2016	02/04/2016	State Of Haryana Vs Devi Lal	03/01/2020	Decided	
191	CHI/445/2016	04/04/2016	State Of Haryana Vs Pardeep Kumar	01/11/2019	Decided	
192	CHI/446/2016	05/04/2016	State Of Haryana Vs Amit Kumar	06/01/2020	Decided	
193	CHI/480/2016	12/04/2016	State Of Haryana Vs Devender Singh	09/12/2019	Decided	
194	CHI/538/2016	26/04/2016	State Of Haryana Vs Krishan Kumar	16/01/2020	Decided	
195	COMI/101/2016	25/04/2016	Sushil Kumar Vs Saurabh	09/01/2020	Decided	
196	CS/509/2016	26/04/2016	Jai Bhagwan Vs Partap Singh	02/11/2019	Decided	
197	CHI/552/2016	26/04/2016	State Of Haryana Vs Gagandeep Singh	18/10/2019	Decided	
198	CHI/531/2016	26/04/2016	State Of Haryana Vs Rahul @ Rohit	04/11/2019	Decided	
199	CHI/2776/2018	18/09/2018	State Vs Sahil Etc.	23/04/2019	Decided	
200	CHI/3241/2018	19/11/18	State Vs Sanjay Etc.	22/04/2019	Decided	

Action Plan 2019-20 Relating to the Court of Sh. Vikash,CJ(JD)- JMIC, PANIPAT

SR NO	CASE NO	DOI	PARTICULARS	Next Date	Stage	
1	EXE/258/2016	05/08/2016	Hardeep Singh Vs. Ranjeet Singh	30/05/2019	Decided	
2	EXE/67/2017	31/03/2017	HDFC Bank Limited Vs. Heera Lal	20.01.2020	Decided	
3	EXE/176/2017	31/07/2017	Nitin Woollen Mills Vs. Jain Sons Exports	21.12.2019	Decided	
4	EXE/192/2017	16/08/2017	Oriental Bank Of Commerce Vs. Aman	18.03.2020	Arguments	
5	EXE/212/2017	25/08/2017	Textile Solution Vs. Gagan Syntex Pvt. Ltd.	11.09.2019	Decided	
6	EXE/215/2017	05/09/2017	State Bank Of India Vs. Sheela	02.07.2019	Decided	
7	EXE/253/2017	25/10/2017	Sultan Singh Vs. Bijender Singh	07.11.2019	Decided	
8	EXE/265/2017	31/10/2017	Nawab Vs. Satbir Lineman	23.07.2019	Decided	
9	EXE/268/2017	03/11/2017	M/S Harsh Processor Vs. M/S Havish Handloom	28/05/2019	Decided	
10	EXE/274/2017	08/11/2017	Sonu Vs. Executive Engineer	01.11.2019	Decided	
11	EXE/275/2017	13/11/2017	Central Bank Of India Vs. Rakesh	02/07/2019	Decided	
12	EXE/285/2017	21/11/2017	State Bank Of India Vs. Ram Parkash	17/05/2019	Decided	
13	EXE/300/2017	28/11/2017	State Bank Of India Vs. Anil	09.07.2019	Decided	
14	EXE/301/2017	28/11/2017	State Bank Of India Vs. Parkasho	31.10.2019	Decided	
15	EXE/302/2017	28/11/2017	State Bank Of India Vs. Dalbir Singh	16.08.2019	Decided	

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16	EXE/303/2017	28/11/2017	State Bank Of India Vs. Surrender	14/05/2019	Decided	
17	EXE/326/2017	21/12/2017	Ram Kishan Vs. State Of Haryana	03.09.2019	Decided	
18	EXE/2/2018	03/01/2018	M/S Veer Agencies Vs. M/S Prince Constructions	23.09.2019	Decided	
19	EXE/21/2018	01/02/2018	Indian Overseas Bank Vs. Shanty Rajora	24.01.2020	Decided	
20	EXE/44/2018	15/02/2018	M/S Rama Electric Store Vs. M/S Richi Rich Agro Foods Pvt. Ltd.	03.12.2019	Transfer	
21	EXE/45/2018	16/02/2018	Rajbir Singh Vs. Dr. Ravinder Kalra	28/05/2019	Decided	
22	EXE/75/2018	09/03/2018	Anamika Vs. Medical Superintendent	14.08.2019	Decided	
23	EXE/95/2018	02/04/2018	Union Bank Of India Vs. Pawan Kumar	31/05/2019	Decided	
24	EXE/109/2018	13/04/2018	Vipin Gupta Vs. Ramesh Kumar	31/05/2019	Decided	
25	EXE/111/2018	13/04/2018	Sandeep Kumar Vs. Manager	31.08.2019	Decided	
26	EXE/118/2018	17/04/2018	State Bank Of India Vs. Geeta Devi	14/05/2019	Decided	
27	EXE/128/2018	27/04/2018	Indian Overseas Bank Vs. Sanjeev Kumar	22.07.2019	Decided	
28	EXE/136/2018	02/05/2018	State Bank Of India Vs. Shyam Singh	23.07.2019	Decided	
29	EXE/139/2018	02/05/2018	State Bank Of India Vs. Shiv Self Help Group	11.02.2020	Decided	
30	EXE/148/2018	15/05/2018	Satish Kumar Vs. Roshan	12.02.2020	Decided	
31	EXE/152/2018	23/05/2018	Ranbir Singh Vs. Surrender Pal Singh	19.08.2019	Decided	
32	EXE/185/2018	25/07/2018	Dharambir Singh Vs. Vikash Bathla @ Vickey	10/05/2019	Decided	
33	EXE/197/2018	07/08/2018	Jagdish Chander Vs. State Of Haryana	05.07.2019	Decided	
34	EXE/211/2018	12/09/2018	Indian Overseas Bank Vs. Haripal	20.12.2020	Decided	
35	EXE/219/2018	28/09/2018	Punjab National Bank Vs. Amit Singh	16.09.2019	Decided	
36	EXE/220/2018	28/09/2018	Punjab National Bank Vs. Gulab Singh	12.09.2019	Decided	
37	EXE/223/2018	08/10/2018	Krishna @ Mittro W/O Pausha Ram Vs. Ved Parkash @ Ram Dhan	25.11.2019	Decided	
38	EXE/228/2018	20/10/2018	M/S Himanshu Handloom Vs. Rajeev Mittal	06.03.2020	Consideration	
39	EXE/236/2018	06/11/2018	Bijender Singh S/O Ishwar Vs. Perfect House Limited	07.08.2019	Transfer	
40	EXE/244/2018	01/12/2018	Rajesh Jain Son Of Jethu Ram Jain Vs. M/S Om Goel Spinners	22.08.2019	Decided	
41	EXE/250/2018	06/12/2018	Suraj Mal S/O Har Nand Vs. State Of Haryana	23.10.2019	Decided	
42	EXE/254/2018	07/12/2018	Sbi Vs. Vijay Pal S/O Jagdish	05.09.2019	Decided	
43	EXE/255/2018	07/12/2018	Sbi Vs. Urmila W/O Ravinder	29/05/2019	Decided	
44	EXE/265/2018	18/12/2018	M/S K.T.C Enterprises Vs. Utc Fire And Security India Ltd.	16.07.2019	Decided	
45	EXE/262/2018	19/12/2018	Satwant Singh S/O Gurbachan Vs. Kanwar Jeet Singh S/O Inder	22.08.2019	Decided	
46	EXE/266/2018	19/12/2018	Krishan Kumar S/O Ram Chander Vs. M/S Phour Security And Placement Group	20.07.2019	Decided	
47	EXE/268/2018	20/12/2018	Sudhir Kumar Khemka S/O Gopi Nath Vs. Jai Kishan S/O Bhullan	18.10.2019	Decided	
48	EXE/9/2019	15/01/2019	Parbhu Vs Ishwar	10.10.2019	Decided	
49	EXE/17/2019	28/01/2019	Puneet Goyal Son Of Gopal Goyal Vs. Star Health And Allied Insurance Company Ltd	22.10.2019	Decided	
50	EXE/241/2017	04.10.2017	Virender Vs. Dfo	14.10.2019	Decided	
51	CHI/1597/15	15.09.2005	State Vs. Satinder	13.03.2020	Petitioner Evidence	

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52	CHI/2083/13	18.12.2009	State Vs. Aalim	17.03.2020	Defence Evidence	
53	CS/1429/2018	18/10/2010	Mohit Khana Vs. Ashima Singh	07.03.2020	Consideration	
54	CS/1499/2013	07/06/2012	Raj Vs. Ms Ansal Properites Infrastructural Ltd.	13.03.2020	Rebuttal	
55	CHI/4919/2013	19/11/2012	State Of Haryana Vs. K.K.Gupta	04.05.2020	Procecuton Evidence	
56	CHI/5255/13	16.01.2013	State Vs. Parveen	06.03.2020	Procecuton Evidence	
57	CHI/109/2014	18/01/2014	State Vs. Bala Ram	27.03.2020	Procecuton Evidence	
58	CHI/1078/13	16.11.2012	State Vs. Salik	12.03.2020	Procecuton Evidence	
59	CHI/811/14	13.05.2014	State Vs. Satnarayan	18.03.2020	Defence Evidence	
60	CHI1266/14	02.07.2014	State Vs. Khushwant	13.03.2020	Appearance	
61	CHI/1164/14	03.07.2014	State Vs. Rameshwar	19.02.2020	Decided	
62	CHI/1510/14	16.08.2014	State Vs. Akash	12.03.2020	Procecuton Evidence	
63	CHI/1575/14	26.08.2014	State Vs. Mahinder	26.02.2020	Decided	
64	CHI/1669/14	11.09.2014	State Vs. Krishan	20.02.2020	Decided	
65	CHI/1923/14	29.10.2014	State Vs. Hari Dutt	19.03.2020	Procecuton Evidence	
66	CHI/2108/14	29.11.2014	State Vs. Jai Bhagwan	19.03.2020	Procecuton Evidence	
67	CHI/2163/14	05.12.2014	State Vs. Manjit	20.02.2020	Decided	
68	CHI/2281/14	24.12.2014	State Vs Sanjay	17.02.2020	Decided	
69	CHI/1044/2014	19/11/09	State Vs. Sh. Suresh Mungal	11.12.2019	Decided	
70	CRM/14/2013	06/07/2010	Harbans Vs. Rajinder	14.05.2019	Decided	
71	CS/2350/2013	24/08/2010	Vishnu Shiksha Samiti Vs. Sushil Kumar	13/08/2019	Decided	
72	CS/566/2013	20/10/2010	Vishnu Shiksha Samiti Vs. Sushil Kumar	13/08/2019	Decided	
73	CHI/3799/13	24/10/2011	State Vs. Ramnath	15.06.2019	Decided	
74	CHI/3653/2013	29/02/2012	State Vs. Jitender	29.11.2019	Decided	
75	COMA/536/2013	24/12/2012	Lata@Shruti Vs. Rajo Devi	10.10.2019	Decided	
76	CS/3133/2013	03/01/2013	R.S. Verma Vs. Deen Mohmmad	27.09.2019	Decided	
77	CS/3184/2013	10/01/2013	R.S. Verma Vs. Guni	27.09.2019	Decided	
78	CS/4631/2013	13/03/2013	Manish Jain Vs. Bhupender Kumar Jain	14.01.2020	Decided	
79	COMA/786/2013	11/06/2013	Sudesh Vs. Ashwani	14.08.2019	Decided	
80	CS/4214/13	08/12/2013	Krishan Vs. Chhote Lal	03.04.2019	Decided	
81	CHI/293/14	30/01/2014	State Vs. Sumer	12.06.2016	Decided	
82	CHI/398/14	11/02/2014	State Vs. Vikram	22.05.2019	Decided	
83	CS/347/2014	06/03/2014	Harbans Lal Vs. Gram Panchayat Village Assan Kalan	13.09.2019	Decided	
84	CHI/436/14	18/03/2014	State Vs. Mohan Lal	06.06.2019	Decided	
85	CHI/535/2014	27/03/2014	State Vs. Kannu	16.09.2019	Decided	
86	COMI/182/2014	30/04/2014	Jagbir Singh Vs. Ramesh Asi	20.09.2019	Decided	
87	COMI/186/14	02/05/2014	Satnarain Vs. Rajesh	18.07.2019	Decided	
88	CHI/796/14	13/05/2014	State Vs. Suresh	15.06.2019	Decided	

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89	CHI/797/14	13/05/2014	State Vs. Kuldeep	04.06.2019	Decided	
90	COMA/87/14	19/05/2014	Pushpa Vs. Joginder	11.06.2019	Decided	
91	COMI/211/2014	23/05/2014	Dhanpati Vs. Ramphal Malik	20.08.2019	Decided	
92	COMI/215/14	27/05/2014	Rekha Vs. Angrejo	17.07.2019	Decided	
93	CHI/895/14	30/05/2014	State Vs. Raja	17.07.2018	Decided	
94	COMI/255/2014	05/06/2014	Prem Singh Vs. Rambhaj	13.09.2019	Decided	
95	CHI/1245/14	09/07/2014	State Vs. Vikram	06.06.2019	Decided	
96	CHI/1307/14	19/07/2014	State Vs. Ramesh	05.07.2019	Decided	
97	COMA/137/2014	23/07/2014	Neha Sharma Vs. Amit Sharma	09.09.2019	Decided	
98	CHI/1374/14	25/07/2014	State Vs. Joginder	30.05.2019	Decided	
99	COMA/141/2014	28/07/2014	Shkuntla Vs. Suresh	12.09.2019	Decided	
100	COMI/315/2014	31/07/2014	Virender Vs. Reena	03.09.2019	Decided	
101	CHI/1473/14	01/08/2014	State Vs. Balwan	01.06.2019	Decided	
102	CHI/1430/14	02/08/2014	State Vs. Rinku	10.05.2019	Decided	
103	COMI/341/2014	12/08/2014	Kiran Bala Vs. Seema Verma	05.10.2019	Decided	
104	COMI/345/2014	14/08/2014	Jitender Vs. Pancho Devi	09.08.2019	Decided	
105	CHI/1515/2014	16/08/2014	State Of Haryana Vs. Sudhir	16.10.2019	Decided	
106	CHA/678/14	19/08/2014	State Vs. Irshad	22.07.2019	Decided	
107	CHI/1530/14	20/08/2014	State Vs Ravinder	04.06.2019	Decided	
108	COMA/171/14	29/08/2014	Manpreet Vs. Vikram	06.06.2019	Decided	
109	COMI/365/2014	03/09/2014	Rajinder Kumar Vs. Sukh Ram	22.08.2019	Decided	
110	CHI/1668/2014	10/09/2014	State Of Haryana Vs. Bhulan	29.08.2019	Decided	
111	CHI/1755/14	22/09/2014	State Vs. Pawan	18.05.2019	Decided	
112	COMA/26/2015	27/02/2015	Geetu Rani Vs. Mukesh Khurana	06/08/2019	Decided	
113	CS/285/2015	17/03/2015	Arya Pratinidhi Sabha Vs. Arya College Managing Committee	31.08.2019	Decided	
114	CS/367/2015	03/04/2015	Rajwant Kaur Vs. Jasbir Kaur	20.09.2019	Decided	
115	COMI/94/2015	08/04/2015	Bansi Lal Vs. Tejpal Rana	29.08.2019	Decided	
116	CHI/2371/2013	15.09.2010	State Vs. Vinod	22.10.2019	Decided (RST)	
117	COMI/32/2016	12/05/2015	Ram Singh Vs. Ranbir	06.07.2019	Decided	
118	CRM/68/15	31/07/2015	Sunita Vs. Surinder	02.05.2019	Decided	
119	COMI/209/2015	06/08/2015	Jagbir Deshwal Vs. Manu Sangwan	21.09.2019	Decided	
120	COMI/240/2015	02/09/2015	Narender Kumar Nanda Vs. Deepak Makhija	13.09.2019	Decided	
121	CHI/1392/2015	17/09/2015	State Vs. Kirpal@Langda	20.01.2020	Decided	
122	CHI/553/15	08/10/2015	State Vs. Ankit	17.07.2019	Decided	
123	COMI/315/15	17/11/2015	Amar Vs. Rahul	30.05.2019	Decided	
124	CHI/1752/15	27/11/2015	State Vs. Balwan	13.05.2019	Decided	
125	CS/1655/2015	09/12/2015	Balbir Vs. Ram Kumar	09.09.2019	Decided	

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126	COMI/338/15	14/12/2015	Satish Vs. Rajni	25.04.2019	Decided	
127	CHI/1851/2015	15/12/2015	State Of Haryana Vs. Pardeep	12.09.2019	Decided	
128	COMI/348/15	23/12/2015	Baru Vs. Kartara	07.05.2019	Decided	
129	COMI/87/16	04/01/2016	Vipin Vs. Ashish	22.05.2019	Decided	
130	CHI/72/2016	14/01/2016	State Of Haryana Vs. Rajender	26.08.2019	Decided	
131	NDPS/2/16	14/01/2016	State Vs. Ranbir	21.05.2019	Decided	
132	CRM/4/16	19/01/2016	Jyoti Vs. Rajesh	31.05.2019	Decided	
133	CS/92/16	21/01/2016	Asthal Vs. Gp	11.07.2019	Decided	
134	CS/105/2016	25/01/2016	Karan Singh Vs. Dilawar	09.10.2019	Decided	
135	CHI/562/16	05/02/2016	State Vs. Ashraf Ali	12.04.2016	Decided	
136	CS/1158/16	09/02/2016	Sunhera Vs. Rajinder	22.05.2019	Decided	
137	COMA/67/2016	03/03/2016	Tarannum Alias Guria Alias Reshma Vs. Javed	07.08.2019	Decided	
138	CHI/368/2016	16/03/2016	State Of Haryana Vs. Sandeep	22.01.2020	Decided	
139	CS/321/16	16/03/2016	Nafe Singh Vs. Satnam	24.07.2019	Decided	
140	CS/362/2016	23/03/2016	Roop Chand Vs. Pardeep	09/08/2019	Decided	
141	CHI/394/2016	25/03/2016	State Of Haryana Vs. Hawa Singh	22.11.2019	Decided	
142	CS/368/16	29/03/2016	Jatin Vs. Sahil	08.07.2019	Decided	
143	CS/374/2016	30/03/2016	Mahender Singh Vs. Surat Singh	18.11.2019	Decided	
144	CS/377/16	31/03/2016	Manga Vs Ramphal	16.07.2019	Decided	
145	COMI/85/16	04/04/2016	Balbir Vs. Ram Kumar	09.05.2019	Decided	
146	COMA/98/16	05/04/2016	Mukesh Vs. Bhupinder	13.05.2019	Decided	
147	CHI/458/2016	06/04/2016	State Of Haryana Vs. Satish Kumar	18.11.2019	Decided	
148	NDPS/15/16	07/04/2016	State Vs. Pale Ram	09.04.2019	Decided	
149	CHI/488/16	16/04/2016	State Vs. Manoj	19.04.2019	Decided	
150	CHI/522/2016	22/04/2016	State Of Haryana Vs. Pawan	29.11.2019	Decided	
151	CS/490/16	22/04/2016	Manjit Vs. Jasmer	08.04.2019	Decided	
152	CS/496/2016	26/04/2016	Radha Rani Vs. Bhagwan Devi	24.10.2019	Decided	
153	CHI/714/14	26/04/2016	State Vs. Ikrm	22.05.2019	Decided	
154	NDPS/8/2016	28/04/2016	State Of Haryana Vs. Manjit Rajbir	22.11.2019	Decided	
155	CHI/581/2016	04/05/2016	State Of Haryana Vs. Ashok	18.10.2019	Decided	
156	CS/534/2016	04/05/2016	Satish Kumar Bhola Vs. Rajender	14.08.2019	Decided	
157	CHI/589/16	05/05/2016	State Vs. Rajan	06.06.2019	Decided	
158	NDPS/9/2016	06/05/2016	State Of Haryana Vs. Major Singh	18.09.2019	Decided	
159	CHI/888/16	07/05/2016	State Vs. Sunil	10.05.2016	Decided	
160	CS/556/2016	09/05/2016	Mukesh Kumar Singla Vs. Preeti Marwah Prop. Ms P-4	31.08.2019	Decided	
161	COMI/130/2016	11/05/2016	Naveen Vs. Pankaj	20.11.2019	Decided	
162	COMA/114/2016	13/05/2016	Sangeeta Vs. Anil Kumar	23.10.2019	Decided	

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163	COMI/136/16	16/05/2016	Shripal Vs. Bharat	24.05.2019	Decided	
164	CHI/629/2016	17/05/2016	State Of Haryana Vs. Rekha	07.09.2019	Decided	
165	CS/610/2016	18/05/2016	Kasturi Vs. Bed	27.01.2020	Decided	
166	CS/646/2016	23/05/2016	Suresh Vs. Rajbala	26.09.2019	Decided	
167	CM/71/2016	26/05/2016	Purshotam Dass Vs. Prem Lata Prop. Ms R.S. Enterprises	23.11.2019	Decided	
168	CHI/684/2016	27/05/2016	State Of Haryana Vs. Kashmir Singh	21.08.2019	Decided	
169	CM/73/2016	31/05/2016	Satpal Vs. Gram Panchayat Wazirpur	29.11.2019	Decided	
170	CS/704/16	31/05/2016	Rahul Vs Shakuntla	11.04.2019	Decided	
171	CS/748/2016	02/06/2016	The Panipat District Bar Vs. Uhbvnl	21.11.2019	Decided	
172	COMI/157/2016	03/06/2016	Jagdish Vs. Karan Singh	31.08.2019	Decided	
173	COMI/158/2016	03/06/2016	Sandeep Vs. Naresh	13/09/2019	Decided	
174	COMA/143/2016	03/06/2016	Sunita Vs. Ishwar Chand	19.09.2019	Decided	
175	CHI/862/2016	01/07/2016	State Of Haryana Vs. Gourav	14.10.2019	Decided	
176	COMA/164/16	12/07/2016	Nidhi Vs. Lokesh	12.04.2019	Decided	
177	CHI/961/16	13/07/2016	State Vs. Roshan Lal	19.04.2019	Decided	
178	CS/906/16	15/07/2016	Savitri Vs. Shiv Dhan	04.04.2019	Decided	
179	COMA/174/16	21/07/2016	Pinki Vs Umesh	01.04.2019	Decided	
180	CS/940/16	21/07/2016	Viom Network Vs. Uhbn	26.04.2019	Decided	
181	CS/951/16	26/07/2016	Devender Vs. Merycecelia	10.04.2019	Decided	
182	CHI/1851/16	12/03/2016	State Vs. Sagar (RAJEEV 26.09.18)	22.10.2019	Decided	
183	CHI/1277/17	08/10/2017	State Vs. Surinder (16.08.2018)	08.04.2019	Decided	
184	CHI/3097/18	29/10/2018	State Vs. Deepak (GULAB, Sandeep 07.09.18)	14.06.2019	Decided	
185	CHI/3357/18	06/12/2018	State Vs. Jagpal, Sanjay (20.08.18)	20.05.2019	Decided	
186	CHI/101/19	01/01/2019	State Vs. Sandeep, Gulab (10.09.18)	12.04.2019	Decided	
187	CHI/338/19	12/02/2019	State Vs. Rakesh Etc. (Pawan 07.05.2018)	09.03.2020	Procecuton Evidence	
188	CHI/1142/17	18/07/2018	State Vs. Dalip (5)	12.03.2020	Procecuton Evidence	
189	CHI/3124/18	31/10/2018	State Vs. Sumit	22.10.2019	Decided	
190	CHI/3083/18	26/10/2018	State Vs. Pawan Etc.	10.05.2019	Decided	
191	CHA/697/17	17.11.2017	State Vs. Ashok	20.11.2019	Decided	
192	CHI/1183/19	05.07.2019	State Vs. Arjune Etc	21.11.2019	Decided	
193	CHI/897/19	15.05.2019	State Vs. Arjun Etc.	21.11.2019	Decided	
194	CHI/1248/19	12.07.2019	State Vs. Arjun Etc.	09.12.2019	Decided	
195	CHI/1050/15	16.07.2015	State Vs Jitender	20.12.2019	Decided	

196	CS/760/2016	09/06/2016	Surrender Vs. Gram Panchayat Nara	22.01.2020	Decided	
197	CHI/870/2016	04/07/2016	State Of Haryana Vs. Ajeet Singh	09.01.2020	Decided	
198	CHI/1148/19	02.07.2019	State Vs. Satish (C)	03.01.2020	Decided	
199	CHI/1185/19	05.07.2019	State Vs. Satyawar (C)	23.01.2020	Decided	
200	CHI/1187/19	05.07.2019	State Vs. Satyawar (C)	23.01.2020	Decided	
Action Plan 2019-20 Relating to the Court of Ms. Pragati Rana,CJ(JD)- JMIC, PANIPAT						
SR. NO	CASE NO/YEAR	DOI	TITLE	NEXT DATE	Purpose	
1	EXE/107/2017	10/05/2017	State Bank Of India Vs. Mohan Singh	20/02/2020	Decided	
2	EXE/39/2018	06/02/2018	Ashish Tayal Vs. Haryana Urban Development Authority	18/03/2020	Apperance	
3	EXE/78/2018	20/03/2018	Ram Rattan Vs. Ram Niwas	13/03/2020	Apperance	
4	EXE/97/2018	03/04/2018	M/S Lighting Gallery Vs. Khaitan Electricals Ltd.	05/03/2020	Apperance	
5	EXE/105/2018	04/09/2018	State Bank Of India Vs. Parveen Kumar S/O Raj Kumar	09/10/2019	Decided	
6	EXE/114/2018	17/04/2018	State Bank Of India Vs. Rohtash S/O Bishan Singh	17/03/2020	Apperance	
7	EXE/115/2018	17/04/2018	State Bank Of India Vs. Krishan S/O Ram Chander	31/08/2019	Decided	
8	EXE/122/2018	18/04/2018	Suresh Pal S/O Chander Bhan Vs. Momen S/O Ishak	09/07/2019	Decided	
9	EXE/147/2018	10/05/2018	State Bank Of India Vs. Anil Kumar S/O Balbir	26/02/2020	Decided	
10	EXE/169/2018	05/07/2018	M/S Surya Woollen Mills Vs. Subash Garg	06/07/2019	Decided	
11	EXE/179/2018	18/07/2018	Punjab National Bank Vs. Anita	24/07/2019	Decided	
12	EXE/180/2018	18/07/2018	Ramesh Vs. State Of Haryana	16/03/2020	Apperance	
13	EXE/194/2018	02/08/2018	Pale Ram Vs. Ram Singh	06/04/2019	Decided	
14	EXE/222/2018	03/10/2018	Sandeep S/O Satbir Singh Vs. Uttri Haryana Bijli Vitran Nigam Ltd.	18/07/2019	Decided	
15	EXE/248/2018	04/12/2018	Sumitra Wd/O Lt. Sonu Kumar Vs. Haryana State Marketing Board	01/08/2020	Apperance	
16	EXE/253/2018	07/12/2018	State Bank Of India Vs. Mahender Singh S/O Girwa	09/10/2019	Decided	
17	EXE/258/2018	15/12/2018	Roop Chand S/O Puran Vs. Ram Kumar S/O Jaipal	20/03/2020	Consideration	
18	EXE/2/2019	02/01/2019	Sarva Haryana Gramin Bank Vs. Bazid @ Wazid S/O Ikbal @ Bala	13/03/2020	Apperance	
19	EXE/25/2019	11/02/2019	Ram Mehar Vs. Xen Boiler Maintenance Division	19/03/2020	Apperance	
20	EXE/34/2019	22/02/2019	Bikram Singh Vs. State Of Haryana	04/01/2020	Decided	
21	EXE/36/2019	28/02/2019	Canara Bank Vs. Gaje Singh	18/03/2020	Apperance	
22	CS/2413/2013	14/11/2009	Tejbir Vs. Ram Niwas	---	Decided	
23	CS/651/2013	12/10/2010	Saroj Vs. Ishwar	---	Decided	
24	CS/964/2014	05/04/2012	Kitabo Vs Ramesh Kumar	19/02/2020	Decided	
25	CS/726/2013	05/04/2012	Ramesh Vs. Rajender	19/02/2020	Decided	
26	CS/4600/2013	08/10/2013	Sanjay Kumar Vs. Mamraj	16/03/2020	Defendant Evidence	
27	CHA 1168/2013	10/10/2013	State Vs Aashma	19/07/2019	Decided	
28	CHI 31/2014	09/01/2014	State Vs Ravnder	30/08/2019	Decided	
29	CS/293/2014	01/03/2014	S.P. Arora @ Shishpal Vs. Gram Panchayat Village Assan Kalan	17/03/2020	Rebutal	
30	CHI 405/2014	07/03/2014	State Vs Pardeep	25/07/2019	Decided	

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31	CHI 463/2014	21/03/2014	State Vs Vikram Rawal	23/07/2019	Decided	
32	CS/562/2014	26/04/2014	Smt. Vijay Laxmi Vs. Davinder Kumar	18/07/2019	Decided	
33	CHI 1609/2014	04/09/2014	State Vs Deepak	06/09/2019	Decided	
34	CHA 736/2014	09/09/2014	State Vs Suresh	27/05/2019	Decided	
35	CHI 1650/2014	09/09/2014	State Vs Mohit	24/05/2019	Decided	
36	CHI 1739/2014	23/09/2014	State Vs Sahil	10/07/2019	Decided	
37	CHI 1786/2014	01/10/2014	State Vs Imran	19/09/2019	Decided	
38	COMA 197/2014	01/10/2014	Jyoti Vs Baldev	17/03/2020	Petitioner Evidence	
39	CHI 1783/2014	04/10/2014	State Vs Vikash	16/07/2019	Decided	
40	CHI 1785/2014	04/10/2014	State Vs Krishal Lal	24/09/2019	Decided	
41	CHI 1819/2014	09/10/2014	State Vs Suresh	20/03/2020	Appearance	
42	CHI 1834/2014	10/10/2014	State Vs. Anil	01/10/2019	Decided	
43	CHI 1831/2014	10/10/2014	State Vs Irfan	02/07/2019	Decided	
44	CHI 1830/2014	10/10/2014	State Vs Rohit	06/09/2019	Decided	
45	CHI 1832/2014	10/10/2014	State Vs Kapil	06/07/2019	Decided	
46	CHI 1840/2014	13/10/2014	State Vs Monu	10/06/2019	Decided	
47	CHI 1857/2014	16/10/2014	State Vs Kishore	17/08/2019	Decided	
48	CHI 1866/2014	17/10/2014	State Vs Harun	19/03/2020	Procecuton Evidence	
49	CHI 1865/2014	18/10/2014	State Vs Ajay	03/09/2019	Decided	
50	COMA 225/2014	18/10/2014	Poonam Vs Sandeep	18/03/2020	Plaintiff Evidence	
51	CHI 1912/2014	21/10/2014	State Vs Vikash	04/10/2019	Decided	
52	COMA 232/2014	22/10/2014	Ekta Vs Harish	25/02/2020	Decided	
53	CHI 1900/2014	27/10/2014	State Vs Aabid	31/08/2019	Undergone	
54	CHI/1924/2014	29/10/2014	State Of Haryana Vs. Islam	19/03/2020	Defence Evidence	
55	CHI 1977/2014	31/10/2014	State Vs Shamsher	---	Decided	
56	CS 1669/2014	01/11/2014	Raman Vs Meenakshi	27/03/2020	Arguments	
57	CHI 1973/2014	03/11/2014	State Vs Shamsher	---	Decided	
58	CHI 2023/2014	13/11/2014	State Vs Jagdamba Parsad	--	Decided	
59	CHA 1210/2014	18/11/2014	State Vs Rashid	29/05/2019	Decided	
60	CHI 2106/2014	26/11/2014	State Vs Narender	10/02/2020	Acquittedd	
61	COMI 476/2014	26/11/2014	Hukam Chand Vs Nar Singh	04/07/2019	Decided	
62	CHI 2105/2014	26/11/2014	State Vs Salim	04/10/2019	Undergone	
63	COMI 480/2014	02/12/2014	Karan Singh Vs Bal Ram	10/02/2020	Decided	
64	COMI 479/2014	02/12/2014	Prem Lata Vs Bal Ram	10/02/2020	Decided	
65	CHA 1284/2014	04/12/2014	State Vs Rajender	13/06/2019	Decided	
66	CHI 2197/2014	05/12/2014	State Vs Vicky	30/08/2019	Decided	
67	COMI 484/2014	09/12/2014	Poonam Vs Sandeep	18/03/2020	Evidence	

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68	CHI 2199/2014	11/12/2014	State Vs Jugal Kishore	16/03/2020	Appereance	
69	CHI 2200/2014	11/12/2014	State Vs Amit	07/05/2020	Procecuton Evidence	
70	CHA 1332/2014	15/12/2014	State Vs Sandeep	24/05/2019	Decided	
71	CHA 1335/2014	16/12/2014	State Vs Naveen	17/07/2019	Decided	
72	CHI 2235/2014	17/12/2014	State Vs Dharmbir	07/02/2020	Decided	
73	CHA 1352/2014	17/12/2014	State Vs Sanjay	01/06/2019	Decided	
74	CHI 2239/2014	18/12/2014	State Vs. Meharban	06/08/2019	Decided	
75	CHA 1398/2014	24/12/2014	State Vs Sandeep	07/09/2019	Decided	
76	CHI/771/2015	16/05/2015	State Of Haryana Vs. Rishipal	13/03/2020	Procecuton Evidence	
77	CHI/772/2015	16/05/2015	State Of Haryana Vs. Vikas	22/08/2019	Decided	
78	CHI/877/2015	06/06/2015	State Of Haryana Vs. Yashpal Malik	17/03/2020	Procecuton Evidence	
79	CS/732/2015	19/06/2015	Narender Kumar Arora Vs. Sudhir Kumar	20/03/2020	Rebutal	
80	CHI/1017/2015	15/07/2015	State Of Haryana Vs. Dr. Jai Parkash Saluja	23/09/2019	Decided	
81	CHI/1024/2015	16/07/2015	State Of Haryana Vs. Parveen	06/08/2019	Decided	
82	COMI/202/2015	31/07/2015	Inder Vs. Balraj	18/03/2020	Defence Evidence	
83	CHI/1244/2015	24/08/2015	State Of Haryana Vs. Harjeet @ Jeeta	04/03/2020	Procecuton Evidence	
84	CHI/1248/2015	25/08/2015	State Of Haryana Vs. Joginder Singh	13/03/2020	Procecuton Evidence	
85	CS/1151/2015	28/08/2015	Dharambir Malik Vs. Gram Panchyat Ugra Kheri Through Its Sarpanch Sh. Joginder Singh.	16/03/2020	Defendant Evidence	
86	CHI/1301/2015	01/09/2015	State Of Haryana Vs. Surender	29/05/2019	Decided	
87	CHI/1333/2015	07/09/2015	State Of Haryana Vs. Sombir	04/05/2019	Decided	
88	CHA/1955/2015	15/09/2015	State Of Haryana Vs. Pardeep Kumar	25/09/2019	Decided	
89	CHI/1381/2015	16/09/2015	State Of Haryana Vs. Pinder	04/03/2020	Defence Evidence	
90	CHI/1394/2015	17/09/2015	State Vs. Ekanand Yadav@Lalu Yadav	---	Decided	
91	CS/1301/2015	18/09/2015	Parkash Chand Vs. Ms Rulia Ram Ved Pal	----	Decided	
92	CHI/1410/2015	18/09/2015	State Of Haryana Vs. Vicky	03/04/2019	Decided	
93	CHI/1418/2015	18/09/2015	State Of Haryana Vs. Bablu	20/01/2020	Decided	
94	CHI/1421/2015	19/09/2015	State Of Haryana Vs. Arvind @ Buddu	----	Decided	
95	CHI/1442/2015	22/09/2015	State Of Haryana Vs. Sombir	20/03/2020	Appereance	
96	CHI/1462/2015	24/09/2015	State Of Haryana Vs. Om Parkash	10/06/2019	Decided	
97	CHI/1464/2015	24/09/2015	State Of Haryana Vs. Sanjay Puri	08/07/2019	Decided	
98	CHI/1465/2015	24/09/2015	State Of Haryana Vs. Ishwar	11/06/2019	Decided	
99	CHI/1476/2015	25/09/2015	State Of Haryana Vs. Sombir	26/03/2020	Procecuton Evidence	
100	CHI/1478/2015	25/09/2015	State Of Haryana Vs. Sonu	08/04/2019	Decided	
101	CHI/1480/2015	25/09/2015	State Of Haryana Vs. Mehar Aalam	19/03/2020	Procecuton Evidence	
102	CHI/1486/2015	28/09/2015	State Of Haryana Vs. Sombir	26/03/2020	Procecuton Evidence	
103	CHI/1500/2015	30/09/2015	State Of Haryana Vs. Yeshpal	12/02/2020	Decided	

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104	CHI/1514/2015	05/10/2015	State Of Haryana Vs. Parmod	19/03/2020	Procecuton Evidence	
105	CHI/1525/2015	06/10/2015	State Of Haryana Vs. Vikas	15/01/2020	Decided	
106	CHI/1559/2015	06/10/2015	State Of Haryana Vs. Nisho	12/09/2019	Decided	
107	CHI/1534/2015	07/10/2015	State Of Haryana Vs. Balinder	25/02/2020	Acquitted	
108	CHA/2089/2015	07/10/2015	State Of Haryana Vs. Krishan Kumar	12/07/2019	Decided	
109	CHI/1548/2015	08/10/2015	State Of Haryana Vs. Shokin	03/05/2019	Decided	
110	CHI/1577/2015	13/10/2015	State Of Haryana Vs. Mukrim	10/09/2019	Decided	
111	CS/1410/2015	15/10/2015	Sahab Singh Vs. Kamlesh@Kala	17/03/2020	Arguments	
112	CHA/2157/2015	15/10/2015	State Of Haryana Vs. Inam	03/05/2019	Decided	
113	CS/1455/2015	21/10/2015	Mahinder Singh Vs. Ms Raj Trading Co. Commission Agent	19/03/2020	Reply	
114	COMA/200/2015	23/10/2015	Amrita Vs. Joginder	20/02/2020	Decided	
115	CHI/1656/2015	29/10/2015	State Of Haryana Vs. Yakub	20/03/2020	Procecuton Evidence	
116	CHA/2212/2015	29/10/2015	State Of Haryana Vs. Shahruf	03/05/2019	Decided	
117	CS/1501/2015	05/11/2015	Bhuwan Chander Vs. Board Of School Education Haryana, Through Its Secretary	28/05/2019	Decided	
118	CHI/1689/2015	07/11/2015	State Of Haryana Vs. Bijender @ Bindra	02/07/2019	Decided	
119	CHI/1699/2015	09/11/2015	State Of Haryana Vs. Sarik	-----	Decided	
120	CS/1528/2015	10/11/2015	Gulshan Arora Vs. Surender Chatwal	18/03/2020	Defendant Evidence	
121	CHA/2291/2015	17/11/2015	State Of Haryana Vs. Mandeep	02/07/2019	Decided	
122	CHI/1732/2015	23/11/2015	State Of Haryana Vs. Devender	01/07/2019	Decided	
123	CHI/1745/2015	26/11/2015	State Of Haryana Vs. Vikash	29/08/2019	Decided	
124	CS/1579/2015	27/11/2015	Vijay Kumari Vs. Om Parkash	19/03/2020	Written statement	
125	CHI/1758/2015	27/11/2015	State Of Haryana Vs. Lakhmir Singh	17/03/2020	Procecuton Evidence	
126	CHI/1772/2015	30/11/2015	State Of Haryana Vs. Istkar	02/04/2019	Decided	
127	CS/1613/2015	02/12/2015	Farookh Vs. Nisha	01/05/2019	Decided	
128	CS/1616/2015	02/12/2015	Sbi Vs Brahma	03/05/2019	Decided	
129	CS/1629/2015	03/12/2015	Dipanshu Vs. Deputy Registrar Birth-Death And J.S. M.C. Panipat	19/07/2019	Decided	
130	CHI/1811/2015	07/12/2015	State Of Haryana Vs. Pintu	09/01/2020	Decided	
131	CHI/1822/2015	09/12/2015	State Of Haryana Vs. Kaviraj	----	Decided	
132	COMA/226/2015	09/12/2015	Farida Vs. Ikram	13/03/2020	Defendant Evidence	
133	CHI/1826/2015	10/12/2015	State Of Haryana Vs. Vinod	25/07/2019	Decided	
134	CHI/1837/2015	12/12/2015	State Of Haryana Vs. Akhtar	21/01/2020	Decided	
135	CS/1680/2015	16/12/2015	Sunil Kumar Vs. Narender	09/09/2019	Decided	
136	CHI/1868/2015	17/12/2015	State Of Haryana Vs. Rinku	20/02/2020	Decided	
137	CS/1699/2015	21/12/2015	Ms Neel Kamal Loomtex Vs. Ms Dindyal Shaw	29/08/2019	Decided	
138	CHI/1891/2015	22/12/2015	State Of Haryana Vs. Harpal	12/09/2019	Decided	
139	CS/1718/2015	23/12/2015	Kusum Vs. Shiv Kumar	06/09/2019	Decided	

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140	CHI/1909/2015	24/12/2015	State Of Haryana Vs. Rahul	11/10/2019	Decided	
141	CHA/2449/2015	24/12/2015	State Of Haryana Vs. Daya Singh @ Sonu	03/06/2019	Decided	
142	CHI/1/2016	02/01/2016	State Of Haryana Vs. Ashok	25/09/2019	Decided	
143	CHI/10/2016	04/01/2016	State Of Haryana Vs. Balinder@Meenu	26/02/2020	Decided	
144	CHA/8/2016	04/01/2016	State Of Haryana Vs. Suresh	29/08/2019	Decided	
145	CHI/34/2016	06/01/2016	State Of Haryana Vs. Shahid Khan	19/02/2020	Decided	
146	CHI/45/2016	07/01/2016	State Of Haryana Vs. Bhim	----	Decided	
147	COMI/7/2016	12/01/2016	Roshan Lal Vs. Anil	16/03/2020	Arguments	
148	CHI/73/2016	14/01/2016	State Of Haryana Vs. Amit	14/02/2020	Decided	
149	CHA/56/2016	14/01/2016	State Of Haryana Vs. Sawan Kumar	05/03/2020	Procecuton Evidence	
150	CHI/85/2016	15/01/2016	State Of Haryana Vs. Jeewan Verma	13/03/2020	Procecuton Evidence	
151	CS/71/2016	18/01/2016	Om Parkash Vs. Ashok Kumar Dumra	16/03/2020	Rebutal	
152	CHI/104/2016	20/01/2016	State Of Haryana Vs. Fariyad @ Pola	30/05/2019	Decided	
153	CHI/106/2016	20/01/2016	State Of Haryana Vs. Jagbir	08/04/2019	Decided	
154	CHI/119/2016	21/01/2016	State Of Haryana Vs. Naresh	07/04/2020	Procecuton Evidence	
155	CHI/124/2016	22/01/2016	State Of Haryana Vs. Shanu	06/09/2019	Decided	
156	CHI/143/2016	27/01/2016	State Of Haryana Vs. Deepak	24/03/2020	Appereance	
157	CS/120/2016	28/01/2016	Ranjana Kakkar Vs. Durgesh Katariya	20/03/2020	Arguments	
158	CHI/153/2016	28/01/2016	State Of Haryana Vs. Parshuram @ Sonu	12/06/2019	Decided	
159	CHI/178/2016	02/02/2016	State Of Haryana Vs. Satish Kumar	22/01/2020	Decided	
160	CHI/195/2016	04/02/2016	State Of Haryana Vs. Ajay	04/09/2019	Decided	
161	CHI/222/2016	10/02/2016	State Of Haryana Vs. Sandeep	13/03/2020	Procecuton Evidence	
162	CHI/224/2016	10/02/2016	State Of Haryana Vs. Balwant	26/02/2020	Decided	
163	CHI/232/2016	12/02/2016	State Of Haryana Vs. Sahid	05/10/2019	Decided	
164	CHI/235/2016	15/02/2016	State Of Haryana Vs. Birbhan	05/09/2019	Decided	
165	CHI/246/2016	17/02/2016	State Of Haryana Vs. Balraj	17/01/2020	Decided	
166	CHI/296/2016	29/02/2016	State Of Haryana Vs. Sonu	17/09/2019	Decided	
167	COMI/56/2016	01/03/2016	Raghibir Singh Vs. Yogesh Sharma	04/10/2019	Decided	
168	CHI/322/2016	04/03/2016	State Of Haryana Vs. Janak	12/02/2020	Decided	
169	CHA/336/2016	05/03/2016	State Of Haryana Vs. Rakesh	01/05/2019	Decided	
170	CHI/335/2016	10/03/2016	State Of Haryana Vs. Jasbir	16/01/2020	Decided	
171	CHI/338/2016	10/03/2016	State Of Haryana Vs. Jitender	26/02/2020	Decided	
172	CS/305/2016	14/03/2016	Raghibir Vs. Sant Ram	19/03/2020	Plantiff Evidence	
173	CHI/357/2016	17/03/2016	State Of Haryana Vs. Kadin	10/01/2020	Decided	
174	CHI/360/2016	17/03/2016	State Of Haryana Vs. Raghibir Singh	-----	Decided	
175	CHI/390/2016	22/03/2016	State Of Haryana Vs. Julfakar	10/09/2019	Decided	
176	CHI/393/2016	25/03/2016	State Of Haryana Vs. Manoj	09/07/2019	Decided	

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177	CHI/396/2016	28/03/2016	State Of Haryana Vs. Parlhada Sahay	13/03/2020	Procecuton Evidence	
178	CHI/399/2016	28/03/2016	State Of Haryana Vs. Ankit	18/11/2019	Decided	
179	CHI/417/2016	30/03/2016	State Of Haryana Vs. Tanvir	13/12/2019	Decided	
180	CHA/419/2016	30/03/2016	State Of Haryana Vs. Shri Liton Sarkar	12/03/2020	Procecuton Evidence	
181	CS/380/2016	31/03/2016	Rohan Gupta Vs. Narayan Dass @ N.D.Nirmal	12/03/2020	Reply	
182	CHI/426/2016	31/03/2016	State Of Haryana Vs. Satish Kumar	03/10/2019	Decided	
183	CHA/428/2016	01/04/2016	State Vs. Usha Attri	20/03/2020	Procecuton Evidence	
184	CHI/455/2016	05/04/2016	State Of Haryana Vs. Amarjeet	17/02/2020	Decided	
185	CHI/459/2016	07/04/2016	State Of Haryana Vs. Randeep Kumar	24/03/2020	Procecuton Evidence	
186	CS/426/2016	11/04/2016	Somnath And Ram Niwas Vs. Mohinder	28/08/2019	Decided	
187	COMI/91/2016	11/04/2016	Ram Kuwar Vs. Naresh	13/05/2019	Decided	
188	CHI/481/2016	12/04/2016	State Of Haryana Vs. Vinod	15/02/2020	Decided	
189	CHI/505/2016	19/04/2016	State Of Haryana Vs. Rajbir	---	Decided	
190	CHI/515/2016	21/04/2016	State Of Haryana Vs. Lalit Chauhan	11/02/2020	Decided	
191	CHI/518/2016	21/04/2016	State Of Haryana Vs. Manoj	23/11/2019	Decided	
192	CS/463/2016	22/04/2016	Ram Chander Vs. Suresh Kumar	-----	Decided	
193	CHI/550/2016	22/04/2016	State Of Haryana Vs. Rajpal	17/10/2019	Decided	
194	CHI/527/2016	25/04/2016	State Of Haryana Vs. Najish	01/06/2019	Decided	
195	CHI/543/2016	27/04/2016	State Of Haryana Vs. Kishan Kumar	28/08/2019	Decided	
196	CHI/559/2016	30/04/2016	State Of Haryana Vs. Manpreet Kaur	17/03/2020	Procecuton Evidence	
197	COMI/110/2016	03/05/2016	Kuldeep Vs. Krishan Kumar	11/07/2019	Decided	
198	COMI/113/2016	04/05/2016	Narender Vs. Sunil	18/03/2020	Evidence	
199	CS/572/2016	10/05/2016	Ms Rama Electric Store Through Its Prop. Sh. Deepak Malik Vs. Ms Elite Power, Through Its Prop. Rahul Yadav	28/05/2019	Decided	
200	CHI/631/2016	17/05/2016	State Of Haryana Vs Satnam	31/08/2019	Decided	

Action Plan 2019-20 Relating to the Court of Ms. Rajni Kaushal, PMJJB, PANIPAT

Sr No	CASE NO/YEAR	DOI	TITLE	U/S	NEXT DATE	Stage
1	032/16	09/05/2016	State V/S Rakesh	420	18/11/2019	Absolved
2	012/17	06/02/2017	State V/S Amarjeet	302	22/04/2019	Absolved
3	073/17	15/06/2017	State V/S Lavis	279	12/03/2020	PW
4	019/18	30/01/2018	State V/S Khusbu	I.M.Act	26/07/2019	Absolved
5	048/18	06/04/2018	State V/S Kailash	365	21/05/2019	Absolved
6	049/18	07/04/2018	State V/S Sanjay	379	06/05/2019	Absolved
7	050/18	09/04/2018	State V/S Prikshit	457	27/09/2019	Absolved
8	051/18	11/04/2018	State V/S Nadeem	379-B	08/04/2019	Absolved
9	054/18	16/04/2018	State V/S Aasif	394	04/03/2020	PW
10	059/18	18/04/2018	State V/S Vishal	379-B	12/06/2019	Absolved

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11	060/18	20/04/2018	State V/S Saurabh	457	23/04/2019	Absolved
12	061/18	20/04/2018	State V/S Naveen	379	10/05/2019	Absolved
13	062/18	21/04/2018	State V/S Nishant	379-A	13/05/2019	Absolved
14	063/18	24/04/2018	State V/S Shivam	457	01/04/2019	Convicted
15	064/18	25/04/2018	State V/S Saurabh	457	05/04/2019	Absolved
16	069/18	01/05/2018	State V/S Neeraj	379	07/05/2019	Absolved
17	068/18	10/05/2018	State V/S Mehtab	457	03/05/2019	Absolved
18	070/18	11/05/2018	State V/S Aakash Sharma	366-A	30/11/2019	Absolved
19	072/18	17/05/2018	State V/S Rohit	324	22/11/2019	Absolved
20	074/18	24/05/2018	State V/S Yogesh	379	17/05/2019	Absolved
21	075/18	24/05/2018	State V/S Aakash Sharma	376	16/03/2020	DW
22	076/18	30/05/2018	State V/S Shubham	323	11/09/2019	Absolved
23	079/18	04/07/2018	State V/S Mohit	379	23/08/2019	Absolved
24	082/18	07/07/2018	State V/S Mohit	379	27/09/2019	Absolved
25	085/18	11/07/2018	State V/S Amit	307	09/04/2019	Commit To Session
26	084/18	11/07/2018	State V/S Sagar	326	31/05/2019	Absolved
27	086/18	12/07/2018	State V/S Toni	323	20/05/2019	Absolved
28	087/18	16/07/2018	State V/S Deepak	366-A	02/03/2020	Appearance
29	088/18	18/07/2018	State V/S Ram Snehi	457	04/06/2019	Absolved
30	091/18	24/07/2018	State V/S Sahil	379-A	23/07/2019	Absolved
31	093/18	25/07/2018	State V/S Prince	379-A	22/07/2019	Absolved
32	098/18	31/07/2018	State V/S Udai	379	09/04/2019	Absolved
33	100/18	10/08/2018	State V/S Aman	379-A	20/09/2019	Absolved
34	105/18	17/08/2018	State V/S Vishal	379-A	10/06/2019	Absolved
35	106/18	17/08/2018	State V/S Vishal	379-A	29/07/2019	Absolved
36	104/18	17/08/2018	State V/S Akshay	506	30/08/2019	Convicted
37	107/18	18/08/2018	State V/S Saurabh	506	29/07/2019	Absolved
38	108/18	21/08/2018	State V/S Arjun	326	28/11/2019	Absolved
39	111/18	30/08/2018	State V/S Manoj	377	30/09/2019	Absolved
40	109/18	30/08/2018	State V/S Sahil	509	06/03/2020	PW
41	116/18	07/09/2018	State V/S Amit	302	02/03/2020	PW
42	117/18	12/09/2018	State V/S Rahul	379-A	04/06/2019	Absolved
43	118/18	19/09/2018	State V/S Minhaj	354-A	29/05/2019	Convicted
44	119/18	19/09/2018	State V/S Annu	354-D	04/06/2019	Absolved
45	121/18	25/09/2018	State V/S Tushar	509	24/09/2019	Absolved/Con
46	124/18	26/09/2018	State V/S Nitin	377	22/07/2019	Absolved
47	126/18	29/09/2018	State V/S Aarju	363	03/05/2019	Commit To Session

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48	127/18	29/09/2018	State V/S Vishal	379-A	12/07/2019	Absolved
49	128/18	06/10/2018	State V/S Kamal Etc.	6 Pocso	25/11/2019	Convicted
50	129/18	11/10/2018	State V/S Kasim	4 Pocso	03/06/2019	Absolved
51	132/18	11/10/2018	State V/S Sagar	188	03/09/2019	Absolved
52	133/18	12/10/2018	State V/S Usmaan	379-A	19/09/2019	Absolved
53	134/18	13/10/2018	State V/S Vishal	379-A	02/07/2019	Absolved
54	135/18	26/10/2018	State V/S Faisal	279	03/06/2019	Absolved
55	136/18	26/10/2018	State V/S Rohit	457	19/11/2019	Convicted
56	137/18	12/11/2018	State V/S Minhaj	328	30/05/2019	Convicted
57	140/18	16/11/2018	State V/S Mankeet	379	24/05/2019	Absolved
58	141/18	21/11/2018	State V/S Mohd. Mustafa	457	13/08/2019	Absolved
59	143/18	21/11/2018	State V/S Sanju	323	22/10/2019	Absolved
60	142/18	21/11/2018	State V/S Jeet	302	04/03/2020	PW
61	146/18	28/11/2018	State V/S Mohd. Mustafa	457	16/08/2019	Absolved
62	145/18	28/11/2018	State V/S Mohd. Mustafa	457	17/08/2019	Convicted
63	150/18	06/12/2018	State V/S Akshay	323	15/07/2019	Absolved
64	151/18	06/12/2018	State V/S Naushad	323	27/09/2019	Convicted
65	148/18	06/12/2018	State V/S Deepak	379	19/11/2019	Absolved
66	147/18	06/12/2018	State V/S Armaan	302	09/03/2020	PW
67	149/18	06/12/2018	State V/S Aman	324	05/03/2020	DW
68	152/18	07/12/2018	State V/S Deepak	366-A	28/08/2019	Convicted
69	156/18	15/12/2018	State V/S Amit	6 Pocso	03/06/2019	Absolved
70	154/18	15/12/2018	State V/S Sagar	324	05/08/2019	Absolved
71	155/18	15/12/2018	State V/S Saurabh	354-A	07/03/2020	DW
72	158/18	20/12/2018	State V/S Ajit	354-A	26/09/2019	Convicted
73	001/19	02/01/2019	State V/S Mehtab	457	30/04/2019	Convicted
74	002/19	04/01/2019	State V/S Parshant	324	18/03/2020	PW
75	003/19	04/01/2019	State V/S Ankiet	279	07/03/2020	PW
76	004/19	07/01/2019	State V/S Anmol	323	08/01/2020	Involved
77	005/19	08/01/2019	State V/S Rohit	338	26/07/2019	Absolved
78	006/19	09/01/2019	State V/S Trishpa	324	25/11/2019	Absolved
79	009/19	19/01/2019	State V/S Salman	379-B	17/09/2019	Absolved
80	008/19	19/01/2019	State V/S Jatin	379-B	11/12/2019	Convicted
81	007/19	19/01/2019	State V/S Vikas	380	06/03/2020	PW
82	012/19	23/01/2019	State V/S Sameer	324	05/07/2019	Absolved
83	010/19	23/01/2019	State V/S Naveen	323	16/03/2020	PW
84	011/19	23/01/2019	State V/S Sahil	323	06/03/2020	PW

85	013/19	24/01/2019	State V/S Saurabh	323	09/09/2019	Compounded
86	014/19	25/01/2019	State V/S Faizan	379	15/11/2019	Absolved
87	015/19	30/01/2019	State V/S Manish	323	22/10/2019	Absolved
88	017/19	05/02/2019	State V/S Amar	380	22/07/2019	Absolved
89	016/19	05/02/2019	State V/S Amar	411	20/09/2019	Absolved
90	018/19	07/02/2019	State V/S Rinku	506	29/04/2019	Absolved
91	019/19	12/02/2019	State V/S Suraj	A.Act	20/08/2019	Absolved
92	020/19	20/02/2019	State V/S Sunil	323	09/03/2020	DW
93	022/19	21/02/2019	State V/S Sagar	379	23/07/2019	Absolved
94	021/19	21/02/2019	State V/S Ankit	379	20/01/2020	Proceedings Dropped
95	023/19	22/02/2019	State V/S Santu	363	29/08/2019	Convicted
96	025/19	28/02/2019	State V/S Anil	457	16/07/2019	Absolved
97	024/19	28/02/2019	State V/S Saharukh	379-A	15/10/2019	Absolved
98	026/19	07/03/2019	State V/S Ankush	420	27/08/2019	Absolved
99	027/19	07/03/2019	State V/S Ankush	379-A	22/10/2019	Absolved
100	028/19	08/03/2019	State V/S Anurag	341	13/08/2019	Absolved

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SR	CASE NO.	DOI	Ttile	Next Date	Stage
1	NACT/1718/2017	03/07/2017	Suresh Sharma Vs. Vashudev Sharma	01/04/2019	Decided In April
2	NACT/3034/2017	14/11/2017	Rakesh Kumar Jain Vs. Jabbar Ali	01/04/2019	Decided In April
3	NACT/1020/2018	04/05/2018	M/S Divine Enterprises Vs. Best Food Limited	01/04/2019	Decided In April
4	NACT/1021/2018	04/05/2018	M/S Vipin Enterprises Vs. Best Foods Limited	01/04/2019	Decided In April
5	NACT/822/2016	12/04/2016	Mahindera And Mahindera Financial Services Ltd. Vs. Kripal Singh	02/04/2019	Decided In April
6	NACT/2310/2017	05/09/2017	Dilawar Singh Vs. Amit Pathak	02/04/2019	Decided In April
7	NACT/2506/2017	25/09/2017	Sarva Haryana Gramin Bank Vs. Mukesh Kumar	02/04/2019	Decided In April
8	NACT/2720/2017	16/10/2017	Sarva Haryana Gramin Bank Vs. Manoj Kumar	02/04/2019	Decided In April
9	NACT/1234/2017	09/05/2017	M/S Bansal Traders Vs. M/S Best Food Pvt. Ltd.	03/04/2019	Decided In April
10	NACT/3351/2017	21/12/2017	Pb. National Bank Vs. Pardeep	03/04/2019	Decided In April
11	NACT/3011/2017	09/11/2017	M/S Jai Ambey Material Supplier Vs. M/S Om Sai Ram Agency	04/04/2019	Decided In April
12	NACT/1057/2018	09/05/2018	HDFC Bank Limited Vs. Satpal	04/04/2019	Decided In April
13	NACT/1059/2018	09/05/2018	HDFC Bank Limited Vs. Parvinder	04/04/2019	Decided In April
14	NACT/2358/2018	14/06/2018	M/S Jeetu Ram And Sons Vs. Best Foods Limited	05/04/2019	Decided In April
15	NACT/2359/2018	14/06/2018	M/S Harjinder Trading Co. Vs. Best Foods Limited	05/04/2019	Decided In April
16	NACT/1191/2017	04/05/2017	Kotak Mahindra Vs. Devender	08/04/2019	Decided In April
17	NACT/2061/2017	01/08/2017	Mahindra And Mahindra Financial Services Vs. Madan Kumar	08/04/2019	Decided In April
18	NACT/2295/2017	01/09/2017	Shiv Shakti Knit Fabs Vs. Ankur Sehgal	08/04/2019	Decided In April
19	NACT/2673/2017	12/10/2017	M/S Ramesh Trading Co. India Vs. M/S Pachranga Overseas	08/04/2019	Decided In April

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20	NACT/1404/2017	23/05/2017	M/S Vishnu Trading Company Vs. M/S Best Food Limited	09/04/2019	Decided In April	
21	NACT/2482/2017	22/09/2017	Pb. National Bank Vs. Sushil Kumar S/- Sant Ram	09/04/2019	Decided In April	
22	NACT/3015/2017	10/11/2017	Ram Pal Vs. Sunil Kumar	09/04/2019	Decided In April	
23	NACT/1257/2013	29/01/2013	Ashwani Kumar Vs. Prop. Shiv Kumar Aggarwal	10/04/2019	Decided In April	
24	NACT/1408/2017	23/05/2017	Rajender Singh Vs. Rajesh	10/04/2019	Decided In April	
25	NACT/2469/2017	22/09/2017	Raaga Home Furnishing Through Bhuri Ballabh Sharma Vs. M/S Karshni Furnishing Through Partner Deepak Kapoor	10/04/2019	Decided In April	
26	NACT/3379/2017	27/12/2017	Stile Incorporation Vs. Dinker Sanitation	10/04/2019	Decided In April	
27	NACT/2322/2018	12/06/2018	M/S Lady Engineering And Electric Works Vs. Mahalaxmi Agency	10/04/2019	Decided In April	
28	NACT/365/2018	14/02/2018	Anil Kumar Jain Vs. Best Food Limited	12/04/2019	Decided In April	
29	NACT/2258/2016	15/10/2016	M/S Aditya Textile Vs. M/S New Home	18/04/2019	Decided In April	
30	NACT/2325/2018	12/06/2018	Sachin Kumar Vs. M/S Raju Trading Company	18/04/2019	Decided In April	
31	NACT/2978/2017	03/11/2017	Pb. National Bank Vs. Vinod Kumar	19/04/2019	Decided In April	
32	NACT/983/2018	02/05/2018	Dr. Deepak Gupta Vs. Arv Holidays Pvt. Ltd.	20/04/2019	Decided In April	
33	NACT/822/2018	09/04/2018	Malkit Singh Vs. Pawan Kumar	23/04/2019	Decided In April	
34	NACT/2301/2018	07/06/2018	M/S Tamak Trading Company Vs. M/S Best Food Limited	23/04/2019	Decided In April	
35	NACT/1229/2017	09/05/2017	M/S Jaikishan Vs. M/S Best Food	24/04/2019	Decided In April	
36	NACT/1236/2017	10/05/2017	M/S Sahil Trading Vs. M/S Best Food	24/04/2019	Decided In April	
37	NACT/2292/2017	01/09/2017	Ashok Kapoor Vs. Tarun Kumar Nagpal	29/04/2019	Decided In April	
38	NACT/285/2018	30/01/2018	Maya Carpets Vs. Devyani Furnishing	29/04/2019	Decided In April	
39	NACT/2605/2017	04/10/2017	M/S Ruliya Ram Jagdish Chand Vs. Best Foods Ltd.	30/04/2019	Decided In April	
40	NACT/69/2017	09/01/2017	Preeti Wooltex Vs. Ritika Enterprises	01/05/2019	Decided In May	
41	NACT/1880/2016	31/08/2016	Ramesh Chand Vs. Lucky Ahuja	02/05/2019	Decided In May	
42	NACT/1362/2017	20/05/2017	M/S Ravi Trading Vs. Vakil Poultry	02/05/2019	Decided In May	
43	NACT/1991/2017	27/07/2017	Central Bank Of India Vs. Mahabir	03/05/2019	Decided In May	
44	NACT/420/2018	20/02/2018	Jagran Parkashan Ltd. Vs. Rishipal	03/05/2019	Decided In May	
45	NACT/2161/2017	21/08/2017	Sandeep Vs. Mahender Pal Jindal	04/05/2019	Decided In April	
46	NACT/616/2017	16/03/2017	Ishwar Singh Jaglan Vs. Rajesh Kumar	08/05/2019	Decided In May	
47	NACT/997/2018	02/05/2018	HDFC Bank Limited Vs. Seema Devi	08/05/2019	Decided In May	
48	NACT/775/2018	02/04/2018	Anil Dua Vs. Moksh Dingra	09/05/2019	Decided In May	
49	NACT/2466/2018	09/07/2018	Chawla Textile Vs. M/S Nng Import Export Pvt. Ltd.	15/05/2019	Decided In May	
50	NACT/1023/2018	05/05/2018	Pawan Kumar Vs. M/S Rajesh Foam House	18/05/2019	Decided In May	
51	NACT/246/2017	30/01/2017	Central Bank Of India Vs. Irfan	21/05/2019	Decided In May	
52	NACT/393/2018	15/02/2018	Bala Sundri Handloom Udyog Vs. Saraswati Trading Company	22/05/2019	Decided In May	
53	NACT/2627/2017	09/10/2017	Bala Sundari Handloom Udyog Vs. Sanjay Kumar	24/05/2019	Decided In May	
54	NACT/1069/2018	10/05/2018	M/S Navpreet Textiles Vs. M/S Arjava Living	27/05/2019	Decided In May	
55	NACT/263/2017	01/02/2017	M/S Royal Crop Science(India) Vs. Om Parkash	28/05/2019	Decided In May	

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56	NACT/2301/2017	04/09/2017	Central Bank Of India Vs. Jaimal Singh	28/05/2019	Decided In May	
57	NACT/804/2018	05/04/2018	Rajbir Singh Vs. Sajakat	28/05/2019	Decided In May	
58	NACT/2286/2018	05/06/2018	M/S Krish Trading Company Vs. Best Foods Ltd.	30/05/2019	Decided In May	
59	NACT/2283/2018	05/06/2018	M/S Mandeep Enterprises Vs. Best Foods Ltd.	30/05/2019	Decided In April	
60	NACT/2284/2018	05/06/2018	M/S Vivek Enterprises Vs. Best Food Ltd.	30/05/2019	Decided In April	
61	NACT/2285/2018	05/06/2018	M/S Kulbir Singh Sumit Kumar Vs. Best Foods Ltd.	30/05/2019	Decided In April	
62	NACT/2435/2017	18/09/2017	Punjab And Sind Bank Vs. Mahender	31/05/2019	Decided In May	
63	NACT/2247/2018	01/06/2018	Haryana Tourism Corporation Ltd Vs. Sohan Singh	31/05/2019	Decided In May	
64	NACT/2300/2018	07/06/2018	Goyal Teletec Vs. Ishan Traders	31/05/2019	Decided In May	
65	NACT/2196/2017	24/08/2017	Sarva Haryana Gramin Bank Vs. Sunil Kumar	03/06/2019	Decided In June	
66	NACT/2915/2017	31/10/2017	Raj Overseas Vs. M/S Rays Power	04/06/2019	Decided In June	
67	NACT/2914/2017	31/10/2017	Raj Overseas Vs. M/S Rays Power Experts Pvt. Ltd. Jaipur	04/06/2019	Decided In June	
68	NACT/3220/2017	12/12/2017	Raj Overseas Vs. M/S Rays Power	04/06/2019	Decided In June	
69	NACT/145/2018	11/01/2018	Raj Overseas Vs. M/S Rays Power Experts Pvt. Ltd.	04/06/2019	Decided In June	
70	NACT/486/2018	26/02/2018	Raj Overseas Vs. M/S Rays Power Experts Pvt. Ltd.	04/06/2019	Decided In June	
71	NACT/1061/2018	09/05/2018	Raj Overseas Vs. M/S Rays Power Experts Pvt. Ltd.	04/06/2019	Decided In June	
72	NACT/1062/2018	09/05/2018	Raj Overseas Vs. M/S Rays Power Experts Pvt. Ltd.	04/06/2019	Decided In June	
73	NACT/3200/2017	07/12/2017	Shish Pal Vs. Ali Hasan	10/06/2019	Decided In June	
74	NACT/678/2018	20/03/2018	Vikram Singh Vs. Ram Kumar	15/06/2019	Decided In June	
75	NACT/2460/2017	19/09/2017	Pawan Bhorla Vs. Raj Kumar	01/07/2019	Decided In July	
76	NACT/1806/2017	10/07/2017	Rajender Singh Vs. Raj Kumar	02/07/2019	Decided In July	
77	NACT/120/2018	10/01/2018	Dal Singh Vs. Rakesh Kumar	02/07/2019	Decided In July	
78	NACT/2876/2017	28/10/2017	Rajesh Kumar Vs. Sukhwinder @ Vicky	04/07/2019	Decided In July	
79	NACT/124/2018	10/01/2018	Joginder Vs. Minakshi Khanna	05/07/2019	Decided In July	
80	NACT/147/2018	11/01/2018	Raj Overseas Vs. M/S Kuldeep Impex Pvt. Ltd.	05/07/2019	Decided In July	
81	NACT/2462/2017	20/09/2017	M/S Ankit Kangan Palace Vs. Bharat Sachdeva	09/07/2019	Decided In May	
82	NACT/2183/2017	23/08/2017	Narender Malik Vs. Suresh	10/07/2019	Decide In July	
83	NACT/2302/2018	08/06/2018	Sahil Creations Vs. Kohinoor	11/07/2019	Decide In July	
84	NACT/2089/2017	04/08/2017	Krishan Kumar Vs. Mahesh Banga	12/07/2019	Decide In July	
85	NACT/803/2018	05/04/2018	Ravinder Kumar Jain Vs. Ashok Khurana	12/07/2019	Decide In July	
86	NACT/1589/2017	09/06/2017	Kapil Sharma Vs. Rajesh Anand	13/07/2019	Decide In July	
87	NACT/2260/2018	02/06/2018	Rohit Arora Vs. R.K. Sports	15/07/2019	Decide In July	
88	NACT/973/2017	25/04/2017	D.K. Udyog Vs. Ramesh Aggarwal	16/07/2019	Decide In July	
89	NACT/1039/2018	05/05/2018	State Bank Of India Vs. Parul	16/07/2019	Decide In July	
90	NACT/3149/2017	30/11/2017	The Panipat Urban Co. Op. Bank Ltd. Vs. Hardeep Singh	17/07/2019	Decide In July	
91	NACT/570/2018	05/03/2018	Sandeep Vs. Manoj Jain	18/07/2019	Decide In July	
92	NACT/482/2018	23/02/2018	Nisha Suneja Vs. Rohit Juneja	20/07/2019	Decide In July	

93	NACT/2111/2017	10/08/2017	Ajmer Vs. Akshay @ Guddu	25/07/2019	Decide In July	
94	NACT/2773/2017	18/10/2017	M/S R.K. Traders Vs. Jitender	25/07/2019	Decide In July	
95	NACT/2315/2018	12/06/2018	M/S Futuretex Textiles Pvt. Ltd. Vs. M/S Preet Textiles	26/07/2019	Decide In July	
96	NACT/395/2018	15/02/2018	Rajiv Saini Vs. Ranjeet Singh	29/07/2019	Decide In July	
97	NACT/2374/2017	12/09/2017	M/S Hanuman Textile Through Prop. Ashish Singhal Vs. M/S Bhagwan Textiles Through Prop. Manoj Kumar Sharma	30/07/2019	Decide In July	
98	NACT/2515/2017	25/09/2017	Sarva Haryana Gramin Bank Vs. Gajraj Singh	30/07/2019	Decide In July	
99	NACT/4/2018	02/01/2018	M/S Shiv Polymers Vs. M/S Atul Goyal And Sons(Huf)	30/07/2019	Decide In July	
100	NACT/227/2018	20/01/2018	Pb. National Bank Vs. Nand Lal	30/07/2019	Decide In July	
101	NACT/361/2018	14/02/2018	M/S Shiv Polymers Vs. M/S Atul Goyal And Sons	30/07/2019	Decide In July	
102	NACT/749/2018	27/03/2018	M/S Shiv Polymers Vs. M/S Atul Goyal And Sons (HUF)	30/07/2019	Decide In July	
103	NACT/2314/2018	12/06/2018	M/S Futuretex Textiles Pvt. Ltd. Vs. M/S Preet Textiles	30/07/2019	Decide In July	
104	NACT/2779/2017	23/10/2017	Jai Bhole Tyres Sole Vs. Pankaj Wadhwa	31/07/2019	Decide In July	
105	NACT/2169/2017	22/08/2017	M/S Baba Shyam Traders Vs. M/Sa Mayank Enterprises	03/08/2019	Decided In August	
106	NACT/2864/2017	26/10/2017	Parveen Kumar Vs. Mukesh Kumar Natvarlal Popat	05/08/2019	Decided In August	
107	NACT/363/2018	14/02/2018	M/S Shiv Polymers Vs. M/S Atul Goyal And Sons(Huf)	05/08/2019	Decided In August	
108	NACT/1923/2017	14/07/2017	Pb. National Bank Vs. Kamlesh Rani	06/08/2019	Decided In August	
109	NACT/2297/2017	04/09/2017	M/S Kavita Textiles Vs. M/S Sarthak International	07/08/2019	Decided In August	
110	NACT/7/2017	02/01/2017	Ganga Home Fashions Vs. Jagbir	08/08/2019	Decided In August	
111	NACT/2812/2017	24/10/2017	M/S Home Zone India Vs. M/S Best Western Ace Manor	08/08/2019	Decided In August	
112	NACT/1017/2018	04/05/2018	Salman Malik Vs. M/S P S Colour Lab	08/08/2019	Decided In August	
113	NACT/2026/2017	29/07/2017	Shree Radhey Textiles Vs. Pink City Collections	16/08/2019	Decided In August	
114	NACT/2151/2017	19/08/2017	M/S Tamak Trading Company Vs. M/S Richi Rich Agro Feeds Pvt Ltd	16/08/2019	Decided In August	
115	NACT/3020/2017	13/11/2017	Suraj Sales Corporation Vs. Anil Kumar	16/08/2019	Decided In August	
116	NACT/3301/2017	20/12/2017	Suraj Sales Corporation Vs. Anil Kumar	16/08/2019	Decided In August	
117	NACT/283/2018	29/01/2018	Suraj Sales Corporation Vs. Anil Kumar	16/08/2019	Decided In August	
118	NACT/649/2018	12/03/2018	Rajpal Singh Vs. Rohan Arora	20/08/2019	Decided In August	
119	NACT/3357/2017	21/12/2017	M/S Salasaar Balaji Handloom Company Vs. Vinod Kumar Yadav	22/08/2019	Decided In August	
120	NACT/581/2018	05/03/2018	Mahindra And Mahindra Financial Services Vs. Vijay Pal	22/08/2019	Decided In August	
121	NACT/2189/2017	24/08/2017	M/S Om Textiles Vs. M/S Shri Ganpati Textiles	26/08/2019	Decided In August	
122	NACT/2425/2017	14/09/2017	Saroj Bala Vs. Vijander	26/08/2019	Decided In August	
123	NACT/663/2018	15/03/2018	Shivam Handloom Industries Vs. Aman Overseas	28/08/2019	Decided In August	
124	NACT/1995/2017	28/07/2017	Sarva Haryana Gramin Bank Through Rajan Kumar Jayaswal Vs. Naushad S/- Nannu	29/08/2019	Decided In August	
125	NACT/70/2016	08/01/2016	Bhagwati Handloom Vs Sachin	30/08/2019	Decided In August	
126	NACT/310/2018	02/02/2018	Meena Devi Vs. Rajvir	30/08/2019	Decided In August	
127	NACT/978/2018	01/05/2018	Dainik Bhaskar Vs. M/S Batra Golden Steps	30/08/2019	Decided In August	
128	NACT/1090/2018	15/05/2018	Vivek Gupta Vs. M/S New Pindi Traders	30/08/2019	Decided In August	

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129	NACT/992/2018	02/05/2018	Mahindra And Mahindra Financial Services Vs. Jayant Tyagi	02/09/2019	Decided In September	
130	NACT/1680/2017	15/06/2017	M/S Shiv Poultries Vs. M/S Krishana Feed Mill	03/09/2019	Decided In September	
131	NACT/3097/2017	22/11/2017	M/S Shree Lakshmi Narayn Trading Co. Vs. M/S Shiv Ganga And Company	03/09/2019	Decided In September	
132	NACT/3241/2017	14/12/2017	Ramphal Vs. Ravinder Kumar	03/09/2019	Decided In September	
133	NACT/800/2018	04/04/2018	Anil Grover Vs. Kuber Carpets	03/09/2019	Decided In September	
134	NACT/1768/2017	10/07/2017	Vikram Rehlan Vs. Deepak Vij	04/09/2019	Decided In September	
135	NACT/326/2017	09/02/2017	M/S Aadi Home Collection Vs. M/S Krishna Handloom	05/09/2019	Decided In September	
136	NACT414/2017	20/02/2017	M/S Cholamandlam V/S Gurvinder Singh	05/09/2019	Decided In September	
137	NACT/2566/2017	03/10/2017	Uco Bank Vs. Pardeep Kumar	05/09/2019	Decided In September	
138	NACT/1356/2017	18/05/2017	Shubham Verma Vs. Abhishek Sharma	06/09/2019	Decided In September	
139	NACT/2120/2017	11/08/2017	M/S Panipat Wedding Planner Vs. M/S Ashoka Band	06/09/2019	Decided In September	
140	NACT/2464/2017	21/09/2017	Manoj Kumar V/S Parmod Jain	06/09/2019	Decided In September	
141	NACT/2858/2017	25/10/2017	Manoj Kumar Vs. Parmod Jain	06/09/2019	Decided In September	
142	NACT/1213/2017	08/05/2017	M/S Chawla Trading Company Ltd Vs. M/S Rameshwar Textiles	07/09/2019	Decided In September	
143	NACT/3284/2017	19/12/2017	M/S True Deal Vs. Gaurav Jindal	07/09/2019	Decided In September	
144	NACT/2297/2018	07/06/2018	The Panipat Urban Co-Operative Bank Ltd. Vs. Anil Kumar Saini	07/09/2019	Decided In September	
145	NACT/186/2017	19/01/2017	M/S Goel Cottex Vs. M/S Jai Balaji Trading Co	09/09/2019	Decided In September	
146	NACT/1293/2017	15/05/2017	Pb. National Bank Vs. Moti Lal	09/09/2019	Decided In September	
147	NACT/444/2017	22/02/2017	Sarva Haryana Gramin Bank Vs. Yasin	11/09/2019	Decided In September	
148	NACT/832/2017	12/04/2017	Mahindra And Mahindra Finance Company Vs. Bhim Sain	13/09/2019	Decided In September	
149	NACT/832/2018	10/04/2018	HDFC Bank Limited Vs. Darshan Lal	14/09/2019	Decided In September	
150	NACT/496/2017	03/03/2017	Sanjay Kumar Vs. Sachin Sharma	16/09/2019	Decided In September	
151	NACT/2059/2017	01/08/2017	M/S Pnd Sales Vs. M/S Sarthak International	16/09/2019	Decided In September	
152	NACT/2350/2017	08/09/2017	The Panipat Urban Co. Op. Bank Ltd. Vs. Rajinder Kumar	17/09/2019	Decided In September	
153	NACT/764/2016	02/04/2016	Joginder Handloom V/S Amit Bhai	18/09/2019	Decided In September	
154	NACT/860/2018	12/04/2018	HDFC Bank Limited Vs. Sahab Singh	18/09/2019	Decided In September	
155	NACT/2284/2017	30/08/2017	M/S Sapatgiri Texo Fab Vs. M/S Sarvyapi Handloom	19/09/2019	Decided In September	
156	NACT/1748/2017	05/07/2017	Nav Deep Bhalla S/-Kulbhushan Bhalla Vs. Deepak Vig S/- Jagan Nath Vig	20/09/2019	Decided In September	
157	NACT/2246/2018	01/06/2018	Haryana Tourism Corporation Ltd Vs. Kawal Kishore	20/09/2019	Decided In September	
158	NACT/327/2018	08/02/2018	M/S Khalsa Traders Vs. Sunil	21/09/2019	Decided In September	
159	NACT/2281/2018	05/06/2018	Central Bank Of India Vs. Jiwan Singh	21/09/2019	Decided In September	
160	NACT/3104/2017	27/11/2017	M/S Bcg Services Vs. Sushil Dhiman	23/09/2019	Decided In September	
161	NACT/1469/2017	30/05/2017	Bharti Khadi Gramudyog Mandal Vs. Vaishali Zila Khadi Gramudyog Sangh	24/09/2019	Decided In September	
162	NACT/2370/2017	11/09/2017	Amit Kumar Vs Devender	25/09/2019	Decided In September	
163	NACT/2924/2017	01/11/2017	Ram Kumar Vs. Pardeep Kumar	25/09/2019	Decided In September	

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164	NACT/674/2018	19/03/2018	M/S Raj Trading Co. Vs. Rajiv Gupta	25/09/2019	Decided In September	
165	NACT/2707/2017	16/10/2017	M/S Nice Textiles Vs. M/S New Unique Furnishing	26/09/2019	Decided In September	
166	NACT/51/2018	04/01/2018	M/S Maa Saraswati Fabrics Vs. M/S Fatima Handloom M.K	26/09/2019	Decided In September	
167	NACT/774/2017	06/04/2017	Balraj Jindal Vs. Mohmad Aarif Ali	27/09/2019	Decided In September	
168	NACT/802/2018	04/04/2018	M/S L.V. Udyog Vs. M/S Luxmi Textile Agencies	27/09/2019	Decided In September	
169	NACT/2248/2018	01/06/2018	Haryana Tourism Corporation Ltd Vs. Parveen Arora	27/09/2019	Decided In September	
170	NACT/634/2017	20/03/2017	Anil Kumar Bhatia Vs. Manoj Kumar	30/09/2019	Decided In September	
171	NACT/13/2018	02/01/2018	Pb. National Bank Vs. Satya Priya Verma	30/09/2019	Decided In September	
172	NACT/850/2018	11/04/2018	HDFC Bank Limited Vs. Harish Kumar	30/09/2019	Decided In September	
173	NACT/3075/2017	21/11/2017	Manoj Malik Vs. Krishan Kumar	01/10/2019	Decided In October	
174	NACT/2263/2018	04/06/2018	Rajinder Malik Vs. Sunil Kumar	03/10/2019	Decided In October	
175	NACT/3047/2017	16/11/2017	S.B Textiles Vs. Adicherla Sunil	04/10/2019	Decided In October	
176	NACT/787/2018	03/04/2018	Charanjeev Singh Vs. M/S Nuevosol Energy Pvt. Ltd.	05/10/2019	Decided In October	
177	NACT/2057/2017	01/08/2017	M/S Ronak Emporium Vs. M/S Karthikeyan Rexine Traders	09/10/2019	Decided In October	
178	NACT/2254/2016	14/10/2016	M/S Angels Feeds V/S M/S Sukhraj Poultry Farm	10/10/2019	Decided In October	
179	NACT/494/2018	26/02/2018	M/S Gobind Textiles Pvt. Ltd. Vs. M/S Naresh Handloom	10/10/2019	Decided In October	
180	NACT/2277/2018	05/06/2018	Uco Bank Vs. Sunil Kumar	10/10/2019	Decided In October	
181	NACT/2122/2017	11/08/2017	Amraj Vs. Mohan Kashyap	11/10/2019	Decided In October	
182	NACT/2633/2017	09/10/2017	Pb. National Bank Vs. Hari Kishan	11/10/2019	Decided In October	
183	NACT/3039/2017	15/11/2017	Jitender Vs. Govinda	11/10/2019	Decided In October	
184	NACT/1966/2016	14/09/2016	Ram Ishwar V/S J.M.D	14/10/2019	Decided In October	
185	NACT/3131/2017	28/11/2017	Amit Bhatia Vs. Ajay Juneja	14/10/2019	Decided In October	
186	NACT/2818/2017	24/10/2017	Ashupal Garg Vs. Suraj Parkash	15/10/2019	Decided In October	
187	NACT/1487/2017	02/06/2017	Dalel Singh Vs. Anjit	17/10/2019	Decided In October	
188	NACT/2/2018	02/01/2018	M/S Shiv Polymers Vs. M/S Atul Goyal And Sons(Huf)	18/10/2019	Decided In October	
189	NACT/2187/2017	24/08/2017	Satish Kumar Vs. Devender Ghangas	19/10/2019	Decided In October	
190	NACT/2918/2017	31/10/2017	M/S S. Tex Enterprises Vs. 3 V International	19/10/2019	Decided In October	
191	NACT/3207/2017	11/12/2017	I.B. (L), Bh. Educational Society Vs. Ram Kumar	19/10/2019	Decided In October	
192	NACT/3230/2017	13/12/2017	Mahindra And Mahindra Financial Services Vs. Sanjay Singh	19/10/2019	Decided In October	
193	NACT/681/2017	24/03/2017	Birampal Singh Vs. Shyam Singh	22/10/2019	Decided In October	
194	NACT/2087/2017	03/08/2017	M/S Chawla Textiles Vs. M/S Punjab Handloom	22/10/2019	Decided In October	
195	NACT/2175/2017	22/08/2017	M/S Ganpati Traders Vs. Pankaj	22/10/2019	Decided In October	
196	NACT/2235/2017	25/08/2017	M/S Chawla Textiles Vs. M/S Punjab Handloom	22/10/2019	Decide In October	
197	NACT/3114/2017	28/11/2017	Krishan Vs. Satish Kumar	22/10/2019	Decided In October	
198	NACT/353/2017	13/02/2017	M/S Royal Crop Science India Vs. Ajay Kumar Dubey	23/10/2019	Decided In October	
199	NACT/355/2017	14/02/2017	Pankaj Tyagi Vs. Sri Bala Ji Ceramics Pvt. Ltd.	23/10/2019	Decided In October	
200	NACT/916/2017	19/04/2017	Rahul Trading Co. Vs. Shahid Hussain	23/10/2019	Decided In October	

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201	NACT/26/2018	03/01/2018	Prarthana Woolltex Pvt. Ltd. Vs. M/S Naresh Handloom	30/10/2019	Decided In October	
202	NACT/45/2018	04/01/2018	Parathana Woolltex Pvt Ltd. Vs. M/S Naresh Handloom	30/10/2019	Decided In October	
203	NACT/383/2018	15/02/2018	M/S New Diamond Trading Co. Vs. M/S Naresh Handloom	30/10/2019	Decided In October	
204	NACT/1953/2017	20/07/2017	Shri Niwas Vs. Lalita	31/10/2019	Decided In October	
205	NACT/2526/2017	25/09/2017	Sr Overseas Vs. Simar Textile	31/10/2019	Decided In October	
206	NACT/3166/2017	02/12/2017	M/S Sahil Roadways Vs. Aarti	31/10/2019	Decided In October	
207	NACT/325/2018	07/02/2018	M/S Hbs Furnishing Vs. M/S Maa Mansa Handloom	01/11/2019	Decided In November	
208	NACT/3158/2017	01/12/2017	M/S Merz Traders Vs. M/S Om Ji Pharma	02/11/2019	Decided In November	
209	NACT/63/2017	07/01/2017	M/S Mahalakshmi Sales Corporation Vs. M/S Sharma Khad	06/11/2019	Decided In November	
210	NACT/1744/2017	04/07/2017	M/S Shree Krishan Kripa Feeds Vs. Mohammad Ashraf Bhatt	06/11/2019	Decided In November	
211	NACT/2302/2017	04/09/2017	M/S Finecrete Eco Blocks Pvt. Ltd. Vs. M/S Sharma Kalypso Pvt. Ltd.	06/11/2019	Decided In November	
212	NACT/2391/2017	13/09/2017	Yudhister S/- Muni Ram Vs. Satvir Verma S/- Ram Kishan Verma	06/11/2019	Decided In November	
213	NACT/3215/2017	11/12/2017	Parmod Kumar Vs. Das Associates	06/11/2019	Decided In November	
214	NACT/771/2017	06/04/2017	M/S Shree Nath Woolen Mills Vs. M/S Shakumbhari Enterprises	07/11/2019	Decided In November	
215	NACT/2996/2017	08/11/2017	M/S Haryana Petrochem Vs. M/S Krishna Textiles	07/11/2019	Decided In November	
216	NACT/2163/2017	21/08/2017	M/S Ganpati Traders Vs. Ankur	08/11/2019	Decided In November	
217	NACT/2427/2017	15/09/2017	Satish Kumar Vs. Ramesh Verma	08/11/2019	Decided In November	
218	NACT/3205/2017	11/12/2017	Haryana Tourism Corporation Ltd. Vs. Vinod Kumar	08/11/2019	Decided In November	
219	NACT/1725/2017	03/07/2017	M/S B.K Industries Vs. M/S Varad Industries	13/11/2019	Decided In November	
220	NACT/3129/2017	28/11/2017	M/S Shiv Products Vs. M/S Anurag Super Store	13/11/2019	Decided In November	
221	NACT/2107/2017	09/08/2017	Dheeraj Raheja Vs. Vikram	14/11/2019	Decided In November	
222	NACT/3252/2017	14/12/2017	Pankaj Garg Vs. Sucha Singh @ Sonu	14/11/2019	Decided In November	
223	NACT/203/2018	16/01/2018	M/S Shree Radhey Textiles Vs. Jitender Kumar	14/11/2019	Decided In November	
224	NACT/225/2018	20/01/2018	Hoshiyar Lal Vs. Joni Garg	14/11/2019	Decided In November	
225	NACT/598/2017	15/03/2017	M/S Nice Textiles Vs. M/S Unique Furnishing	15/11/2019	Decided In November	
226	NACT/2870/2017	27/10/2017	M/S Bharat Hatcheries Vs. Vinay Kumar Singh	15/11/2019	Decided In November	
227	NACT/2994/2017	08/11/2017	M/S Nice Textiles Vs. M/S New Unique Furnishing	15/11/2019	Decided In November	
228	NACT/1847/2017	11/07/2017	Uco Bank Vs. Balvinder Kaur	16/11/2019	Decided In November	
229	NACT/2109/2017	10/08/2017	Shiv Handloom Industry Vs. Lalit Juneja	16/11/2019	Decided In November	
230	NACT/2318/2017	06/09/2017	Vikram Saini Vs. Pawan Kumar	16/11/2019	Decided In November	
231	NACT/3217/2017	11/12/2017	Amit Kumar Vs. Das Associates	16/11/2019	Decided In November	
232	NACT/2703/2017	13/10/2017	Suraj Trading Prop. Charan Singh Vs. Kamal Deep	18/11/2019	Decided In November	
233	NACT/2907/2017	30/10/2017	Jai Karan Vs. Vikas	18/11/2019	Decided In November	
234	NACT/2928/2017	01/11/2017	M/S Rama Krishna Sanitary Store Vs. Tamanna Textiles	18/11/2019	Decided In November	
235	NACT/3173/2017	04/12/2017	Mahindra And Mahindra Financial Services Vs. Sunil	18/11/2019	Decided In November	
236	NACT/2922/2017	31/10/2017	S.B.Textiles Vs. Bombay Fashion Palace	19/11/2019	Decided In November	
237	NACT/3147/2017	30/11/2017	M/S Thanai Trading Co. Vs. M/S S.R.S. Foods	19/11/2019	Decided In November	

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238	NACT/3256/2017	15/12/2017	S.B. Textiles Vs. Fardibad Handloom	19/11/2019	Decided In November	
239	NACT/221/2018	18/01/2018	Sandeep Panwar Vs. Das Associates	19/11/2019	Decided In November	
240	NACT/1756/2017	05/07/2017	Om Tech Construction Vs. M/S Manglam Sales And Service	20/11/2019	Decided In November	
241	NACT/1968/2017	24/07/2017	Balwan Singh Dahiya Vs. Neetu	21/11/2019	Decided In November	
242	NACT/2083/2017	03/08/2017	M/S Tarkesh Enterprises Vs. M/S Rakesh Impex	21/11/2019	Decided In November	
243	NACT/3347/2017	21/12/2017	Parbha Rani Vs. Naveen Kumar	21/11/2019	Decided In November	
244	NACT/231/2018	23/01/2018	M/S Krishna International Vs. M/S Shivam Textiles	21/11/2019	Decided In November	
245	NACT/647/2017	22/03/2017	Dheeraj Raheja Vs. Krishan Kumar	22/11/2019	Decided In November	
246	NACT/1280/2017	12/05/2017	Kshitij Shingla Vs. Sachin Aggarwal	22/11/2019	Decided In November	
247	NACT/2115/2017	10/08/2017	Allahabad Bank Through Vijay Singh Vs. Pal Singh S/- Surender Singh	22/11/2019	Decided In November	
248	NACT/2127/2017	16/08/2017	Sushil Kumar Kalson Vs. Pardeep Kumar	22/11/2019	Decided In November	
249	NACT/20/2018	03/01/2018	Dainik Bhaskar Vs. Sachin Ahuja	22/11/2019	Decided In November	
250	NACT/48/2017	06/01/2017	Monika Vs. Nisha Kapoor	23/11/2019	Decided In November	
251	NACT/835/2017	12/04/2017	Mahindra And Mahindra Financial Services Vs. Raj Singh	23/11/2019	Decided In November	
252	NACT/211/2018	17/01/2018	Jile Singh Vs. Dheeraj Bahl	23/11/2019	Decided In November	
253	NACT/2314/2017	06/09/2017	Om Parkash Vs. Veracious Laboratories	25/11/2019	Decided In November	
254	NACT/2514/2017	25/09/2017	Sarva Haryana Gramin Bank Vs. Nafe Singh	25/11/2019	Decided In November	
255	NACT/2717/2017	16/10/2017	Sarva Haryana Gramin Bank Vs. Rajinder Kumar	25/11/2019	Decided In November	
256	NACT/1977/2017	25/07/2017	Anil Goel Vs. Ambay Handycrafts	27/11/2019	Decided In November	
257	NACT/2282/2017	29/08/2017	Amit Rana S/- Subash Rana Vs. Anil Kumar S/- Sube Singh	27/11/2019	Decided In November	
258	NACT/91/2018	08/01/2018	Virender Singh Vs. Rohtash	27/11/2019	Decided In November	
259	NACT/2502/2017	25/09/2017	Sarva Haryana Gramin Bank Vs. Rajinder Kumar	28/11/2019	Decided In November	
260	NACT/2619/2017	09/10/2017	Rani Vs. Maayas Infotech Pvt. Ltd	28/11/2019	Decided In November	
261	NACT/3051/2017	17/11/2017	M/S Shree Paras Textile Vs. M/S Rajinder Handloom Store	28/11/2019	Decided In November	
262	NACT/3184/2017	06/12/2017	M/S Sant Kabir Trading Company Vs. M/S Nagar Handloom Pvt. Ltd	28/11/2019	Decided In November	
263	NACT/175/2018	15/01/2018	Azad Singh Vs. Jitender Kumar	28/11/2019	Decided In November	
264	NACT/1866/2017	13/07/2017	Raj Singh Maan Vs. Simran	29/11/2019	Decided In November	
265	NACT/2607/2017	06/10/2017	Satish Saini Vs. Karan Singh Saini	29/11/2019	Decided In November	
266	NACT/357/2018	12/02/2018	Kawaljeet Singh Vs. Sunder Lal	29/11/2019	Decided In November	
267	NACT/1997/2017	28/07/2017	Ravinder Dahiya S/- Ved Karan Vs. Sumesh Bhatia S/- Sudesh Kumar Bhatia	02/12/2019	Decided In December	
268	NACT/2193/2017	24/08/2017	Sarva Haryana Gramin Bank Vs. Satyawan	02/12/2019	Decided In December	
269	NACT/3372/2017	22/12/2017	Balwan Singh Vs. Tushar Sehgal	02/12/2019	Decided In December	
270	NACT/317/2018	05/02/2018	M/S Unitech Process Control Vs. Purnima Singh	03/12/2019	Decided In December	
271	NACT/2134/2017	18/08/2017	M/S Shree Shuham Communication Vs. M/S Singh Enterprises	04/12/2019	Decided In December	
272	NACT/277/2018	29/01/2018	Shree Shyam Industries Vs. M/S Accord Furnishing Pvt. Ltd.	04/12/2019	Decided In December	
273	NACT/1894/2017	13/07/2017	Mohan Lal Saini Vs. Dinesh	05/12/2019	Decided In December	

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274	NACT/2719/2017	16/10/2017	Sarva Haryana Gramin Bank Vs. Sukhwinder Singh	05/12/2019	Decided In December	
275	NACT/3073/2017	20/11/2017	Rajender Vs. Shyam Lal	05/12/2019	Decided In December	
276	NACT/3176/2017	05/12/2017	M/S Sandeep Transport Co.(REGD.) Vs. Pritam Singh	05/12/2019	Decided In December	
277	NACT/3248/2017	14/12/2017	M/S Om Shree Durga Enterprises Vs. M/S Satnam Traders	05/12/2019	Decided In December	
278	NACT/2729/2017	16/10/2017	Sarva Haryana Gramin Bank Vs. Sidhartha Singh	06/12/2019	Decided In December	
279	NACT/271/2018	25/01/2018	Chhavi Gupta Vs. M/S J.R. Home Fabs	06/12/2019	Decided In December	
280	NACT/2394/2017	13/09/2017	M/S Paras Traders Vs. Jai Jagdish	09/12/2019	Decided In December	
281	NACT/2423/2017	14/09/2017	M/S Royal Crop Science India Vs. Harvinder Singh	09/12/2019	Decided In December	
282	NACT/2613/2017	06/10/2017	Ashok Kumar Vs. M/S Gian Agro Industry	09/12/2019	Decided In December	
283	NACT/2737/2017	16/10/2017	Sarva Haryana Gramin Bank Vs. Aadesh Kumar	09/12/2019	Decided In December	
284	NACT/3211/2017	11/12/2017	Deepak Vs. Karvinder	09/12/2019	Decided In December	
285	NACT/149/2018	12/01/2018	M/S Asha Velvet Vs. Rajinder	09/12/2019	Decided In December	
286	NACT/367/2018	14/02/2018	M/S Shree Krishna Enterprises Vs. M/S G.B. Infrastructure	09/12/2019	Decided In December	
287	NACT/2316/2017	06/09/2017	Narender Kumar Vs. Ranbir Singh	10/12/2019	Decided In December	
288	NACT/2872/2017	27/10/2017	Sandeep Kumar Vs. Sushil Kumar	10/12/2019	Decided In December	
289	CRM/259/2017	13/12/2017	Rajesh Kumar Vs. M/S Indian Art Exports	10/12/2019	Decided In December	
290	NACT/1220/2017	08/05/2017	Pdpc Bank Vs. Manga@Mange Ram	11/12/2019	Decided In December	
291	NACT/3292/2017	19/12/2017	M/S Furnishing India Vs. Shihabudeen Maideenkunju	11/12/2019	Decided In December	
292	NACT/1924/2017	14/07/2017	Pb. National Bank Vs. Darshna Rani	12/12/2019	Decided In December	
293	NACT/2179/2017	23/08/2017	Ravinder Kumar Vs. Jasvinder Singh	12/12/2019	Decided In December	
294	NACT/2237/2017	25/08/2017	M/S Vishesh Embroderly Vs. M/S Naresh Handloom	12/12/2019	Decided In December	
295	NACT/2352/2017	08/09/2017	The Panipat Urban Co. Op. Bank Ltd. Vs. Jai Bhagwan	12/12/2019	Decided In December	
296	NACT/2519/2017	25/09/2017	Sarva Haryana Gramin Bank Vs. Naima	12/12/2019	Decided In December	
297	NACT/17/2018	03/01/2018	Vijay Narang Vs. Naresh Kumar	12/12/2019	Decided In December	
298	NACT/2368/2017	11/09/2017	Haryana Tourism Corporation Ltd. Vs. Kanwal	13/12/2019	Decided In December	
299	NACT/2475/2017	22/09/2017	Pb. National Bank Through Manager Vs. Sunil S/ O Mithun	13/12/2019	Decided In December	
300	NACT/319/2018	07/02/2018	Joginder Vs. Shama Rani@ Sapna	13/12/2019	Decided In December	
301	NACT/1848/2017	11/07/2017	Uco Bank Vs. Sukhvinder Kaur	14/12/2019	Decided In December	
302	NACT/1898/2017	13/07/2017	New Ganpati Electronics Vs. Deepak Sharma	14/12/2019	Decided In December	
303	NACT/2358/2017	11/09/2017	M/S Ramesh Fruit Agency Vs. M/S Kanak Fruit Co.	14/12/2019	Decided In December	
304	NACT/2517/2017	25/09/2017	Sarva Haryana Gramin Bank Vs. Rekha	14/12/2019	Decided In December	
305	NACT/2499/2017	25/09/2017	Sarva Haryana Gramin Bank Vs. Rani	14/12/2019	Decided In December	
306	NACT/3350/2017	21/12/2017	Pb. National Bank Vs. Ram Niwas	14/12/2019	Decided In December	
307	NACT/1999/2017	29/07/2017	Sukhija Textiles Vs. M/S Vinod Kumar Chellaram	16/12/2019	Decided In December	
308	NACT/2715/2017	16/10/2017	Sarva Haryana Gramin Bank Vs. Rajinder Kumar	16/12/2019	Decided In December	
309	NACT/2926/2017	01/11/2017	Bhagmal Nain Vs. Vinod Kumar	16/12/2019	Decided In December	
310	NACT/264/2018	25/01/2018	Yashpal Vs. Vinod Kumar	16/12/2019	Decided In December	

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311	NACT/1846/2017	11/07/2017	Uco Bank Vs. Jaipal	17/12/2019	Decided In December	
312	NACT/1849/2017	11/07/2017	Uco Bank Vs. Paramjeet Kaur	17/12/2019	Decided In December	
313	NACT/1850/2017	11/07/2017	Uco Bank Vs. Simran Kaur	17/12/2019	Decided In December	
314	NACT/2299/2017	04/09/2017	M/S Ramdhari Prem Chand Jain Vs. Amira Pure Foods Pvt. Ltd.	17/12/2019	Decided In December	
315	NACT/2510/2017	25/09/2017	Sarva Haryana Gramin Bank Vs. Hasina	17/12/2019	Decided In December	
316	NACT/2595/2017	04/10/2017	M/S Divine Enterprises Vs. Amira Pure Foods Pvt. Ltd.	17/12/2019	Decided In December	
317	NACT/2597/2017	04/10/2017	M/S Gyani Ram Ruliya Ram Vs. Amira Pure Foods Pvt. Ltd.	17/12/2019	Decided In December	
318	NACT/2695/2017	13/10/2017	M/S Ruliya Ram Vs. Amira Pure Foods	17/12/2019	Decided In December	
319	NACT/2697/2017	13/10/2017	M/S Jai Narain Vs. Amira Pure Foods	17/12/2019	Decided In December	
320	NACT/1637/2016	22/07/2016	M/S Raj Trading V/S Chintapurni Foods	19/12/2019	Decided In December	
321	NACT/2055/2017	01/08/2017	M/S Ronaks Emporium Vs. M/S Karthikeyan Rexine Traders	19/12/2019	Decided In December	
322	NACT/2062/2017	01/08/2017	Mahindra And Mahindra Financial Services Vs. Rajesh Gupta	19/12/2019	Decided In December	
323	NACT/2380/2017	12/09/2017	Anil Kumar Vs. Naveen Kharb	19/12/2019	Decided In December	
324	NACT/2508/2017	25/09/2017	Sarva Haryana Gramin Bank Vs. Aadesh Kumar	19/12/2019	Decided In December	
325	NACT/2734/2017	16/10/2017	Sarva Haryana Gramin Bank Vs. Adesh Kumar	19/12/2019	Decided In December	
326	NACT/3004/2017	09/11/2017	Kundan International Pvt. Ltd. Vs. M/S Pahwa Plastic Pvt. Ltd.	19/12/2019	Decided In December	
327	NACT/273/2018	29/01/2018	Mahender Kumar Kapoor Vs. Sushil Kumar	19/12/2019	Decided In December	
328	NACT/1364/2017	20/05/2017	M/S Ravi Trading Company Vs. Rohit Poultry Farm	20/12/2019	Decided In December	
329	NACT/2327/2017	07/09/2017	M/S Deshwal Sunrise Company Vs. Amira Pure Foods Private Ltd.	20/12/2019	Decided In December	
330	NACT/2500/2017	25/09/2017	Sarva Haryana Gramin Bank Vs. Naima	20/12/2019	Decided In December	
331	NACT/2537/2017	27/09/2017	M/S Naveen Trading Co. Vs. Amira Pure Foods Pvt. Ltd.	20/12/2019	Decided In December	
332	NACT/3077/2017	21/11/2017	M/S Amit Handloom Vs. M/S S.K. Handloom	20/12/2019	Decided In December	
333	NACT/281/2018	29/01/2018	Sarva Haryana Gramin Bank Vs. Maninder Pal Singh	20/12/2019	Decided In December	
334	NACT/1710/2017	21/06/2017	M/S Jessa Ram Khushi Ram Through Its Spa Ashok Kumar Vs. M/Ssounudarya Handloom Though Its Prop. Sh. H.N. Ranga Swamy	21/12/2019	Decided In December	
335	NACT/2377/2017	12/09/2017	Central Bank Of India Vs. Suresh	21/12/2019	Decided In December	
336	NACT/2376/2017	12/09/2017	Central Bank Of India Vs. Sandeep Kumar	21/12/2019	Decided In December	
337	NACT/2601/2017	04/10/2017	M/S Naveen Enterprises Vs. Amira Pure Foods Pvt. Ltd.	21/12/2019	Decided In December	
338	NACT/2617/2017	07/10/2017	Rifakat Vs. Iiiyas	21/12/2019	Decided In December	
339	NACT/2683/2017	13/10/2017	M/S Mange Ram Randeep Kumar Vs. Amira Pure Foods Pvt. Ltd.	21/12/2019	Decided In December	
340	NACT/268/2018	25/01/2018	Sandeep Kumar Vs. Parvesh Kumar	21/12/2019	Decided In December	
341	NACT/260/2018	25/01/2018	M/S J. J. Overseas Vs. Nitin	21/12/2019	Decided In December	
342	NACT/1/2017	02/01/2017	Manoj Chits Pvt. Ltd. Vs. Shivam Yarn Traders	03/01/2020	Decided In January	
343	NACT/1989/2017	27/07/2017	Narender S/- Satbir Singh Vs. Veena - W/ Pawan	03/01/2020	Decided In January	
344	NACT/3258/2017	16/12/2017	Devender Vs. Krishan Kumar Tyagi	03/01/2020	Decided In January	
345	NACT/1844/2017	11/07/2017	Uco Bank Vs. Suman	04/01/2020	Decided In January	
346	NACT/1851/2017	11/07/2017	Uco Bank Vs. Kiran	04/01/2020	Decided In January	

347	NACT/2693/2017	13/10/2017	M/S Krishna Vs. Amira Pure Foods	04/01/2020	Decided In January	
348	NACT/3009/2017	09/11/2017	Vijay Goel Vs. Vikas Gupta	04/01/2020	Decided In January	
349	NACT/2681/2017	13/10/2017	Sarita Vs. Kuldeep Kamal	06/01/2020	Decided In January	
350	NACT/2979/2017	03/11/2017	Pb. National Bank Vs. Kavita	06/01/2020	Decided In January	
351	NACT/2874/2017	28/10/2017	M/S Anandtex International Pvt. Ltd. Vs. M/S Savitri Engineering Products	08/01/2020	Decided In January	
352	NACT/3263/2017	19/12/2017	Mukta Medical Hall Vs. Rohit Medicose	08/01/2020	Decided In January	
353	NACT/334/2018	12/02/2018	Shree Shyam Industries Vs. M/S Accord Furnishing Pvt. Ltd.	08/01/2020	Decided In January	
354	NACT/369/2018	14/02/2018	M/S Saini Electronics Vs. Sandeep	08/01/2020	Decided In January	
355	NACT/1900/2017	14/07/2017	M/S Devico Fab Vs. Sunoj K Balan And Associates	09/01/2020	Decided In January	
356	NACT/1926/2017	14/07/2017	Pb. National Bank Vs. Meenakshi Khanna	09/01/2020	Decided In January	
357	NACT/2325/2017	07/09/2017	M/S Bhagat Ram Ishwar Dayal Vs. Amira Pure Food Private Ltd.	09/01/2020	Decided In January	
358	NACT/2331/2017	07/09/2017	M/S Madhur Trading Co. Vs. Amira Pure Foods Pvt. Ltd.	09/01/2020	Decided In January	
359	NACT/2535/2017	27/09/2017	M/S Mandeep Enterprises Vs. Amira Pure Foods Pvt. Ltd.	09/01/2020	Decided In January	
360	NACT/2603/2017	04/10/2017	M/S Lachi Ram Shiri Baghwan Vs. Amira Pure Foods Pvt. Ltd.	09/01/2020	Decided In January	
361	NACT/2647/2017	10/10/2017	M/S Sarpanch Trading Co. Vs. Amira Pure Foods Pvt. Ltd.	09/01/2020	Decided In January	
362	NACT/2649/2017	10/10/2017	M/S J.P. Enterprises Vs. Amira Pure Foods Pvt. Ltd.	09/01/2020	Decided In January	
363	NACT/2651/2017	10/10/2017	M/S Shiv Charan Sunil Kumar Vs. Amira Pure Foods Pvt. Ltd.	09/01/2020	Decided In January	
364	NACT/337/2018	12/02/2018	Sonu Vs. Das Associates	09/01/2020	Decided In January	
365	NACT/1927/2017	14/07/2017	Rajender Parsad Vs. Raj Kumar	10/01/2020	Decided In January	
366	NACT/2333/2017	07/09/2017	M/S D.N. Enterprises Vs. Amira Pure Foods Pvt. Ltd.	10/01/2020	Decided In January	
367	NACT/2545/2017	27/09/2017	M/S Jeet Singh Raj Singh Vs. Amira Pure Foods Pvt. Ltd.	10/01/2020	Decided In January	
368	NACT/2691/2017	13/10/2017	M/S Partik Trading Vs. Amira Pure Foods	10/01/2020	Decided In January	
369	NACT/2197/2017	24/08/2017	Sarva Haryana Gramin Bank Vs. Naveen Kumar	13/01/2020	Decided In January	
370	NACT/2335/2017	07/09/2017	M/S Dharpal Satish Vs. Amira Pure Foods Pvt. Ltd.	13/01/2020	Decided In January	
371	NACT/2337/2017	07/09/2017	M/S Vijay Enterprises Vs. Amira Pure Foods Pvt. Ltd.	13/01/2020	Decided In January	
372	NACT/2323/2017	07/09/2017	M/S Krishan Singh Vs. Amira Pure Foods Private Ltd.	13/01/2020	Decided In January	
373	NACT/2501/2017	25/09/2017	Sarva Haryana Gramin Bank Vs. Monu	13/01/2020	Decided In January	
374	NACT/2539/2017	27/09/2017	M/S Tika Ram Kewal Ram Vs. Amira Pure Foods Pvt. Ltd.	13/01/2020	Decided In January	
375	NACT/2687/2017	13/10/2017	M/S Ramdhari Vs. Amira Foods Pure	13/01/2020	Decided In January	
376	NACT/1421/2017	24/05/2017	Indkus Biotech India Vs. Madhuri Raghuvanshi	14/01/2020	Decided In January	
377	NACT/2569/2017	03/10/2017	Shri Kant Nayak Vs. Nihar Ranjan Mallick	14/01/2020	Decided In January	
378	NACT/89/2018	08/01/2018	Anil Kumar Vs. Ashwani	14/01/2020	Decided In January	
379	NACT/1043/2017	27/04/2017	Amit Malik Vs. Deepak Kumar Kashyap	15/01/2020	Decided In January	
380	NACT/1732/2017	03/07/2017	M/S Shree Krishan Kripa Feeds Vs. Feroz Ahmad Khan	15/01/2020	Decided In January	
381	NACT/2051/2017	31/07/2017	Kamal Juneja Vs. Shri Shreeram Bhiyaram	15/01/2020	Decided In January	
382	NACT/2064/2017	01/08/2017	Mahindra And Mahindra Financial Services Vs. Sukhwinder	15/01/2020	Decided In January	

383	NACT/2631/2017	09/10/2017	Pb. National Bank Vs. Goutam Kumar	15/01/2020	Decided In January	
384	NACT/3192/2017	06/12/2017	M/S Gourav Velvet Vs. M/S Naresh Handloom	15/01/2020	Decided In January	
385	NACT/83/2018	08/01/2018	Ravinder Vs. Shri Ram Bhaj	15/01/2020	Decided In January	
386	NACT/1691/2017	15/06/2017	Suresh Dhingra Vs. Ripusudan Dubey	16/01/2020	Decided In January	
387	NACT/2575/2017	04/10/2017	Ishwar Bansal Vs. Pawan	16/01/2020	Decided In January	
388	NACT/3299/2017	20/12/2017	M/S Navpreet Textiles Vs. M/S Rajinder Handloom Store	16/01/2020	Decided In January	
389	NACT/952/2017	20/04/2017	Icici Bank Ltd. Vs. Rakesh Saini	17/01/2020	Decided In January	
390	NACT/2159/2017	21/08/2017	Rinku Sharma Vs. Rakesh Kumar Saini	17/01/2020	Decided In January	
391	NACT/2155/2017	21/08/2017	Hygiene Feeds And Farms Private Ltd. Vs. M/S Anas Enterprises	17/01/2020	Decided In January	
392	NACT/2481/2017	22/09/2017	Pb. National Bank Vs. Mohit Kumar S/- Jeet Singh	17/01/2020	Decided In January	
393	NACT/2736/2017	16/10/2017	Sarva Haryana Gramin Bank Vs. Sheespal	17/01/2020	Decided In January	
394	NACT/3108/2017	27/11/2017	M/S Annapurna Handloom Vs. M/S D.P. Handloom	17/01/2020	Decided In January	
395	NACT/3007/2017	09/11/2017	Surender BharDWaj Vs. Amit Kalra	18/01/2020	Decided In January	
396	NACT/3154/2017	01/12/2017	Yogesh Kumar Vs. Avinash Sharma	18/01/2020	Decided In January	
397	NACT/2718/2017	16/10/2017	Sarva Haryana Gramin Bank Vs. Jai Bhagwan Singh	20/01/2020	Decided In January	
398	NACT/3099/2017	22/11/2017	Raj Kumari Vs. Sandeep Kumar	20/01/2020	Decided In January	
399	NACT/3186/2017	06/12/2017	Deepal Vs. Sachin Chauhan	20/01/2020	Decided In January	
400	NACT/1774/2017	10/07/2017	M/S Vishesh Woolen Mills Vs. Suresh Kumar Jain	21/01/2020	Decided In January	
401	NACT/3234/2017	13/12/2017	Manmohan Dhiman Vs. Ankur	21/01/2020	Decided In January	
402	NACT/3311/2017	20/12/2017	Sarva Haryana Gramin Bank Vs. Kartar Singh	21/01/2020	Decided In January	
403	NACT/414/2018	16/02/2018	Sachdeva Traders Vs. Kartar Singh	21/01/2020	Decided In January	

Action Plan 2019-20 Relating to the Court of Sh. Ashutosh, JMJC, PANIPAT

Sr. No.	CASE NO	Date of Registration	Party Name	Next Date	Stage	
1	NACT/683/2019	01/01/2011	Omparkash V/S M.D Group	01/04/2019	Decided	
2	NACT/2718/2018	16/08/2018	Anil V/S Kuldeep	01/04/2019	Decided	
3	NACT/1201/2017	05/05/2017	M/S Lachi Ram V/S Best Food	02/04/2019	Decided	
4	NACT/1190/2018	25/05/2018	Harjinder V/S Best Food	02/04/2019	Decided	
5	NACT/1185/2018	25/05/2018	Jeet Ram V/S Best Food	02/04/2019	Decided	
6	NACT/3589/2018	17/12/2018	Veerpal V/S Nikhil	02/04/2019	Decided	
7	NACT/1317/2017	16/05/2017	HDFC Bank Limited Vs Sandeep	02/04/2019	Decided	
8	NACT/456/2018	23/02/2018	HDFC Bank Limited Vs Santosh	02/04/2019	Decided	
9	NACT/06/2017	02/01/2017	Sunil V/S Ashok	03/04/2019	Decided	
10	NACT/6/2017	02/01/2017	Sunil Kumar Vs Ashok Kumar Ruhai	03/04/2019	Decided	
11	NACT/765/2018	30/03/2018	Jatin V/S Subhash	04/04/2019	Decided	
12	NACT/2947/2018	20/09/2018	Pirithi V/S Ravinder	04/04/2019	Decided	
13	NACT/3140/2018	16/10/2018	M/S J.D Loomtex V/S M/S Rajat	04/04/2019	Decided	

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14	NACT/1556/2018	22/05/2018	Dainik Bhaskar V/S Sweety	05/04/2019	Decided	
15	NACT/2621/2018	30/07/2018	Rajbir V/S Jai Mata	05/04/2019	Decided	
16	NACT/3413/2018	21/11/2018	Aashu V/S Delhi U.P	05/04/2019	Decided	
17	NACT/1156/2018	22/05/2018	Dainik Bhaskar Having Its Office Plot No. 42-43, Sector-29, Huda, Panipat Vs Ms. Sweety W/O Sandeep Singh	05/04/2019	Decided	
18	NACT/2570/2017	03/10/2017	Dhan Laxmi V/S Mainpal	06/04/2019	Decided	
19	NACT/628/2018	08/03/2018	Shiv Polymers V/S Atul Goyal	06/04/2019	Decided	
20	NACT/2792/2018	30/08/2018	Suresh V/S Joginder	06/04/2019	Decided	
21	NACT/2060/2017	01/08/2017	M/S Panipat V/S Dolphin	08/04/2019	Decided	
22	NACT/2186/2017	24/08/2017	Surya Trader V/S Virender	08/04/2019	Decided	
23	NACT/3055/2017	17/11/2017	Parmod V/S Aarti	08/04/2019	Decided	
24	NACT/2499/2018	16/07/2018	Gagan V/S Hamrish	08/04/2019	Decided	
25	NACT/2580/2018	24/07/2018	M/S Floor Impact Vs M/S H.H. Enterprise	08/04/2019	Decided	
26	NACT/758/2017	06/04/2017	HDFC V/S Amit	09/04/2019	Decided	
27	NACT/92/2017	10/01/2017	HDFC V/S Pawan	09/04/2019	Decided	
28	NACT/1185/2017	04/05/2017	HDFC V/S Vikram	09/04/2019	Decided	
29	NACT/1253/2017	11/05/2017	HDFC V/S Suman	09/04/2019	Decided	
30	NACT/1255/2017	11/05/2017	HDFC V/S Suchitra	09/04/2019	Decided	
31	NACT/1261/2017	11/05/2017	HDFC V/S Puneet	09/04/2019	Decided	
32	NACT/1269/2017	11/05/2017	HDFC V/S Ramesh	09/04/2019	Decided	
33	NACT/1353/2017	18/05/2017	HDFC V/S Sohan Singh	09/04/2019	Decided	
34	NACT/1521/2017	06/06/2017	HDFC V/S Satpal	09/04/2019	Decided	
35	NACT/1522/2017	06/06/2017	HDFC V/S Satyavir	09/04/2019	Decided	
36	NACT/1538/2017	06/06/2017	HDFC V/S Rajinder	09/04/2019	Decided	
37	NACT/1540/2017	06/06/2017	HDFC V/S Sunil	09/04/2019	Decided	
38	NACT/1544/2017	06/06/2017	HDFC V/S Neelam	09/04/2019	Decided	
39	NACT/1567/2017	08/06/2017	HDFC V/S Rakesh	09/04/2019	Decided	
40	NACT/1577/2017	08/06/2017	HDFC V/S Bharti Sharma	09/04/2019	Decided	
41	NACT/1615/2017	12/06/2017	HDFC V/S Raju	09/04/2019	Decided	
42	NACT/2030/2017	31/07/2017	HDFC V/S Ranjit	09/04/2019	Decided	
43	NACT/2390/2017	13/09/2017	HDFC V/S Sandeep	09/04/2019	Decided	
44	NACT/2893/2017	30/10/2017	HDFC V/S Deshpal	09/04/2019	Decided	
45	NACT/2929/2017	01/11/2017	Baldevraj V/S M/S New Shree	09/04/2019	Decided	
46	NACT/2941/2017	03/11/2017	HDFC V/S Sandeep	09/04/2019	Decided	
47	NACT/254/2018	25/01/2018	HDFC V/S Karan Singh	09/04/2019	Decided	
48	NACT/2222/2018	29/05/2018	HDFC V/S Sukhvinder	09/04/2019	Decided	
49	NACT/2744/2018	21/08/2018	Jagdish V/S Dilbag	09/04/2019	Decided	

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50	NACT/2740/2018	21/08/2018	The Panipat Co. V/S Tomar	09/04/2019	Decided	
51	NACT/2936/2018	19/09/2018	Jagdish V/S Dilbag	09/04/2019	Decided	
52	NACT/3257/2018	31/10/2018	HDFC V/S Deepak	09/04/2019	Decided	
53	NACT/3461/2018	29/11/2018	HDFC V/S Rakesh	09/04/2019	Decided	
54	NACT/38/2016	04/01/2016	Nawed Vs M/S Shree Nath	12/04/2019	Decided	
55	NACT/1199/2017	05/05/2017	Vishal International Vs Ashok Jain	12/04/2019	Decided	
56	NACT/2311/2017	05/09/2017	Azad Singh Vs Amit	12/04/2019	Decided	
57	NACT/518/2017	06/03/2017	M/S Cholamandalam Investment And Finanace Co. Ltd. Vs Subhash	12/04/2019	Decided	
58	NACT/2593/2018	26/07/2018	Azad Vs Dilbag Singh	18/04/2019	Decided	
59	NACT/2608/2017	06/10/2017	Surplus Vs Raj Home	20/04/2019	Decided	
60	NACT/902/2018	18/04/2018	M/S Bala Sundri Vs Arvind	20/04/2019	Decided	
61	NACT/1137/2018	19/05/2018	M/S Parteek Vs Best Food	22/04/2019	Decided	
62	NACT/2504/2018	17/07/2018	M/S Sushila V/S M/S Shivam	22/04/2019	Decided	
63	NACT/2540/2018	19/07/2018	M/S Ram Bhaj Vs Best Food	22/04/2019	Decided	
64	NACT/2607/2018	26/07/2018	M/S Ram Karan Vs. Best Food	22/04/2019	Decided	
65	NACT/352/2013	29/09/2012	Kashmiri Lal Vs Pardeep	23/04/2019	Decided	
66	NACT/693/2014	21/03/2014	Kashmiri Lal Vs. Rachna	23/04/2019	Decided	
67	NACT/638/2015	10/06/2015	Rajan V/S Pardeep	23/04/2019	Decided	
68	NACT/2223/2018	29/05/2018	HDFC Bank Vs Surender	23/04/2019	Decided	
69	NACT/2328/2018	13/06/2018	The Panipat Urban Vs M/S Garg Trad	23/04/2019	Decided	
70	NACT/2360/2018	15/06/2018	Nitesh Pandey Vs Dariya Singh	23/04/2019	Decided	
71	NACT/690/2014	21/03/2014	Kashmiri Lal Vs Rachna	23/04/2019	Decided	
72	NACT/1235/2015	09/10/2015	Vijay Vs. Rajat Chawla	24/04/2019	Decided	
73	NACT/2064/2016	23/09/2016	Amarjeet Vs Sandeep	24/04/2019	Decided	
74	NACT/1369/2017	22/05/2017	M/S Kamal Vs. M/S Jvd Handloom	24/04/2019	Decided	
75	NACT/1395/2017	22/05/2017	M/S Kamal Vs. M/S Jvd Handloom	24/04/2019	Decided	
76	NACT/1368/2017	22/05/2017	M/S Kamal Vs. M/S Jvd Handloom	24/04/2019	Decided	
77	NACT/1253/2015	09/10/2015	Vijay Gulathi Vs Rajat Chawla	24/04/2019	Decided	
78	NACT/1835/2016	22/08/2016	M/S Goel Textiles Vs Vipin	24/04/2019	Decided	
79	NACT/1147/2018	21/05/2018	Gupta Trading Vs Best Food	25/04/2019	Decided	
80	NACT/1148/2018	21/05/2018	Shiv Lal Vs. Best Food	25/04/2019	Decided	
81	NACT/1152/2018	21/05/2018	Subhash Trading Vs. Best Food	25/04/2019	Decided	
82	NACT/2228/2018	30/05/2018	Jai Bala Vs Ashok Kumar	25/04/2019	Decided	
83	NACT/1729/2017	03/07/2017	Rajender Singh Vs Krishan Kumar	25/04/2019	Decided	
84	NACT/141/2016	20/01/2016	Shree Durga Vs Newcom Enter.	29/04/2019	Decided	
85	NACT/3342/2017	21/12/2017	Surinder Vs Ajay	29/04/2019	Decided	
86	NACT/2709/2018	14/08/2018	Shri Shyam Fur Vs. Shivani Hand.	29/04/2019	Decided	

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87	NACT/1347/2013	18/02/2013	Pardeep Vs Ajay Goel	30/04/2019	Decided	
88	NACT/1803/2013	25/03/2013	Sandeep Vs. Neeraj	30/04/2019	Decided	
89	NACT/1358/2017	19/05/2017	M/S Asha Loomtex Vs. Vasu	30/04/2019	Decided	
90	NACT/318/2018	06/02/2018	Kuldeep Vs. Ram Mehar	01/05/2019	Decided	
91	NACT/1723/2017	03/07/2017	Ind Max A Partnership Firm Vs Satish Guglani	02/05/2019	Decided	
92	NACT/1757/2017	05/07/2017	Prem Raj Vs Dharmbir	02/05/2019	Decided	
93	NACT/2366/2018	15/06/2018	Vijay Kadyan Vs Ravinder	02/05/2019	Decided	
94	NACT/1488/2017	01/06/2017	M/S J.K. Handloom Vs Vikas Bajaj	03/05/2019	Decided	
95	NACT/333/2016	12/02/2016	Ms Indian Art Exports Vs Rajesh Kumar	06/05/2019	Decided	
96	NACT/2700/2016	23/12/2016	Dainik Bhaskar Vs Naresh Goyat	07/05/2019	Decided	
97	NACT/2514/2018	17/07/2018	HDFC Bank Ltd. Vs Sachin Rohila	07/05/2019	Decided	
98	NACT/743/2016	30/03/2016	Gyander Vs. Ravi Kumar	09/05/2019	Decided	
99	NACT/1428/2014	15/07/2014	Sandeep Kumar Vs Ms V.K. Trading Company	10/05/2019	Decided	
100	NACT/1552/2016	06/07/2016	Satish Vs Pawan	10/05/2019	Decided	
101	NACT/460/2016	01/03/2016	Pardeep Vs Mannu	21/05/2019	Decided	
102	NACT/1828/2016	20/08/2016	Mahender Vs. Rathi Traders	23/05/2019	Decided	
103	NACT/2121/2017	05/08/2017	Alfa Sales Vs Pankaj Obroi	24/05/2019	Decided	
104	NACT/2657/2018	03/08/2018	Raghubir Singh Vs Amit Kumar	27/05/2019	Decided	
105	NACT/977/2015	27/07/2015	Kamal Juneja Vs Gurmeet Sodhi	28/05/2019	Decided	
106	NACT/73/2016	05/01/2016	Ms Hygiene Feeds Vs Ms Bharat Feeds	28/05/2019	Decided	
107	NACT/1522/2016	05/07/2016	Partap Singh Vs Jagjit Singh	28/05/2019	Decided	
108	NACT/2355/2016	21/10/2016	Bijender Kumar Vs Guljar	28/05/2019	Decided	
109	NACT/2798/2018	31/08/2018	Dainik Bhaskar Vs Jyoti	30/05/2019	Decided	
110	NACT/1136/2015	21/09/2015	Ranji Bansal Vs Bharat Bhushan	31/05/2019	Decided	
111	NACT/1137/2015	22/09/2015	Ranji Bansal Vs Bharat Bhushan	31/05/2019	Decided	
112	NACT/2655/2018	03/08/2018	Central Bank Of India Vs Badal	31/05/2019	Decided	
113	NACT/1040/2017	27/04/2017	M/S Ashrut Spinners Vs Prince Singla	01/06/2019	Decided	
114	NACT/1845/2017	11/07/2017	Uco Bank Vs Laxmi	01/06/2019	Decided	
115	NACT/2637/2018	31/07/2018	M/S New Daimond Trading Company Vs M/S Pushkar Traders	03/06/2019	Decided	
116	NACT/824/2019	19/03/2010	Harjeet V/S Handloom	04/06/2019	Decided	
117	NACT/1182/2017	03/05/2017	HDFC Bank Limited Vs Naresh Kumar	04/06/2019	Decided	
118	NACT/2696/2018	10/08/2018	M/S Raj Overseas Vs M/S Rays Power Experts Pvt. Ltd.	04/06/2019	Decided	
119	NACT/2041/2016	22/09/2016	M/S Hygiene Feeds Vs Ram Niwas Poultry Farm	06/06/2019	Decided	
120	NACT/2042/2016	22/09/2016	M/S Hygiene Feeds Vs Ram Niwas Poultry Farm	06/06/2019	Decided	
121	NACT/2046/2016	22/09/2016	Prem Kumar Verma Vs Pankaj Saluja	10/06/2019	Decided	
122	NACT/2025/2017	29/07/2017	M/S Such Agro Implements Vs Dharambir	10/06/2019	Decided	
123	NACT/2412/2018	02/07/2018	Punjab National Bank Vs Azad Vats	10/06/2019	Decided	

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124	NACT/2411/2018	02/07/2018	Punjab National Bank Vs Mr. Upender Singh	10/06/2019	Decided	
125	NACT/453/2017	21/02/2017	HDFC Bank Limited Vs Karan Singh	11/06/2019	Decided	
126	NACT/1719/2016	02/08/2016	Rohtash Vs Randhir Singh	13/06/2019	Decided	
127	NACT/780/2017	06/04/2017	Dinesh Kumar Vs Rishipal	13/06/2019	Decided	
128	NACT/1106/2018	16/05/2018	Vinod Kumar Vs Ashok Kumar	13/06/2019	Decided	
129	NACT/2673/2018	04/08/2018	Sahil Creations Vs Kohinoor Carpets	13/06/2019	Decided	
130	NACT/683/2016	25/03/2016	Sushil Kumar Vs Rinku Saini	15/06/2019	Decided	
131	NACT/1856/2016	17/08/2016	M/S Satyam Textiles Vs M/S Kunal Trading Co.	15/06/2019	Decided	
132	NACT/1857/2016	24/08/2016	M/S Satyam Textiles Vs M/S Kunal Trading Co.	15/06/2019	Decided	
133	NACT/2154/2016	27/09/2016	Sagar Enterprises Vs Munish Kaushik	15/06/2019	Decided	
134	NACT/1952/2017	20/07/2017	Mahabir Textiles Vs Manish Kaushik	15/06/2019	Decided	
135	NACT/3264/2017	15/12/2017	Harish Chander Vs Kanta Devi	01/07/2019	Decided	
136	NACT/2570/2018	23/07/2018	Surjeet Dhanda S/O Sh. Partap Singh Vs Kuldeep Singh S/O Sh. Shyam Singh	01/07/2019	Decided	
137	NACT/731/2017	29/03/2017	M/S Moti Ram Panna Lal Vs M/S Bhagwati Rice Mills	02/07/2019	Decided	
138	NACT/1298/2017	15/05/2017	M/S Ram Karan Virender Kumar Vs M/S Bhagwati Rice Mills	02/07/2019	Decided	
139	NACT/968/2015	27/09/2011	Rajender Vs Narender	03/07/2019	Decided	
140	NACT/330/2016	20/01/2016	Jayanti Textile Vs Gumber Handloom	03/07/2019	Decided	
141	NACT/3235/2017	13/12/2017	M/S J.R And Company Vs Bharat Egg Store	03/07/2019	Decided	
142	NACT/2572/2017	28/09/2017	M/S Sri Bhawani Handloom Vs M/S R.K. Traders	05/07/2019	Decided	
143	NACT/540/2018	28/02/2018	HDFC Bank Limited Vs Ankit	05/07/2019	Decided	
144	NACT/436/2016	26/02/2016	M/S Anil Vs M/S Mahajan	06/07/2019	Decided	
145	NACT/953/2017	20/04/2017	Icici Bank Ltd. Vs Nisha Kalshan	06/07/2019	Decided	
146	NACT/1658/2016	22/07/2016	M/S Gopal Dass Mangat Ram Commission Agent Vs Karambir	08/07/2019	Decided	
147	NACT/1562/2017	07/06/2017	Jasveer Chauhan Vs Sunny Kumar	08/07/2019	Decided	
148	NACT/577/2016	17/03/2016	Hygiene Feeds And Farms Pvt. Ltd. Vs Amit Kumar	09/07/2019	Decided	
149	NACT/2518/2016	11/11/2016	M/S Shiv Charan Sunil Kumar Vs Richi Rich Agro Foods Pvt. Ltd.	09/07/2019	Decided	
150	NACT/903/2018	17/04/2018	M/S Bala Sundri Saree Emporium Vs Vijendra Kumar Shree Krishan Cloths House	09/07/2019	Decided	
151	NACT/733/2016	28/03/2016	Dr. Suneet Bajaj Vs Satish Kumar Chauhan	10/07/2019	Decided	
152	NACT/889/2017	19/04/2017	HDFC V/S Joginder	10/07/2019	Decided	
153	NACT/10/2018	02/01/2018	Sohan Lal Vs Rajpal	10/07/2019	Decided	
154	NACT/2382/2018	15/06/2018	M/S Tirupati Handloom Pvt. Ltd. Vs Rub International	10/07/2019	Decided	
155	NACT/2739/2018	21/08/2018	Bijender Vs M/S Faisal And Company	10/07/2019	Decided	
156	NACT/2353/2017	07/09/2017	M/S Sachdeva Home Furnishing Pvt. Ltd. Vs M/S Avs International	11/07/2019	Decided	
157	NACT/3012/2017	09/11/2017	Rajesh Kumar Vs Deepak Bajaj	11/07/2019	Decided	
158	NACT/2480/2018	10/07/2018	Central Bank Of India Vs Rajni Devi	11/07/2019	Decided	
159	NACT/2700/2017	13/10/2017	K.I.Ind. Vs Lokesh	12/07/2019	Decided	

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160	NACT/232/2018	23/01/2018	Sunil Dutt Vs Azad Singh	12/07/2019	Decided	
161	NACT/942/2018	23/04/2018	Vikas Vs Jasbir	12/07/2019	Decided	
162	NACT/1187/2018	25/05/2018	Mohinder Singh Vs Jasbir Singh	12/07/2019	Decided	
163	NACT/2802/2018	31/08/2018	Vikash Chahal Vs Jasbir Singh Rana	12/07/2019	Decided	
164	NACT/703/2015	12/06/2015	Sonu Kumar Saini Vs Muneer	15/07/2019	Decided	
165	NACT/773/2017	05/04/2017	Bhim Singh Vs Jaipal	15/07/2019	Decided	
166	NACT/2715/2018	16/08/2018	M/S Hawa Singh Trading Company Vs M/S Bhagwati Rice Mills	15/07/2019	Decided	
167	NACT/912/2017	18/04/2017	Krishan Lal Vs Sachin Grover	16/07/2019	Decided	
168	NACT/2393/2018	25/06/2018	Ravinder Vs Rampal	16/07/2019	Decided	
169	NACT/1411/2014	16/07/2014	Mange Ram Vs Azad	18/07/2019	Decided	
170	NACT/1555/2016	13/07/2016	Surat Singh Vs M/S Shripal Rajesh Kumar	18/07/2019	Decided	
171	NACT/2144/2017	18/08/2017	Ashok Kumar Vs M/S Mbl Infrastructure Ltd.	18/07/2019	Decided	
172	NACT/2528/2017	22/09/2017	M/S Kadyan Poultries Vs Ankit	18/07/2019	Decided	
173	NACT/2025/2016	20/09/2016	Ramniwas Sharma Vs Anil Kumar	18/07/2019	Decided	
174	NACT/255/2019	09/04/2010	Vinod Kumar Vs. Anil Kumar	20/07/2019	Decided	
175	NACT/1516/2015	17/11/2015	Chand Ram Vs Narender Pal Singh	20/07/2019	Decided	
176	NACT/307/2017	03/02/2017	HDFC Bank Limited Vs Kashi Nath	20/07/2019	Decided	
177	NACT/585/2018	05/03/2018	Pardeep Vs Manjeet	22/07/2019	Decided	
178	NACT/1192/2018	25/05/2018	Shri Krishana Kirpa Vs Gagan Deep	22/07/2019	Decided	
179	NACT/668/2015	28/05/2015	Dharampal Gupta Vs Ms Ritika Transport Co.	23/07/2019	Decided	
180	NACT/3187/2017	05/12/2017	Dr. Ankur Sabharwal Vs Dr. Mahesh Cp	23/07/2019	Decided	
181	NACT/155/2018	12/01/2018	Dr. Ankur Sabharwal Vs Dr. Mahesh Cp	23/07/2019	Decided	
182	NACT/2036/2016	21/09/2016	M/S Vabhav Trading Co. Vs Richi Rich Agro Foods Pvt. Ltd.	24/07/2019	Decided	
183	NACT/1424/2016	14/06/2016	Sarva Haryana Gramin Bank Vs Anil Kumar	24/07/2019	Decided	
184	NACT/2721/2018	17/08/2018	M/S Krishan Bhatta Co. Vs Yadvinder Singh Son Of Sh. Lakhvinder Singh	25/07/2019	Decided	
185	NACT/1146/2015	23/09/2015	Manjeet Vs Partap	26/07/2019	Decided	
186	NACT/952/2016	30/04/2016	Surinder Kumar Vs Lata Rani	26/07/2019	Decided	
187	NACT/1462/2017	25/05/2017	Kulbhushan Vs M/S R.D Traders	26/07/2019	Decided	
188	NACT/1024/2016	16/05/2016	Ms Mani Ram Ram Dhan Trading Co. Vs Ms Richi Rich Agro Food Pvt. Ltd.	30/07/2019	Decided	
189	NACT/1026/2016	17/05/2016	Ms Mani Ram Kailash Chand Trading Co. Vs Ms Richi Rich Agro Foods Pvt. Ltd.	30/07/2019	Decided	
190	NACT/472/2017	22/02/2017	Anil Vs Prem Singh Lathwal	30/07/2019	Decided	
191	NACT/1529/2017	05/06/2017	HDFC Bank Limited Vs Rajeev Kumar Guglani	30/07/2019	Decided	
192	NACT/2438/2018	06/07/2018	Dainik Bhasakar Vs M/S Dpps Global School	30/07/2019	Decided	
193	NACT/1554/2013	17/01/2012	Deepak Goel Vs Koushalander Gupta	31/07/2019	Decided	
194	NACT/1036/2016	17/05/2016	Ms Madhur Trading Company Vs Ms Richi Rich Agro Foods Pvt. Ltd.	31/07/2019	Decided	
195	NACT/1942/2017	14/07/2017	M/S Ganga Dhari Jai Bhagwan Vs Richi Rich Agro Foods(P) Ltd.	31/07/2019	Decided	

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196	NACT/2544/2018	19/07/2018	Karambir S/O Sh. Jagdish Singh Vs Shri Krishan S/O Sh. Iswar Singh	31/07/2019	Decided	
197	NACT/2333/2016	20/10/2016	I.S.Health Care Services Vs A And A Health Care Services	01/08/2019	Decided	
198	NACT/2459/2016	02/11/2016	Harpal Singh Vs Arun Malik	01/08/2019	Decided	
199	NACT/2346/2017	07/09/2017	M/S Garg Trading Co. Vs M/S Bhagwati Rice Mills	01/08/2019	Decided	
200	NACT/3233/2017	11/12/2017	Bhim Singh Vs Ritik	01/08/2019	Decided	
201	NACT/458/2017	22/02/2017	HDFC Bank Limited Vs Jitender	01/08/2019	Decided	
202	NACT/2048/2017	31/07/2017	Azad Singh Vs Panpori	02/08/2019	Decided	
203	NACT/729/2015	03/07/2015	Sandeep Malik Vs Anuj Chauhan	03/08/2019	Decided	
204	NACT/1348/2016	31/05/2016	M/S Laborate Pharmaceuticals India Ltd. Vs M/S Bharat Medical Agency	03/08/2019	Decided	
205	NACT/2389/2017	13/09/2017	HDFC Bank Limited Vs Karan Singh S/- Surat Singh	03/08/2019	Decided	
206	NACT/1039/2017	26/04/2017	M/S Ashrut Spinners Vs Prince Singla	05/08/2019	Decided	
207	NACT/15/2013	30/04/2013	Phool Singh Vs Pawan Traders	06/08/2019	Decided	
208	NACT/2228/2016	13/10/2016	Shri Giri Raj Vs Pooja	06/08/2019	Decided	
209	NACT/1418/2017	23/05/2017	Siya Ram Doot Textiles Vs U-Va Readymade	06/08/2019	Decided	
210	NACT/1843/2017	11/07/2017	Uco Bank Vs Manpreet Kaur	06/08/2019	Decided	
211	NACT/2357/2017	08/09/2017	Siya Ram Doot Textiles Vs U-Va Readymade	06/08/2019	Decided	
212	NACT/2738/2018	21/08/2018	M/S Sheela Devi Ksk Vs Shree Ganesh Roadlines	06/08/2019	Decided	
213	NACT/2428/2016	27/10/2016	Harendra Singh Vs M/S Quality Fabricators And Erectors	07/08/2019	Decided	
214	NACT/868/2017	17/04/2017	Ganga Home Fashions Vs Jagbir	07/08/2019	Decided	
215	NACT/2853/2017	25/10/2017	M/S New Gupta Corporation Vs M/S Sarthak International	07/08/2019	Decided	
216	NACT/2698/2016	22/12/2016	Shiv Kumar Vs Manoj Kumar	08/08/2019	Decided	
217	NACT/2387/2017	11/09/2017	Mukesh Kumar S/- Rajbir Singh Vs Radhey Sham @ Sonu S/- Ram Niwash	08/08/2019	Decided	
218	NACT/1619/2017	08/06/2017	HDFC Bank Limited Vs Pardeep	09/08/2019	Decided	
219	NACT/2602/2016	03/12/2016	M/S Kaarvi Vs Vipin	13/08/2019	Decided	
220	NACT/1652/2017	13/06/2017	HDFC Bank Limited Vs Ramesh Kumar	13/08/2019	Decided	
221	NACT/1115/2018	18/05/2018	M/S Hygenie Feeds Vs M/S Parteek Agencies	13/08/2019	Decided	
222	NACT/1117/2018	18/05/2018	M/S Hygenie Feeds Vs M/S Jamal Polutry	13/08/2019	Decided	
223	NACT/1118/2018	18/05/2018	M/S Hygenie Feeds Vs M/S Bhorwa Polutry Farm	13/08/2019	Decided	
224	NACT/1127/2018	18/05/2018	M/S Hygenie Feeds Vs M.S K.K. Polutry	13/08/2019	Decided	
225	NACT/754/2017	05/04/2017	HDFC Bank Limited Vs Ashok Kumar	13/08/2019	Decided	
226	NACT/911/2016	12/04/2016	Ms Royal Crop Science India Vs Ms Kissan Sewa Centre	14/08/2019	Decided	
227	NACT/1693/2016	26/07/2016	Vikas Kumar Lakhina Vs Rupesh Kumar Dheer	14/08/2019	Decided	
228	NACT/1798/2016	16/08/2016	Canara Bank Vs Sonu	14/08/2019	Decided	
229	NACT/2402/2016	26/10/2016	Indkus Drug And Pharma Pvt. Ltd. Vs Jyoto Remedies Pvt Ltd.	16/08/2019	Decided	
230	NACT/2152/2017	19/08/2017	M/S Tamak Trading Company Vs M/S Richi Rich Agro Feeds Pvt. Ltd.	16/08/2019	Decided	
231	NACT/99/2016	11/01/2016	Ms Ruchit Industries Vs Viva D-Mohit International	17/08/2019	Decided	

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232	NACT/505/2018	27/02/2018	Sachin Verma Vs Jatin Miglani	17/08/2019	Decided	
233	NACT/639/2016	18/03/2016	Ms Jagdish Furnishin Pvt. Ltd. Vs Ms R.S Enterprises	19/08/2019	Decided	
234	NACT/109/2018	10/01/2018	HDFC Bank Limited Vs Pawan	19/08/2019	Decided	
235	NACT/2513/2018	17/07/2018	Shree Ram Trading Co. Vs A.R. Textiles	19/08/2019	Decided	
236	NACT/770/2016	02/04/2016	Narender Pal Relhan Vs Gopal Mehta	20/08/2019	Decided	
237	NACT/956/2017	20/04/2017	Dharampal Vs Dharampal Bhanwar	20/08/2019	Decided	
238	NACT/1984/2016	19/09/2016	Rajan Vs Vinod	21/08/2019	Decided	
239	NACT/2642/2016	12/12/2016	The Panipat Urban Co. Op. Bank Ltd. Vs Surender	21/08/2019	Decided	
240	NACT/370/2018	12/02/2018	M/S Laborate Pharmaceuticals India Ltd. Vs M/S Mohan Medical	21/08/2019	Decided	
241	NACT/2632/2018	31/07/2018	M/S Arora Feed Store Vs M/S Friends Polutry Farm	21/08/2019	Decided	
242	NACT/2019/2013	11/03/2013	Ms Laborate Pharmaceuticals India Ltd. Vs Ms Eshaan Pharma	22/08/2019	Decided	
243	NACT/1065/2016	24/05/2016	Ram Creations Vs Krishan Pal	22/08/2019	Decided	
244	NACT/1737/2016	03/08/2016	Gulshan Dhingra Vs Ram Tej Singh	22/08/2019	Decided	
245	NACT/597/2017	09/03/2017	M/S Suraj Textiles Vs Kuldeep	22/08/2019	Decided	
246	NACT/1336/2017	17/05/2017	Amit Vs Parmod Jain	22/08/2019	Decided	
247	NACT/1417/2017	24/05/2017	Ramkishan V/S Krishan	22/08/2019	Decided	
248	NACT/1624/2017	12/06/2017	M/S Laborate Pharmaceuticals India Ltd. Vs M/S Shree Sai Medical Agency	22/08/2019	Decided	
249	NACT/1856/2017	11/07/2017	M/S Asia Home Furnishing Vs M/S Kunal Trading Co.	22/08/2019	Decided	
250	NACT/3006/2017	23/08/2017	Gurdev Singh Vs Satpal	22/08/2019	Decided	
251	NACT/2322/2017	06/09/2019	Ramesh Vs Tilak Raj	22/08/2019	Decided	
252	NACT/1475/2016	01/07/2016	Sandeep Kumar Vs Ram Parkash	26/08/2019	Decided	
253	NACT/3008/2017	08/11/2017	Vijay Goel Vs Vikas Gupta	26/08/2019	Decided	
254	NACT/594/2018	05/03/2018	HDFC Bank Limited Vs Ravinder	26/08/2019	Decided	
255	NACT/2403/2018	02/07/2018	Dainik Bhaskar Vs M/S Dpps Global School	26/08/2019	Decided	
256	NACT/2704/2018	14/08/2018	Dainik Bhaskar Vs M/S Dpps Global School	26/08/2019	Decided	
257	NACT/1546/2017	06/08/2017	Aseem Vs Subhash	27/08/2019	Decided	
258	NACT/1963/2017	20/07/2017	Kundan International Pvt. Ltd. Through Ankit Goyal Vs M/S Shree Patadiya Timber Stores Through Prem Chand Manaram Sharma	27/08/2019	Decided	
259	NACT/1512/2017	05/06/2017	HDFC Bank Limited Vs Virender Dahiya	27/08/2019	Decided	
260	NACT/3195/2017	06/12/2017	JrcI Steel Pvt. Ltd. Vs Satpal Jaglan	27/08/2019	Decided	
261	NACT/719/2016	28/03/2016	Ms Divine Enterprises Vs Ms Bhagwati Rice Mills	28/08/2019	Decided	
262	NACT/823/2016	11/04/2016	Mahindera And Mahindera Financial Services Ltd. Vs Mahender	29/08/2019	Decided	
263	NACT/1796/2017	10/07/2017	HDFC Bank Limited Vs Sushil	29/08/2019	Decided	
264	NACT/2620/2017	06/10/2017	HDFC Bank Limited Vs Kala Singh	29/08/2019	Decided	
265	NACT/716/2016	28/03/2016	Ms Divine Enterprises Vs Rich Rich Agro Foods Pvt. Ltd.	30/08/2019	Decided	
266	NACT/373/2018	14/02/2018	M/S Accord Global Vs Lakshay Chuttani	30/08/2019	Decided	
267	NACT/654/2018	09/03/2018	Devender Vs Sunil Kumar	30/08/2019	Decided	

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268	NACT/374/2018	14/02/2018	M/S Accord Global Vs Lakshay Chuttani	30/08/2019	Decided	
269	NACT/2913/2017	30/10/2017	HDFC Bank Limited Vs Gagandeep Singh	30/08/2019	Decided	
270	NACT/2411/2016	27/10/2016	Sandeep Singh Vs Satish Kumar	31/08/2019	Decided	
271	NACT/1916/2017	13/07/2017	HDFC Bank Limited Vs Rajesh	02/09/2019	Decided	
272	NACT/2414/2018	02/07/2018	M/S Raj Luxmi Textile Vs Chumber Textile	02/09/2019	Decided	
273	NACT/2370/2018	15/06/2018	HDFC Bank Ltd. Vs Sandeep Kumar	03/09/2019	Decided	
274	NACT/1284/2019	06/12/2011	Ramesh V/S Bhavnesh	04/09/2019	Decided	
275	NACT/1285/2019	06/12/2011	Ramesh V/S Bhavnesh	04/09/2019	Decided	
276	NACT/1447/2017	25/05/2017	HDFC Bank Limited Vs Manjeet Singh	04/09/2019	Decided	
277	NACT/1631/2017	13/06/2017	HDFC Bank Limited Vs Nazir Singh	04/09/2019	Decided	
278	NACT/2863/2017	25/10/2017	Ajmer Vs Vikas	04/09/2019	Decided	
279	NACT/2369/2018	15/06/2018	HDFC Bank Ltd. Vs Subish	04/09/2019	Decided	
280	NACT/2388/2018	22/06/2018	Bhatia International (India) Through Its Propreitor Gagnish Bhatia Vs M/S Devi Sri Devi Sarees Centre Through Its Propreitor I. Saraswati	04/09/2019	Decided	
281	NACT/2532/2018	18/07/2018	M/S Pankaj Handloom Vs Saleem	04/09/2019	Decided	
282	NACT/563/2016	14/03/2016	Ms Creation Textiles Vs Ms Handloom House	06/09/2019	Decided	
283	NACT/2628/2017	09/10/2017	Bala Sundri Vs Nikita	06/09/2019	Decided	
284	NACT/1212/2017	05/05/2017	M/S Chawla Trading Company Vs M/S Rameshwar Textiles	07/09/2019	Decided	
285	NACT/1214/2017	08/05/2017	M/S Chawla Trading Company Vs M/S Rameshwar Textiles	07/09/2019	Decided	
286	NACT/1215/2017	08/05/2017	M/S Chawla Trading Company Vs M/S Rameshwar Textiles	07/09/2019	Decided	
287	NACT/2608/2018	26/07/2018	M/S Shyam Traders Vs M/S Paisa Worth	07/09/2019	Decided	
288	NACT/1633/2017	13/06/2017	HDFC Bank Limited Vs Shanti Swaroop	09/09/2019	Decided	
289	NACT/696/2018	19/03/2018	Bablu Kumar Vs Kulwant Singh	09/09/2019	Decided	
290	NACT/771/2018	31/03/2018	Punjab And Sind Bank Vs Manish Gandhi	09/09/2019	Decided	
291	NACT/795/2016	07/04/2016	Rajesh Kumar Vs Deepak Vij	10/09/2019	Decided	
292	NACT/118/2018	10/01/2018	HDFC Bank Limited Vs Vinod Kumar	10/09/2019	Decided	
293	NACT/2534/2018	19/07/2018	Balram S/O Sh. Ramesh Singh Vs Raju S/O Sh. Dharambir	10/09/2019	Decided	
294	NACT/1623/2017	12/06/2017	HDFC Bank Limited Vs Ravinder	10/09/2019	Decided	
295	NACT/1560/2019	31/03/2009	Bhopal Vs M/S Rainbow	11/09/2019	Decided	
296	NACT/2254/2016	14/10/2016	M/S Angel Feeds Vs M/S Suhkhraj Poultry Farm	11/09/2019	Decided	
297	NACT/2301/2016	14/10/2016	Ashok Vohra Vs Pankaj	11/09/2019	Decided	
298	NACT/2921/2017	30/10/2017	Manoj Vs Mahender Singh	11/09/2019	Decided	
299	NACT/1407/2017	23/05/2017	Vinod Vs Samandeep Kaur	11/09/2019	Decided	
300	NACT/549/2015	09/01/2015	Subash Sharma Vs Subash	12/09/2019	Decided	
301	NACT/113/2018	10/01/2018	HDFC Bank Limited Vs Satbir Singh	12/09/2019	Decided	
302	NACT/114/2018	10/01/2018	HDFC Bank Limited Vs Anita Rani	12/09/2019	Decided	
303	NACT/950/2018	24/04/2018	Omkanwar Sharma Vs Sanpreet Singh	12/09/2019	Decided	

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304	NACT/455/2017	22/02/2017	HDFC Bank Limited Vs Balbir	12/09/2019	Decided	
305	NACT/1482/2013	20/07/2013	Hari Om Vs Rajiv Luthra	13/09/2019	Decided	
306	NACT/43/2016	04/01/2016	Rajesh Sharma Vs Subhash Singh	13/09/2019	Decided	
307	NACT/843/2016	12/04/2016	Central Bank Of Indian Vs Ranbir Singh	13/09/2019	Decided	
308	NACT/2415/2018	02/07/2018	M/S Falak Janvi Enterprises Vs M/S Vardhman International	13/09/2019	Decided	
309	NACT/2629/2018	31/07/2018	K.R. And Sons Vs Maan Truck And Container	13/09/2019	Decided	
310	NACT/2371/2018	15/06/2018	HDFC Bank Ltd. Vs Asamohamad	14/09/2019	Decided	
311	NACT/1390/2014	12/03/2013	Ms Venus Exports Vs Vivi D Mohit International	16/09/2019	Decided	
312	NACT/38/2015	28/10/2014	Raj Singh Vs Naresh Sethi	16/09/2019	Decided	
313	NACT/2247/2016	13/10/2016	M/S Dass Furnishing Vs M/S New Curtain Palace	16/09/2019	Decided	
314	NACT/1419/2017	24/05/2017	M/S B.K. Industries Vs M/S Pegasus	16/09/2019	Decided	
315	NACT/111/2018	10/01/2018	HDFC Bank Limited Vs Mangat Ram	16/09/2019	Decided	
316	NACT/523/2018	27/02/2018	Nitin Singla S/O Vs Badri Lal	16/09/2019	Decided	
317	NACT/974/2018	27/04/2018	Azad Singh Vs Ashok Kumar Ruhai	16/09/2019	Decided	
318	NACT/567/2017	09/03/2017	HDFC Bank Limited Vs Suresh	16/09/2019	Decided	
319	NACT/2761/2017	17/10/2017	HDFC Bank Limited Vs Ram Mehar	17/09/2019	Decided	
320	NACT/2511/2016	10/11/2016	M/S Satyam Vs S.K Balaja	17/09/2019	Decided	
321	NACT/1080/2017	28/04/2017	Rajpal Jain Vs Lalit Dua	17/09/2019	Decided	
322	NACT/617/2018	06/03/2018	M/S Aastha Furnishing Vs M/S Aman Overseas	17/09/2019	Decided	
323	NACT/1641/2017	13/06/2017	HDFC Bank Limited Vs Inderjeet Singh	17/09/2019	Decided	
324	NACT/1354/2016	07/06/2016	M/S Anil Bros. Vs M/S Kaushalya Contractor And Developers Pvt.	18/09/2019	Decided	
325	NACT/485/2017	27/02/2017	M/S B.D. Handloom Vs M/S H.D. Fab	18/09/2019	Decided	
326	NACT/855/2017	15/04/2017	M/S Bhavya Textiles Vs Uday Singh Proprietor	18/09/2019	Decided	
327	NACT/1402/2017	22/05/2017	Mukesh Swatch Vs Devender Raj	18/09/2019	Decided	
328	NACT/1425/2017	24/05/2017	Ashok Kumar Vs M/S Vil Ltd.	18/09/2019	Decided	
329	NACT/382/2018	15/02/2018	M/S New Diamond Trading Co. Vs M/S Naresh Handloom	18/09/2019	Decided	
330	NACT/1144/2018	19/05/2018	M/S Chahat Textiles Vs M/S Unique Furnishing	18/09/2019	Decided	
331	NACT/1164/2018	21/05/2018	M/S Radhey Krishna Handloom Industries Vs Repco Chits Private	18/09/2019	Decided	
332	NACT/1368/2013	25/03/2013	Ms Neki Ram Lekh Raj Vs Kuldeep Sharma	18/09/2019	Decided	
333	NACT/538/2016	11/03/2016	Visa Koje Trade Exim Pvt. Vs Tirupati Trading Company	19/09/2019	Decided	
334	NACT/676/2018	17/03/2018	Balvender Singh Vs Kamlesh Kumari	19/09/2019	Decided	
335	NACT/2485/2016	03/11/2016	M/S Shree Ganesh Trading Vs M/S M.P And S.N Egg Centre	20/09/2019	Decided	
336	NACT/25/2018	02/01/2018	Prarthana Wooltex Pvt. Ltd. Vs M/S Naresh Handloom	20/09/2019	Decided	
337	NACT/1003/2017	25/04/2017	Sandeep Sharma Vs Vijay Kumar	21/09/2019	Decided	
338	NACT/1702/2017	15/06/2017	M/S Raaga Home Furnishing Vs Dungar Ram	21/09/2019	Decided	
339	NACT/2512/2018	17/07/2018	Shree Krishna Enterprises Vs Dinesh Thakur	21/09/2019	Decided	
340	NACT/2610/2018	27/07/2018	Intzar Deswal Vs Rohit Verma	21/09/2019	Decided	

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341	NACT/1110/2017	29/04/2017	Amit Juneja Vs Vineet Arora	21/09/2019	Decided	
342	NACT/2688/2016	14/12/2016	M/S Paras Traders Vs Farha Saleem	23/09/2019	Decided	
343	NACT/2565/2018	23/07/2018	M/S She Mart Vs M/S Saahiba Saree	23/09/2019	Decided	
344	NACT/1410/2017	23/05/2017	M/S Dayal Texo Fab Vs M/S Garg Handloom And Mattresses	23/09/2019	Decided	
345	NACT/2793/2018	30/08/2018	Mrs. Ishu Dua W/O Sh. Tarun Dua Vs Chainki S/O Sh. Sunil Kumar	23/09/2019	Decided	
346	NACT/516/2016	09/03/2016	Ms Radhika Enterprises Vs Ms Shiva Udyog Barrels	24/09/2019	Decided	
347	NACT/950/2016	25/04/2016	Ms Chani Loomtex Vs Ms Panipat Handloom	24/09/2019	Decided	
348	NACT/621/2017	16/03/2017	Pruthi Furnishing Pvt. Ltd. Vs Ashok Kumar Kalra	24/09/2019	Decided	
349	NACT/1784/2017	10/07/2017	HDFC Bank Limited Vs Buta Singh	24/09/2019	Decided	
350	NACT/3257/2017	15/12/2017	S.B. Textiles Vs Shri Kondaviti Furnishing	24/09/2019	Decided	
351	NACT/2346/2018	14/06/2018	HDFC Bank Ltd. Vs Anshul Bajaj	24/09/2019	Decided	
352	NACT/1244/2017	11/05/2017	Rambul Vs Ankush Garg	24/09/2019	Decided	
353	NACT/1823/2017	11/07/2017	Mahender Singh Vs Pardeep	25/09/2019	Decided	
354	NACT/585/2016	17/03/2016	Sarva Haryana Gramin Bank Vs Sudesh	26/09/2019	Decided	
355	NACT/756/2018	27/03/2018	Amit Kumar Vs Kamal Sharma	26/09/2019	Decided	
356	NACT/2576/2018	23/07/2018	Abhinandan Textile Vs Shakumbri Textiles	26/09/2019	Decided	
357	NACT/2618/2018	27/07/2018	M/S Shree Ram Trading Company Vs Shiv Kumar Sahu	26/09/2019	Decided	
358	NACT/129/2017	12/01/2017	Nafe Singh Vs Ranbir Singh	26/09/2019	Decided	
359	NACT/1643/2017	13/06/2017	HDFC Bank Limited Vs Mewa Lal	26/09/2019	Decided	
360	NACT/2396/2017	14/09/2017	HDFC Bank Limited Vs Sumer Singh	27/09/2019	Decided	
361	NACT/1094/2018	16/05/2018	M/S B.L. Enterprises Vs S S Dada Makhdom Sahab	27/09/2019	Decided	
362	NACT/260/2017	01/02/2017	M/S Saini Handloom Products Vs M/S Raj Luxmi	01/10/2019	Decided	
363	NACT/1504/2017	05/06/2017	HDFC Bank Limited Vs Rekha	01/10/2019	Decided	
364	NACT/113/2018	10/01/2018	HDFC Bank Limited Vs Satbir Singh	01/10/2019	Decided	
365	NACT/340/2018	12/02/2018	Rajesh Malik Vs M/S Sai Trading Co.	01/10/2019	Decided	
366	NACT/626/2018	08/03/2018	M/S Shiv Polymers Vs M/S Atul Goyal And Sons	01/10/2019	Decided	
367	NACT/1516/2013	18/04/2013	Abhey Ram Vs Sanjay	03/10/2019	Decided	
368	NACT/1777/2017	10/07/2017	HDFC Bank Limited Vs Wazir Singh	03/10/2019	Decided	
369	NACT/3132/2017	28/11/2017	Lalita Bhatia Vs Ajay Juneja	04/10/2019	Decided	
370	NACT/449/2018	23/02/2018	Salender Kumar Vs Pawan	04/10/2019	Decided	
371	NACT/619/2018	07/03/2018	Rajesh Kumar Vs Parveen Kumar	04/10/2019	Decided	
372	NACT/842/2016	12/04/2016	Mahindra And Mahindra Financial Services Ltd Vs Naresh Kumar	05/10/2019	Decided	
373	NACT/2436/2017	18/09/2017	Jaimal Packaging Industries Vs Rson Overseas	05/10/2019	Decided	
374	NACT/3165/2017	02/12/2017	M/S Govind Textiles Pvt. Ltd. Vs M/S Shree Balaji Furnishings	05/10/2019	Decided	
375	NACT/2225/2018	29/05/2018	Vinod Kumar Vs Salman Khan	05/10/2019	Decided	
376	NACT/2174/2016	06/10/2016	Yadunandan Finishing Process Vs Prince Handloom	09/10/2019	Decided	
377	NACT/1571/2017	08/06/2017	HDFC Bank Limited Vs Rajpal	09/10/2019	Decided	

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378	NACT/3130/2017	28/11/2017	Amit Bhatia Vs Ajay Juneja	09/10/2019	Decided	
379	NACT/896/2018	17/04/2018	Mukesh Kumar Vs Ajay Juneja	09/10/2019	Decided	
380	NACT/2363/2016	26/10/2016	Krishan Kumar Punia Vs Puran Chand Chawla	10/10/2019	Decided	
381	NACT/2014/2017	29/07/2017	HDFC Bank Limited Vs Sanjiv Kumar	10/10/2019	Decided	
382	NACT/2461/2017	20/09/2017	Ganesh Narang Vs M.D. Marketing	10/10/2019	Decided	
383	NACT/3046/2017	16/11/2017	M/S Elegance Imports 5, Vs Vikram	10/10/2019	Decided	
384	NACT/952/2016	02/05/2016	Surinder Kumar Vs Lata Rani	11/10/2019	Decided	
385	NACT/1841/2017	11/07/2017	Uco Bank Vs Bijender Singh	11/10/2019	Decided	
386	NACT/2303/2016	20/10/2016	M/S Hygine Feeds Vs M/S Jaydeep Poltery Feeds Agency	14/10/2019	Decided	
387	NACT/1616/2017	12/06/2017	HDFC Bank Limited Vs Guljar	14/10/2019	Decided	
388	NACT/2357/2017	11/09/2017	Siya Ram Doot Textiles Vs U-Va Readymade	14/10/2019	Decided	
389	NACT/3101/2017	22/11/2017	Ramesh Vs Kesri Lal	14/10/2019	Decided	
390	NACT/46/2013	17/01/2012	Ms Khaiurn Handloom Vs Ms H.D.Fab	15/10/2019	Decided	
391	NACT/2347/2017	07/09/2017	M/S Ramesh Chander Ved Parkash Vs M/S Bhagwati Rice Mills	15/10/2019	Decided	
392	NACT/889/2018	16/04/2018	The Panipat Urban Co Operative Bank Ltd.L Vs Ess Gee Overseas	15/10/2019	Decided	
393	NACT/2838/2017	25/10/2017	HDFC Bank Limited Vs Ranjeet Singh	16/10/2019	Decided	
394	NACT/2333/2018	13/06/2018	Virender Kumar Sharma Vs Rajesh Batra	16/10/2019	Decided	
395	NACT/2392/2018	22/06/2018	M/S Jyoti Handloom House Through Its Properietor Vs M/S Vinny Handloom Emporium	16/10/2019	Decided	
396	NACT/2426/2018	05/07/2018	Bijender Singh Vs Ms. Avina Dass	16/10/2019	Decided	
397	NACT/810/2016	11/04/2016	Sandeep Jain Vs Bharat Bhushan	17/10/2019	Decided	
398	NACT/2417/2018	03/07/2018	Mohit Vs Saini Building Material Supplier	17/10/2019	Decided	
399	NACT/183/2011	24/04/2009	Raj Mal Vs Ramesh	18/10/2019	Decided	
400	NACT/830/2016	12/04/2016	Ms Ganesh Trader, Vs National Polymer	18/10/2019	Decided	
401	NACT/2426/2016	02/11/2016	Ramesh Chander Vs Sagar Chugh	18/10/2019	Decided	
402	NACT/435/2017	21/02/2017	HDFC Bank Limited Vs Ankit Kumar	18/10/2019	Decided	
403	NACT/997/2017	25/04/2017	HDFC Bank Limited Vs Sumer Singh	18/10/2019	Decided	
404	NACT/1050/2017	27/04/2017	HDFC Bank Limited Vs Ravinder Kumar	18/10/2019	Decided	
405	NACT/2373/2017	11/09/2017	Azad Singh Vs Vipin Sharma	18/10/2019	Decided	
406	NACT/2893/2017	30/10/2017	HDFC Bank Limited Vs Deshpal	18/10/2019	Decided	
407	NACT/3027/2017	13/11/2017	HDFC Bank Limited Vs Sunil Kumar	18/10/2019	Decided	
408	NACT/36/2018	04/01/2018	HDFC Bank Limited Vs Sandeep	18/10/2019	Decided	
409	NACT/66/2018	08/01/2018	HDFC Bank Limited Vs Dinesh	18/10/2019	Decided	
410	NACT/183/2018	16/01/2018	HDFC Bank Limited Vs Devender Ghangas	18/10/2019	Decided	
411	NACT/380/2018	15/02/2018	Moti Ram Chahal Vs Jayati	18/10/2019	Decided	
412	NACT/2538/2016	21/11/2016	Anil Kumar Bhatia Vs Manoj Kumar	19/10/2019	Decided	
413	NACT/1101/2018	16/05/2018	M/S Madaan Overseas Vs Jaspal Singh	19/10/2019	Decided	

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414	NACT/1129/2018	18/05/2018	M/S Madan Overseas Vs Jaspal Singh	19/10/2019	Decided	
415	NACT/710/2017	29/03/2017	M/S Royal Crop Science(India) Vs Satish	22/10/2019	Decided	
416	NACT/2348/2018	14/06/2018	HDFC Bank Ltd. Vs Rajesh	22/10/2019	Decided	
417	NACT/1588/2017	08/06/2017	Rajesh Kumar Vs Asif	23/10/2019	Decided	
418	NACT/2803/2017	23/10/2017	HDFC Bank Limited Vs Nilofar Jaha	23/10/2019	Decided	
419	NACT/3096/2007	24/12/2007	Sombir Singh Vs M/S Nagender Chauhan Building Suppliers	24/10/2019	Decided	
420	NACT/490/2008	04/01/2008	Anup Singh Vs M/S Nagender Chauhan Building Material Suppliers	24/10/2019	Decided	
421	NACT/105/2017	10/01/2017	Raj Rani Vs Anita Rani	24/10/2019	Decided	
422	NACT/2411/2017	14/09/2017	HDFC Bank Limited Vs Naresh Kumar	24/10/2019	Decided	
423	NACT/1/2018	02/01/2018	M/S Bhagat Ram Ishwar Dayal Vs Pardeep Sharma	24/10/2019	Decided	
424	NACT/96/2018	09/01/2018	M/S Nugen Feeds Vs M/S N.R.Layer Farm	24/10/2019	Decided	
425	NACT/1569/2017	08/06/2017	HDFC Bank Limited Vs Babar Ali	30/10/2019	Decided	
426	NACT/1197/2017	04/05/2017	Kotak Mahindra Bank Ltd. Vs Manjeet Singh	31/10/2019	Decided	
427	NACT/1637/2017	13/06/2017	HDFC Bank Limited Vs Akbar Ali	31/10/2019	Decided	
428	NACT/2001/2017	29/07/2017	HDFC Bank Limited Vs Sewa Ram	31/10/2019	Decided	
429	NACT/2842/2017	25/10/2017	HDFC Bank Limited Vs Amlesh Sharma	31/10/2019	Decided	
430	NACT/1519/2016	06/07/2016	Paramjeet Singh Vs Madan Lal Gupta	01/11/2019	Decided	
431	NACT/1342/2017	18/05/2017	Rajeev Kumar Vs Mukesh Saini	01/11/2019	Decided	
432	NACT/635/2018	09/03/2018	HDFC Bank Limited Vs Savitri	01/11/2019	Decided	
433	NACT/2328/2017	07/09/2017	M/S Sohan Lal Sunder Lal Vs Amira Pure Foods Private Ltd.	02/11/2019	Decided	
434	NACT/2536/2017	27/09/2017	M/S Veer Trading Co. Vs Amira Pure Foods Pvt. Ltd.	02/11/2019	Decided	
435	NACT/2540/2017	27/09/2017	M/S Narwal Trading Co. Vs Amira Pure Foods Pvt. Ltd.	02/11/2019	Decided	
436	NACT/2546/2017	27/09/2017	M/S Sudhan Singh And Sons Vs Amira Pure Foods Pvt. Ltd.	02/11/2019	Decided	
437	NACT/1068/2017	27/04/2017	HDFC Bank Limited Vs Kuldeep Karan Singh	05/11/2019	Decided	
438	NACT/103/2018	10/01/2018	HDFC Bank Limited Vs Naveen Kumar	05/11/2019	Decided	
439	NACT/1180/2018	25/05/2018	Ajeet Alias Ajit Vs Vijay Kumar	05/11/2019	Decided	
440	NACT/2241/2018	31/05/2018	M/S Taluja Furniture Vs M/S Bhargav Enterprises	05/11/2019	Decided	
441	NACT/2398/2018	02/07/2018	M/S Falak Janvi Enterprises Vs M/S Vardhman International	05/11/2019	Decided	
442	NACT/2399/2018	02/07/2018	M/S Falak Janvi Enterprises Vs M/S Vardhman International	05/11/2019	Decided	
443	NACT/2416/2018	03/07/2018	M/S Falak Janvi Enterprises Vs M/S Vardhman International	05/11/2019	Decided	
444	NACT/2503/2018	17/07/2018	Vijay Kumar Vs Darshana Rani	05/11/2019	Decided	
445	NACT/2374/2018	15/06/2018	HDFC Bank Ltd. Vs Ravinder Singh	06/11/2019	Decided	
446	NACT/108/2014	15/01/2014	Krishan Lal Vs Ms S D Handloom	07/11/2019	Decided	
447	NACT/1020/2016	16/05/2016	Ms Jainsons Exports Vs Tapis Cosmos Carpet	07/11/2019	Decided	
448	NACT/1508/2016	05/07/2016	M/S Jainsons Exports Vs Tapis Cosmos Carpets	07/11/2019	Decided	
449	NACT/317/2017	06/02/2017	HDFC Bank Limited Vs Rakesh Sharma	08/11/2019	Decided	
450	NACT/1132/2018	19/05/2018	HDFC Bank Vs Raju S/O Sukhbir	08/11/2019	Decided	

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451	NACT/1875/2016	30/08/2016	M/S Shree Ji International Vs Vardaan Detergents Pvt. Ltd.	13/11/2019	Decided	
452	NACT/2329/2018	13/06/2018	Lalit Bansal Vs M/S Mittal Enterprises	13/11/2019	Decided	
453	NACT/1557/2019	11/07/2012	M/S Cox And Kings Ltd. Vs All Handicrafts And Home Furnishing Development Association	14/11/2019	Decided	
454	NACT/374/2017	15/02/2017	Jaibir Vs Shri Om Tyagi	14/11/2019	Decided	
455	NACT/721/2018	26/03/2018	Subhash Chand Vs Rakesh Kumar Panchal	14/11/2019	Decided	
456	NACT/1080/2014	29/05/2014	Bansi Vs Ashok Kumar	16/11/2019	Decided	
457	NACT/3167/2017	04/12/2017	M/S Rajinder Textiles Vs Deepak Kumar	16/11/2019	Decided	
458	NACT/3238/2017	13/12/2017	Shankar Wollen Pvt. Ltd. Vs Karamjit Kalsi	16/11/2019	Decided	
459	NACT/2508/2018	17/07/2018	M/S Shivansh Textiles Vs Mittal Textile	16/11/2019	Decided	
460	NACT/1697/2015	24/12/2015	Ms Polylon Fabrics Pvt. Ltd. Vs Ms New Tekneek Industary	18/11/2019	Decided	
461	NACT/2229/2018	30/05/2018	Pawan Shabarwal Vs Amul Mittal	18/11/2019	Decided	
462	NACT/765/2017	05/04/2017	HDFC Bank Limited Vs Parveen	19/11/2019	Decided	
463	NACT/1292/2017	15/05/2017	Pb. National Bank Vs Rajender Kumar	19/11/2019	Decided	
464	NACT/800/2017	11/04/2017	HDFC Bank Limited Vs Bittu Kumar	20/11/2019	Decided	
465	NACT/1665/2017	14/06/2017	HDFC Bank Limited Vs Ravinder Malik	20/11/2019	Decided	
466	NACT/662/2018	14/03/2018	Madan Lal Vs Sunil Mehta	20/11/2019	Decided	
467	NACT/1071/2016	30/05/2016	Puran Chand Vs Satpal	21/11/2019	Decided	
468	NACT/1072/2016	30/05/2016	Puran Chand Vs Satpal	21/11/2019	Decided	
469	NACT/3293/2017	19/12/2017	Ashoka Textiles Vs M/S Deempy Loomtex	21/11/2019	Decided	
470	NACT/144/2018	11/01/2018	M/S Unique Prints Vs Deepak Bag House	21/11/2019	Decided	
471	NACT/2368/2018	15/06/2018	HDFC Bank Ltd. Vs Abhitesh Kumar	21/11/2019	Decided	
472	NACT/2622/2013	28/12/2013	Satish Jain Vs Ram Niwas Antil	23/11/2019	Decided	
473	NACT/2606/2017	06/10/2017	Raj Kumar Matta Vs Suresh Kumar Dhingra	23/11/2019	Decided	
474	NACT/893/2018	17/04/2018	Chaman Jaglan Vs Ajay Lal	23/11/2019	Decided	
475	NACT/2457/2017	19/09/2017	M/S Sun Rise Trading Company Vs Amira Pure Foods Private Ltd.	25/11/2019	Decided	
476	NACT/3050/2017	17/11/2017	M/S Kashish Overseas Vs M/S Shweta International	25/11/2019	Decided	
477	NACT/886/2018	16/04/2018	Neeraj Shakti Vs Satpal	25/11/2019	Decided	
478	NACT/820/2015	27/07/2015	Ms Innovative Soch Vs Ms C.K And Co.	26/11/2019	Decided	
479	NACT/618/2019	28/09/2015	Raj Pal Tyagi Vs Ashsih Tyagi	26/11/2019	Decided	
480	NACT/1554/2017	07/06/2017	M/S Laborate Pharmaceuticals India Ltd. Vs M/S Radhakrushan	26/11/2019	Decided	
481	NACT/1121/2018	18/05/2018	M/S Hygenie Feeds Vs M/S Maa Chicks Food Centre	26/11/2019	Decided	
482	NACT/2339/2018	14/06/2018	Zee Furnishing Vs D.P. Handloom Panipat	26/11/2019	Decided	
483	NACT/2427/2018	05/07/2018	Union Bank Of India Vs M/S Ganesh Enterprises	27/11/2019	Decided	
484	NACT/1231/2015	05/10/2015	Ms Angel Feed Mills Vs Ms Subash Poultry Farm	28/11/2019	Decided	
485	NACT/2168/2017	22/08/2017	Naresh Kumar Vs Devender	28/11/2019	Decided	
486	NACT/531/2018	28/02/2018	Vijay Kumar Vs Vikas Garg	28/11/2019	Decided	

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487	NACT/1943/2014	15/11/2014	Mahindra And Mahindra Finance Company Vs Ajay Huria	29/11/2019	Decided	
488	NACT/619/2019	16/09/2015	Rajiv Kumar Vs Ashish Tyagi	02/12/2019	Decided	
489	NACT/3376/2017	22/12/2017	Sahi Ram Jain Vs Vijay Kumar Gupta	02/12/2019	Decided	
490	NACT/263/2018	25/01/2018	M/S Mansarover Furnishing Vs M/S Doll Interiors	02/12/2019	Decided	
491	NACT/65/2018	08/01/2018	HDFC Bank Limited Vs Jitender Kumar	03/12/2019	Decided	
492	NACT/243/2018	25/01/2018	HDFC Bank Limited Vs Subash Chander	03/12/2019	Decided	
493	NACT/65/2018	08/01/2018	HDFC Bank Limited Vs. Jitender Kumar	03/12/2019	Decided	
494	NACT/243/2018	25/01/2018	HDFC Bank Limited Vs. Subash Chander	03/12/2019	Decided	
495	NACT/2544/2017	27/09/2017	M/S Moti Ram Parveen Kumar Vs Amira Pure Foods Pvt. Ltd.	04/12/2019	Decided	
496	NACT/2544/2017	27/09/2017	M/S Moti Ram Parveen Kumar Vs. Amira Pure Foods Pvt. Ltd.	04/12/2019	Decided	
497	NACT/1478/2015	20/11/2015	Rajbir Singh Vs Darshna Devi	06/12/2019	Decided	
498	NACT/2390/2018	25/06/2018	Bhatia International (India) Through Its Prop. Sh. Gagnish Bhatia Vs M/S Sri Ganesh Textiles Through Its Proprietor P. Sri Niwasa Rao	06/12/2019	Decided	
499	NACT/2390/2018	25/06/2018	Bhatia International (India) Through Its Prop. Sh. Gagnish Bhatia Vs. M/S Sri Ganesh Textiles Through Its Proprietor P. Sri Niwasa Rao	06/12/2019	Decided	
500	NACT/761/2018	28/03/2018	HDFC Bank Limited Vs Naresh Kumar	07/12/2019	Decided	
501	NACT/892/2018	17/04/2018	M/S Jai Shree Radhey Textiles Vs Deepak Kumar	07/12/2019	Decided	
502	NACT/761/2018	28/03/2018	HDFC Bank Limited Vs. Naresh Kumar	07/12/2019	Decided	
503	NACT/892/2018	17/04/2018	M/S Jai Shree Radhey Textiles Vs. Deepak Kumar	07/12/2019	Decided	
504	NACT/2472/2017	22/09/2017	M/S Bansal Traders Prop, Jagdish Chander Vs Amira Pure Foods Pvt. Ltd.	09/12/2019	Decided	
505	NACT/3128/2017	28/11/2017	HDFC Bank Limited Vs Ashok Gumber	09/12/2019	Decided	
506	NACT/1193/2018	25/05/2018	Goyal Tele Tec Vs Himanshu Communication	09/12/2019	Decided	
507	NACT/2548/2018	19/07/2018	Jasbir Malik S/O Sh. Dilawar Singh Vs Pawan Kumar	09/12/2019	Decided	
508	NACT/2472/2017	22/09/2017	M/S Bansal Traders Prop, Jagdish Chander Vs. Amira Pure Foods Pvt. Ltd.	09/12/2019	Decided	
509	NACT/3128/2017	28/11/2017	HDFC Bank Limited Vs. Ashok Gumber	09/12/2019	Decided	
510	NACT/1193/2018	25/05/2018	Goyal Tele Tec Vs. Himanshu Communication	09/12/2019	Decided	
511	NACT/1027/2016	17/05/2016	Ranbir Vs Archna	10/12/2019	Decided	
512	NACT/2819/2017	24/10/2017	Shamsher Singh Bhalla Vs Himanshu Huria	10/12/2019	Decided	
513	NACT/664/2018	15/03/2018	M/S Aryan Enterprises Vs Target Telecom	10/12/2019	Decided	
514	NACT/2541/2018	19/07/2018	Naman Trading Company Vs Dhouchak Trading Company	10/12/2019	Decided	
515	NACT/1027/2016	17/05/2016	Ranbir Vs. Archna	10/12/2019	Decided	
516	NACT/2819/2017	24/10/2017	Shamsher Singh Bhalla Vs. Himanshu Huria	10/12/2019	Decided	
517	NACT/664/2018	15/03/2018	M/S Aryan Enterprises Vs. Target Telecom	10/12/2019	Decided	
518	NACT/1167/2018	24/05/2018	Anil Vs Surender	11/12/2019	Decided	
519	NACT/2396/2018	02/07/2018	Subash Manocha Vs Raj Kumar	11/12/2019	Decided	
520	NACT/2396/2018	02/07/2018	Subash Manocha Vs. Raj Kumar	11/12/2019	Decided	

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521	NACT/258/2017	01/02/2017	Ramesh Kumar Vs Ramesh Kumar Chauhan	12/12/2019	Decided	
522	NACT/1171/2017	04/05/2017	HDFC Bank Limited Vs Pawan Kumar	12/12/2019	Decided	
523	NACT/2891/2017	30/10/2017	HDFC Bank Limited Vs Dilshad	12/12/2019	Decided	
524	NACT/700/2018	23/03/2018	Ram Saran Vs M/S Shiv Jcb	12/12/2019	Decided	
525	NACT/258/2017	01/02/2017	Ramesh Kumar Vs. Ramesh Kumar Chauhan	12/12/2019	Decided	
526	NACT/1171/2017	04/05/2017	HDFC Bank Limited Vs. Pawan Kumar	12/12/2019	Decided	
527	NACT/2891/2017	30/10/2017	HDFC Bank Limited Vs. Dilshad	12/12/2019	Decided	
528	NACT/700/2018	23/03/2018	Ram Saran Vs. M/S Shiv Jcb	12/12/2019	Decided	
529	NACT/2317/2017	06/09/2017	M/S Shiv Shakti Earth Movers Vs Chetan	13/12/2019	Decided	
530	NACT/2317/2017	06/09/2017	M/S Shiv Shakti Earth Movers Vs. Chetan	13/12/2019	Decided	
531	NACT/1263/2017	11/05/2017	HDFC Bank Limited Vs Sunil Kumar	14/12/2019	Decided	
532	NACT/1380/2017	22/05/2017	HDFC Bank Limited Vs Krishan Pal	14/12/2019	Decided	
533	NACT/2158/2017	21/08/2017	M/S Divine Enterprises Vs M/S Kunal Trading Company	14/12/2019	Decided	
534	NACT/2263/2017	29/08/2017	HDFC Bank Limited Vs Vikash Antram	14/12/2019	Decided	
535	NACT/1263/2017	11/05/2017	HDFC Bank Limited Vs. Sunil Kumar	14/12/2019	Decided	
536	NACT/1380/2017	22/05/2017	HDFC Bank Limited Vs. Krishan Pal	14/12/2019	Decided	
537	NACT/2158/2017	21/08/2017	M/S Divine Enterprises Vs. M/S Kunal Trading Company	14/12/2019	Decided	
538	NACT/2263/2017	29/08/2017	HDFC Bank Limited Vs. Vikash Antram	14/12/2019	Decided	
539	NACT/682/2016	25/03/2016	Ms Gulzari Lal And Sons Vs Bhagwati Rice Mill	18/12/2019	Decided	
540	NACT/989/2016	10/05/2016	Ms Jai Narain Trading Vs Bhagwati Rice Mills	18/12/2019	Decided	
541	NACT/2538/2018	19/07/2018	Cholamandlam Investment And Finance Company Limited Vs Yashpal Singh S/O Sh. Samar Singh	18/12/2019	Decided	
542	NACT/682/2016	25/03/2016	Ms Gulzari Lal And Sons Vs. Bhagwati Rice Mill	18/12/2019	Decided	
543	NACT/989/2016	10/05/2016	Ms Jai Narain Trading Vs. Bhagwati Rice Mills	18/12/2019	Decided	
544	NACT/2208/2018	28/05/2018	Epay Inforserve Pvt. Ltd. Vs Savinder Pal Singh S/O Sh. Jasvinder Singh	21/12/2019	Decided	
545	NACT/2208/2018	28/05/2018	Epay Inforserve Pvt. Ltd. Vs. Savinder Pal Singh S/O Sh. Jasvinder Singh	21/12/2019	Decided	
546	NACT/1606/2014	10/09/2014	Vikas Mahla Vs Ram Singh	09/01/2020	Decided	
547	NACT/1859/2014	28/10/2014	Ms Super Haryana Roadlines Vs Ms Shiv Shakti Roadlines	20/01/2020	Decided	
548	NACT/36/2015	08/01/2015	Sanjay Kumar Vs Ramesh	31/01/2020	Decided	
549	NACT/1125/2015	21/09/2015	Surjeet Vs Agaash Minimart Pvt. Ltd.	31/01/2020	Decided	
550	NACT/1521/2015	27/11/2015	Ms Punsons Speeners Vs Shajad	16/01/2020	Decided	
551	NACT/138/2016	20/01/2016	Ms Filling Junction Vs Satya Narayan	13/01/2020	Decided	
552	NACT/481/2016	03/03/2016	Rajan Kumar Vs Surender Kumar	15/01/2020	Decided	
553	NACT/794/2016	07/04/2016	Unique Prints Vs Tridev Textile	13/01/2020	Decided	
554	NACT/1494/2016	04/07/2016	M/S Do Bhai Spinning Mill Vs Manoj Ahuja	31/01/2020	Decided	
555	NACT/2091/2016	26/09/2016	HDFC Bank Ltd. Vs Munish Kumar	04/01/2020	Decided	
556	NACT/2522/2016	15/11/2016	M/S Sharma Enterprises Vs Bhandari Enterprises	22/01/2020	Decided	

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557	NACT/2632/2016	12/12/2016	Shree Balaji Trading Co. Vs Rajesh Kumar	18/01/2020	Decided	
558	NACT/523/2017	06/03/2017	Amit Vs Renu Singh	22/01/2020	Decided	
559	NACT/558/2017	09/03/2017	Rakesh Vs Sunil Kumar	03/01/2020	Decided	
560	NACT/568/2017	09/03/2017	HDFC Bank Limited Vs Sanjay	06/01/2020	Decided	
561	NACT/750/2017	05/04/2017	HDFC Bank Limited Vs Shobha Devi	22/01/2020	Decided	
562	NACT/806/2017	11/04/2017	HDFC Bank Limited Vs Sumit	09/01/2020	Decided	
563	NACT/885/2017	18/04/2017	M/S Dc Textiles India Vs M/S Shiv Textiles	30/01/2020	Decided	
564	NACT/886/2017	18/04/2017	M/S Dc Textiles India Vs M/S Shiv Textiles	30/01/2020	Decided	
565	NACT/869/2017	18/04/2017	M/S Bhavya Textiles Vs Uday Singh	31/01/2020	Decided	
566	NACT/1042/2017	27/04/2017	Manoj Kumar Vs M/S Rohit Electrical	09/01/2020	Decided	
567	NACT/1077/2017	28/04/2017	Sonu Vs Mohan	23/01/2020	Decided	
568	NACT/1286/2017	15/05/2017	M/S Bhavya Textiles Vs Uday Singh	31/01/2020	Decided	
569	NACT/1371/2017	22/05/2017	HDFC Bank Limited Vs Shivanand	24/01/2020	Decided	
570	NACT/1497/2017	05/06/2017	HDFC Bank Limited Vs Rakesh	28/01/2020	Decided	
571	NACT/1632/2017	13/06/2017	HDFC Bank Limited Vs Suresh Kumar	09/01/2020	Decided	
572	NACT/1630/2017	13/06/2017	HDFC Bank Limited Vs Sandeep Kumar	20/01/2020	Decided	
573	NACT/1651/2017	13/06/2017	HDFC Bank Limited Vs Vinod Kumar	28/01/2020	Decided	
574	NACT/1694/2017	15/06/2017	Bagpoly International Pvt. Ltd. Vs Shaktiman Cements And Packaging Industries Ltd.	17/01/2020	Decided	
575	NACT/1728/2017	03/07/2017	Suresh Kumar Vs Raju	15/01/2020	Decided	
576	NACT/1746/2017	04/07/2017	Vijay Kumar Vs Satish Kumar	06/01/2020	Decided	
577	NACT/1766/2017	07/07/2017	Rajneesh Gupta Vs Rakesh Singh	17/01/2020	Decided	
578	NACT/1778/2017	10/07/2017	HDFC Bank Limited Vs Satish Kumar	17/01/2020	Decided	
579	NACT/1797/2017	10/07/2017	HDFC Bank Limited Vs Rakesh Ramkumar	28/01/2020	Decided	
580	NACT/1947/2017	20/07/2017	M/S Liberty Trading Co. Through Prop. Vijay Somani Vs M/S Keshav Foam And Furniture Prop. Rishab Sharma	22/01/2020	Decided	
581	NACT/2040/2017	31/07/2017	HDFC Bank Limited Vs Ashish	09/01/2020	Decided	
582	NACT/2149/2017	18/08/2017	Vinod Kumar Vs M/S N.V. Transport Services	24/01/2020	Decided	
583	NACT/2156/2017	21/08/2017	Anil Vs Parmod Kumar	07/01/2020	Decided	
584	NACT/2468/2017	22/09/2017	Kapil Gulati S/- Satish Gulati Vs Prasun Kumar Prop. M/S	15/01/2020	Decided	
585	NACT/2554/2017	28/09/2017	HDFC Bank Limited Vs Daler Singh	10/01/2020	Decided	
586	NACT/2635/2017	09/10/2017	Deepika Vs Ricco Developers Pvt. Ltd.	07/01/2020	Decided	
587	NACT/2814/2017	24/10/2017	Bijender Singh Vs Amit Bhatia	28/01/2020	Decided	
588	NACT/2859/2017	25/10/2017	Union Bank Of India Vs Hardaykant	10/01/2020	Decided	
589	NACT/2894/2017	30/10/2017	HDFC Bank Limited Vs Yogesh Chauhan	10/01/2020	Decided	
590	NACT/2884/2017	30/10/2017	HDFC Bank Limited Vs Rajbir Sharma	21/01/2020	Decided	
591	NACT/3056/2017	18/11/2017	M/S R.S. Home Fashion Vs Ram Mehar Singh	31/01/2020	Decided	
592	NACT/3062/2017	20/11/2017	HDFC Bank Limited Vs Baldev Singh	22/01/2020	Decided	

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593	NACT/3096/2017	22/11/2017	Saroj Goel Vs M/S Anushree Exports	22/01/2020	Decided	
594	NACT/3179/2017	05/12/2017	M/S Gaurav Velvet Vs M/S Naresh Handloom	16/01/2020	Decided	
595	NACT/3193/2017	06/12/2017	M/S Gourav Velvet Vs M/S Naresh Handloom	29/01/2020	Decided	
596	NACT/3216/2017	11/12/2017	Naresh Kumar Vs Das Associates	21/01/2020	Decided	
597	NACT/1711/2019	03/01/2018	Axis Bank Ltd. Vs Naresh Kumar S/O Devi Lal	17/01/2020	Decided	
598	NACT/220/2018	18/01/2018	Dheeraj Raheja Vs Harish Kumar	15/01/2020	Decided	
599	NACT/316/2018	05/02/2018	M/S Vsp Enterprises Pvt.Ltd Vs M/S M.J Engineering Works Pvt. Ltd	31/01/2020	Decided	
600	NACT/376/2018	14/02/2018	Bala Sundri Handloom Udyog Vs Saraswati Trading Company	31/01/2020	Decided	
601	NACT/769/2018	31/03/2018	Dr. Sandeep Garg @ Sandeep Kumar Vs Arv Holidays Pvt. Ltd.	22/01/2020	Decided	
602	NACT/920/2018	19/04/2018	M/S Varindavan Fabrics Pvt Ltd. Vs M/S Aman Overseas	03/01/2020	Decided	
603	NACT/935/2018	21/04/2018	Ghanshyam Vs M/S Jolax Beauty Parlor And General Store	10/01/2020	Decided	
604	NACT/970/2018	27/04/2018	M/S Sai Baba Handloom Industries Vs M/S Mittal Textiles	03/01/2020	Decided	
605	NACT/999/2018	02/05/2018	HDFC Bank Limited Vs Devi Singh	30/01/2020	Decided	
606	NACT/1075/2018	11/05/2018	Ramesh Kumar Vs Aman	31/01/2020	Decided	
607	NACT/1150/2018	21/05/2018	Mahinder Khasber Vs Rajinder Kumar	08/01/2020	Decided	
608	NACT/1179/2018	24/05/2018	M/S Jyoti Handloom House Vs Mr. Saleem Pasha	08/01/2020	Decided	
609	NACT/2226/2018	30/05/2018	Manoj S/O Sh. Munshi Ram Vs Smt. Anita W/O Sh. Sudhir Kumar S/O Sh. Hari Ram	27/01/2020	Decided	
610	NACT/2240/2018	31/05/2018	Jindal Cotspin Pvt. Ltd. Vs M/S Retaj Shamiyana Works	20/01/2020	Decided	
611	NACT/2312/2018	11/06/2018	Mahender Kumar Jain Vs Sandeep	31/01/2020	Decided	
612	NACT/2342/2018	14/06/2018	M/S M.S Prints Vs M/S Rajdhani Handloom	14/01/2020	Decided	
613	NACT/2372/2018	15/06/2018	HDFC Bank Ltd. Vs Arun Kumar	18/01/2020	Decided	
614	NACT/2394/2018	28/06/2018	M/S P And B Construction Company Through Its Partner Bhupender Singh Vs S.S Earth Works Through Its Partners Sanjay Kumar And Sunil Kumar Singh	08/01/2020	Decided	
615	NACT/2420/2018	03/07/2018	Sher Singh Vs Vinod Kumar	07/01/2020	Decided	
616	NACT/254/2013	28/04/2012	Surender Singh Vs Krishna Sharma	05/02/2020	Decided	
617	NACT/255/2013	28/04/2012	Surender Singh Vs Krishna Sharma	05/02/2020	Decided	
618	NACT/256/2013	28/04/2012	Surender Singh Vs Krishna Sharma	05/02/2020	Decided	
619	NACT/250/2014	24/01/2014	Surinder Kumar Vs Rajesh Ahuja	24/02/2020	Decided	
620	NACT/251/2014	24/01/2014	Sanjay Kumar Vs Rajesh Ahuja	24/02/2020	Decided	
621	NACT/792/2019	28/05/2015	Dainik Bhaskar Vs Sandeep Kumar	11/02/2020	Decided	
622	NACT/996/2015	03/09/2015	Icici Bank Ltd. Vs Ms Satpal Building Material And Shuttering	27/02/2020	Decided	
623	NACT/1271/2015	13/10/2015	Sunil Kumar Vs Gaurav	05/02/2020	Decided	
624	NACT/1430/2015	09/11/2015	Ramesh Baniwal Vs Jasbir Singh	27/02/2020	Decided	
625	NACT/1651/2015	17/12/2015	Raj Kumar Vs Poonam Arora	20/02/2020	Decided	
626	NACT/1652/2015	17/12/2015	Raj Kumar Vs Parveen Arora	20/02/2020	Decided	
627	NACT/1653/2015	17/12/2015	Swarn Singh Vs Poonam Arora	20/02/2020	Decided	

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628	NACT/1682/2015	22/12/2015	Manoj Kumar Gandhi Vs Poonam Arora	12/02/2020	Decided	
629	NACT/102/2016	14/01/2016	Manish Malik Vs Poonam Arora	12/02/2020	Decided	
630	NACT/214/2016	01/02/2016	Sarav Haryana Gramin Bank Vs Ram Mehar	15/02/2020	Decided	
631	NACT/646/2016	23/03/2016	Mahindra And Mahindra Vs Monika	01/02/2020	Decided	
632	NACT/758/2016	02/04/2016	Satpal Vs Pankaj Tyagi	08/02/2020	Decided	
633	NACT/775/2016	04/04/2016	National Wollen And Finishers Vs Ms Savitri Engineerin Products	11/02/2020	Decided	
634	NACT/1053/2016	24/05/2016	Ms Subhash Trading Co. Vs Ms Richi Rich Agro Foods Pvt. Ltd.	08/02/2020	Decided	
635	NACT/1067/2016	27/05/2016	D.K Spinning Mill Vs Habib	05/02/2020	Decided	
636	NACT/1343/2016	07/06/2016	Parasnath Vs Mukesh Kumar	01/02/2020	Decided	
637	NACT/272/2017	03/02/2017	Ashok Kumar Vs Shri Balbir	04/02/2020	Decided	
638	NACT/274/2017	03/02/2017	M/S Export Surplus House Vs M/S Kunal Trading Co.	11/02/2020	Decided	
639	NACT/481/2017	28/02/2017	Ved Pal Kadyan Vs Anil Kumar	08/02/2020	Decided	
640	NACT/561/2017	09/03/2017	HDFC Bank Limited Vs Sunil Kumar	14/02/2020	Decided	
641	NACT/694/2017	24/03/2017	HDFC Bank Limited Vs Rajesh	14/02/2020	Decided	
642	NACT/907/2017	19/04/2017	HDFC Bank Limited Vs Joginder	08/02/2020	Decided	
643	NACT/1016/2017	26/04/2017	Rajesh Kumar Vs Sandeep Sharma	25/02/2020	Decided	
644	NACT/1381/2017	22/05/2017	HDFC Bank Limited Vs Amarjeet	08/02/2020	Decided	
645	NACT/1646/2017	13/06/2017	HDFC Bank Limited Vs Jony	20/02/2020	Decided	
646	NACT/1736/2017	03/07/2017	M/S Devico Fab Vs Rahul	08/02/2020	Decided	
647	NACT/1739/2017	04/07/2017	M/S Lakshmi Traders Through Prop. Naveen Garg Vs M/S Nishan Singh Poultry Feeds Through Prop. Nishan Singh Dhouchak S/- Bijender Singh	28/02/2020	Decided	
648	NACT/1740/2017	04/07/2017	M/S Lakshmi Traders Vs M/S Nishan Singh Polutry Feeds	28/02/2020	Decided	
649	NACT/1741/2017	04/07/2017	M/S Lakshmi Traders Vs M/S Nishan Singh Poultry Feeds	28/02/2020	Decided	
650	NACT/1742/2017	04/07/2017	M/S Lakshmi Traders Vs M/S Nishan Singh Poultry Feeds	28/02/2020	Decided	
651	NACT/1844/2017	11/07/2017	Uco Bank Vs Suman	08/02/2020	Decided	
652	NACT/1849/2017	11/07/2017	Uco Bank Vs Paramjeet Kaur	29/02/2020	Decided	
653	NACT/1853/2017	12/07/2017	M/S Jai Hanuman Building Material Store Vs M/S Jeet Enterprises	08/02/2020	Decided	
654	NACT/1951/2017	20/07/2017	Saanvi Enterprises Vs Vineeta	06/02/2020	Decided	
655	NACT/1964/2017	21/07/2017	Kundan International Pvt. Ltd. Through Ankit Goyal Vs M/S Shree Patadiya Timber Stores Through Prem Chand Manaram Sharma	01/02/2020	Decided	
656	NACT/2022/2017	29/07/2017	HDFC Bank Limited Vs Deepak Kaliram	12/02/2020	Decided	
657	NACT/2084/2017	03/08/2017	Vijay Kumar Sharma Vs M/S J.K Handloom	15/02/2020	Decided	
658	NACT/2095/2017	05/08/2017	Balwan Singh Dahiya Vs Dinesh	15/02/2020	Decided	
659	NACT/2114/2017	10/08/2017	M/S R.S. Enterprises Vs M/S Shri Gautam Enterprises	08/02/2020	Decided	
660	NACT/2182/2017	23/08/2017	Narender Malik Vs Pawan	20/02/2020	Decided	
661	NACT/2268/2017	29/08/2017	HDFC Bank Limited Vs Sunil Kumar	08/02/2020	Decided	
662	NACT/2413/2017	14/09/2017	HDFC Bank Limited Vs Raj Kumar	10/02/2020	Decided	

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663	NACT/2395/2017	14/09/2017	Rishabh Texco Pvt. Ltd. Vs M/S Shivalik Cottex Ltd.	24/02/2020	Decided	
664	NACT/2437/2017	18/09/2017	Kds Packers Vs M/S J.R. Home Fabs	29/02/2020	Decided	
665	NACT/2478/2017	22/09/2017	Pb. National Bank Vs Mukesh Kumar S/- Rajinder	28/02/2020	Decided	
666	NACT/2512/2017	25/09/2017	Sarva Haryana Gramin Bank Vs Sushil Kumar	20/02/2020	Decided	
667	NACT/2624/2017	09/10/2017	HDFC Bank Limited Vs Vajeer	25/02/2020	Decided	
668	NACT/2662/2017	11/10/2017	Shri Radhakanta B And C Vs Nandani Fab	19/02/2020	Decided	
669	NACT/2679/2017	13/10/2017	Surender Pal @ Gappa Vs Sapna	24/02/2020	Decided	
670	NACT/2738/2017	16/10/2017	Sarva Haryana Gramin Bank Vs Anil Kumar	13/02/2020	Decided	
671	NACT/2728/2017	16/10/2017	Sarva Haryana Gramin Bank Vs Manish	28/02/2020	Decided	
672	NACT/2837/2017	25/10/2017	Ramesh Kumar Vs Sunil	25/02/2020	Decided	
673	NACT/2880/2017	30/10/2017	HDFC Bank Limited Vs Rohtash	27/02/2020	Decided	
674	NACT/2930/2017	02/11/2017	M/S Star Techno Marketing Vs M/S Vardhman Trading Co.	08/02/2020	Decided	
675	NACT/2936/2017	02/11/2017	Shree Radhey Textiles Vs Sangeeta Malik	11/02/2020	Decided	
676	NACT/3032/2017	13/11/2017	M/S Anand Trading Company Vs M/S Gaurav Silk Store	07/02/2020	Decided	
677	NACT/3031/2017	13/11/2017	HDFC Bank Limited Vs Manzer Abbas	29/02/2020	Decided	
678	NACT/3106/2017	27/11/2017	M/S B.K. Industries Vs M/S Gurunanak Industries	04/02/2020	Decided	
679	NACT/3137/2017	29/11/2017	Manoj Malik Vs Mahesh Kumar Arya	19/02/2020	Decided	
680	NACT/3162/2017	01/12/2017	Jagdish Vs M/S Samradhya Agro Pvt. Ltd.	01/02/2020	Decided	
681	NACT/230/2013	19/08/2010	Dashrath Vs. Ms Vishal	02/03/2020	Defence Evidence	
682	NACT/147/2013	08/08/2011	Mahindra And Mahindra Vs. Sanjay Tayagi	04/03/2020	Apperance	
683	NACT/2018/2013	22/03/2013	Abhey Ram Vs. Govinda	17/03/2020	Defence Evidence	
684	NACT/226/2014	20/01/2014	Ms Bagga Sales Corporation Vs. Ms Chaubey Enterprises	02/03/2020	Evidence	
685	NACT/1440/2014	23/07/2014	Kanta Fabrics Pvt Ltd Vs. Sachin	02/03/2020	Apperance	
686	NACT/1860/2014	22/10/2014	Ms Super Haryana Roadlines Vs. Ms Shree Vrindavan Logistics Pvt	03/03/2020	Defence Evidence	
687	NACT/453/2015	18/04/2015	Pdpc Bank Vs. Geeta Rani	30/03/2020	Evidence	
688	NACT/611/2015	01/06/2015	Ms Bhagat Ram Ishwar Dayal Vs. Ranbir Singh	03/03/2020	313 Cr.Pc	
689	NACT/738/2015	08/07/2015	Ms Suraj Garg And Sons Huf Vs. Ms Madhav Export	04/03/2020	Defence Evidence	
690	NACT/761/2015	14/07/2015	Haryana Financial Corporation Vs. Ms Bs Handloom Ind.	16/04/2020	Evidence	
691	NACT/775/2015	16/07/2015	Parveen Vs. Sonu	06/03/2020	Defence Evidence	
692	NACT/1011/2015	07/09/2015	Ms Shri Ganesh Trading Co. Vs. Kunal Chopra	17/03/2020	Evidence	
693	NACT/1031/2015	10/09/2015	Harish Kumar Vs. Vinod Kumar	05/03/2020	Evidence	
694	NACT/1037/2015	11/09/2015	Vinod Kumar Gupta Vs. Ms Viva D Mohit International	08/05/2020	Apperance	
695	NACT/1038/2015	11/09/2015	Vinok Kumar Gupta Vs. Ms Viva D Mohit International	30/03/2020	Apperance	
696	NACT/1039/2015	11/09/2015	Vinod Kumar Gupta Vs. Ms Viva D Mohit International	08/05/2020	Apperance	
697	NACT/1040/2015	11/09/2015	Vinod Kumar Gupta Vs. Ms Viva D Mohit International	16/03/2020	Evidence	
698	NACT/1041/2015	11/09/2015	Vinod Kumar Gupta Vs. Ms Viva D Mohit International	08/05/2020	Apperance	
699	NACT/1042/2015	11/09/2015	Kundan Rice Mills Vs. Ms Shri Ganesh Enterprises	25/03/2020	Defence Evidence	

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700	NACT/1073/2015	15/09/2015	Sudhir Singh Vs. Rakesh	02/03/2020	Defence Evidence	
701	NACT/1122/2015	21/09/2015	Ravinder Singh Vs. Agaash Mini Mart Pvt	11/05/2020	Appereance	
702	NACT/1215/2015	30/09/2015	Ved Pal Vs. Raghbir Singh	25/03/2020	313 Cr.Pc	
703	NACT/1239/2015	07/10/2015	Sultan Singh Vs. Parveen	07/03/2020	Appereance	
704	NACT/1279/2017	23/10/2015	Vijay Kundu Vs. S.L.C. Construction Pvt. Ltd.	18/04/2020	Appereance	
705	NACT/1344/2015	29/10/2015	Sunil Kumar Vs. Girdhari Lal Chawla	04/03/2020	Defence Evidence	
706	NACT/1345/2015	29/10/2015	Sunil Kumar Vs. Girdhari Lal Chawla	04/03/2020	Defence Evidence	
707	NACT/1453/2015	17/11/2015	Ms Kundan Rice Mills Ltd Vs. Ms Dex Vin Polymer Private Ltd	20/03/2020	Defence Evidence	
708	NACT/1454/2015	17/11/2015	Kundan Rice Mills Vs. Ms Dex-Vin Polymer Pvt. Ltd.	20/03/2020	Defence Evidence	
709	NACT/1455/2015	17/11/2015	Ms Kundan Rice Mills Ltd Vs. Ms Dex Vin Polymer Private Ltd	20/03/2020	Defence Evidence	
710	NACT/1646/2015	17/12/2015	Raj Singh Vs. Sunil Kumar	02/03/2020	Defence Evidence	
711	NACT/1647/2015	17/12/2015	Sumitra Devi Vs. Sunil Bajaj	03/03/2020	Arguments	
712	NACT/1657/2015	17/12/2015	Ashok Rawal Vs. Mohit Hansh	25/03/2020	Evidence	
713	NACT/50/2016	05/01/2016	Madhu Arora Vs. Poonam Arora	23/03/2020	Defence Evidence	
714	NACT/75/2016	11/01/2016	Ms Osaka Synthetics Pvt. Ltd. Vs. Ms Yash Infraventures Pvt. Ltd.	04/03/2020	Arguments	
715	NACT/108/2016	15/01/2016	Rajesh Sharma Vs. Mohan Lal Verma	16/03/2020	Defence Evidence	
716	NACT/129/2016	18/01/2016	Ms Shiv Bholu Fabs Pvt. Ltd. Vs. Parag Khurana	16/03/2020	Defence Evidence	
717	NACT/401/2016	25/02/2016	Ms Jay Ess Overseas Vs. Ms Ruhi Enterprises	17/03/2020	313 Cr.Pc	
718	NACT/501/2016	09/03/2016	Ms Laborate Pharnaceuticals India Ltd. Vs. Ms Shiva Medical Hall	03/03/2020	Defence Evidence	
719	NACT/521/2016	11/03/2016	Priti Mishra Vs. Ms Sara Medihome	06/03/2020	Evidence	
720	NACT/526/2016	11/03/2016	Unnat Feeds Pvt. Ltd. Vs. Parvez Alam	07/03/2020	Appereance	
721	NACT/649/2016	23/03/2016	Mahindra And Mahindra Vs. Usha Devi	20/03/2020	Evidence	
722	NACT/676/2016	25/03/2016	Mahindra And Mahindra Finance Company Vs. Sharmila	03/03/2020	Defence Evidence	
723	NACT/714/2016	28/03/2016	Ms Kali Ram Parveen Kumar Vs. Rich Rich Agro Foods Pvt. Ltd.	09/03/2020	Defence Evidence	
724	NACT/720/2016	28/03/2016	Ms Harshil Trading Co. Vs. Ms Rich Rich Agro Food Pvt. Ltd.	05/03/2020	Consideration	
725	NACT/767/2016	02/04/2016	Narender Pal Relhan Vs. Gopal Mehta	27/03/2020	Defence Evidence	
726	NACT/781/2016	05/04/2016	National Handloom Development Vs. Ms J.K. Processors Pvt. Ltd.	02/03/2020	Evidence	
727	NACT/782/2016	05/04/2016	Pardeep Kumar Vs. Sunil Kumar	06/03/2020	Evidence	
728	NACT/844/2016	12/04/2016	Prem Parkash Vs. Sunita	19/03/2020	313 Cr.Pc	
729	NACT/973/2016	06/05/2016	Paramal Singh Vs. Vijay Sharma	21/03/2020	Appereance	
730	NACT/1014/2016	13/05/2016	Azad Singh Vs. Rajesh	23/03/2020	Defence Evidence	
731	NACT/1080/2016	31/05/2016	Bharat Bhusan Vs. Rakesh Kumar	03/03/2020	Defence Evidence	
732	NACT/1408/2016	14/06/2016	Ravi Panwar Vs. Naresh Kumar	07/03/2020	Evidence	
733	NACT/1412/2016	14/06/2016	Sarva Haryana Gramin Bank Vs. Mahi Pal	02/03/2020	Evidence	
734	NACT/1413/2016	14/06/2016	Sarva Haryana Gramin Bank Vs. Mahipal	02/03/2020	Evidence	
735	NACT/1414/2016	14/06/2016	Sarva Haryana Gramin Bank Vs. Mahipal	02/03/2020	Evidence	
736	NACT/1415/2016	14/06/2016	Sarva Haryana Gramin Bank Vs. Mahipal	02/03/2020	Evidence	

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737	NACT/1458/2016	01/07/2016	Yashpal Sharma Vs. Rajesh Babbar	03/04/2020	Evidence	
738	NACT/1635/2016	22/07/2016	M/S Raj Trading Co. Vs. Chintpurni Foods Pvt. Ltd	30/04/2020	Appereance	
739	NACT/1636/2016	22/07/2016	M/S Raj Trading CO. Vs. Chintpurni Foods Pvt. Ltd	01/04/2020	Appereance	
740	NACT/1664/2016	26/07/2016	Jitender Malik Vs. Cmt Holidays Pvt. Ltd.	28/05/2020	Appereance	
741	NACT/1713/2016	02/08/2016	Dr. Sahil Bajaj Vs. Raj Rani	04/04/2020	313 Cr.Pc	
742	NACT/1750/2016	09/08/2016	Jagbir Vs. Sompal	06/03/2020	Evidence	
743	NACT/1792/2016	16/08/2016	M/S Millennium Overseas Vs. Jayant Kishore	23/03/2020	Defence Evidence	
744	NACT/1808/2016	17/08/2016	Chander Pati Vs. Bijender	12/03/2020	Defence Evidence	
745	NACT/2028/2016	21/09/2016	M/S Super Haryana Roadlines Vs. Rci Logistic Pvt. Ltd.	03/03/2020	Defence Evidence	
746	NACT/2038/2016	22/09/2016	Anil Kumar Vs. Sonu Entrerprises	16/03/2020	Evidence	
747	NACT/2106/2016	27/09/2016	Baru Tyagi Vs. Shiv Dutt@Maman	04/03/2020	Appereance	
748	NACT/2107/2016	27/09/2016	Arun Vs. M/S R.D Khasha	20/03/2020	Evidence	
749	NACT/2227/2016	13/10/2016	Sanjiv Kumar Vs. Shrikant Verma	02/03/2020	Defence Evidence	
750	NACT/2266/2016	17/10/2016	Arun Vs. M/S Ramdhari Khasa	20/03/2020	Evidence	
751	NACT/2466/2016	04/11/2016	Bijender Singh Vs. M/S A.S Inters	19/03/2020	Evidence	
752	NACT/2479/2016	07/11/2016	Parveen Singh Vs. Ajay Rana	25/03/2020	Evidence	
753	NACT/2498/2016	08/11/2016	Kotak Mahindra Bank Ltd. Vs. Ravinder Kumar	04/03/2020	Defence Evidence	
754	NACT/2514/2016	11/11/2016	Bijender Singh Vs. M/S A.S. Inters	23/03/2020	Evidence	
755	NACT/2552/2016	22/11/2016	Rajkumar Vs. Pardeep	04/03/2020	Defence Evidence	
756	NACT/2593/2016	01/12/2016	M/S Harish Kumar Sattan Cuttings Vs. Om Parkash	18/03/2020	Defence Evidence	
757	NACT/2597/2016	02/12/2016	Shankar Lal Vs. Om Parkash	06/03/2020	Evidence	
758	NACT/2601/2016	03/12/2016	M/S Osaka Synthetics Pvt. Ltd. Vs. M/S Shastriji Constructions	04/03/2020	Defence Evidence	
759	NACT/2605/2016	03/12/2016	M/S Raj Trading Co. Vs. Chintpurni Foods Pvt. Ltd.	30/03/2020	Appereance	
760	NACT/2613/2016	06/12/2016	Sanjay Mann Vs. Smt. Sachha	06/03/2020	313 Cr.Pc	
761	NACT/2656/2016	15/12/2016	HDFC Bank Limited Vs. Rajender	06/03/2020	Evidence	
762	NACT/2668/2016	19/12/2016	Pardeep Lohan Vs. Lakshay	13/03/2020	Appereance	
763	NACT/2671/2016	19/12/2016	M/S Panipat Petro Vs. Jajpal Singh	17/03/2020	Appereance	
764	NACT/2685/2016	21/12/2016	M/S Chaabra Sales Vs. Anil Nebhani	18/03/2020	Evidence	
765	NACT/2687/2016	21/12/2016	M/S Lakshiv Enterprise Vs. Anil Nebhani	18/03/2020	Evidence	
766	NACT/2693/2016	22/12/2016	M/S Tirupati Traders Vs. M/S Kunal Trading Co.	19/03/2020	Defence Evidence	
767	NACT/68/2017	09/01/2017	Sarva Haryana Gramin Bank Vs. Aman Kumar	01/04/2020	Evidence	
768	NACT/113/2017	10/01/2017	Gitanjali Packaging Vs. M/S Drv Health Care	07/04/2020	Appereance	
769	NACT/199/2017	20/01/2017	M/S Tekno Exports Vs. Amritpal Singh	19/03/2020	Evidence	
770	NACT/200/2017	20/01/2017	M/S Krishna Handloom Vs. Amritpal Handloom Andors	16/03/2020	313 Cr.Pc	
771	NACT/201/2017	20/01/2017	M/S Tekno Exports Vs. Amritpal Singh And Ors	19/03/2020	Evidence	
772	NACT/202/2017	20/01/2017	M/S Krishna Handloo Vs. Amritpal Sing And Ors	16/03/2020	313 Cr.Pc	
773	NACT/233/2017	30/01/2017	M/S Design Square Vs. M/S Surya Impex	23/03/2020	Appereance	

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774	NACT/239/2017	30/01/2017	Central Bank Of India Vs. Virender Kaur	18/03/2020	Appereance	
775	NACT/244/2017	30/01/2017	Central Bank Of India Vs. Gurmeet Malik	19/03/2020	Appereance	
776	NACT/256/2017	31/01/2017	Dilbag Vs. Atar Singh	06/03/2020	Defence Evidence	
777	NACT/264/2017	01/02/2017	Shri Giriraj Trading Co. Vs. M/S Pooja Handloom	17/03/2020	Evidence	
778	NACT/281/2017	04/02/2017	M/S Nile Overseas Vs. M/S Tamanna Textiles	07/04/2020	Appereance	
779	NACT/282/2017	04/02/2017	M/S Nile Overseas Vs. M/S Tamanna Textiles	07/04/2020	Appereance	
780	NACT/283/2017	04/02/2017	M/S Nile Overseas Vs. M/S Tamanna Textiles	07/04/2020	Appereance	
781	NACT/284/2017	04/02/2017	M/S Nile Overseas Vs. M/S Tamanna Textiles	07/04/2020	Appereance	
782	NACT/285/2017	04/02/2017	M/S Nile Overseas Vs. M/S Nile Overseas	07/04/2020	Appereance	
783	NACT/286/2017	04/02/2017	M/S Nile Overseas Vs. Sunil Kumar	07/04/2020	Appereance	
784	NACT/287/2017	04/02/2017	M/S Nile Overseas Vs. Sunil Kumar	07/04/2020	Appereance	
785	NACT/288/2017	04/02/2017	M/S Nile Overseas Vs. Sunil Kumar	07/04/2020	Appereance	
786	NACT/289/2017	04/02/2017	M/S Nile Overseas Vs. Sunil Kumar	07/04/2020	Appereance	
787	NACT/290/2017	04/02/2017	M/S Nile Overseas Vs. Sunil Kumar	07/04/2020	Appereance	
788	NACT/291/2017	04/02/2017	M/S Nile Overseas Vs. Sunil Kumar	07/04/2020	Appereance	
789	NACT/292/2017	04/02/2017	M/S Nile Overseas Vs. Sunil Kumar	07/04/2020	Appereance	
790	NACT/293/2017	04/02/2017	M/S Nile Overseas Vs. Sunil Kumar	07/04/2020	Appereance	
791	NACT/294/2017	04/02/2017	M/S Nile Overseas Vs. Sunil Kumar	07/04/2020	Appereance	
792	NACT/295/2017	04/02/2017	M/S Nile Overseas Vs. M/S Tamana Textiles	07/04/2020	Appereance	
793	NACT/296/2017	04/02/2017	M/S Nile Overseas Vs. M/S Tamana Textiles	07/04/2020	Appereance	
794	NACT/297/2017	04/02/2017	M/S Nile Overseas Vs. M/S Tamana Textiles	07/04/2020	Appereance	
795	NACT/298/2017	04/02/2017	M/S Nile Overseas Vs. M/S Tamanna Textiles	07/04/2020	Appereance	
796	NACT/354/2017	13/02/2017	M/S Jiva Distributors Vs. M/S R.V Pharma	07/04/2020	Evidence	
797	NACT/373/2017	15/02/2017	Rajesh Kumar Vs. Kuldeep Singh	20/04/2020	Appereance	
798	NACT/397/2017	17/02/2017	M/S Tek Chand And Sons Commission Agent Vs. Richi Rich Agro Foods Pvt. Ltd.	03/03/2020	Defence Evidence	
799	NACT/417/2017	20/02/2017	M/S Sahrawat Feeds Store Vs. M/S Sagar Poultry Farm	02/05/2020	Appereance	
800	NACT/440/2017	22/02/2017	Vedpal Vs. Lakshay Khungar	13/03/2020	Appereance	
801	NACT/461/2017	22/02/2017	HDFC Bank Limited Vs. Bhoop Singh	16/03/2020	Evidence	
802	NACT/463/2017	22/02/2017	HDFC Bank Limited Vs. Multan	12/03/2020	Appereance	
803	NACT/464/2017	22/02/2017	HDFC Bank Limited Vs. Satish	21/03/2020	Appereance	
804	NACT/499/2017	03/03/2017	HDFC Bank Limited Vs. Sujeet Giri	04/03/2020	Appereance	
805	NACT/505/2017	03/03/2017	HDFC Bank Limited Vs. Mohan Singh	02/03/2020	Appereance	
806	NACT/524/2017	06/03/2017	M/S Balaji Handloom Vs. Mohmad Aarif Ali	09/04/2020	Appereance	
807	NACT/552/2017	08/03/2017	Kundan Rice Mills Vs. M/S Neeta Chemicals	01/04/2020	Arguments	
808	NACT/555/2017	09/03/2017	HDFC Bank Limited Vs. Jagmender	19/03/2020	Defence Evidence	
809	NACT/560/2017	09/03/2017	HDFC Bank Limited Vs. Sultan	31/03/2020	Evidence	

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810	NACT/571/2017	09/03/2017	HDFC Bank Limited Vs. Shamsher	03/03/2020	Evidence	
811	NACT/572/2017	09/03/2017	HDFC Bank Limited Vs. Vikram Singh	07/03/2020	Defence Evidence	
812	NACT/573/2017	09/03/2017	HDFC Bank Limited Vs. Vinod Kumar	07/03/2020	313 Cr.Pc	
813	NACT/595/2017	10/03/2017	Pb. National Bank Vs. Sumeet Chandana	17/03/2020	Appereance	
814	NACT/607/2017	16/03/2017	Rajni Vs. Rajpal Gandhi@Raju	03/03/2020	Defence Evidence	
815	NACT/633/2017	20/03/2017	Vedpal Vs. Ravinder	05/03/2020	Appereance	
816	NACT/687/2017	24/03/2017	M/S Yogesh Tractors Vs. Vinod	03/03/2020	Defence Evidence	
817	NACT/693/2017	24/03/2017	HDFC Bank Limited Vs. Ram Kumar Singh	17/03/2020	Evidence	
818	NACT/696/2017	24/03/2017	HDFC Bank Limited Vs. Anil Kumar	24/03/2020	Defence Evidence	
819	NACT/697/2017	27/03/2017	M/S Shree Krishan Kripa Feeds Vs. Nitin Sharma	03/04/2020	Evidence	
820	NACT/700/2017	27/03/2017	M/S Ram Dhari Sugan Chand Commision Agent Vs. Richi Rich Agro Foods Pvt. Ltd.	12/03/2020	Evidence	
821	NACT/706/2017	28/03/2017	Sushil Deswal Vs. Rampal Ghangas	19/03/2020	Evidence	
822	NACT/708/2017	28/03/2017	M/S Kishan Engineering Works Vs. Amit Kumar	10/04/2020	Evidence	
823	NACT/736/2017	03/04/2017	Varun Bathla Vs. M/S Jnk Electrical Industries Pvt. Ltd.	25/03/2020	Defence Evidence	
824	NACT/739/2017	03/04/2017	Ankit Singla Vs. Gourav Chopra	01/06/2020	Appereance	
825	NACT/771/2017	06/04/2017	M/S Shree Nath Woolen Mills Vs. M/S Shakumbhari Enterprises	04/03/2020	Evidence	
826	NACT/775/2017	06/04/2017	Deepak Kathpal Vs. Harpreet Singh Jodhka	05/03/2020	Defence Evidence	
827	NACT/784/2017	10/04/2017	Dainik Bhaskar Vs. SrsM Edutech	26/03/2020	Appereance	
828	NACT/815/2017	12/04/2017	M/S Varun Industries Vs. Rohit Kumar Gupta	15/04/2020	Defence Evidence	
829	NACT/819/2017	12/04/2017	Sanjeev Vs. Sudhir Singh	24/03/2020	Appereance	
830	NACT/823/2017	12/04/2017	Mahindra And Mahindra Financial Services Vs. Ombir	23/03/2020	Appereance	
831	NACT/837/2017	12/04/2017	Mahindra And Mahindra Financial Services Vs. Surender	25/03/2020	Appereance	
832	NACT/839/2017	15/04/2017	M/S R.K.G.Trading Co. Vs. M/S Amparo Safetech Private Ltd.	13/03/2020	Defence Evidence	
833	NACT/840/2017	15/04/2017	M/S R.K.G.Trading Co. Vs. M/S Amparo Safetech Private Ltd.	13/03/2020	Evidence	
834	NACT/843/2017	15/04/2017	Sudesh Chawla Vs. Harpreet Singh Jodhka	24/03/2020	Defence Evidence	
835	NACT/870/2017	18/04/2017	Rajender Singh Vs. Ravinder Gulathi	03/04/2020	Appereance	
836	NACT/883/2017	18/04/2017	Sunil Kumar Vs. M/S Balaji Industries	03/03/2020	Defence Evidence	
837	NACT/884/2017	18/04/2017	Ankit Trading Co. Vs. M/S Vansh Trading Co.	20/03/2020	Defence Evidence	
838	NACT/950/2017	20/04/2017	Karamvir Vs. Anil Maggo	17/03/2020	Evidence	
839	NACT/958/2017	21/04/2017	Rakesh Vs. Kuldeep	21/04/2020	Evidence	
840	NACT/959/2017	21/04/2017	Vijay Kumar Vs. M/S Shree Balaji Industries	03/03/2020	Defence Evidence	
841	NACT/1001/2017	25/04/2017	Z Engineering Vs. Krishan Kumar	04/03/2020	Evidence	
842	NACT/1072/2017	28/04/2017	Puneet Pasricha Vs. Ashok Khurana	17/03/2020	Defence Evidence	
843	NACT/1074/2017	28/04/2017	Jasbir Rana Vs. Chetan Karwal	21/03/2020	Evidence	
844	NACT/1131/2017	02/05/2017	HDFC Bank Limited Vs. Sandeep Kumar	02/03/2020	Appereance	
845	NACT/1143/2017	02/05/2017	M/S Polyon Fabrics Pvt. Ltd. Vs. Sunil Kumar Bajaj	13/03/2020	Evidence	

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848	NACT/1146/2017	02/05/2017	M/S Polylon Fabrics Pvt. Ltd. Vs. Sunil Kumar Bajaj	13/03/2020	Apperance	
849	NACT/1147/2017	03/05/2017	Taj Auto Store Vs. Amod Kumar	06/03/2020	Charge	
850	NACT/1154/2017	03/05/2017	Bishambar Singh Vs. Parmod Kumar	09/03/2020	Evidence	
851	NACT/1194/2017	04/05/2017	M/S Kotak Mahindra Bank Ltd. Vs. Ram Kumar	18/03/2020	Apperance	
852	NACT/1202/2017	05/05/2017	Bishambar Singh Vs. Parmod Kumar	03/04/2020	Apperance	
853	NACT/1205/2017	05/05/2017	The Panipat Urban Co. Op. Bank Ltd. Vs. Vijay	09/03/2020	Apperance	
854	NACT/1219/2017	08/05/2017	Pdpc Bank Vs. Mahabir Singh	02/03/2020	Evidence	
855	NACT/1242/2017	11/05/2017	M/S Devevdra Trading Co. Vs. Richi Rich Agrofoods Pvt. Ltd.	13/03/2020	Apperance	
856	NACT/1276/2017	11/05/2017	Vinod Kumar Vs. Rajnish	03/03/2020	Defence Evidence	
857	NACT/1281/2017	12/05/2017	Sunder Singh Mann Vs. Ankush	01/05/2020	Evidence	
858	NACT/1284/2017	12/05/2017	M/S Ess Gee Overseas Vs. M/S H.U. International	03/03/2020	Arguments	
859	NACT/1295/2017	15/05/2017	Pb. National Bank Vs. Sanjay Kumar	26/03/2020	Evidence	
860	NACT/1325/2017	16/05/2017	Azad Singh Vs. Sonu	18/03/2020	Evidence	
861	NACT/1326/2017	17/05/2017	M/S Jeetu Ram And Sons Commissions Agent Vs. Richi Rich Agro Foods Pvt. Ltd.	04/03/2020	Defence Evidence	
862	NACT/1338/2017	17/05/2017	Jaipal Vs. Indira@Indu Chauhan W/O T.P. Singh Chauhan	05/03/2020	Defence Evidence	
863	NACT/1350/2017	18/05/2017	HDFC Bank Limited Vs. Om Parkash	24/03/2020	Apperance	
864	NACT/1387/2017	22/05/2017	HDFC Bank Limited Vs. Amit Kumar	06/03/2020	Apperance	
865	NACT/1406/2017	23/05/2017	Vinod Vs. Kuldeep Singh	22/04/2020	Apperance	
866	NACT/1429/2017	25/05/2017	M/S Shree Krishana Enterprises Vs. M/S Mbl Infrastructure	16/03/2020	Reply	
867	NACT/1442/2017	25/05/2017	HDFC Bank Limited Vs. Jagbir Singh	04/03/2020	Apperance	
868	NACT/1456/2017	25/05/2017	M/S Hind Vs. Sri Krishan Lal Gupta	25/03/2020	Defence Evidence	
869	NACT/1458/2017	25/05/2017	Shiv Shakti Enterprises Vs. M/S Vkl Handloom	12/03/2020	Defence Evidence	
870	NACT/1474/2017	31/05/2017	Tirupati Cements Vs. Pawan Kumar	18/03/2020	Defence Evidence	
871	NACT/1479/2017	01/06/2017	Pb. National Bank Vs. Rajinder Chawla S/- Bhagwan Dass	16/03/2020	Apperance	
872	NACT/1505/2017	05/06/2017	HDFC Bank Limited Vs. Shakeel	16/03/2020	Apperance	
873	NACT/1515/2017	05/06/2017	HDFC Bank Limited Vs. Vijay Kumar	24/03/2020	Evidence	
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876	NACT/1560/2017	07/06/2017	Pawan Sharma Vs. Sohanveer Tomer	07/03/2020	Apperance	
877	NACT/1566/2017	08/06/2017	HDFC Bank Limited Vs. Rajbir	02/03/2020	Apperance	
878	NACT/1579/2017	08/06/2017	HDFC Bank Limited Vs. Navaraj Adhikari	05/03/2020	Apperance	
879	NACT/1626/2017	12/06/2017	M/S Mani Ram Kailash Chand Vs. M/S Richi Rich Agro Feeds Pvt. Ltd.	16/03/2020	Defence Evidence	
880	NACT/1669/2017	14/06/2017	HDFC Bank Limited Vs. Krishan Kumar	23/03/2020	313 Cr.Pc	
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883	NACT/1673/2017	14/06/2017	M/S M.S Industries Vs. M/S Shivang Carpets Pvt. Ltd.	23/03/2020	Evidence	
884	NACT/1683/2017	15/06/2017	Sarva Haryana Gramin Bank Vs. Shiv Kumar	03/04/2020	Apperance	
885	NACT/1695/2017	15/06/2017	Bagpoly International Pvt. Ltd. Vs. Shaktiman Cements And Packaging Industries Ltd.	19/03/2020	Evidence	
886	NACT/1696/2017	15/06/2017	Bagpoly International Pvt. Ltd. Vs. Shaktiman Cement And Packaging Industries Ltd.	23/03/2020	Defence Evidence	
887	NACT/1697/2017	15/06/2017	M/S Varun Industries Vs. Rohit Kumar Gupta	15/04/2020	Defence Evidence	
888	NACT/1715/2017	29/06/2017	V.K.Yarn Pvt. Ltd Vs. Ashna Textiles Pvt. Ltd	17/03/2020	Defence Evidence	
889	NACT/1745/2017	04/07/2017	Prem Chand Mittal Vs. M/S Kamal Construction	23/03/2020	Defence Evidence	
890	NACT/1750/2017	05/07/2017	1) M/S R.S. Enterprises Through Prop. Rajesh Jain S/- J.R. Jain Vs. M/S Hardik Handloom Through Prop. Joginder Gagneja @ Joginder	11/03/2020	Apperance	
891	NACT/1751/2017	05/07/2017	M/S Shree Krishan Kripa Feeds Vs. Chand Husain	04/03/2020	Apperance	
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893	NACT/1754/2017	05/07/2017	Rajesh Kumar Vs. Malkit Singh	12/03/2020	Apperance	
894	NACT/1761/2018	07/07/2017	V.K. Yarn Pvt. Ltd. Vs. Ashna Textiles Pvt. Ltd.	17/03/2020	Defence Evidence	
895	NACT/1770/2017	10/07/2017	M/S Nice Textiles Vs. M/S Unique Furnishing	03/03/2020	Apperance	
896	NACT/1776/2017	10/07/2017	HDFC Bank Limited Vs. Sunil Kumar	02/03/2020	Apperance	
897	NACT/1788/2017	10/07/2017	HDFC Bank Limited Vs. Mandeep Singh	03/03/2020	Apperance	
898	NACT/1800/2017	10/07/2017	M/S Sarover Furnishing Vs. M/S J.V.D. Handloom Industries	06/03/2020	Defence Evidence	
899	NACT/1801/2017	10/07/2017	M/S Sarover Furnishing Vs. M/S J.V.D. Handloom Industries	06/03/2020	Defence Evidence	
900	NACT/1815/2017	11/07/2017	HDFC Bank Limited Vs. Bijender	21/03/2020	Evidence	
901	NACT/1822/2017	11/07/2017	Prem Singh Vs. Rajbir	07/03/2020	Defence Evidence	
902	NACT/1838/2017	11/07/2017	HDFC Bank Limited Vs. Surender Singh	20/03/2020	Apperance	
903	NACT/1840/2017	11/07/2017	Uco Bank Vs. Kamlesh	15/04/2020	Evidence	
904	NACT/1842/2017	11/07/2017	Uco Bank Vs. Charanjeet Kaur	15/04/2020	Apperance	
905	NACT/1859/2017	12/07/2017	Balvinder Singh Vs. M/S Yamin Body Maker	26/03/2020	Apperance	
906	NACT/1865/2017	13/07/2017	Indu Fabrics Vs. Rajesh Nikam	07/03/2020	Apperance	
907	NACT/1869/2017	13/07/2017	HDFC Bank Limited Vs. Narvair Singh	23/03/2020	Apperance	
908	NACT/1902/2017	14/07/2017	Payal Kathpal Vs. Harpreet Singh	24/03/2020	Defence Evidence	
909	NACT/1925/2017	14/07/2017	Pb. National Bank Vs. Darshna Rani	13/03/2020	Apperance	
910	NACT/1929/2017	15/07/2017	M/S Shree Sai Trading Vs. M/S Krishna Textiles	09/03/2020	Evidence	
911	NACT/1931/2017	15/07/2017	M/S Sai Home Furnishing Vs. M/S Krishna Textiles	09/03/2020	Evidence	
912	NACT/1937/2017	18/07/2017	M/S Gee Ess Agro Farm Vs. Vijay Kumar	20/03/2020	Defence Evidence	
913	NACT/1938/2017	18/07/2017	Ms Dasmesh Texo Fabs Vs. M/S Arvind Textiles	23/03/2020	Evidence	
914	NACT/1939/2017	18/07/2017	M/S Dashmesh Texo Fabs Vs. M/S Arvind Textiles	23/03/2020	Evidence	
915	NACT/1940/2017	18/07/2017	M/S Shree Krishan Kripa Feeds Vs. Showket Hussain Rathar	03/04/2020	Apperance	

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918	NACT/1950/2017	20/07/2017	Kharak Singh Vs. Ravi Kumar	03/03/2020	Defence Evidence	
919	NACT/1970/2017	24/07/2017	M/S Bhavya Textiles Vs. Nitin Jhamb	09/04/2020	Apperance	
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921	NACT/1985/2017	26/07/2017	R.K Trading Company Vs. M/S Mayank Mens Wear	02/03/2020	Defence Evidence	
922	NACT/1987/2017	27/07/2017	M/S Yogesh Tractors Through Pro. Yogesh Chhabra Vs. Ram Kishan S/- Phoola Ram	04/03/2020	Defence Evidence	
923	NACT/1990/2017	27/07/2017	Ravinder Bajaj Vs. Satish Kumar	03/03/2020	Evidence	
924	NACT/2018/2017	29/07/2017	HDFC Bank Limited Vs. Naveen Kumar	03/06/2020	Apperance	
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926	NACT/2049/2017	31/07/2017	Inderjeet Juneja Vs. Shri Shreeram Bhiyaram	01/04/2020	Apperance	
927	NACT/2067/2017	02/08/2017	Sandeep Dahiya Vs. Rajesh	13/03/2020	Apperance	
928	NACT/2100/2017	05/08/2017	Sukhraj Traders Pvt. Ltd. Vs. Sunil Kumar	04/03/2020	313 Cr.Pc	
929	NACT/2124/2017	14/08/2017	M/S J.B Overseas Vs. M/S Jindal And Company	24/03/2020	Apperance	
930	NACT/2138/2017	18/08/2017	Chauhan Handloom Vs. Arvind Textiles	26/03/2020	Defence Evidence	
931	NACT/2139/2017	18/08/2017	Chauhan Handloom Vs. Arvind Textiles	02/03/2020	Defence Evidence	
932	NACT/2140/2017	18/08/2017	Chauhan Handloom Vs. Arvind Textiles	26/03/2020	Defence Evidence	
933	NACT/2141/2017	18/08/2017	M/S Balaji Fabrication And Construction Vs. Ram Avtar	17/03/2020	Apperance	
934	NACT/2143/2017	18/08/2017	Chauhan Handloom Vs. Arvind Textiles	02/03/2020	Defence Evidence	
935	NACT/2150/2017	19/08/2017	Kuldeep Singh Mann Vs. Inderjeet Dahiya	09/03/2020	Defence Evidence	
936	NACT/2153/2017	19/08/2017	M/S Amit Filling Station Vs. Jagtar Singh	17/03/2020	Apperance	
937	NACT/2157/2017	21/08/2017	M/S Divine Enterprises Vs. M/S Buyers	26/03/2020	Apperance	
938	NACT/2177/2017	23/08/2017	Pardeep Vs. Krishan Lal Gupta	07/03/2020	313 Cr.Pc	
939	NACT/2181/2017	23/08/2017	Vikram Vs. Dheeraj	04/03/2020	Evidence	
940	NACT/2194/2017	24/08/2017	Sarva Haryana Gramin Bank Vs. Satish Jain	24/03/2020	Apperance	
941	NACT/2195/2017	24/08/2017	Sarva Haryana Gramin Bank Vs. Kamlesh	10/04/2020	Apperance	
942	NACT/2198/2017	24/08/2017	Sarva Haryana Gramin Bank Vs. Sunder	12/03/2020	Apperance	
943	NACT/2200/2018	25/08/2017	M/S Angad Agro Vs. Varun	25/03/2020	Apperance	
944	NACT/2203/2017	25/08/2017	M/S Shree Paras Textiles Vs. M/S Rajinder Handloom Store	18/03/2020	Apperance	
945	NACT/2233/2017	25/08/2017	M/S Unnat Feeds Pvt. Ltd. Vs. Sandeep Poultry Farm	21/04/2020	Evidence	
946	NACT/2239/2017	28/08/2017	M/S Millennium Furnishing Vs. Raju Alias Rajiv Mathuria	17/03/2020	Defence Evidence	
947	NACT/2267/2017	29/08/2017	HDFC Bank Limited Vs. Balbir Singh	04/03/2020	Apperance	
948	NACT/2273/2017	29/08/2017	HDFC Bank Limited Vs. Ravi Kumar	06/03/2020	Apperance	
949	NACT/2282/2017	29/08/2017	Amit Rana S/- Subash Rana Vs. Anil Kumar S/- Sube Singh	23/03/2020	Evidence	
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953	NACT/2315/2017	06/09/2017	M/S Balaji Loomtex Vs. M/S Madhusudan Saree Depo	30/03/2020	Apperance	
954	NACT/2339/2017	07/09/2017	Vikram Kapoor Vs. Tarun Kumar Nagpal	19/03/2020	Reply	
955	NACT/2340/2017	07/09/2017	Vikram Kapoor (HUF) Vs. Tarun Kumar Nagpal	19/03/2020	Evidence	
956	NACT/2341/2017	07/09/2017	M/S Jindal Textiles Vs. Atul	04/03/2020	Apperance	
957	NACT/2344/2017	07/09/2017	Ramesh Chander Vs. Mayank Ahuja	03/03/2020	Defence Evidence	
958	NACT/2345/2017	07/09/2017	Pb. National Bank Vs. Seema	06/03/2020	Apperance	
959	NACT/2372/2017	11/09/2017	M/S Jai Gupta Cottex Vs. M/S Emperial Enterprises	07/03/2020	Apperance	
960	NACT/2378/2017	12/09/2017	Pacific Exports Vs. M/S Aastha Textiles	25/03/2020	Apperance	
961	NACT/2393/2017	13/09/2017	Rishabh Texco Pvt. Ltd. Vs. M/S Shivalik Cottex Ltd.	18/03/2020	Apperance	
962	NACT/2400/2017	14/09/2017	HDFC Bank Limited Vs. Satbir	12/03/2020	Defence Evidence	
963	NACT/2403/2017	14/09/2017	HDFC Bank Limited Vs. Kurban Jinda	17/03/2020	Defence Evidence	
964	NACT/2406/2017	14/09/2017	HDFC Bank Limited Vs. Jitender	06/03/2020	313 Cr.Pc	
965	NACT/2409/2017	14/09/2017	HDFC Bank Limited Vs. Mangal Singh	01/04/2020	Evidence	
966	NACT/2416/2017	14/09/2017	HDFC Bank Limited Vs. Dalbir Singh	20/03/2020	Apperance	
967	NACT/2422/2017	14/09/2017	HDFC Bank Limited Vs. Somvir	20/04/2020	Apperance	
968	NACT/2424/2017	14/09/2017	M/S Royal Crop Science India Vs. Sandeep Rana	05/03/2020	Defence Evidence	
969	NACT/2425/2017	14/09/2017	Saroj Bala Vs. Vijander	05/06/2020	Evidence	
970	NACT/2444/2017	19/09/2017	Ravinder Sharma Vs. Ajay Mangal	28/05/2020	Apperance	
971	NACT/2445/2017	19/09/2017	Sunita Devi Vs. Ajay Mangal	11/03/2020	Apperance	
972	NACT/2479/2017	22/09/2017	Pb. National Bank Vs. Manoj Kumar S/- Hawa Singh	07/03/2020	Evidence	
973	NACT/2482/2017	22/09/2017	Pb. National Bank Vs. Sushil Kumar S/- Sant Ram	07/03/2020	Apperance	
974	NACT/2496/2017	25/09/2017	Sarva Haryana Gramin Bank Vs. Parvinder	03/03/2020	Apperance	
975	NACT/2497/2017	25/09/2017	Sarva Haryana Gramin Bank Vs. Deepak Kumar	09/10/2020	Apperance	
976	NACT/2500/2017	25/09/2017	Sarva Haryana Gramin Bank Vs. Naima	24/03/2020	Charge	
977	NACT/2510/2017	25/09/2017	Sarva Haryana Gramin Bank Vs. Hasina	16/03/2020	Apperance	
978	NACT/2514/2017	25/09/2017	Sarva Haryana Gramin Bank Vs. Nafe Singh	16/03/2020	Evidence	
979	NACT/2519/2017	25/09/2017	Sarva Haryana Gramin Bank Vs. Naima	07/03/2020	Apperance	
980	NACT/2524/2017	25/09/2017	Sunil Kumar Vs. Rajesh Kumar	04/03/2020	Defence Evidence	
981	NACT/2564/2017	29/09/2017	M/S Krish Trading Co. Vs. Richi Rich Agro Foods Pvt. Ltd.	12/03/2020	Defence Evidence	
982	NACT/2565/2017	03/10/2017	Mahindra And Mahindra Financial Services Vs. Sunil Kumar	29/05/2020	Apperance	
983	NACT/2571/2017	03/10/2017	Kush Kokam Vs. Pardeep Kumar	16/03/2020	Defence Evidence	
984	NACT/2573/2017	04/10/2017	M/S Kundan International Vs. M/S Chemco Adhesive	26/03/2020	Evidence	
985	NACT/2586/2017	04/10/2017	Rachna Bajaj Vs. M/S Sonagra Infomation Pvt. Ltd.	31/03/2020	Evidence	
986	NACT/2587/2017	04/10/2017	Mohit Bajaj Vs. M/S Sonagra Infomation Pvt. Ltd.	24/04/2020	Evidence	
987	NACT/2611/2017	06/10/2017	M/S Adinath Trading Co. Vs. Shakir Ali	09/03/2020	Evidence	

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990	NACT/2623/2017	09/10/2017	HDFC Bank Limited Vs. Manjeet Kumar	30/03/2020	Evidence	
991	NACT/2630/2017	09/10/2017	Kundan International Pvt. Ltd. Vs. M-Tech Industries	04/03/2020	Appereance	
992	NACT/2641/2017	10/10/2017	Kanta Vs. Kamlesh Rani	17/03/2020	Defence Evidence	
993	NACT/2642/2017	10/10/2017	Jivika Trading Co. Vs. Shivani W/O Krishan	09/03/2020	Appereance	
994	NACT/2643/2017	10/10/2017	Radhika Trading Co. Vs. Shivani Enterprises	03/03/2020	Appereance	
995	NACT/2655/2017	11/10/2017	M/S Shivay Timber Plywood And HarDWare Store Vs. M/S Krishna Textiles Through Prop. Shubham Bajaj	12/03/2020	Evidence	
996	NACT/2660/2017	11/10/2017	State Bank Of India Through Manager Surendera Pathak Vs. Sunil Kumar	07/04/2020	Appereance	
997	NACT/2663/2017	11/10/2017	Harbhajan Singh Vs. Tarun Kumar Nagpal	23/04/2020	Consideration	
998	NACT/2667/2017	11/10/2017	Mukta Medical Hall Vs. R.V. Pharma	13/03/2020	Appereance	
999	NACT/2669/2017	11/10/2017	Bimla Devi Vs. Sunil Dureja	02/03/2020	Evidence	
1000	NACT/2675/2017	13/10/2017	M/S Varun Industries Through Devi Dayal S/O Chander Bhan Vs. Rohit Kumar Gupta	15/04/2020	Defence Evidence	